



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 19 OF 2019**

**IN THE MATTER OF:**

Kalinga Nagar Paribesh Surakshya Samiti ...Applicant

VERSUS

Member Secretary,  
Odisha State Pollution Control Board & Ors. ...Respondents

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Through

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Place: New Delhi  
Date: 12.07.2024



**BEFORE THE NATIONAL GREEN TRIBUNAL  
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**IN THE MATTER OF:**

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Member Secretary,  
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**RESPONSE TO THE REPLY FILED BY THE RESPONDENT NO. 5  
ON BEHALF OF THE RESPONDENT NO. 4 – M/S VISA STEEL  
LIMITED**

**MOST RESPECTFULLY SHOWETH:**

1. The present Response is being filed on behalf of the Respondent No. 4 – M/s Visa Steel Limited (hereinafter referred to as “**Answering Respondent**”) to the Reply Affidavit filed on behalf of the Respondent No. 5 – The Secretary, Ministry of Environment, Forest, and Climate Change in Original Application No. 19 of 2019 (EZ).



2. The captioned Original Application (hereinafter referred to as OA) has been filed by the Applicant against alleged discharge of wastewater by the Answering Respondent. A detailed Counter Affidavit dated 20.04.2023 on behalf of the Answering Respondent is already on record. The contents of the Counter Affidavit filed on behalf of the Answering Respondent are not repeated herein for the sake of brevity however, the same may be read as part of the present Response.
3. At the outset, it is submitted that the present Original Application has been filed malafidely and by placing on record incorrect and incomplete documents while deliberately concealing material facts and documents to present a false narrative against the Answering Respondent.
4. It is submitted that the Respondent No. 5 has placed on record numerous Environmental Clearances granted to the Answering Respondent, which are admitted by the Answering Respondent as the same were granted to the Answering Respondent from time to time.

5. It is submitted that based on a complaint made by the villagers of Jakhpura Gram Panchayat, a Report was called for from the Regional Office (hereinafter referred to as RO), Bhubaneswar known as the Monitoring Report/Condition-wise compliance Report (hereinafter referred to as CCR). Subsequently, the Regional Office, Bhubaneswar submitted a Report dated 27.03.2023 wherein certain observations have been made regarding alleged non-compliance of certain conditions that were mentioned in the Environmental Clearances of the Answering Respondent. Based on the alleged non-compliances mentioned in the Monitoring Report dated 27.03.2023, an Action Taken Report (hereinafter referred to as ATR) was sought from the Answering Respondent vide letter dated 17.07.2023 issued by the Respondent No. 5.
  
6. In compliance of the above, the Answering Respondent submitted an ATR dated 25.07.2023 which clarifies that there has been no occasion of non-compliance and the Answering Respondent has either already complied with or has already initiated steps to comply with the conditions of the Environmental Clearances, which could not be complied with



earlier as the same were beyond the control of the Answering Respondent. A copy of the Action Taken Report dated 25.07.2023 has been placed on record by the Respondent No. 5 as Annexure-R5/11 to the Reply Affidavit dated 18.04.2024 and therefore, the same is not being placed on record again for the sake of brevity, however, the same would be relied upon by the Answering Respondent.

7. On the receipt of ATR, the Respondent No. 5 sought an ATR verification report from the RO, Bhubaneswar which was submitted by him vide letter dated 15.01.2024. The ATR was analysed and certain alleged non-compliance were identified with reference to Specific Condition Nos. 4A(v) and 4A(vii) of EC dated 12.06.2007 and General Condition No. 4B(iv) of EC dated 12.06.2007 and General Condition No. 6A(iv) of EC dated 03.07.2008. A brief response to each of the alleged non-compliance as stated in the ATR is as follows:

i. **Specific Condition No. 4A(v) of EC dated 12.06.2007:**

The Answering Respondent submits that principal approval has been taken by the Answering Respondent from the Department of Water Resources for drawing water



from river Khasrsuan through the intake well which is yet not commissioned by the Answering Respondent. The Answering Respondent also has a mutual agreement with the IDCO, Govt. of Odisha for drawing of 6000KL of water from river Brahmani. Further, it is submitted that the elevation of the Answering Respondent is at the lowest elevation in Kalinganagar in comparison to other industries in the area. This fact has already been mentioned in the ATR and highlighted in the inspection report and representations annexed along with ATR. The OSPCB in its Report of October' 2018 investigated the drainage system of the Answering Respondent and has stated as follows:

*“Being the lowest elevation plant in Kalinganagar Industrial Complex, during rain, surface runoff of entire catchment from hill side, JSL side, KJS Ispat side and vacant areas of Kalinganagar Industrial complex (North West Direction) flows towards VISA Steel premises through natural gradient.”*

It is noteworthy that in all the Inspections that have taken place in the years it has been noted that no untreated effluent or black water has ever been discharged from the factory premises as all the wastewater that is generated is treated, recycled and reused for multiple purposes including dust suppression within the unit of the Answering Respondent.

ii. **Specific Condition No. 4A(vii) of EC dated 12.06.2007:**

It is submitted that all surface runoff water during rain are collected and treated in the Surface Run Off Treatment System. Further, the rain water harvesting pond is an integral part for collection of rain water during heavy rainfall as the rain water from upper catchment and nearby industries gushes into the plant due to topographical issue of Kalinganagar as the Answering Respondent is situated at the lowest elevation. It is submitted that as per Specific Condition No. 4A(vii) of EC dated 12.06.2007 the Answering Respondent was required to develop rain water harvesting structures to harvest rain water, which the

Answering Respondent has already done. Hence, there is no non-compliance with respect to this condition of the EC.

iii. **General Condition No. 4B(iv) of EC dated 12.06.2007:**

The Answering Respondent submits that the industrial wastewater is being collected, treated and used within the unit of the Answering Respondent, and therefore, there is no non-compliance of this condition whatsoever. The Answering Respondent has provided concrete surface runoff drain with 07 nos. of settling pits in all the units covering all the yards. Further, the Answering Respondent has provided Pucca Drain with a settling pit for proper collection of surface run off water from the said dump area. Three Sewage Treatment Plants have also been established for treatment of domestic waste and the treated water is being 100% reused for plantation purpose and dust suppression on roads. It is noteworthy that in all the Inspections that have taken place in the years no untreated effluent discharge or black water has ever been discharged from the factory premises as all the wastewater that is



generated is treated, recycled and reused for multiple purposes including dust suppression. It is additionally submitted that the runoff from adjacent premises of other industries like JSL, KJS, Ispat and upper catchment areas also leads to the surface runoff treatment plant of the Answering Respondent as it is situated at a lower elevation. It is stated that all the surface runoff water during rain is collected and treated in Surface Run Off Treatment System. Further, there are no untreated effluent discharged outside and the surface runoff treatment system is in proper working condition. However, it is only functional in the monsoons and does not operate apart from monsoon due to the non-availability of required surface runoff water.

iv. **General Condition No. 6A(vi) of EC dated 03.07.2008:**

The Answering Respondent submits that in terms of the conditions of the EC and CTO, the Answering Respondent is complying with the condition of zero effluent discharge and ensures that the entire process water generated from its operations is utilized by different units after recycling

~~10~~

within the unit of the Answering Respondent. It is however submitted that the elevation of the Answering Respondent is at the lowest elevation in Kalinganagar in comparison to other industries in the area, and has been highlighted by the Answering Respondent time and again before the appropriate authorities as well as in the Counter Affidavit filed to the captioned original application. The contents of the Counter Affidavit filed to the captioned Original Application may be read as part of the present paragraph.

8. Hence, it is submitted that the Answering Respondent has been compliant with the aforementioned steps and has further undertaken from time to time to take additional measures to ensure complete compliance with the conditions of the Environmental Clearances. Further, on the recommendation of the OSPCB, the Answering Respondent has already taken steps to install a 2000 Cubic Metre/per day capacity for treating Surface Runoff Water and 1000 Cubic Metre/per day RO installed at WTP for utilization of stored water from the

rainwater reservoir. The said system will be commissioned as per the time frame submitted by the Company to the OSPCB.

9. With regard to issuance of the Show Cause Notice dated 04.03.2024, it is submitted that the Answering Respondent has already submitted a detailed point wise Response dated 15.04.2024 to the MoEF thereby explaining the steps already taken, being taken and the timelines required for ensuring compliance with additional suggestions issued by the OSPCB as well as the MoEF from time to time. It is stated that the Answering Respondent is constantly putting in its best efforts to ensure complete compliance with the conditions of the Environmental Clearances. However, it is for the reason that the runoff from adjacent premises of other industries like JSL, KJS, Ispat and upper catchment areas also leads to the surface runoff treatment plant of the Answering Respondent as it is situated at a lower elevation, which at times has been observed to have been overflowing outside the unit premises in the past. True copy of the Response dated 15.04.2024 submitted by the Answering Respondent to the Show Cause Notice dated

04.03.2024 is annexed herewith and marked as **ANNEXURE – 1**.

10. In addition to the above, it is relevant to mention that since the date of receipt of the EC dated 12.06.2007, the Answering Respondent established its Steel Plant in compliance of the conditions of the EC. Ever since its establishment, the Answering Respondent has had a Primary Effluent Treatment Plant which ensured that the Answering Respondent complied with the conditions of “zero effluent discharge”. It is pertinent to point out herein that the term “zero effluent discharge” means that the Answering Respondent could not discharge the waste water which is generated out of the industrial process, and the Answering Respondent is required to ensure that the waste water generated after the industrial processes is reutilized after treatment and thereby creating a complete loop of water use and reuse. The said fact has been verified by the OSPCB on multiple occasions. The Answering Respondent has been complying with the condition of zero effluent discharge or zero liquid discharge and ensured that the entire process water generated from its operations was utilized by different units

after recycling. Therefore, it is submitted that the Answering Respondent is in compliance of the EC conditions.

11. It is submitted that it is not the case of the Applicant that the Answering Respondent has operated without obtaining applicable environmental permissions. The Answering Respondent was granted environment clearance dated 12.06.2007 which was subsequently expanded on 03.07.2008. The Answering Respondent was granted CTE dated 22.04.2004 and CTO dated 18.07.2006. The Answering Respondent has started operations only after obtaining the CTO. The Answering Respondent has been granted timely renewal of CTOs over the years and at no point in time, did the Answering Respondent operate without a valid CTO.
  
12. It is submitted that ever since its inception, the Answering Respondent has had an Effluent Treatment Plant “ETP” which treated the wastewater generated out of the industrial process. The treated water was again reused in the industrial process creating a complete loop. The OSPCB has confirmed that the



Answering Respondent has always had an ETP and it is not a case where the Answering Respondent is discharging the effluent generated out of the ETP outside its premises. On the contrary, the water which is seen flowing out of the premises of the Answering Respondent is the result of overflow of water which comes down from the higher elevation area which has other industries. During monsoons, the water flows down from the upper catchment areas and industries located in higher elevation and into the premises of Answering Respondent which is at a lower elevation.

13. The Answering Respondent has time and again raised the issue of the surface runoff water from higher elevation area mixing with the treated water in the premises of Answering Respondent. The first such representation was way back in 2014, much before the Applicant or his stooges started their extortionist tactics. However, the authorities did not take any steps for its remediation. Further, the issue of surface runoff water flowing down is a phenomenon which takes place during the monsoons. It is submitted that even the numerous

complaints made by the Applicants and his associates which alleged the discharge of polluted water was made during the monsoon period. Had it been a case where, the Answering Respondent was actually discharging its industrial effluent, it would not be restricted to the monsoon period and the discharge would have taken place all throughout the year.

14. It is submitted that all the conditions of the EC and CTO have been fulfilled by the Answering Respondent. The Answering Respondent has been submitting its six monthly compliance report to the Regional Office MoEF & CC, CPCB and OSPCB in terms of the conditions of the EC. Further, the Answering Respondent has also made timely submissions of monthly reports in terms of CTO.

15. It is humbly submitted that the present Response may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate Order(s), direction(s) as deemed fit and proper under the facts and circumstances of the present case.

16. It is humbly submitted that the Answering Respondent seeks leave to make additional submissions, if required, during the course of the proceedings.



Through

For Respondent No. 4

Manoj Kumar  
Director (Kalinganagar)  
VISA Steel Limited  
Kalinganagar Indl. Complex,  
At/P.O.-Jakhapura-755026  
Dist. Jajpur, Odisha

*Sweet Sodhi*  
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Email: office@vsalegal.in

Place: *Jharkhand*

Date: 10.07.2024

*Ananta Chandra Kar*  
**ANANTA CHANDRA KAR**  
NOTARY  
Govt. of Odisha  
Jaipur Ro:

✕

**BEFORE THE HON'BLE NATIONAL  
EASTERN ZONE BENCH  
ORIGINAL APPLICATION N**



**IN THE MATTER OF:**

Kalinga Nagar Paribesh Surakshya Samiti

...Applicant

**VERSUS**

Member Secretary,

Odisha State Pollution Control Board & Ors

...Respondents

**AFFIDAVIT**

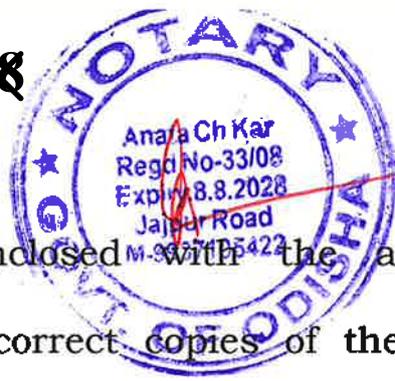
I, Manoj Kumar, S/o Shri Ram Agarwal, aged about 57 years, working for gain at VISA Steel Limited, having its Plant at Kalinga Nagar Industrial Complex, at PO – Jakhapura, District – Jajpur, Odisha – 755026, do hereby solemnly affirm and state on oath as under:

1. That I am the Authorised Representative for Respondent No. 4, VISA Steel Limited in the abovementioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am competent to swear and sign the present Affidavit.
2. That the accompanying Response has been drafted as per my instructions by my counsel, and I have read contents thereof and I understood the same.

IDENTIFIED BY ME  
ADVOCATE

ANANTA CHANDRAKAR  
NOTARY  
Govt. of Odisha  
Jaipur Road

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3. That the Annexures enclosed with the accompanying Response are true and correct copies of their respective Originals.

4. That the contents of the accompanying Response are based on records maintained by the Respondent No. 4 and are true to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
**DEPONENT**

**VERIFICATION:**

Verified at J-Road, on this the 10th day of July, 2024 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. Nothing stated therein is false and nothing material has been concealed therefrom.

*[Signature]*  
**DEPONENT**

*[Signature]*  
**ANANTA CHANDRA KAR**  
**NOTARY**  
Govt. of Odisha  
Jaipur Road

The Deponent above named being identified by sri. *[Signature]* on oath states before me that the above contains are true to the best of my/our Knowledge and belief  
**NOTARY PUBLIC JAIPUR ROAD**

IDENTIFIED BY ME  
*[Signature]*  
**ADVOCATE**

## ANNEXURE -1

Ref.No.VSL/MoEF/ 2023-24/002  
Dt.15<sup>th</sup> April 2024

To  
Dr.Shruti Rai Bhardwaj  
Director/ Scientist "F"  
Ministry of Environment, Forest and Climate Change  
Indira Paryavaran Bhavan,  
Jor Bagh Road, Aliganj, New Delhi-110003.

**Sub :** Letter no.1 : Show-cause Notice under Section 5 of Environment Protection Act, 1986.  
Letter no.2 : Issued to Member Secretary, SPCB, Odisha, Action as applicable for the non-compliance against VISA Steel Limited.

Dear Madam,

### **Point no.1**

This is with reference to the show cause notice issued vide letter no.F.No.IA-Z-12011/22/2022-IA-I, dated 04.03.2024, seeking the response of the Company within 30 days. We have submitted a request vide our email dated 03.04.2024 for submission of the reply by the end of the 30 days' period as mentioned in the notice, due to late receipt of your letter.

The point-wise compliance against the issued observations is enclosed herewith as **Annexure-A** for your review and record. We also request for a personal hearing before any final order is passed by MoEF in relation to the issued show cause.

### **Point no.2**

Further with reference to your letter no. F.No.IA-Z-12011/22/2022-IA-I, dated 04.03.2024, issued to the Member Secretary, State Pollution Control Board (SPCB), Odisha, seeking applicable action on one major condition of EC and CTO on zero liquid discharge non-compliance.

Since the matter is related to VISA Steel Limited and we have been given a copy of the above-said letter, we hereby would like to apprise you about the facts relevant to the above matter.

- 1) VISA Steel Limited is 100% Environment-Compliant Industry and has always complied all the conditions mentioned in the Environment Clearance and Consent to Operate issued by SPCB. We have installed a 4400 Cubic Metre / per day capacity for treating Surface Runoff Water and its discharge during rainy days apart from that a 1000 Cubic Metre/ Per day ETP & RO installed at Captive Power Plant and 1000 Cubic Metre/ Per day RO installed at WTP plant for utilization of stored water from the rainwater reservoir.

Further as an additional measure issued under the direction of SPCB, we are taking steps to install a 2000 Cubic Metre / per day capacity for treating Surface Runoff Water and 1000 Cubic Metre/ Per day RO installed at WTP for utilization of stored water from the rainwater reservoir. The said system will be commissioned as per the time frame submitted by the Company to the SPCB.

- 2) With reference to the first inspection carried out by your Regional Office, which was to address the petition filed by the local farmers pertaining to discharge of black water from the Company. During this inspection, we appraised your Regional Officer at the farm land that the complainants whose names were mentioned in the petition were fraudulent and mere impersonation by unknown individuals which was also proven at the site as the original farmer whose land was shown by them was of Mr.Arun Kumar Pradhan who was present during the inspection and has clarified that the allegation raised by the complainants are incorrect and baseless. This was also verified in the inspection report that there was no discharge of black water from the company culvert no.2 &3. The only discharge was surface runoff treated water through culvert no.1 as there was heavy rain prior and during the inspection day which was witnessed by your Regional Officer.

Further your second inspection report clearly states that there was no discharge of any water from the company and both the above facts were submitted by us vide our letter no. VSL/MOEF&CC/2023-24/003, dated 26.04.2023 to MOEF.

#### Additional Facts - I

The Collector, Jajpur, has twice done a detailed inquiry to verify the alleged damage to agriculture and health problems due to the discharge of surface runoff treated water from the VISA Steel Limited in the vicinity as requested by the Member Secretary, SPCB vide **letter no.4573, dated 19.05.2020** and another letter issued from Govt. of Odisha , Forest , Environment & Climate Change department vide **letter no.16539,dated 05.08.2023** on the allegation / grievance raised by the inhabitants of Jakhapura, Jajpur.



The Collector, Jajpur has submitted a detailed inquiry report made by the Chief District Agriculture Officer, Jajpur, and Chief District Medical and Public Health Officer, Jajpur vide letter no.16014, dated 17.11.2020 to the Member Secretary, SPCB and the same has been enclosed as **Annexure -B**. The report clearly states that agricultural activities can be carried out successfully in the area and states that the skin irritation may be due to allergic skin condition or any other reason, and not due to contact with the discharge of water of VISA Steel Limited.

Further, the Collector, Jajpur has also submitted to the Special Secretary to Govt., Forest, Environment & Climate Change department vide his letter no.13417, dated 21.11.2023 which reveals that the petitioner didn't turn up during the inspection and only a few land owners came to the spot and express that the discharge of water by VISA Steel is helpful for both Khariff and Rabi crop cultivation. The same was also verified by the Chief District Agriculture Officer, Jajpur, in his report. The same is attached herewith as **Annexure -C**.

### **Additional Facts - II**

The Kalinganagar, Jajpur Industrial Area holds the distinction of being one out of the 17 National Manufacturing Investments Zones (NMIZ) in India, and over the last two decades, many industries like Tata, JSL, JSW, TSML, VISA, Maithan, BRPL, Nu Vista and KJ Ispat etc have established their units in Kalinganagar. However, the supporting infrastructure required in Kalinganagar like separate channelization of sewerage and surface runoff water to a collection sump at lowest elevation, setting up sewerage treatment plant (STP) and Surface Runoff Treatment Plant etc., which are supposed to be development under the KNIMZ scheme as was suggested by WAPCOS in their report to IDCO & JCDL.

The topography of the Kalinganagar consists of hill top area having forest and large catchment area with the elevation varying from 180 meters above sea level to 30 meters. The set-up industries like Tata Steel is at 57 Meters, Jindal Stainless Steel is at 49 meters, TSML Ferro-tech is at 55 meters, VISA Steel Limited is at 35 meters and other nearby villages like Jakhapura, Kudumusahi etc. are at the lowest elevation starting from 55 meters to 30 meters.

This steel hub witnesses heavy rainfall to the tune of 700 mm to 1400 mm during the rainy season and other seasons due to cyclonic / tower pressure effect. As the topography is not plain and terrain of the land gradually gets sloped in all directions, the rainwater gushes from the hill top area to the industries situated at the high elevation to the industries at low elevation and further to inland areas as a natural phenomenon.

Due to the above disadvantage of topography and non-implementation of supporting infrastructure by the Govt. authorities, VISA Steel which is situated at the lowest elevation faces the huge surface runoff and at-times during heavy rain the excess surface runoff water gets discharged.



The above issues have been apprised by VISA Steel Limited since 2014 to various Government Authorities like Collector, Jajpur, ADM(Kalinganagar), CEO, Jajpur Cluster Development Limited (JC DL), Kalinganagar Development Authority (KNDA) and Member Secretary, State Pollution Control Board, Bhubaneswar. The related correspondence is attached herewith as **Annexure-D**

Kalinganagar Industries Association has also apprised the above issues faced by the Kalinganagar Industries to Chief Secretary and Chief Development Commissioner, Govt. of Odisha. The letter is attached herewith as **Annexure-E**. The residual water from the upper catchment from the rainfall which has occurred over 5-6 days ago, also flows at the rate of approx. 70 - 130 Cubic Meter per hour, and the same was also shown to your regional officer during the inspection day.

Taking advantage of the above issues, Mr.Ashwini Kumar Dhal, President, Kalinganagar Paribesh Surakhya Samiti (KNPSS) on its own or through its associated members / persons files frivolous complaints before the multiple authorities like MOEF, CPCB and SPCB and judicial forum like Hon'ble NGT.

Presently in respect of the above matter, President, KNPSS has filed a petition in the Hon'ble NGT vide Application no.19 of 2019, and the said matter is still pending adjudication.

The undersigned is completely environmentally compliant industry and requests you to review the above facts and provide us an opportunity for personal hearing before passing any final order against us.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,

[Manoj Kumar]  
Director

Cc: Member Secretary, State Pollution Control Board, Bhubaneswar, Odisha.



| S.No.                      | Observations  | Compliance  |
|----------------------------|---|---|
| <b>EC dated 12.06.2007</b> |   |   |
| I                          | Monitoring data of all the stack as per the consent order has not been furnished. <b>(Specific condition i)</b>   | <p>We have provided 8 nos. of Online Continuous Stack Emission Monitoring Facilities (CSEMS) in all the process stack of DRI, Ferro Chrome, CPP-CFBC, SMS, Coke Oven, and Blast Furnace.</p> <p>The monitoring data of all the stack has been transmitted on a real-time basis to CPCB &amp; SPCB except the plant which are stopped due to non-viability of the operations like SMS and Blast Furnace. The same will be resumed once they are back in operation.</p> <p>Six monthly compliance report which consists of the said monitoring report has been submitted regularly to MoEF.</p> <p>The copy of the submitted report and monitoring data is enclosed herewith as <b>Annexure 01</b>.</p> |
| II                         | Online data for particulate matter exceeds the norms of 50 mg/Nm <sup>3</sup> in SAF 3. <b>(Specific condition ii) &amp; (Specific condition ix)</b>  | <p>The real time data submitted to CPCB and SPCB in CY 2023 is enclosed herewith as <b>Annexure 02</b> for your reference wherein only one incident has been recorded.</p> <p>This may be due to the abrupt change in any process parameter affected due to any critical operation parameter leading to shutdown of furnace.</p>  |
| III                        | Pulse jet tyre bag filter in raw material unloading area yet to be provided at the storage yard. Online data exceeds the norm of 50mg/Nm <sup>3</sup> in SAF 3 & 4 stack. <b>(Specific condition iii)</b> . | <p>13 nos. of high capacity Pulse Jet Type Bag Filter based dust extraction system has been provided at different locations of the units for controlling fugitive dust emission from raw material conveying, screening, transfer and feeding points.</p> <p>The picture of the systems is enclosed herewith as <b>Annexure 03</b>.</p>  |

|    |   |  |
|----|---|--|
|    |   | <p>Additionally, we have installed 4 nos. of Mist Cannon alongwith water sprinklers at raw material yard for Dust Suppression.</p> <p>The picture of the systems is enclosed herewith as <b>Annexure 04.</b></p>   |
| IV | <p>TCLP analysis data has not been furnished. Landfill as per the condition yet to be constructed. (<b>Specific condition vi</b>).</p>                    | <p>TCLP analysis has been conducted and the same was submitted alongwith the six monthly compliance report. Hexavalent chromium is below detection limit.</p> <p>The detailed report is enclosed herewith as <b>Annexure 05.</b></p> <p>The slag after recovery of Ferro Chrome is tested for leachate test and is stored at designated dump area which shall be utilized for road making within the plant.</p>  |
| V  | <p>EC and Consent to Operate on different names (<b>General condition ii</b>).</p>  | <p>Hon'ble NGT has given its judgement in the case no 82/2022 filed by Kalinga Nagar Paribesh Surakhya Samiti vs VISA Coke on the matter of Environment Clearance.</p> <p>Please refer point No. 67 at page No. 60 which states that mere creation of another company in the name and style of M/s VISA Coke Limited for operating the existing Coke Oven Plant does not require fresh Environment Clearance as the activity of coke oven plant was already covered in the Environment Clearance issued on dated 12.06.2007.</p> <p>The copy of the judgement is attached herewith as <b>Annexure 06.</b></p> <p>The company has a valid Environment Clearance and has obtained valid Consent to Operate from the State Pollution Control Board.</p> |
| VI | <p>The details of consultation for Establishment of Continuous Ambient air quality station has not been furnished. (<b>General condition no. iii</b>)</p> | <p>Four nos. Ambient Air Quality Monitoring Stations has been established only after consultation and with State Pollution Control Board.</p>  |

|     |  |   |
|-----|--|---|
|     |  | <p>AAQMS and Stack CEMS nomenclatures representing the locations are approved by SPCB for recognition of continuous data in their server.</p> <p>The submitted letter by us to SPCB is enclosed herewith as <b>Annexure 07</b>.</p>   |
| VII | <p>Proper collection arrangement for runoff water (garland drain) from open raw material storage yard and waste dump yet to be made (General condition iv) &amp; (General condition vi).</p> | <p>We have provided concrete surface runoff drain with 07 nos. of settling pits in the all the units covering all the yards further we have provided Pucca Drain with a settling pit for proper collection of surface run off water from the said dump area.</p> <p>The picture of the drains is enclosed herewith as <b>Annexure 08</b>.</p> |

| S.No.                      | Points from MoEF   | Compliance  |
|----------------------------|--|---|
| <b>EC dated 03.07.2008</b> |  |   |
| VIII                       | <p>SPM monitoring data has not been furnished (<b>Specific condition iii</b>).</p>   | <p>Six monthly compliance report which consist the said monitoring report has been submitted regularly to MoEF.</p> <p>The copy of the submitted report and monitoring data is enclosed herewith as <b>Annexure 01</b>.</p> |
| IX                         | <p>Dust suppression or extraction arrangement at the raw material unloading area in the storage yard yet to be provided (<b>Specific condition iv &amp; v</b>)</p>   | <p>Please refer our replies submitted against point no III of EC dated 12.06.2007</p>   |
| X                          | <p>Online monitoring system to all the stack as per the consent order yet to be provided. Metal recovered slag was found to be dumped inside and outside the premises on proposed road (<b>Specific condition xii</b>)</p> | <p>Please refer our replies submitted against point no I &amp; IV of EC dated 12.06.2007.</p>   |
| XI                         | <p>The details of consultation for Establishment of continuous Ambient Air Quality station has not been furnished (<b>General Condition iv</b>).</p>   | <p>Please refer our replies submitted against point no VI of EC dated 12.06.2007</p>  |
| XII                        | <p>Details regarding advertisement in newspaper has not been furnished (General condition(<b>General Condition xiii</b>))</p>  | <p>Advertisement regarding accord of environmental clearance has been published in the SAMAJ, SAMBAD and New Indian Express.</p>  |



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|      |  | Further SAMAJ and SAMBAD are reputed local newspaper which are published only in the local vernacular language. |
| XIII | Details of the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work has not been furnished. (General condition xiv) | The document about final closure and final approval of the project is attached herewith as <b>Annexure 09</b> . |

| S.No.                      | Points from MoEF  | Compliance   |
|----------------------------|---|--|
| <b>EC dated 28.10.2009</b> |   |  |
| XIV                        | Online data for particulate matter exceeds the norms of 50 mg/NM3 SAF-3 (Specific condition i)                                      | Please refer our replies submitted against point no II of EC dated 12.06.2007  |
| XV                         | Monitoring data yet to be uploaded on the website of the company. (Specific Condition iii).   | Six monthly compliance reports which consist of the said monitoring report have been submitted regularly to MoEF.<br><br>Monitoring data are available at the official website of MoEF i.e<br><br><a href="https://environmentclearance.nic.in">https://environmentclearance.nic.in</a><br><br>and are available on the company website <a href="http://www.visasteel.com">www.visasteel.com</a> |
| XVI                        | Arrangement for unloading of raw material with extraction or suppression yet not done (Specific Condition v)                        | Please refer to our replies submitted against point no III of EC dated 12.06.2007  |
| XVII                       | Ground water quality monitoring report has not been furnished (Specific condition ix)   | We have no bore well system in the company for the drawl of ground water.<br><br>The requirement of water is met through the supply of water from river Brahmani for which we have an 6000 cum/day water drawl agreement with IDCO   |
| XVIII                      | Details regarding discharge of chromium from metal recovery unit as per the condition has not been furnished (Specific condition x) | We have installed Hydraulic Jigging based Metal Recovery Plant for recovery of Ferro Chrome metal from Slag touch Ferro Chrome.<br><br>The separated metal are sold while the water used in this process is 100% recirculated, there is no discharge from this plant.  |



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|-------|--|---|
| XIX   | Secured land fill as per the condition has not been observed. TCLP analysis data has not been furnished ( <b>Specific Condition xi</b> )         | Please refer our replies submitted against point no IV of EC dated 12.06.2007   |
| XX    | Ferro chrome production during 2021-22 exceeds the Limits ( <b>General condition ii</b> )  | <p>The company has got the No Increase In Pollution Load (NIPL) certificate from State Pollution Control Board (SPCB) vide letter no 3682 dated 10.03.2021 and Consent To Operate vide letter no 9204 dated 08.07.2021 for enhancement of Ferro Chrome Production from 125,000 MT to 150,000 MT.</p> <p>The copy of the same is attached herewith as <b>Annexure 10</b>.</p>  |
| XXI   | Separation of runoff collection drains to raw water harvesting pond by permanent structure yet to be implemented ( <b>General condition vi</b> ) | <p>All the surface runoff water during rain are collected and treated in our Surface Run Off Treatment System.</p> <p>Further the rain water harvesting pond is an integral part for collection of rain water during heavy rainfall as the rain water from upper catchment and nearby industries gushes into our plant due to topographical issue of Kalinganagar as we are situated at the lowest elevation.</p> <p>The details regarding this was shown to the IRO during his visit and details were shared vide letter no VSL/MOEF&amp;CC/2023-24/003, dated 26.04.2023 and letter no. VSL/MOEF&amp;CC/2023-24/013, dated 25.07.2023. The copy of the letters are enclosed herewith as <b>Annexure 11</b>.</p> |
| XXII  | Implementation status of Environmental protection measure mentioned in EIA/EMP has not been furnished ( <b>General condition ix</b> )            | <p>We have submitted the details as desired by MoEF vide our letter no VSL/MOEF&amp;CC/2023-24/003, dated 26.04.2023 as annexure no 24</p> <p>The details are once again enclosed herewith as <b>Annexure 12</b>.</p>   |
| XXIII | Copy of clearance letter yet to be uploaded on the website ( <b>General condition xi, xiv &amp; xii</b> )  | <p>Clearance letter are available at the official website of MoEF i.e</p> <p><a href="https://environmentclearance.nic.in">https://environmentclearance.nic.in</a></p>  |



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|--|---|
|  | and are available on the company website <a href="http://www.visasteel.com">www.visasteel.com</a> |
|--|---|

| S.No.                      | Points from MoEF   | Compliance  |
|----------------------------|--|---|
| <b>EC dated 05.03.2011</b> |  |   |
| XXIV                       | Ambient air quality as per NAAQS 2009 has not been furnished ( <b>Condition no. ii</b> ).              | <p>We are regularly monitoring PM 2.5, PM 10, SOX, NOX and CO on a real time basis apart from these third party analysis for Nickel and Lead are submitted on six monthly basis.</p> <p>Further with reference Ozone, Ammonia, Benzene, Arsenic Benzo Pyrene were not monitored as we have no process involved in our manufacturing units where such Pollutants may get generated.</p> <p>However, we ensure that we will start monitoring of the said parameter and will submit the report to MoEF on a six monthly basis.</p> |
| XXV                        | Environmental statement has not been uploaded in the website of the company ( <b>Condition no.iv</b> ) | The environmental statement is available on the company website <a href="http://www.visasteel.com">www.visasteel.com</a>  |



Ref: VSL/MOEF & CC/2023-2024/098

1<sup>st</sup> December 2023

To,

The Ministry of Environment Forest and Climate Change  
Regional Office (EZ),  
A/3, Chandrasekharpur,  
Bhubaneswar – 751023, Odisha

**Sub: Half Yearly compliance status of Environmental Clearance for the period  
Of April – 2023 to September – 2023.**

Ref: (a) Environment Clearance No. : F. No J-11011/33/2007-IA II (I), dtd.12.06.2007.

(b) Environment Clearance No. : F. No J-11011/1000/2007-IA II (I), dtd.03.07.2008.

(c) Environment Clearance No. : F. No J-11011/491/2009-IA II (I), dtd.26.02.2021.

Dear Sir,

With reference to the subject mentioned above, please find enclosed herewith six monthly compliance status of Environmental Clearances (F. No J-11011/33/2007-IA II (I), dtd.12.06.2007, F. No J-11011/1000/2007-IA II (I), dtd.03.07.2008 & F. No J-11011/491/2009-IA II (I), dtd.26.02.2021) for the period of April 2023 to September 2023 along with monitoring report of Ambient Air Quality, Stack Emission, Effluent Quality and Noise Monitoring for your kind information and record please.

Thanking You,

Yours Faithfully,

For, **Visa Steel Limited**



**Bharat Chandra Sahoo**

**(Factory Manager)**

Cc :

1. To the Member Secretary, State Pollution Control Board, Nilakantha Nagar, Unit-VIII, Bhubaneswar.
2. To The Member Secretary, Central Pollution Control Board, Southern Conclave, Block-502, 5<sup>th</sup> & 6<sup>th</sup> Floors, 15802 Rajdanga Main Road, Kolkatta – 700107, West Bengal.
3. To The Regional Officer, Regional Office SPCB, Near OMC Office, P.O- Ferro Chrome Plant, Jajpur Road, Dist-Jajpur, Odisha - 755109



**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/33/2007-IA II (I) Dated 12<sup>th</sup> June,2007**

| Sl. No.                     | CONDITIONS   | COMPLIANCE STATUS  |
|-----------------------------|--|--|
| <b>SPECIFIC CONDITIONS:</b> |  |  |
| 1.                          | <p>The gaseous emission from various process units shall conform to the load/mass based standards notified by this Ministry on 19<sup>th</sup> May, 1993 and standards prescribed from time to time. The Orissa State Pollution Control Board (OSPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.</p> | <ul style="list-style-type: none"> <li>• Regularly monitoring of stack emission (PM &amp; Gaseous) is being carried out for all stacks by NABL Certified and SPCB empaneled Laboratory. The report for the same is also attached herewith as <b>Annexure-1</b>.</li> <li>• Monitoring reports are being submitted to State Pollution control Board, CPCB &amp; Ministry of Environment &amp; Forest on regular basis. The monitoring results are well within the prescribed norms.</li> <li>• Monitoring Results for the period from April-2023 to September-2023 is enclosed in the <b>ANNEXURE-2</b></li> <li>• Interlocking facilities provided at DRI, Ferrochrome, CPP for stopping the process automatically incase emission level exceeds the limit.</li> </ul> |
| 2.                          | <p>Continuous Stack monitoring facilities for all the major stacks and adequate air pollution control systems shall be provided to keep emission levels below 50 mg/Nm<sup>3</sup> and reports submitted to the OSPCB &amp; CPCB.</p>  | <ul style="list-style-type: none"> <li>• 8 Nos. of Continuous stack monitoring facilities have been installed at chimneys of WHRB- 1 &amp; 2, Power Plant and FeCr Plant and coke oven plant.</li> <li>• Air Pollution Control Systems are provided at MBF, DRI, CPP, FeCr &amp; Coke Oven.</li> <li>• Emission level has been maintained well within the prescribed norms.</li> <li>• Installed 03 nos. of ESP at Captive Power Plant, 11 nos. of DES/bag filter, 02 nos. of GCP &amp; 02 nos. of FES in different operating units as per the requirement of the process to control the air pollution.</li> </ul>   |
| 3.                          | <p>In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Gas cleaning system in MBF, Fume and dust extraction system to BF stock house, DRI kiln, DRI EAF, Ore and Coal crushing &amp; Screening section, Coke oven etc. and bag filter in SMS, pulse jet type bag filter system in raw material handling area will be provided to control fugitive emissions. ESP to WHRB to control emissions within 100 mg/Nm<sup>3</sup> and bag filters to DRI kiln, EAF, BF, Submerged Arc Furnace</p>  | <ul style="list-style-type: none"> <li>• Gas cleaning plant consisting of dust catcher, thickener, scrapper &amp; settling tank is being operated at MBF unit and additional 15 nos. of DFS at ground hopper, belt conveyor and 16 nos. of DSS have been installed at raw material yard, internal road and other areas to control the fugitive emission. In addition to that there are FES and DES installed to abate the secondary fugitive emission at Blast furnace.</li> </ul>   |

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| Sl. No. | CONDITIONS  | COMPLIANCE STATUS   |
|---------|---|---|
|         | <p>(SAF), Coke oven plant, Lime plant, Dolo plant will also be provided to control air emissions within 50 mg/Nm<sup>3</sup>. further, specific measures like water sprinkling around the coal stockpiles and asphaltting or concreting of the roads shall be done to control fugitive emissions.</p> | <ul style="list-style-type: none"> <li>• 20 Nos. of fixed type water sprinklers have been installed at raw material storage yard for suppression of dust generated during transportation of raw material.</li> <li>• Further in addition to that we have deployed 03nos of mist canon for suppression of fugitive dust emission.</li> <li>• 7 Nos. of Rain gun type sprinklers installed near main gate to control fugitive dust emission.</li> <li>• Gas cleaning Plant consisting of heat exchangers, cyclones &amp; bag houses have been installed in Ferro-chrome Plant.</li> <li>• DSS at internal roads and Water spraying nozzles installed at over the belt conveyors and ground hopper for suppression of fugitive dust generation in Ferro-chrome Plant.</li> <li>• Additional 16 nos. of Dry Fog System (DFS) and 11 Nos. of Dust Suppression System (DSS) provided at Power Plant area for water sprinkler through pipe for suppression of fugitive emission.</li> <li>• Fixed type water spraying nozzles at belt conveyor, 36 Nos. DFS at Ground Hopper of coal feeding point and 131 Nos. DSS at belt conveyor, raw material yard and internal road at DRI unit and iron ore crusher for suppression of fine dust particles generated during material transfer of DRI Plant.</li> <li>• Adequate Dry Fog System and DSS has been installed at Ground Hopper Briquette Plant, raw material yard and conveyor belt of Ferro-chrome units.</li> <li>• There are De-dusting systems (approx. 100 nos. of hoods and dampers) attached with different junction houses of Kiln Cooler Discharge, Intermediate Bins and Product Hopper circuit of Sponge Iron unit to suppression fugitive dust generation.</li> <li>• Pug Mill is attached with dust storage silo for appropriate moisture addition during unloading of dust in the Hyvas.</li> <li>• 05 Nos. of telescopic type unloading spout</li> </ul> |

| Sl. No. | CONDITIONS                           | COMPLIANCE STATUS   |
|---------|--------------------------------------|---|
|         |                                      | <p>have been installed at Product Separation Building of Sponge Iron Plant, for unloading of Sponge Iron lumps, fines and Dolochar without creating fugitive dust generation at DRI Plant unit.</p> <ul style="list-style-type: none"> <li>• Adequate DES installed at different operating process of DRI.</li> <li>• Installed 03 nos. of ESP at Captive Power Plant, 11 nos. of DES/bag filter, 02 nos. of GCP &amp; 02 nos. of FES in different operating units as per the requirement of the process to control the air pollution.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at Fly-ash Silo of Power Plant, for unloading the Fly-ash without creating any dust nuisance at Power Plant.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at GCP Silo of SMS for unloading of GCP dust without creating fugitive dust generation at SMS.</li> <li>• 02 Nos. of telescopic type unloading spout have been installed at GCP silo of Ferrochrome unit for unloading of GCP dust without creating fugitive dust generation at Ferro-chrome unit.</li> <li>• 02 Nos. of Dust extraction systems have been installed at hammer Crusher-1&amp;2 of Coal delivery circuit of Coke Oven Plant</li> <li>• 360 degree rotational 08 no.of Rain gun type water sprinkler are installed at coal yard &amp; Coke yard 08nos. of Impact sprinkler installed at other area of coke oven. Another 29 no.of impact sprinkler are installed from hammer crusher Road to learning center. 3nos of impact type sprinkler installed at ground hopper.</li> <li>• 03 nos. of water tanker engaged for water sprinkling on internal roads of the plant premises for suppression of fugitive dust emission at Coke Oven unit. And also 29 no. of fixed type impact sprinkler are installed along the internal road.</li> <li>• Regular water sprinkling is being carried out at dust generating areas.</li> <li>• 03 nos. of mist canon have been installed with having 30 mts. radius and 180<sup>o</sup> movement at raw material yard.</li> </ul> |
| 4.      | Secondary fugitive emission shall be | Adequate FES and DES installed to abate the   |



| Sl. No. | CONDITIONS   | COMPLIANCE STATUS  |
|---------|--|--|
|         | <p>controlled within the prescribed limits, regularly monitored and records maintained. Guidelines/Code of practice issued by the CPCB in this regard shall be followed.</p>   | <p>secondary fugitive emission at different units i.e. Blast furnace, Ferrochrome, SMS and DRI. Also work zone air quality monitoring is being carried out on regular basis and required corrective actions are being taken care.</p>  |
| 5.      | <p>Total requirement of water from River Bramhani/Kharsuan shall not exceed 39,600 m<sup>3</sup>/day and prior 'Permission' for the total water requirement shall be obtained from the Department of water resources, Govt. of Orissa before commissioning the project. Effluent Treatment Plant (ETP) shall be installed for the treatment of process water. Cooling tower and boiler blow down water will be used for coke quenching. All the waste water generated shall be treated, recycled and reused either in the process or for dust suppression or green belt development. No waste water shall be discharged outside the factory premises and 'Zero' discharge shall be adopted. Domestic effluent shall be treated in septic tanks by soak pits.</p> | <ul style="list-style-type: none"> <li>• We have an agreement with IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr. of water from River Bramhani for phase -1 through agreement.</li> <li>• Blow down water from Cooling tower &amp; boiler blow down water and DMP generated water are collected and treated in the ETP followed by RO of capacity having 1000 KLD and this water is being utilized in CPP process. Thus, there is no waste water discharge from CPP unit.</li> <li>• The reject water from RO is used for cake/coke quenching and dust suppression system at internal road.</li> <li>• Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being 100% reused for plantation purpose and dust suppression on roads.</li> <li>• Apart from that we have installed a 4400 cum/day for treatment of Surface Runoff Water during rainy season.</li> </ul> |
| 6.      | <p>All the Iron skull, scrap from CCM and char shall be used in EAF. Semi-burnt coke dust and coke breeze shall be reused in the power plant. Iron ore fines shall be sold to sinter plant for reuse. BF slag (granulated) shall be sold to cement plants. BF dust, Thickener mud, EAF/LRF dust, fines from ESPs, EAF slag shall be used for land filling, road construction etc. Slag from Ferro chrome unit shall be disposed off in a suitably designed landfill as per CPCB guidelines to prevent leaching to the sub-soil and underground aquifer. Used oil shall be sold to recyclers and re-processors only.</p>  | <ul style="list-style-type: none"> <li>• Presently iron skull, scrap, iron ore fines, coke fines, BF slag are being sold to other users.</li> <li>• 100% Char is being used at CFBC Boiler.</li> <li>• Bag filter dust, thickener sludge, are being used for land filling and road construction. Ash from ESP is being supplied to brick manufacturing units.</li> <li>• We have installed Metal Recovery Plant (Zigging plant) for chromium recovery from slag. After recovery, ferrochrome slag is being reused for internal road making &amp; construction of building etc.</li> <li>• Whatever used oil generated from different units being sold to authorized recyclers as per hazardous waste (Management, handling and trans-boundary) Rule.</li> </ul>  |

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| Sl. No.                    | CONDITIONS  | COMPLIANCE STATUS  |
|----------------------------|---|--|
| 7.                         | The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.  | <ul style="list-style-type: none"> <li>We have already installed a pressure recharge rain water harvesting system at our GT hostel and have a Rain Water Reservoir for storing the rain water.</li> <li>At rain water reservoir another Reverse Osmosis process (Cap. 50 M<sup>3</sup>/hr), and this R.O. water being utilized in production process as per requirement.</li> </ul>  |
| 8.                         | Out of total 448 ha, green belt shall be developed in 181 ha. Area within and around the plant premises as per the CPCB guidelines in consultation with DFO   | Total Area of plant premises : 525.0 (Ac.)<br>Area covered by plantation : 173.5 (Ac.)<br>No. of saplings Planted : 164256 (approx.)   |
| 9.                         | Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.   | <ul style="list-style-type: none"> <li>We have established a well-equipped First Aid Centre with all necessary facilities and manned round the clock.</li> <li>Periodical health checkup of employees and contractual workers are carried out regularly and records are being mentioned as per the Factories Act</li> </ul>  |
| 10.                        | Recommendations made in the CREP guidelines issued for the steel plants shall be implemented.   | We are adhering to CREP guidelines.  |
| <b>GENERAL CONDITIONS:</b> |   |  |
| 1.                         | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OSPCB) and the State Government.   | We are regularly complying with all the conditions stipulated by SPCB/ CPCB.   |
| 2.                         | No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.   | No expansion or modernization has been carried out without prior approval of Ministry of Environment & Forests.  |
| 3.                         | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentrations of SPM, SO <sub>2</sub> , NO <sub>x</sub> are anticipated in consultation with the OSPCB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhubaneswar and the OSPCB/CPCB once in six months. | <ul style="list-style-type: none"> <li>We have established four Ambient Air Quality Monitoring Stations after consultation with Regional Officer OSPCB.</li> <li>Ambient air quality, stack emission monitoring is being carried out as per SPCB, Odisha prescribed norms.</li> <li>Monitoring results are being submitted regularly to SPCB, CPCB &amp; MOEF &amp; CC. The online data is being transferred on real time basis. The monitoring report of six month is herewith attached in the <b>ANNEXURE-1</b></li> </ul> |



| Sl. No. | CONDITIONS   | COMPLIANCE STATUS  |
|---------|--|--|
| 4.      | Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19 <sup>th</sup> May, 1993 and 31 <sup>st</sup> December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.   | <ul style="list-style-type: none"> <li>All the industrial waste water is being recycled back by closed circuit system after adequate treatment in the unit.</li> <li>Domestic waste water from STP are reused for plantation &amp; dust suppression on roads.</li> </ul>   |
| 5.      | The overall noise levels in and around the plant are shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules,1989 viz. 75 dBA (daytime) and 70 dBA (nighttime) | <ul style="list-style-type: none"> <li>Adequate noise control measures have been installed and are also considered in the designing parameters.</li> <li>Ambient noise levels are being measured at various locations and noise level are well within the prescribe norms.</li> <li>Monitoring Results for the period from April-2023 to September-2023 is enclosed in the <b>ANNEXURE-1</b></li> </ul>  |
| 6.      | The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socioeconomic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.                  | <ul style="list-style-type: none"> <li>Environment protection measurement proposed in the EIA &amp; EMP report has been implemented.</li> <li>Socio-economic development activities are ongoing in different Villages. Surrounding the plant areas focus of development are community development programs, educational programs, drinking water supply and health care etc. Dedicated CSR team is working for their activities having expertise and skill.</li> </ul> |
| 7.      | As mentioned in the EIA/EMP, Rs.100.00 Crores earmarked towards capital cost and recurring cost/annum for environment pollution control measures shall be judiciously utilized to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.     | <ul style="list-style-type: none"> <li>We have complied with all those stipulated conditions proposed in our EIA/EMP report.</li> <li>The fund earmarked for Environmental Protection is not diverted in any other purposes.</li> </ul>  |
| 8.      | The Regional Office of this Ministry at Bhubaneswar / CPCB / OSPCB shall monitor the stipulated conditions. A six monthly compliance report and the monitored data along with statistical interpretation shall be submitted to them regularly.   | We are adhering to the schedule and accordingly reports are being submitted to Regional Offices of OSPCB, CPCB and MoEF regularly.   |
| 9.      | The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and   | The same has been followed and complied with.  |

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| Sl. No. | CONDITIONS  | COMPLIANCE STATUS         |
|---------|---|---------------------------|
|         | copies of the clearance letter are available with the OSPCB / Committee and may also be seen at website of the Ministry of Environment and Forest at <a href="http://www.envfor.nic.in">http://www.envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bhubaneswar. |                           |
| 10.     | Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.  | Will ensure for the same. |

**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/1000/2007-IA II (I) Dated 3rd July, 2008**

| Sl. No.                        | CONDITIONS  | COMPLIANCE STATUS  |
|--------------------------------|---|--|
| <b>A. SPECIFIC CONDITIONS:</b> |   |  |
| 1.                             | On-line stack monitoring facilities for all the stacks and sufficient air pollution control equipments viz. Electrostatic precipitators (ESPs) shall be provided to Captive Power Plant to control particulate matter from AFBC boilers within 100 mg/Nm <sup>3</sup> and reports submitted to the Ministry's Regional Office at Bhubaneswar OPCB & CPCB. | The following compliances are being made for the Power Plant installed under earlier EC. <ul style="list-style-type: none"> <li>We have installed of 03 Nos. of stack emission monitoring (gaseous &amp; Dust emission) analyzers at 75 MW Power Plant at the chimneys of WHRB-I &amp; II &amp; CFBC Power Plant.</li> <li>Adequate pollution control equipment/ devices are like ESP, Bag filters have been installed at CPP to keep the particulate matter emission within the prescribed limits.</li> <li>Monthly monitoring results are being submitted to SPCB, Odisha and six month compliance reports are being submitted to Regional Office of MoEF &amp; CPCB regularly.</li> </ul> |
| 2.                             | Bag filters shall be provided to the reheating furnace and electric arc furnace to control  | <b>Complied.</b> <ul style="list-style-type: none"> <li>The Air pollution Control measures</li> </ul>  |



| Sl. No. | CONDITIONS  | COMPLIANCE STATUS  |
|---------|---|--|
|         | <p>the particulate emissions below 50 mg/Nm<sup>3</sup>. Stack of adequate height shall be provided to the reheating furnace in rolling mill section. The hood for fume extraction and spark arrestor, bag filters etc. shall be provided to control particulate matter from the stack attached to the induction furnace in Steel melting Shop (SMS).</p> | <p>adopted at Steel Melting Shop are encapsulated water jacket in the duct line of the flue gas, hair pin cooler system, bag filter, ID fans and the chimney with a height of 50 M above the ground level. Hood/ canopy have been made to extract the dust from the work floor area. Finally all the duct lines are connected with main flue gas duct line of EAF &amp; LRF before hair pin cooling system.</p> <ul style="list-style-type: none"> <li>The stack attached with the reheating furnace in rolling mill section is of 72 m height.</li> </ul> |
| 3.      | <p>Gaseous emissions including secondary fugitive emissions from all the sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/ Code of Practice issued by the CPCB shall be followed.</p>  | <p>Gaseous emissions including secondary fugitive emissions from all the sources are being monitored regularly and the results are well within the latest permissible limits.</p>  |
| 4.      | <p>Dust suppression and extraction system shall be provided to raw material handling areas crusher house, junction towers, feed point, conveyors and transfer points. Water sprinkling shall be done in stockyard.</p>  | <ul style="list-style-type: none"> <li>Water sprinklers and dry fog systems are installed at different junction towers, conveyors and transfer points.</li> <li>03 nos. 12 KL capacity truck mounted water tanker engaged for water sprinkling (6AM to 10PM) in stockyards and raw material storage yards on regular basis for suppression of dust.</li> <li>Further in addition to that we have deployed 03 nos of mist canon for suppression of fugitive dust.</li> </ul>  |
| 5.      | <p>Vehicular pollution due to transportation of raw material and finished product shall be controlled. Proper arrangements shall also be made to control dust emissions during loading and unloading of the raw material and finished product.</p>  | <p>03 nos. water tankers sprinkling is being done from 6 AM to 10 PM on regular basis on internal roads of the plant premises to suppress the dust due to vehicular movement and raw material and product storage yards being taken care of.</p>   |
| 6.      | <p>Total water requirement from River Kharsua shall not exceed 1,498 m<sup>3</sup>/hr. Closed circuits circulating/cooling water system shall be used. The wastewater from the demineralization (DM) plant shall be neutralized in neutralization pit. All the treated wastewater shall be recycled and</p>   | <ul style="list-style-type: none"> <li>We have already obtained permission from IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr of water from River Bramhani for phase -1 through agreement.</li> <li>The total Cooling tower &amp; boiler blow down water and DMP generated water is collected in a common drain and</li> </ul>  |

| Sl. No. | CONDITIONS  | COMPLIANCE STATUS   |
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|         | <p>reused either in the process or for dust suppression, green belt development and various other activities at the site. 'Zero' effluent discharge shall be strictly followed and no wastewater shall be discharged outside the premises. Domestic effluent shall be treated in septic tank followed by soak pit and used for green belt development.</p>  | <p>sent to ETP followed by RO of capacity 1000 KLD and water being utilized in production process as per requirement. Thus, there is no waste water discharge from CPP unit.</p> <ul style="list-style-type: none"> <li>• The reject water from RO is used for cake/coke quenching and dust suppression system at internal road.</li> <li>• Domestic waste water is being used for Horticultural activities. No waste water discharged to outside premises. "Zero" discharge is being maintained.</li> <li>• Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being reused for plantation purpose.</li> <li>• Runoff water is not being discharged outside the plant premises. however as per SPCB guide line we had constructed Surface runoff treatment System (SRTS) for treatment of surface runoff water of factory premises, coal &amp; raw material stack yard and utilized in-house for Quenching, dust suppression and plantation activities.</li> </ul> |
| 7.      | <p>Prior permission for the drawl of 1,498 m<sup>3</sup>/hr from River Kharsua shall be obtained from the concern department. No effluent shall be discharged outside the plant premises and 'Zero' discharge should be adopted.</p>  | <ul style="list-style-type: none"> <li>• Necessary permission already obtained for drawl of water.</li> <li>• No effluent is being discharged to outside the plant premises maintaining Zero discharge.</li> </ul>  |
| 8.      | <p>Metallic scrap, scales and mill cuttings shall be recycled and reused in the process. Slag and refractory waste shall be properly disposed off in environment friendly manner. All the char from DRI plant and coke fines shall be utilized in AFBC boiler of power plant and no char shall be disposed off anywhere else. Mill scale and dust from Rolling mill shall be used in sinter plant. Scrap shall be used in SMS; Broken refectories shall be disposed off in environment friendly manner. Used oil shall be sold to authorized recyclers/ re-processors only.</p> | <ul style="list-style-type: none"> <li>➤ 100% char is being utilized in CFBC boiler.</li> <li>➤ Used oil is sold to the authorized recycler/reprocesses only.</li> <li>➤ SMS, Rolling Mill and BF are under Shut Down.</li> </ul>   |

| Sl. No.                       | CONDITIONS  | COMPLIANCE STATUS  |
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| 9.                            | All the SMS Slag shall also be properly utilized or disposed off in environment friendly manner. Slag shall be used for road making only after passing through Toxic Chemical Leachability Potential (TCLP) test. Toxic slag shall also be disposed off in secured landfill as per CPCB guidelines All the other solid waste including broken refractory mass shall be disposed off in environmental friendly manner. | Complied as recommended. The TCLP analysis report is also attached herewith as <b>Annexure-3</b> .   |
| 10.                           | Proper utilization of fly ash shall be ensured as per Fly ash Notification, 1999 subsequently amended in 2003. Fly ash and bottom ash shall be disposed off to ash pond through high concentration slurry disposal system (HCSD) and utilized as per Fly ash Notification.  | 100 % Fly-ash is being utilized as per the fly ash notification 2009.<br>100 % utilisation of fly ash is being made for the period from April-2023 to September-2023.  |
| 11.                           | As proposed, green belt shall be developed in 33% area in and around the plant as per the CPCB guidelines in consultation with DFO.   | <ul style="list-style-type: none"> <li>• Thick green belt of 33% has already being developed and the plantation is also being carried out along the peripheral boundary, raw material storage yard and at all the probable dust generation area in side the plant premises.</li> <li>• Further, status of green belt has been regularly submitted to your good office</li> </ul> |
| 12.                           | All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel plants shall be implemented.  | We are adhering to CREP guidelines.  |
| <b>B. GENERAL CONDITIONS:</b> |   |  |
| 1.                            | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OPCB) and the State Government.  | The stipulation as prescribed by the OSPCB are adhered by the company.   |
| 2.                            | No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests.  | <b>Noted.</b>  |

| Sl. No. | CONDITIONS   | COMPLIANCE STATUS   |
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| 3.      | The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19 <sup>th</sup> May, 1993 and standards prescribed from time to time. The Orissa Pollution Control Board (OPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit. | <ul style="list-style-type: none"> <li>• Regularly monitoring of stack emission (PM &amp; Gaseous) is being carried out for all stacks by NABL Certified and SPCB empaneled Laboratory. The report for the same is also attached herewith as <b>Annexure-1</b>.</li> <li>• Monitoring reports are being submitted to State Pollution control Board, CPCB &amp; Ministry of Environment &amp; Forest on regular basis. The monitoring results are well within the prescribed norms.</li> <li>• Monitoring Results for the period from April-2023 to September-2023 is enclosed in the <b>ANNEXURE-2</b></li> <li>• Interlocking facilities provided at DRI, Ferrochrome, CPP for stopping the process automatically in case emission level exceeds the limit.</li> </ul> |
| 4.      | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of SPM, SO <sub>2</sub> and NO <sub>x</sub> are anticipated in consultation with the OPCB. Data on ambient air quality and stack emissions shall be regularly submitted to this Ministry including its Regional Office at Bhubaneswar and OPCB, CPCB once in six months.  | <ul style="list-style-type: none"> <li>• We have established four Ambient Air Quality Monitoring Stations after consultation with Regional Officer OSPCB.</li> <li>• Ambient air quality, stack emission monitoring is being carried out as per SPCB, Odisha prescribed norms.</li> <li>• Monitoring results are being submitted regularly to SPCB, CPCB &amp; MOEF &amp; CC. The online data is being transferred on real time basis. The monitoring report of six months is herewith attached in the <b>ANNEXURE-2</b></li> </ul>   |
| 5.      | In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Further, specific measures like water sprinkling around the coal stockpiles and asphaltting or concreting of the roads shall be done to control fugitive emissions.   | To control the fugitive emission we have deployed 03 nos. of water tanker as well as we have also installed 03 nos. of mist canon for the suppression of fugitive dust emission around the coal stockpile area as well as in the raw material yard.   |
| 6.      | Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated; 19 <sup>th</sup> May 1993 and 31 <sup>st</sup> December, 1993 or as amended from time to time. The treated wastewater shall be utilized for plantation purpose.   | <ul style="list-style-type: none"> <li>• All the industrial waste water is being recycled back by closed circuit system after adequate treatment in the unit.</li> <li>• Domestic waste water from STP are reused for plantation &amp; dust suppression on roads.</li> </ul>  |
| 7.      | The overall noise levels in and around the   | <ul style="list-style-type: none"> <li>• Adequate noise control measures have</li> </ul>  |



| Sl. No. | CONDITIONS  | COMPLIANCE STATUS  |
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|         | <p>plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).</p>  | <p>been installed and are also considered in the designing parameters.</p> <ul style="list-style-type: none"> <li>Ambient noise levels are being measured at various locations and noise level are well within the prescribe norms.</li> </ul> <p>Monitoring Results for the period from April-2023 to September-2023 is enclosed in the <b>ANNEXURE-2</b></p>   |
| 8.      | <p>Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.</p>  | <ul style="list-style-type: none"> <li>We have established a well-equipped First Aid Centre with all necessary facilities and manned round the clock.</li> <li>Periodical health checkup of employees and contractual workers are carried out regularly and records are being mentioned and records are maintained as per the Factories Act.</li> </ul>  |
| 9.      | <p>The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water tables.</p>  | <ul style="list-style-type: none"> <li>We have already installed a pressure recharge rain water harvesting system at our GT hostel and have a Rain Water Reservoir for storing the rain water.</li> <li>At rain water reservoir another Reverse Osmosis process (Cap. 50 M<sup>3</sup>/hr), and this R.O. water being utilized in production process as per requirement.</li> </ul>  |
| 10.     | <p>The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes. Drinking water supply and health care etc. Suggestions made during the public hearing shall be implemented</p> | <ul style="list-style-type: none"> <li>Environment protection measurement proposed in the EIA &amp; EMP report has been implemented.</li> <li>Socio-economic development activities are ongoing in different Villages. Surrounding the plant areas focus of development are community development programs, educational programs, drinking water supply and health care etc. Dedicated CSR team is working for their activities having expertise and skill.</li> </ul> |
| 11.     | <p>As mentioned in the EIA/EMP, Rs. 100.00 Crores and Rs. 100.00 Crores earmarked towards the capital cost and recurring cost towards the environmental pollution control measures shall be judiciously utilized to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.</p>                        | <ul style="list-style-type: none"> <li>We have complied with all those stipulated conditions proposed in our EIA/EMP report.</li> <li>The fund earmarked for Environmental Protection is not diverted in any other purposes.</li> </ul>  |



| Sl. No. | CONDITIONS   | COMPLIANCE STATUS  |
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| 12.     | The Regional Office of this Ministry at Bhubaneswar/ CPCB/OSPCB shall monitor the stipulated conditions. A six monthly compliance report and the monitored data along with stastical interpretation shall be submitted to them regularly.  | We are adhering to the schedule and accordingly reports are being submitted to Regional Offices of OSPCB, CPCB and MoEF regularly. |
| 13.     | The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the OPCB and may also be seen at Website of the ministry of Environment and Forests at <a href="http://envfor.nic.in">http://envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance later, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locally concerned and a copy of the same shall be forwarded to the Regional Office at Bhubaneswar. | The same has been followed and complied with.  |
| 14.     | Project authorities shall inform the Regional office as well as the ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.   | Will ensure for the same.  |

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**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/491/2009-IA II (I) Dated 26<sup>th</sup> February 2021**

| Sl.No.                      | CONDITIONS  | COMPLIANCE STATUS   |
|-----------------------------|---|---|
| <b>SPECIFIC CONDITIONS:</b> |   |   |
| 1.                          | <p>Continuous monitoring facilities for all the stacks and sufficient air pollution control equipments viz. fume extraction system with bag house/filters, I D fan and stack of adequate height to submerged arc furnace shall be provided to control emissions below 100 mg/Nm<sup>3</sup>. Monitoring of total Chromium (Cr) and Carbon monoxide (CO) shall also be ensured. Standards for Nickel (Ni), Chromium (Cr) and Lead (Pb) shall be within permissible limit. The Orissa Pollution Control Board (OPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.</p> | <p>Adequate pollution control equipment/devices are like GCP, Bag filters, system along with chimneys of required height are already installed at different location to keep the particulate matter emission within the prescribed limits.</p> <p>Monthly monitoring results are being submitted to SPCB, Odisha and six monthly compliance reports are being submitted to Regional Office of MoEF &amp; CPCB regularly.</p>  |
| 2.                          | <p>In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Fugitive dust emissions from the stock pile of raw materials and fines dump in the open area shall be controlled by dust suppression system by routine water sprinkling. Dust extraction system with bag filters shall be provided to control the fugitive dust from raw material handling, screening and conveying section alongwith product handling section, transfer and feeding points to control fugitive dust emission to meet the OPCB norms. Internal roads shall be made black topped and asphalted. Water spraying shall also be done to prevent the dust emanation due to vehicular movement.</p>   | <ul style="list-style-type: none"> <li>• Gas cleaning plant consisting of dust catcher, thickener, scrapper &amp; settling tank is being operated at MBF unit and additional 15 nos. of DFS at ground hopper, belt conveyor and 16 nos. of DSS have been installed at raw material yard, internal road and other areas to control the fugitive emission. In addition to that there are FES and DES installed to abate the secondary fugitive emission at Blast furnace.</li> <li>• 20 Nos. of fixed type water sprinklers have been installed at raw material storage yard for suppression of dust generated during transportation of raw material.</li> <li>• Further in addition to that we have deployed 03nos of mist canon for suppression of fugitive dust emission.</li> <li>• 7 Nos. of Rain gun type sprinklers installed near main gate to control fugitive dust emission.</li> </ul> |

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| Sl.No. | CONDITIONS | COMPLIANCE STATUS  |
|--------|------------|--|
|        |            | <ul style="list-style-type: none"> <li>• Gas cleaning Plant consisting of heat exchangers, cyclones &amp; bag houses have been installed in Ferro-chrome Plant.</li> <li>• DSS at internal roads and Water spraying nozzles installed at over the belt conveyors and ground hopper for suppression of fugitive dust generation in Ferro-chrome Plant.</li> <li>• Additional 16 nos. of Dry Fog System (DFS) and 11 Nos. of Dust Suppression System (DSS) provided at Power Plant area for water sprinkler through pipe for suppression of fugitive emission.</li> <li>• Fixed type water spraying nozzles at belt conveyor, 36 Nos. DFS at Ground Hopper of coal feeding point and 131 Nos. DSS at belt conveyor, raw material yard and internal road at DRI unit and iron ore crusher for suppression of fine dust particles generated during material transfer of DRI Plant.</li> <li>• Adequate Dry Fog System and DSS has been installed at Ground Hopper Briquette Plant, raw material yard and conveyor belt of Ferro-chrome units.</li> <li>• There are De-dusting systems (approx. 100 nos. of hoods and dampers) attached with different junction houses of Kiln Cooler Discharge, Intermediate Bins and Product Hopper circuit of Sponge Iron unit to suppression fugitive dust generation.</li> <li>• Pug Mill is attached with dust storage silo for appropriate moisture addition during unloading of dust in the Hyvas.</li> </ul> |

| Sl.No. | CONDITIONS | COMPLIANCE STATUS  |
|--------|------------|--|
|        |            | <ul style="list-style-type: none"> <li>• 05 Nos. of telescopic type unloading spout have been installed at Product Separation Building of Sponge Iron Plant, for unloading of Sponge Iron lumps, fines and Dolochar without creating fugitive dust generation at DRI Plant unit.</li> <li>• Adequate DES installed at different operating process of DRI.</li> <li>• Installed 03 nos. of ESP at Captive Power Plant, 11 nos. of DES/bag filter, 02 nos. of GCP &amp; 02 nos. of FES in different operating units as per the requirement of the process to control the air pollution.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at Fly-ash Silo of Power Plant, for unloading the Fly-ash without creating any dust nuisance at Power Plant.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at GCP Silo of SMS for unloading of GCP dust without creating fugitive dust generation at SMS.</li> <li>• 02 Nos. of telescopic type unloading spout have been installed at GCP silo of Ferrochrome unit for unloading of GCP dust without creating fugitive dust generation at Ferro-chrome unit.</li> <li>• 02 Nos. of Dust extraction systems have been installed at hammer Crusher-1&amp;2 of Coal delivery circuit of Coke Oven Plant</li> <li>• 360 degree rotational 08 no. of Rain gun type water sprinkler are installed at coal yard &amp; Coke yard 08nos. of Impact sprinkler installed at other area of coke oven. Another 29 no. of impact sprinkler are installed from hammer crusher Road to</li> </ul> |

| Sl.No. | CONDITIONS  | COMPLIANCE STATUS   |
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|        |   | <p>learning center.3nos of impact type sprinkler installed at ground hopper.</p> <ul style="list-style-type: none"> <li>• 03 nos. of water tanker engaged for water sprinkling on internal roads of the plant premises for suppression of fugitive dust emission at Coke Oven unit. And also 29 no. of fixed type impact sprinkler are installed along the internal road.</li> <li>• Regular water sprinkling is being carried out at dust generating areas.</li> <li>• Three number of mist canon have been installed with having 30 mts. radius and 180<sup>0</sup> movement at raw material yard.</li> </ul> |
| 3.     | <p>Data on ambient air quality, stack emission and fugitive emission shall be uploaded on the Company's website and also regularly submitted on-line to the Ministry's Regional Office at Bhubaneswar, OPCB and SPCB as well as hard copy once in six months. Data on SPM, SO<sub>2</sub> and NO<sub>x</sub> shall also be displayed prominently outside the premises at the appropriate place for the information of general public.</p> | <p>Monitoring data on ambient air quality and stack emission are submitted to the statutory authorities on regular basis.</p>   |
| 4.     | <p>Secondary fugitive emission from all sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/Code of practice issued by the CPCB shall be followed.</p>  | <p>Secondary fugitive emissions are controlled within the prescribed limits. Guidelines/Code of practice issued by the CPCB in this regard are being followed.</p>  |
| 5.     | <p>Vehicular pollution due to transportation of raw material and finished product shall be controlled. Proper arrangements shall also be made to control dust emission during loading and unloading of the raw material and finished product.</p>   | <p>Three numbers water tankers sprinkling is being done from 6 AM to 10 PM on regular basis on internal roads of the plant premises to suppress the dust due to vehicular movement and raw material and product storage yards being taken care of.</p>  |
| 6.     | <p>Total water requirement from River Kharsuan and IDCO shall not exceed 375 m<sup>3</sup>/day. However, make-up water requirement for the proposed Ferro alloy plant shall be met from water allotted to M/s Visa Steel Limited (VSL). Closed circuit cooling system shall be adopted i.e. cooling water shall be recycled/reused in the process to reduce water consumption. The blow down and other</p>                                | <ul style="list-style-type: none"> <li>• We have an agreement with IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr. of water from River Bramhani for phase -1 through agreement.</li> <li>• Blow down water from Cooling tower &amp; boiler blow down water and DMP</li> </ul>   |



| Sl.No. | CONDITIONS   | COMPLIANCE STATUS  |
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|        | <p>discharges including DM effluents shall be collected in a common pond, treated and recycled back to the process and/or used for ash handling, dust suppression and green belt development. Domestic waste water shall be treated in septic tank followed by soak pits system and used for green belt development.</p> | <p>generated water are collected and treated in the ETP followed by RO of capacity having 1000 KLD and this water is being utilized in CPP process. Thus, there is no waste water discharge from CPP unit.</p> <ul style="list-style-type: none"> <li>• The reject water from RO is used for cake/coke quenching and dust suppression system at internal road.</li> <li>• Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being 100% reused for plantation purpose and dust suppression on roads.</li> <li>• Apart from that we have installed a 4400 cum/day for treatment of Surface Runoff Water during rainy season.</li> </ul> |
| 7.     | <p>Prior permission for the drawl of 375 m<sup>3</sup>/day water from river Kharsuan/ Bramhani/IDCO from the concerned department shall be obtained. Actual source of water shall be finalized and informed to the Ministry's Regional Office at Bhubaneswar. OPCB and CPCB alongwith the permission letter.</p>         | <ul style="list-style-type: none"> <li>• Necessary permission already obtained for drawl of water.</li> <li>• No effluent is being discharged to outside the plant premises maintaining Zero discharge.</li> </ul>   |
| 8.     | <p>'Zero' effluent discharge shall be strictly followed and no waste water shall be discharged outside the premises.</p>   | <p>No waste water discharge is being discharged to outside the plant premises. "Zero Effluent" discharge is being maintained all the time.</p>   |
| 9.     | <p>Regular monitoring of influent and effluent surface, sub-surface and ground water shall be ensured and treated wastewater shall meet the norms prescribed by the State Pollution Control Board or described under the E(P) Act whichever are more stringent.</p>  | <p>Being complied</p>  |
| 10.    | <p>Metal recovery plant shall be installed to recover maximum metal through hydraulic jigging process. Discharge from metal recovery plant shall be monitored for the Chromium content and maintained within the permissible limit before recycling and reuse. SAF slag tailing shall be</p>                             | <p>Metal recovery plant installed and it is being operated with a resourceful recovery of metals. Regular monitoring is being carried out.</p>   |

| Sl.No.                     | CONDITIONS  | COMPLIANCE STATUS   |
|----------------------------|---|---|
|                            | dumped in own premises in secured land fill constructed as per CPCB guidelines after recovery of the metal. Used oils/lubricants shall be sold to authorized recyclers / re processors.   |   |
| 11.                        | Chromate slag shall be used for road making only after passing through Toxic Chemical leachability Potential (TCLP) test otherwise ferrochrome shall be recovered from the slag and output waste shall be disposed in secured landfill as per SPCB guide lines. All the other solid waste shall be properly disposed off in environment-friendly manner. No hazardous material shall be spilled out and good housekeeping practices shall be adopted. Hazardous waste shall be handled as per the hazardous waste (Management & Handling) Rules, 1989 and subsequent amendment. | TCLP test report is attached as <b>Annexure-3.</b>  |
| 12.                        | Flue dust from the bag house shall not be dumped anywhere but reused in the process. Chrome ore fines shall be reused in briquetting plant. Dolomite shall also be reused.  | The flue dust from the bag house is reused in the briquette making.   |
| 13.                        | Proper handling, storage, utilization and disposal of all the solid waste shall be ensured and regular toxic metal content in the waste material and its composition, end use of solid/hazardous waste shall be submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.  | Information regarding handling, storage, utilization and disposal submitted to the board from time to time of solid waste of solid waste are being submitted to the board on regular basis. |
| 14.                        | As proposed, green belt shall be developed in at least 17 acres (33%) out of 50 acres land within and around the plant premises as per the CPCB guidelines in consultation with DFO.  | Already Complied with.  |
| 15.                        | All the recommendation made in the charter on Corporate Responsibility for Environment Protection (CREP) for the Ferro chrome units shall be strictly implemented.  | The recommendation made in the charter on CREP for the FeCr units implemented.  |
| 16.                        | All the commitments made to the public during the public hearing /Public consultation meeting shall be satisfactory implemented.  | NA  |
| 17.                        | The company shall provide housing for construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking , mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.   | Complied with.  |
| <b>GENERAL CONDITIONS:</b> |   |   |

| Sl.No. | CONDITIONS   | COMPLIANCE STATUS  |
|--------|--|--|
| 1.     | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OSPCB) and the State Government.  | The same is being implemented.   |
| 2.     | No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.  | We agree to the condition and assure you that no further expansion or modification shall be carried out without the prior approval of MoEF.  |
| 3.     | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentrations of SPM, SO <sub>2</sub> , & NO <sub>x</sub> are anticipated in consultation with the OSPCB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhubaneswar, OSPCB and CPCB once in six months. | Four numbers of CAAQMS (Continuous Ambient Air Quality Monitoring Station) has been installed at 4 different locations of the plant premises and uploading the data continuously in RT-DAS server.   |
| 4.     | In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Fume and dust extraction system with bag filters shall be provided at the transfer and discharge points to control fugitive emissions. Further, specific measures like water sprinkling around the raw material storage areas and asphaltting or concreting of the roads shall be done to control fugitive emissions.   | Gas cleaning plant consisting of dust catcher, thickener, scrapper & settling tank provided with the system to take care of the emissions. We have provided additional water sprinkling by providing water tankers and sprinklers to suppress the dust emissions.  |
| 5.     | Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.   | <ul style="list-style-type: none"> <li>• All the industrial waste water is being re-cycled back by closed circuit system after adequate treatment.</li> <li>• Domestic waste water is being reused for plantation &amp; dust suppression on roads.</li> </ul>  |
| 6.     | The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.   | We have constructed a rain water harvesting structure near our GT Hostel for recharging the ground water table. Besides this, we have also a rain water harvesting pond with a capacity of 500000 m <sup>3</sup> . To utilize its water, Reverse osmosis plant of Capacity-1400 m <sup>3</sup> /day, has been installed. Further the stored water is used for dust suppression through water tanker. |
| 7.     | The overall noise levels in and around the plant are shall be kept well within the standards (85 dBA) by   | We are monitoring the noise level regularly and reports are being  |

| Sl.No. | CONDITIONS   | COMPLIANCE STATUS  |
|--------|--|--|
|        | providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules,1989 viz. 75 dBA (daytime) and 70 dBA (nighttime).   | submitted.   |
| 8.     | Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.  | Health check-up of all the employees done and records maintained.  |
| 9.     | The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.   | We have complied with the directions for taking environmental protection and socio economic development.   |
| 10.    | As proposed Rs. 13.10 Crores shall be earmarked towards capital cost and recurring cost/annum for the environment pollution control measures and utilized judiciously to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.  | We have earmarked the capital cost and recurring cost/annum for the environment pollution control measures and utilize judiciously to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government.    |
| 11.    | A copy of clearance letter shall be send by the proponent to concerned Panchayat, Zila Parishad/ Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions / representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.  | Already complied   |
| 12.    | The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MOEF at Bhubaneswar, the respective zonal office of CPCB and the OPCB. The criteria pollutant levels namely; SPM, RSPM, SO <sub>2</sub> , NO <sub>x</sub> (ambient levels as well as stack emissions) or critical sectorial parameters Carbon monoxide (CO), Chromium (Cr), Nickel (Ni) Lead (Pb), indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain. | As per the requirement, we are regularly submitting all the relevant information's to the Ministry as per the stipulated environment clearance conditions, including results of monitoring data on their website and shall update the same periodically. |



| Sl.No. | CONDITIONS  | COMPLIANCE STATUS  |
|--------|---|--|
| 13.    | The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, The respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhubaneswar / CPCB / OPCB shall monitor the stipulated conditions.  | We are submitting six-monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, The respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhubaneswar / CPCB / OPCB shall monitor the stipulated conditions. |
| 14.    | The environmental statement of each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Office of the MOEF at Bhubaneswar by e-mail.   | We have submitted the environmental statement of each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986,  |
| 15.    | The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at website of the Ministry of Environment and Forest at <a href="http://www.envfor.nic.in">http://www.envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bhubaneswar. | The same has been followed and complied with.  |
| 16.    | Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.  | Will ensure for the same.  |

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Ref: Envlab/23-24/TR-07888

## ANNEXURE-1

Date: 05.10.2023

### TEST REPORT

|                            |   |  |                    |   |                       |
|----------------------------|---|--|--------------------|---|-----------------------|
| Name of the Industry       | : | M/s Visa steel Limited, Jajpur, Odisha |                    |   |                       |
| Date of Monitoring         | : | 01.09.2023                             | Sample Received on | : | NA                    |
| Sample Description         | : | Source Noise Level                     | Sampling Procedure | : | IS: 9989:2020         |
| Identification by Customer | : | N-1 to N-16                            | Sampling done by   | : | VC SPL Representative |

| Location ID                 | Date of Monitoring | Location                               | Noise Level in dB(A) leq Day | Noise Level in dB(A) leq Night |
|-----------------------------|--------------------|--|------------------------------|--------------------------------|
| N-1                         | 01.09.2023         | Security Gate -1                       | 70.8                         | 66.3                           |
| N-2                         | 01.09.2023         | Security Gate - 2                      | 70.3                         | 65.4                           |
| N-3                         | 01.09.2023         | Canteen Building                       | 73.1                         | 67.8                           |
| N-4                         | 01.09.2023         | Arc- Furnace (Fe-Cr)                   | 74.8                         | 68.2                           |
| N-5                         | 01.09.2023         | Briquetting Plant (Fe-Cr)              | 69.4                         | 63.7                           |
| N-6                         | 01.09.2023         | Kiln Platform (DRI Plant)              | 70.1                         | 64.2                           |
| N-7                         | 01.09.2023         | 33Kv MRSS                              | 71.8                         | 67.6                           |
| N-8                         | 01.09.2023         | Raw Material Yard (Mini Blast Furnace) | 72.3                         | 66.5                           |
| N-9                         | 01.09.2023         | Cast House (Mini Blast Furnace)        | 67.9                         | 61.4                           |
| N-10                        | 01.09.2023         | Blower House (Mini Blast Furnace)      | 51.6                         | 48.3                           |
| N-11                        | 01.09.2023         | TG Building (CPP)                      | 72.2                         | 67.8                           |
| N-12                        | 01.09.2023         | Pump House (CPP)                       | 69.4                         | 64.2                           |
| N-13                        | 01.09.2023         | Administrative Building (1st Floor)    | 69.3                         | 63.7                           |
| N-14                        | 01.09.2023         | Coke Yard                              | 70.1                         | 65.4                           |
| N-15                        | 01.09.2023         | Coke Oven Cutter Building              | 74.7                         | 68.7                           |
| N-16                        | 01.09.2023         | Coke Oven (Quenching Tower)            | 73.4                         | 67.1                           |
| <b>Standard as per SPCB</b> |                    |  | <b>85.0</b>                  | <b>75.0</b>                    |

  
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Ref: Envlab/23-24/TR- 07889

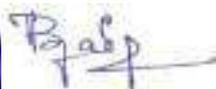
Date: 05.10.2023

## TEST REPORT

1. Name of the Industry : M/s Visa Steel Limited, Jajpur, Odisha
2. Monitoring Instruments : RDS (APM 460 BL)
3. Environment Condition during Sampling : Atmospheric Temp.: 23 – 33°C: Barometric Pressure : 758 mm of Hg
4. Sample Collected By : VCSPL Representative in presence of Visa steel Representative

| SL. No               | Date of Sampling | Sampling Locations                      | Test Method      | PM <sub>10</sub> (µg/m <sup>3</sup> ) |
|----------------------|------------------|---|------------------|---------------------------------------|
| 1                    | 01.09.2023       | CFBC Boiler                             | IS 5182: Part 23 | 1248                                  |
| 2                    | 01.09.2023       | Ash Handling Plant CPP                  | IS 5182: Part 23 | 1336                                  |
| 3                    | 01.09.2023       | Ferrochrome Complex-1, Furnace Building | IS 5182: Part 23 | 1160                                  |
| 4                    | 01.09.2023       | Ferrochrome Complex-2, Furnace Building | IS 5182: Part 23 | 1228                                  |
| 5                    | 01.09.2023       | Wet Scrubber of Kiln- 1                 | IS 5182: Part 23 | 1342                                  |
| 6                    | 01.09.2023       | Near Pug Mill Area (DRI)                | IS 5182: Part 23 | 1190                                  |
| 7                    | 01.09.2023       | Near Briquette Plant (FeCr)             | IS 5182: Part 23 | 1206                                  |
| 8                    | 01.09.2023       | CHP Area (CPP)                          | IS 5182: Part 23 | 1427                                  |
| 9                    | 01.09.2023       | Near hammer crusher                     | IS 5182: Part 23 | 1835                                  |
| 10                   | 01.09.2023       | Near coke cutter building               | IS 5182: Part 23 | 1903                                  |
| 11                   | 01.09.2023       | Near wharf                              | IS 5182: Part 23 | 1794                                  |
| <b>CPCB Standard</b> |                  |   |                  | <b>4000</b>                           |

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Ref: Envlab/23-24/TR-07890

Date: 05.10.2023

## TEST REPORT

1. Name of the Industry : M/s Visa Steel Limited, Kalinganagar, Jajpur  
 2. Sample Collected By : VCSPL Representative in presence of Visa steel Representative

### SAMPLE DETAILS

|                        |   |                    |                               |
|------------------------|---|--------------------|-------------------------------|
| Sample Location & Code | <b>RW: Rain Water Reservoir</b>               | Sampled by         | <b>VCSPL'S Representative</b> |
| Sample Name            | <b>Water</b>                                  | Sampling Procedure | <b>APHA 1060</b>              |
| Sample Source          | <b>M/s VISA STEEL LIMITED</b>                 | Sample Received on | <b>02.09.2023</b>             |
| Sample Condition       | <b>Sealed Plastic &amp; Sterilized Bottle</b> |                    |                               |
| Sampling Date          | <b>01.09.2023</b>                             | Test Completed on  | <b>09.09.2023</b>             |

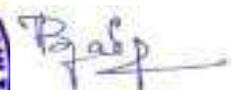
| Sl. No   | Parameters  | Unit      | Standard (Inland Surface water) Part-A | Test methods                 | Water      |
|--|---|-----------|--|------------------------------|------------|
| 1  | pH value at 25°C  | -         | 6.0-9.0                                | APHA 4500H+B                 | 7.16       |
| 2  | Total Suspended Solids                                  | mg/l, max | 100                                    | APHA 2540 D                  | 24         |
| 3  | Oil & grease  | mg/l, max | 10.0                                   | APHA 5520-B                  | 4.1        |
| 4  | Biochemical Oxygen Demand (as BOD), 3 Days at 27°C      | mg/l, max | 30                                     | IS 3025(P- 44) :1993 RA 1999 | 6.0        |
| 5  | Chemical Oxygen Demand (as COD)                         | mg/l, max | 250                                    | APHA 5220-B                  | 30.4       |
| 6  | Phenolic Compound (as C <sub>6</sub> H <sub>5</sub> OH) | mg/l, max | 1.0                                    | APHA 5530 B,D                | 0.13       |
| 7  | Cyanide (as CN)   | mg/l, max | 0.2                                    | APHA 4500 CN C,D             | <0.01      |
| 8  | Hexavalent Chromium as (Cr <sup>+6</sup> )              | mg/l, max | 0.1                                    | APHA3500 Cr B                | <0.01      |
| 9.   | Total Chromium  | mg/l, max | 2.0                                    | APHA 3111 B                  | 0.26       |
| <b>Any unusual feature observed during determination</b> |   |           |  |                              | <b>Nil</b> |

#### Remarks:

#### TERMS AND CONDITION:-

1. The Test result is relevant only to the item tested.
2. This report shall not be reproduced in full or part without written approval of Visiontek consultancy services.(P) Ltd
3. The laboratory is not responsible for the authenticity of photocopied test report.
4. The test item will not be retained for more than 15 days from the date of issue of test report except in case as required by applicable regulations.
5. The laboratory's responsibility under this report is limited to; proven willful negligence.

  
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Ref : Envlab/23-24/TR-07892

Date : 05.10.2023

## TEST REPORT

Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

|                        |  |                    |                        |
|------------------------|--|--------------------|------------------------|
| Sample Location & Code | S3: Near Main Gate<br>S4: Near Learning Center | Sampled By         | VCSPL'S Representative |
| Sample Description     | Ambient Air                                    | Sampling Procedure | IS 5182.               |
| Sample Source          | Visa Steel Ltd                                 | Sample Received on | 02.09.2023             |
| Sample Condition       | Gaseous Sample Solution Refrigerated           |                    |                        |
| Sampling Date          | 01.09.2023                                     | Test Completed on  | 06.09.2023             |

| Sl No          | Date of Monitoring | Sampling Location    | Analysis Report                                  |   |   |   |                                  |                                      |                                      |
|----------------|--------------------|----------------------|--|---|---|---|----------------------------------|--------------------------------------|--------------------------------------|
|                |                    |                      | PM <sub>10</sub><br>( $\mu\text{g}/\text{m}^3$ ) | PM <sub>2.5</sub><br>( $\mu\text{g}/\text{m}^3$ ) | SO <sub>2</sub><br>( $\mu\text{g}/\text{m}^3$ ) | NO <sub>x</sub><br>( $\mu\text{g}/\text{m}^3$ ) | CO<br>( $\text{mg}/\text{m}^3$ ) | Lead<br>( $\mu\text{g}/\text{m}^3$ ) | Nickel<br>( $\text{ng}/\text{m}^3$ ) |
| 1              | 01.09.2023         | Near Main Gate       | 61.6   | 34.8  | 34.4  | 14.4  | 0.85                             | <0.02                                | <2.5                                 |
| 2              | 01.09.2023         | Near Learning Center | 82.5   | 46.4  | 18.5  | 12.4  | 1.3                              | <0.02                                | <2.5                                 |
| NAAQ Standard  |                    |                      | 100  | 60  | 80  | 80  | 4.0                              | 1                                    | 20                                   |
| Testing Method |                    |                      | IS 5182:<br>Part 23                              | EPA<br>CFR-40<br>(pt 50)<br>Appendix-<br>1        | IS 5182<br>(Part-2)<br>RA2006                   | IS 5182<br>(Part-6)<br>RA2006                   | IS 5182<br>(P-10)                | IS<br>5182(Part -<br>22):2019        | IS<br>5182(Part -<br>22):2019        |

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Ref: Envlab/23-24/TR-07894

Date: 05.10.2023

## TEST REPORT

Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023
2. Sampling Location : WHRB-2, Stack
3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : WHRB-2
2. Material Construction of Stack : RCC
3. Shape of Stack : Circular
4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### Test Results

| SL.No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018) for Steel Plant | WHRB-2 |
|--------|---|--------------------|---|---|--------|
| 1.     | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | --  | 154    |
| 2.     | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | --  | 9.21   |
| 3.     | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0  | 40.1   |
| 4.     | Concentration of Sulphur Dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | --  | 188.7  |
| 5.     | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                   | --  | 169    |
| 6.     | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | --  | 3.3    |
| 7.     | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | --  | <0.002 |
| 8.     | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | --  | <0.001 |

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Ref: Envlab/23-24/TR-07895

Date : 05.10.2023

## TEST REPORT

1. Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023
2. Sampling Location : CFBC, Stack
3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : CFBC
2. Material Construction of Stack : RCC
3. Shape of Stack : Circular
4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### C. Test Results

| SL. No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018) for Steel Plant | CFBC   |
|---------|---|--------------------|---|---|--------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | --  | 136    |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | --  | 11.42  |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0  | 30.54  |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | --  | 150.8  |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                   | --  | 30.4   |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | --  | 3.3    |
| 7.      | Mercury   | mg/Nm <sup>3</sup> | EPA Method-29                             | --  | <0.1   |
| 7.      | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | --  | <0.002 |
| 8.      | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | --  | <0.001 |

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Ref: Envlab/23-24/TR-07896

Date : 05.10.2023

## TEST REPORT

1. Customer Name & Address :

VISA STEEL LIMITED, Jakhapura, Jajpur,  
Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023
2. Sampling Location : Ferrochrome complex-1
3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : Stack connected to furnace 1 & 2
2. Material Construction of Stack : MS
3. Shape of Stack : Circular
4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### C. Test Results

| SL. No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018) for Steel Plant | Furnace 1&2 |
|---------|---|--------------------|---|---|-------------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | --  | 115         |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | --  | 9.57        |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0  | 27.65       |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | --  | 144.8       |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                   | --  | 31.1        |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | --  | 2.3         |
| 7.      | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | --  | <0.002      |
| 8.      | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | --  | <0.001      |

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Ref: Envlab/23-24/TR-07898

Date : 05.10.2023

## TEST REPORT

1. Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023  
 2. Sampling Location : Ferrochrome complex-2  
 3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : Stack connected to furnace 5  
 2. Material Construction of Stack : MS  
 3. Shape of Stack : Circular  
 4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### C. Test Results

| SL. No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018) for Steel Plant | Furnace 5 |
|---------|---|--------------------|---|---|-----------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | --  | 130       |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | --  | 11.21     |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0  | 23.9      |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | --  | 124.7     |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                   | --  | 37.1      |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | --  | 2.2       |
| 7.      | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | --  | <0.002    |
| 8.      | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | --  | <0.001    |

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- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

Laboratory Services

- Environment Lab
- Food Lab
- Material Lab
- Soil Lab
- Mineral Lab
- &
- Microbiology Lab

Ref: Envlab/23-24/TR-07899

Date : 05.10.2023

## TEST REPORT

1. Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023
2. Sampling Location : Coke Oven , Stack-1
3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : Stack connected to Boiler 1& 2
2. Material Construction of Stack : RCC
3. Shape of Stack : Circular
4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### C. Test Results

| SL. No. | Name of the Parameters                                    | Unit               | Testing Methods                               | Revised CPCB Standard(2018) for Steel Plant | Boiler 1&2 |
|---------|---|--------------------|---|---|------------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                        | --  | 135        |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                        | --  | 10.14      |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                       | 50.0  | 27.8       |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                       | --  | 104.4      |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                       | --  | 35.2       |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VC SPL/SOP/01<br>Issue No:01 dt<br>19.08.2018 | --  | 2.4        |
| 7.      | Lead as Pb  | ppm                | VC SPL/SOP/02<br>Issue No:01 dt<br>19.08.2018 | --  | <0.002     |
| 8.      | Nickel as Ni  | ppm                | VC SPL/SOP/03<br>Issue No:01 dt<br>19.08.2018 | --  | <0.001     |

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- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

Ref: Envlab/23-24/TR-07900

Date : 05.10.2023

## TEST REPORT

1. Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

### A. Sample Particulars

1. Date of Sampling : 01.09.2023
2. Sampling Location : Coke Oven , Stack-2
3. Sampling Method : CPCB Stack Sampling Method

### B. Stack Information

1. Stack Connected to : Stack connected to Boiler 3 & 4
2. Material Construction of Stack : RCC
3. Shape of Stack : Circular
4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

### C. Test Results

| SL. No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018 ) for Steel Plant | Boiler 3 & 4 |
|---------|---|--------------------|---|--|--------------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | --   | 134          |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | --   | 11.88        |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0   | 21.8         |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | --   | 110.1        |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255: 2005 (Part 7)                   | --   | 32.4         |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | --   | 3.1          |
| 7.      | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | --   | <0.002       |
| 8.      | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | --   | <0.001       |

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- Mineral/Sub-Soil Exploration
- Waste Management Services

Ref: Env/lab/23-24/R-07887

Date: 05.10.2023

## TEST REPORT

Name & address of the Industry : VISA Steel Limited, Kalinganagar, Jajpur

### SAMPLE DETAILS

|                        |                                    |                    |                        |
|------------------------|------------------------------------|--------------------|------------------------|
| Sample Location & Code | WW: Culvert-1                      | Sampled by         | VCSPL'S Representative |
| Sample Name            | Waste Water                        | Sampling Procedure | APHA 1060              |
| Sample Source          | M/S VISA Steel Limited             | Sample Received on | 02.09.2023             |
| Sample Condition       | Sealed Plastic & Sterilized Bottle |                    |                        |
| Sampling Date          | 01.09.2023                         | Test Completed on  | 09.09.2023             |

| Sl. No  | Parameters  | Unit      | Standard (Inland Surface water) Part-A | Test methods               | WW    |
|---|---|-----------|--|----------------------------|-------|
| 1   | pH value at 25°C  | -         | 6.0-9.0                                | APHA 4500H <sup>+</sup> B  | 7.38  |
| 2   | Total Suspended Solids                                  | mg/l, max | 100                                    | APHA 2540 D                | 62    |
| 3   | Total Dissolved Solids                                  | mg/l, max | 2100.0                                 | APHA 2540 C                | 309   |
| 4   | Oil & grease  | mg/l, max | 10.0                                   | APHA 5520-B                | 2.2   |
| 5   | Biochemical Oxygen Demand (as BOD), 3 Days at 27°C      | mg/l, max | 30                                     | IS 3025(P-44):1993 RA 1999 | 5.6   |
| 6   | Chemical Oxygen Demand (as COD)                         | mg/l, max | 250                                    | APHA 5220-B                | 22.1  |
| 7   | Phenolic Compound (as C <sub>6</sub> H <sub>5</sub> OH) | mg/l, max | 1.0                                    | APHA 5530 B,D              | <0.05 |
| 8   | Cyanide (as CN)   | mg/l, max | 0.2                                    | APHA 4500 CN C,D           | <0.01 |
| 9   | Hexavalent Chromium as (Cr <sup>6+</sup> )              | mg/l, max | 0.1                                    | APHA 3500 Cr B             | <0.01 |
| 10.   | Total Chromium  | mg/l, max | 2.0                                    | APHA 3111 B                | 0.22  |
| Any unusual feature observed during determination |   |           |  | Nil                        |       |

Remarks:

TERMS AND CONDITION:-

1. The Test results relevant only to the item tested.
2. This report shall not be reproduced in full or part without written approval of Visiontek consultancy services (P) Ltd.
3. The Laboratory is not responsible for the authenticity of photocopied test report.
4. The test items will not be retained for more than 15 days from the date of issue of test report except in case as required by applicable regulations.
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- Mineral/Sub-Soil Exploration
- Waste Management Services

Ref: Envlab/23-24/TR-07891

Date: 05.10.2023

## TEST REPORT

Customer Name & Address : VISA STEEL LIMITED, Jakhapura, Jajpur, Odisha-755026

|                        |  |                    |                         |
|------------------------|--|--------------------|-------------------------|
| Sample Location & Code | S1: Near AQMS DM Plant<br>S2: Near Ferrochrome Complex-2 | Sampled By         | VC SPL'S Representative |
| Sample Description     | Ambient Air  | Sampling Procedure | IS 5182.                |
| Sample Source          | Visa Steel Ltd   | Sample Received on | 02.09.2023              |
| Sample Condition       | Gaseous Sample Solution Refrigerated                     |                    |                         |
| Sampling Date          | 01.09.2023   | Test Completed on  | 06.09.2023              |

| Sl No          | Date of Monitoring | Sampling Location          | Analysis Report                                  |   |   |   |                                  |                                      |  |
|----------------|--------------------|----------------------------|--|---|---|---|----------------------------------|--------------------------------------|--|
|                |                    |                            | PM <sub>10</sub><br>( $\mu\text{g}/\text{m}^3$ ) | PM <sub>2.5</sub><br>( $\mu\text{g}/\text{m}^3$ ) | SO <sub>2</sub><br>( $\mu\text{g}/\text{m}^3$ ) | NO <sub>x</sub><br>( $\mu\text{g}/\text{m}^3$ ) | CO<br>( $\text{mg}/\text{m}^3$ ) | Lead<br>( $\mu\text{g}/\text{m}^3$ ) | Nickel<br>( $\mu\text{g}/\text{m}^3$ ) |
| 1              | 01.09.2023         | Near AQMS DM Plant         | 52.6   | 34.7  | 20.9  | 18.4  | 0.98                             | <0.02                                | <2.5                                   |
| 2              | 01.09.2023         | Near Ferrochrome Complex-2 | 78.4   | 40.5  | 9.6   | 7.4   | 0.4                              | <0.02                                | <2.5                                   |
| NAAQ Standard  |                    |                            | 100  | 60  | 80  | 80  | 4.0                              | 1                                    | 20                                     |
| Testing Method |                    |                            | IS 5182: Part 23                                 | EPA CFR-40 (pt 50) Appendix-I                     | IS 5182 (Part-3) RA2006                         | IS 5182 (Part-6) RA2006                         | IS 5182 (P-10)                   | IS 5182(Part-22) 2019                | IS 5182(Part-22) 2019                  |

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- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

Ref: Envlab/23-24/TR-07897

Date : 05.10.2023

## TEST REPORT

I. Customer Name & Address :

VISA STEEL LIMITED, Jakhapura, Jajpur,  
Odisha-755026

A. Sample Particulars

1. Date of Sampling : 01.09.2023  
 2. Sampling Location : Ferrochrome complex-2  
 3. Sampling Method : CPCB Stack Sampling Method

B. Stack Information

1. Stack Connected to : Stack connected to furnace 3 & 4  
 2. Material Construction of Stack : MS  
 3. Shape of Stack : Circular  
 4. Whether Stack is Provided With Permanent Platform & Ladder : Yes

C. Test Result

| Sl. No. | Name of the Parameters                                    | Unit               | Testing Methods                           | Revised CPCB Standard(2018) for Steel Plant | Furnace- 3& 4 |
|---------|---|--------------------|---|---|---------------|
| 1.      | Temperature of Emission in Stack                          | °C                 | IS 11255: 1985(Part 3)                    | —   | 135           |
| 2.      | Velocity of Gas   | m/sec              | IS 11255: 1985(Part 3)                    | —   | 11.52         |
| 3.      | Concentration of Particulate Matter (as PM)               | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 1)                   | 50.0  | 27.3          |
| 4.      | Concentration of Sulphur dioxide (as SO <sub>2</sub> )    | mg/Nm <sup>3</sup> | IS 11255: 1985 (Part 2)                   | —   | 150.4         |
| 5.      | Concentration of Oxides of Nitrogen (as NO <sub>x</sub> ) | mg/Nm <sup>3</sup> | IS 11255:2005 (Part 7)                    | —   | 34.2          |
| 6.      | Concentration of Carbon Monoxide (as CO)                  | ppm                | VCSPL/SOP/01<br>Issue No:01 dt 19.08.2018 | —   | 18            |
| 7.      | Lead as Pb  | ppm                | VCSPL/SOP/02<br>Issue No:01 dt 19.08.2018 | —   | <0.002        |
| 8.      | Nickel as Ni  | ppm                | VCSPL/SOP/03<br>Issue No:01 dt 19.08.2018 | —   | <0.001        |

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- Mineral/Sub-Soil Exploration
- Waste Management Services

Ref: Envlab/23-24/ TR-07886

## ANNEXURE-3

Date: 05.10.2023

### TEST REPORT

1. Name of the Industry : VISA Steel Limited, Kalinganagar, Jajpur
2. Sampling Location : Ferrochrome slag from bath complex 1& 2 composite sample
3. Sample Type : Chrome slag
4. Sample Collected By : VCSPL Representative in front of VISA Steel Representative
5. Sampling Date : 01.09.2023
6. Receiving Date : 02.09.2023

| Sl No | Parameter                    | Testing Method                        | Unit | Requirement / Limit SCHEDULE II |     | Analysis Results |
|-------|------------------------------|---------------------------------------|------|---------------------------------|-----|------------------|
|       |                              |                                       |      | Max                             | Min |                  |
| 1     | Arsenic                      | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 2     | Barium                       | USEPA 1331 & 200.7                    | mg/L | 100                             | --  | <0.05            |
| 3     | Cadmium                      | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 4     | Chromium/ Cr(III) Compounds  | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 5     | Lead                         | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 6     | Manganese                    | USEPA 1331 & 200.7                    | mg/L | 10                              | --  | <0.05            |
| 7     | Mercury                      | USEPA 1331 & 200.7                    | mg/L | 0.20                            | --  | <0.05            |
| 8     | Selenium                     | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 9     | Silver                       | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 10    | Ammonia as NH <sub>3</sub>   | USEPA 1331 & APHA 4500 C              | mg/L | 50                              | --  | 1.41             |
| 11    | Cyanide                      | USEPA 1331 & APHA 4500 F              | mg/L | 20                              | --  | <0.05            |
| 12    | Nitrate (Nitrate- Nitrogen)  | USEPA 1331 & IS 3025 (Part 34)        | mg/L | 1000                            | --  | 0.33             |
| 13    | Sulphide as H <sub>2</sub> S | USEPA 1331 & APHA 4500 S F            | mg/L | 5.0                             | --  | 2.12             |
| 14    | 1,1- Dichloroethylene        | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.70                            | --  | <0.01            |
| 15    | 1,2- Dichloroethane          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 16    | 1,4- Dichlorobenzene         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 7.5                             | --  | <0.01            |
| 17    | 2,4,5- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 400                             | --  | <0.05            |
| 18    | 2,4,6- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 2.0                             | --  | <0.05            |
| 19    | 2,4- Dinitrotoluene          | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 0.13                            | --  | <0.01            |
| 20    | Benzene                      | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 21    | Benzo (a) pyrene             | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.001                           | --  | <0.0001          |
| 22    | Bromodichloromethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | <0.01            |
| 23    | Bromoform                    | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10.                             | --  | <0.01            |
| 24    | Carbontetrachloride          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.50                            | --  | <0.01            |
| 25    | Chlorobenzene                | USEPA 1331 + 5030 C & 8260 B          | mg/L | 100                             | --  | <0.01            |
| 26    | Chloroform                   | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | 0.01             |
| 27    | Cresol (ortho + meth + para) | USEPA 1331 + 5030 C & 8260 B          | mg/L | 200                             | --  | <0.05            |
| 28    | Dichlorobromomethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10                              | --  | <0.01            |
| 29    | Hexachlorobenzene            | USEPA 1331 + 5030 C & 8260 B          | mg/L | 13                              | --  | <0.01            |
| 30    | Hexachlorobutadiene          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |



## VISA STEEL LIMITED

ANNEXURE-2

KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****Ambient Air Quality Monitoring Results****PM<sub>10</sub>:**

| Month             | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|-------------------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|                   | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| April 2023        | NA                               | NA    | NA    | 154.02                  | 14.84 | 57.12 | 160.65                              | 17.40 | 48.50 | 117.24                       | 21.35 | 52.94 |
| May 2023          | 260.20                           | 45.31 | 95.56 | 109.10                  | 26.05 | 53.68 | 82.37                               | 17.43 | 42.96 | 117.68                       | 21.59 | 55.09 |
| June 2023         | 140.15                           | 14.12 | 60.71 | 91.10                   | 13.07 | 41.48 | 85.20                               | 10.02 | 34.39 | 81.82                        | 23.24 | 46.32 |
| July 2023         | NA                               | NA    | NA    | 59.81                   | 6.10  | 27.66 | 58.73                               | 8.38  | 23.54 | 68.26                        | 6.69  | 27.25 |
| August 2023       | 73.65                            | 14.20 | 40.63 | 117.66                  | 13.45 | 62.13 | 84.84                               | 12.50 | 54.24 | 78.65                        | 13.43 | 47.33 |
| September<br>2023 | 58.50                            | 8.85  | 25.00 | 81.72                   | 7.36  | 34.27 | 67.02                               | 16.64 | 34.77 | 50.40                        | 6.67  | 23.35 |

**PM<sub>2.5</sub> :**

| Month       | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |      |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|-------------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|------|-------|------------------------------|-------|-------|
|             | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min  | Avg   | Max                          | Min   | Avg   |
| April 2023  | NA                               | NA    | NA    | 36.06                   | 6.91  | 20.58 | 40.40                               | 8.97 | 23.13 | 38.22                        | 8.64  | 21.43 |
| May 2023    | 56.62                            | 16.38 | 31.36 | 45.87                   | 11.97 | 29.12 | 29.32                               | 7.67 | 17.52 | 37.94                        | 8.27  | 23.17 |
| June 2023   | 56.26                            | 7.50  | 22.25 | 49.34                   | 10.38 | 29.42 | 26.75                               | 4.75 | 10.89 | 36.42                        | 10.16 | 20.57 |
| July 2023   | 62.60                            | 5.61  | 15.53 | 29.04                   | 3.96  | 12.35 | 22.09                               | 3.52 | 7.94  | 34.49                        | 1.07  | 12.13 |
| August 2023 | 82.83                            | 15.98 | 44.91 | 45.77                   | 8.56  | 28.02 | 35.76                               | 5.94 | 19.52 | 35.65                        | 6.11  | 21.03 |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|                   |       |      |       |       |      |       |       |      |       |       |      |       |
|-------------------|-------|------|-------|-------|------|-------|-------|------|-------|-------|------|-------|
| September<br>2023 | 21.78 | 7.24 | 17.24 | 38.60 | 5.57 | 15.01 | 27.48 | 3.50 | 13.94 | 29.20 | 3.94 | 13.37 |
|-------------------|-------|------|-------|-------|------|-------|-------|------|-------|-------|------|-------|

SO<sub>2</sub> :

| Month             | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|-------------------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|                   | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| April 2023        | NA                               | NA    | NA    | 20.54                   | 16.46 | 18.84 | 18.25                               | 15.19 | 15.79 | 19.36                        | 9.65  | 13.29 |
| May 2023          | 53.76                            | 9.11  | 19.68 | 21.04                   | 17.91 | 19.12 | 16.54                               | 14.30 | 15.00 | 16.30                        | 3.42  | 14.52 |
| June 2023         | 249.27                           | 6.42  | 32.41 | 21.21                   | 6.45  | 15.27 | 31.35                               | 7.60  | 15.14 | 18.96                        | 4.27  | 13.66 |
| July 2023         | 26.84                            | 21.86 | 24.50 | 16.64                   | 11.64 | 15.17 | 13.21                               | 12.84 | 13.00 | 28.11                        | 8.41  | 18.70 |
| August 2023       | 33.21                            | 27.06 | 29.22 | 18.03                   | 16.20 | 16.55 | 30.94                               | 12.82 | 14.76 | 46.08                        | 10.28 | 15.40 |
| September<br>2023 | 32.40                            | 29.82 | 31.10 | 20.67                   | 14.91 | 17.84 | 15.79                               | 13.17 | 13.64 | 17.25                        | 14.18 | 15.15 |

NO<sub>x</sub> :

| Month      | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|------------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|            | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| April 2023 | NA                               | NA    | NA    | 34.45                   | 16.64 | 19.56 | 25.65                               | 11.95 | 16.12 | 22.24                        | 21.10 | 21.60 |
| May 2023   | 12.39                            | 9.63  | 11.98 | 17.55                   | 16.65 | 16.79 | 23.92                               | 16.00 | 20.57 | 22.43                        | 21.91 | 22.29 |
| June 2023  | 12.32                            | 12.18 | 12.26 | 18.29                   | 14.07 | 16.43 | 23.16                               | 14.80 | 17.30 | 22.46                        | 16.17 | 20.69 |
| July 2023  | 12.34                            | 12.21 | 12.28 | 22.31                   | 14.05 | 19.71 | 27.74                               | 11.02 | 18.79 | 26.77                        | 16.15 | 16.81 |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|                   |       |      |       |       |       |       |       |       |       |       |       |       |
|-------------------|-------|------|-------|-------|-------|-------|-------|-------|-------|-------|-------|-------|
| August 2023       | 12.28 | 8.47 | 9.78  | 35.24 | 21.52 | 27.23 | 23.91 | 10.64 | 19.65 | 23.29 | 16.50 | 17.03 |
| September<br>2023 | 13.52 | 8.49 | 11.59 | 37.16 | 10.12 | 17.59 | 28.41 | 17.38 | 24.87 | 17.19 | 16.92 | 17.09 |

CO :

| Month             | CAAQMS -1<br>(Behind GET Hostel) |      |      | CAAQMS -2<br>(Near WTP) |      |      | CAAQMS -3<br>(Near Learning Center) |      |      | CAAQMS -4<br>(Near DM Plant) |      |      |
|-------------------|----------------------------------|------|------|-------------------------|------|------|-------------------------------------|------|------|------------------------------|------|------|
|                   | Max                              | Min  | Avg  | Max                     | Min  | Avg  | Max                                 | Min  | Avg  | Max                          | Min  | Avg  |
| April 2023        | NA                               | NA   | NA   | 1.89                    | 1.02 | 1.37 | 2.08                                | 1.06 | 1.41 | 1.49                         | 1.05 | 1.31 |
| May 2023          | 0.95                             | 0.69 | 0.80 | 1.71                    | 0.98 | 1.31 | 2.01                                | 1.20 | 1.53 | 1.61                         | 1.26 | 1.37 |
| June 2023         | 0.96                             | 0.54 | 0.73 | 1.75                    | 0.90 | 1.11 | 1.62                                | 0.35 | 0.82 | 1.73                         | 1.00 | 1.42 |
| July 2023         | 0.88                             | 0.52 | 0.66 | 1.09                    | 0.73 | 0.94 | 1.03                                | 0.80 | 0.88 | 1.12                         | 0.76 | 0.95 |
| August 2023       | 1.16                             | 0.61 | 0.81 | 1.11                    | 0.84 | 0.95 | 1.36                                | 0.92 | 1.14 | 1.61                         | 0.72 | 1.18 |
| September<br>2023 | 1.47                             | 0.95 | 1.12 | 1.13                    | 0.46 | 0.75 | 1.80                                | 0.10 | 1.26 | 2.47                         | 0.91 | 1.23 |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****Emissions from Point Source**

| Name of the Stack                   | April-2023                  |  |  | May-2023                    |  |  | June-2023                   |  |  |
|-------------------------------------|-----------------------------|--|--|-----------------------------|--|--|-----------------------------|--|--|
|                                     | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) |
| Ferrochrome Stack<br>(Complex-1)    | 56.15                       | 161.75                                   | NA                                       | 63.22                       | 233.90                                   | NA                                       | 72.62                       | 231.24                                   | NA                                       |
| Ferrochrome Stack-1<br>(Complex-2)  | 18.51                       | 166.12                                   | NA                                       | 30.47                       | 189.91                                   | NA                                       | 27.82                       | 209.92                                   | NA                                       |
| Ferrochrome Stack -2<br>(Complex-2) | 33.03                       | 250.04                                   | NA                                       | 32.00                       | 193.75                                   | NA                                       | 32.13                       | 223.01                                   | NA                                       |
| Power Plant(CFBC)<br>Stack – 3      | 29.78                       | 205.35                                   | 154.29                                   | 38.28                       | 296.29                                   | 274.41                                   | 33.78                       | 264.57                                   | 242.19                                   |
| Blast Furnace Stack                 | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant Stack<br>(WHRB #1)      | 30.36                       | 223.78                                   | NA                                       | 36.35                       | 288.35                                   | NA                                       | 34.80                       | 285.26                                   | NA                                       |
| Power Plant Stack<br>(WHRB #2)      | 18.17                       | 259.39                                   | NA                                       | 22.59                       | 232.97                                   | NA                                       | 24.64                       | 253.46                                   | NA                                       |
| Coke Oven Stack -1<br>CEMS#1        | 28.15                       | 298.93                                   | NA                                       | 38.49                       | 296.61                                   | NA                                       | 40.40                       | 430.10                                   | NA                                       |
| Coke Oven Stack -2<br>CEMS#2        | 31.74                       | 124.78                                   | NA                                       | 42.95                       | 177.34                                   | NA                                       | 33.03                       | 182.52                                   | NA                                       |

**N.A – Not available due to shutdown**



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAJPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

| Name of the Stack                   | July-2023                   |  |  | August-2023                 |  |  | September-2023              |  |  |
|-------------------------------------|-----------------------------|--|--|-----------------------------|--|--|-----------------------------|--|--|
|                                     | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) |
| Ferrochrome Stack<br>(Complex-1)    | 72.53                       | 190.41                                   | NA                                       | 69.65                       | 213.99                                   | NA                                       | 45.81                       | 215.86                                   | NA                                       |
| Ferrochrome Stack-1<br>(Complex-2)  | 26.50                       | 296.49                                   | NA                                       | 26.69                       | 285.94                                   | NA                                       | 25.99                       | 167.40                                   | NA                                       |
| Ferrochrome Stack -2<br>(Complex-2) | 30.13                       | 285.75                                   | NA                                       | 30.01                       | 293.07                                   | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant(CFBC)<br>Stack – 3      | 36.22                       | 285.65                                   | 177.03                                   | 32.28                       | 305.20                                   | 271.83                                   | 16.31                       | 241.30                                   | 117.91                                   |
| Blast Furnace Stack                 | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant Stack<br>(WHRB #1)      | 20.38                       | 174.24                                   | NA                                       | 28.40                       | 243.37                                   | NA                                       | 32.35                       | 321.13                                   | NA                                       |
| Power Plant Stack<br>(WHRB #2)      | 30.84                       | 270.42                                   | NA                                       | 22.82                       | 143.22                                   | NA                                       | 27.11                       | 265.39                                   | NA                                       |
| Coke Oven Stack -1<br>CEMS#1        | 30.70                       | 246.17                                   | NA                                       | 24.73                       | 205.85                                   | NA                                       | 27.82                       | 202.53                                   | NA                                       |
| Coke Oven Stack -2<br>CEMS#2        | 22.52                       | 112.53                                   | NA                                       | 35.07                       | 154.77                                   | NA                                       | 34.34                       | 163.77                                   | NA                                       |

**N.A – Not available due to shutdown**

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****Results of Noise level Monitoring**

April-2023:

| Sl. No. | Location  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---|------------------|------|-------|--------------------|------|-------|
|         |   | 6AM- 10PM        |      |       | 10PM –6AM          |      |       |
|         |   | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1                                | 55.6             | 49.1 | 52.35 | 53.3               | 51.2 | 52.25 |
| 2       | Security Gate - 2                               | 48.3             | 44.3 | 46.3  | 52.6               | 49.8 | 51.2  |
| 3       | Canteen Building                                | 54.5             | 50.8 | 52.65 | 52.4               | 47.2 | 49.8  |
| 4       | Arc- Furnace (Fe-Cr)                            | 66.7             | 62.1 | 64.4  | 65.8               | 59.1 | 62.45 |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.6             | 61.1 | 63.85 | 66.7               | 61.5 | 64.1  |
| 6       | FeCr- II, Office Building                       | 48.7             | 48.1 | 48.4  | 48.4               | 45.9 | 47.15 |
| 7       | 33Kv MRSS                                       | 52.8             | 48.5 | 50.65 | 48.1               | 46.3 | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8 | 67.8  | 68.7               | 65.1 | 66.9  |
| 9       | Pump House (CPP)                                | 66.9             | 61.8 | 64.35 | 66.6               | 60.4 | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 55.5             | 51.3 | 53.4  | 50.2               | 49.6 | 49.9  |
| 11      | Administrative Building (2 <sup>nd</sup> Floor) | 53.2             | 48.9 | 51.05 | 47.8               | 46.2 | 47    |
| 12      | Quenching Tower (Coke Oven)                     | 62.0             | 50.5 | 56.25 | 55.0               | 50.0 | 52.5  |
| 13      | Pusher Car (Coke Oven)                          | 61.0             | 53.5 | 57.25 | 59.0               | 52.5 | 55.75 |
| 14      | Workshop (at Coke Oven)                         | 64.0             | 57.0 | 60.5  | 55.0               | 51.0 | 53.0  |
| 15      | Coke Oven office                                | 54.0             | 45.0 | 49.5  | 43.0               | 41.0 | 42.0  |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |      |      |      |      |      |      |
|----|---|------|------|------|------|------|------|
|    | Building (1st Floor)                              |      |      |      |      |      |      |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 52.0 | 44.0 | 48.0 | 42.0 | 40.0 | 41.0 |
| 17 | Coke Yard   | 64.0 | 59.0 | 61.5 | 58.0 | 53.0 | 55.5 |
| 18 | Coal Yard   | 65.0 | 60.0 | 62.5 | 58.0 | 54.0 | 56.0 |
| 19 | Coke Screen Building                              | 66.0 | 61.0 | 63.5 | 64.0 | 60.0 | 62.0 |

**May-2023:**

| Sl. No. | Location  | Day Time (dB(A)) |       |       | Night Time (dB(A)) |       |       |
|---------|---|------------------|-------|-------|--------------------|-------|-------|
|         |   | 6AM- 10PM        |       |       | 10PM –6AM          |       |       |
|         |   | Max.             | Min.  | Avg.  | Max.               | Min.  | Avg.  |
| 1       | Security Gate -1                                | 56.89            | 48.55 | 52.72 | 52.96              | 50.28 | 51.62 |
| 2       | Security Gate - 2                               | 48.3             | 44.3  | 46.30 | 52.6               | 49.8  | 51.2  |
| 3       | Canteen Building                                | 53.66            | 51.48 | 52.57 | 52.4               | 47.2  | 49.8  |
| 4       | Arc- Furnace (Fe-Cr)                            | 65.36            | 62.1  | 63.73 | 65.8               | 59.1  | 62.45 |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.6             | 60.33 | 63.47 | 66.7               | 61.5  | 64.1  |
| 6       | FeCr- II, Office Building                       | 50.2             | 47.69 | 48.95 | 48.4               | 45.9  | 47.15 |
| 7       | 33Kv MRSS                                       | 52.8             | 48.5  | 50.65 | 48.1               | 46.3  | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8  | 67.80 | 68.7               | 65.1  | 66.9  |
| 9       | Pump House (CPP)                                | 66.9             | 61.8  | 64.35 | 66.6               | 60.4  | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 55.5             | 51.3  | 53.40 | 50.2               | 49.6  | 49.9  |

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |      |      |       |      |      |      |
|----|---|------|------|-------|------|------|------|
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 53.2 | 48.9 | 51.05 | 47.8 | 46.2 | 47   |
| 12 | Quenching Tower (Coke Oven)                       | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0 |
| 13 | Pusher Car (Coke Oven)                            | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0 |
| 14 | Workshop (at Coke Oven)                           | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0 |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0 |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 62.0 | 59.2 | 60.6  | 60.0 | 58.0 | 59.0 |
| 17 | Coke Yard   | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0 |
| 18 | Coal Yard   | 62.0 | 59.2 | 60.6  | 60.0 | 58.0 | 59.0 |
| 19 | Coke Screen Building                              | 65.2 | 60.4 | 62.8  | 55.4 | 52.0 | 53.7 |

**June-2023:**

| Sl. No. | Location             | Day Time (dB(A)) |       |       | Night Time (dB(A)) |       |       |
|---------|----------------------|------------------|-------|-------|--------------------|-------|-------|
|         |                      | 6AM- 10PM        |       |       | 10PM –6AM          |       |       |
|         |                      | Max.             | Min.  | Avg.  | Max.               | Min.  | Avg.  |
| 1       | Security Gate -1     | 58.86            | 50.21 | 54.54 | 51.98              | 49.86 | 50.92 |
| 2       | Security Gate - 2    | 49.58            | 44.3  | 46.30 | 52.6               | 49.8  | 51.2  |
| 3       | Canteen Building     | 55.42            | 51.48 | 53.45 | 52.4               | 47.2  | 49.8  |
| 4       | Arc- Furnace (Fe-Cr) | 60.12            | 57.45 | 58.79 | 65.8               | 59.1  | 62.45 |

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |       |       |       |       |       |       |
|----|---|-------|-------|-------|-------|-------|-------|
| 5  | Briquetting Plant (Fe-Cr)                         | 66.6  | 60.33 | 63.47 | 62.58 | 59.18 | 60.88 |
| 6  | FeCr- II, Office Building                         | 50.2  | 47.69 | 48.95 | 48.4  | 45.9  | 47.15 |
| 7  | 33Kv MRSS   | 52.8  | 48.5  | 50.65 | 48.1  | 46.3  | 47.2  |
| 8  | TG Building (CPP)                                 | 68.8  | 66.8  | 67.80 | 68.7  | 65.1  | 66.9  |
| 9  | Pump House (CPP)                                  | 66.9  | 61.8  | 64.35 | 66.6  | 60.4  | 63.5  |
| 10 | Administrative Building (1 <sup>st</sup> Floor)   | 55.5  | 51.3  | 53.40 | 50.2  | 49.6  | 49.9  |
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 52.78 | 45.66 | 49.22 | 47.8  | 46.2  | 47    |
| 12 | Quenching Tower (Coke Oven)                       | 64.0  | 57.5  | 60.75 | 57.0  | 53.0  | 55.00 |
| 13 | Pusher Car (Coke Oven)                            | 62.5  | 58.0  | 60.25 | 59.0  | 54.0  | 56.50 |
| 14 | Workshop (at Coke Oven)                           | 67.0  | 58.0  | 62.50 | 55.0  | 53.0  | 54.00 |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 53.0  | 50.0  | 51.50 | 45.0  | 40.0  | 42.50 |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 51.0  | 49.0  | 50.0  | 46.0  | 38.0  | 42.00 |
| 17 | Coke Yard   | 69.0  | 62.5  | 65.75 | 55.0  | 53.5  | 54.25 |
| 18 | Coal Yard   | 67.5  | 57.5  | 62.5  | 53.5  | 49.0  | 51.25 |
| 19 | Coke Screen Building                              | 69.5  | 63.0  | 66.25 | 65.0  | 61.0  | 63.00 |

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****July-2023:**

| Sl. No. | Location  | Day Time (dB(A)) |       |       | Night Time (dB(A)) |       |       |
|---------|---|------------------|-------|-------|--------------------|-------|-------|
|         |   | 6AM- 10PM        |       |       | 10PM –6AM          |       |       |
|         |   | Max.             | Min.  | Avg.  | Max.               | Min.  | Avg.  |
| 1       | Security Gate -1                                | 55.32            | 50.21 | 52.77 | 50.22              | 48.36 | 49.29 |
| 2       | Security Gate - 2                               | 46.52            | 39.68 | 46.30 | 52.6               | 49.8  | 51.2  |
| 3       | Canteen Building                                | 55.42            | 51.48 | 53.45 | 52.4               | 45.22 | 48.81 |
| 4       | Arc- Furnace (Fe-Cr)                            | 60.12            | 57.45 | 58.79 | 65.8               | 59.1  | 62.45 |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.6             | 60.33 | 63.47 | 62.58              | 59.18 | 60.88 |
| 6       | FeCr- II, Office Building                       | 51.22            | 47.69 | 49.46 | 48.4               | 45.9  | 47.15 |
| 7       | 33Kv MRSS                                       | 52.8             | 48.5  | 50.65 | 48.1               | 46.3  | 47.2  |
| 8       | TG Building (CPP)                               | 66.11            | 66.8  | 66.46 | 68.7               | 65.1  | 66.9  |
| 9       | Pump House (CPP)                                | 67.91            | 61.8  | 64.86 | 66.6               | 60.4  | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 55.5             | 51.3  | 53.40 | 50.2               | 49.6  | 49.9  |
| 11      | Administrative Building (2 <sup>nd</sup> Floor) | 52.78            | 45.66 | 49.22 | 47.8               | 46.2  | 47    |
| 12      | Quenching Tower (Coke Oven)                     | 65.0             | 57.0  | 61.00 | 57.0               | 52.0  | 54.5  |
| 13      | Pusher Car (Coke Oven)                          | 65.0             | 57.0  | 61.00 | 57.0               | 52.0  | 54.5  |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 14 | Workshop (at Coke Oven)                           | 64.5 | 58.0 | 61.25 | 59.0 | 53.0 | 56.00 |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 65.0 | 57.0 | 61.00 | 57.0 | 52.0 | 54.5  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 64.5 | 58.0 | 61.25 | 59.0 | 53.0 | 56.00 |
| 17 | Coke Yard   | 67.0 | 58.0 | 62.50 | 55.0 | 52.0 | 53.5  |
| 18 | Coal Yard   | 53.0 | 50.0 | 51.50 | 45.0 | 40.0 | 42.50 |
| 19 | Coke Screen Building                              | 51.0 | 49.0 | 50.0  | 46.0 | 38.0 | 42.00 |

**August-2023:**

| Sl. No. | Location                  | Day Time (dB(A)) |       |       | Night Time (dB(A)) |       |        |
|---------|---------------------------|------------------|-------|-------|--------------------|-------|--------|
|         |                           | 6AM- 10PM        |       |       | 10PM –6AM          |       |        |
|         |                           | Max.             | Min.  | Avg.  | Max.               | Min.  | Avg.   |
| 1       | Security Gate -1          | 54.22            | 49.65 | 51.94 | 51.86              | 45.35 | 48.605 |
| 2       | Security Gate - 2         | 49.68            | 40.87 | 46.30 | 53.84              | 48.21 | 51.025 |
| 3       | Canteen Building          | 55.42            | 51.48 | 53.45 | 52.4               | 45.22 | 48.81  |
| 4       | Arc- Furnace (Fe-Cr)      | 61.82            | 57.45 | 59.64 | 65.8               | 59.1  | 62.45  |
| 5       | Briquetting Plant (Fe-Cr) | 66.6             | 60.33 | 63.47 | 62.58              | 59.18 | 60.88  |
| 6       | FeCr- II, Office Building | 51.22            | 47.69 | 49.46 | 48.4               | 45.9  | 47.15  |
| 7       | 33Kv MRSS                 | 52.8             | 48.5  | 50.65 | 48.1               | 46.3  | 47.2   |
| 8       | TG Building (CPP)         | 66.11            | 66.8  | 66.46 | 68.7               | 65.1  | 66.9   |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |       |       |       |       |      |        |
|----|---|-------|-------|-------|-------|------|--------|
| 9  | Pump House (CPP)                                  | 66.88 | 61.8  | 64.34 | 66.6  | 60.4 | 63.5   |
| 10 | Administrative Building (1 <sup>st</sup> Floor)   | 54.58 | 51.3  | 52.94 | 50.2  | 49.6 | 49.9   |
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 51.88 | 46.63 | 49.26 | 49.67 | 46.2 | 47.935 |
| 12 | Quenching Tower (Coke Oven)                       | 64.0  | 55.0  | 59.5  | 55.0  | 52.0 | 53.5   |
| 13 | Pusher Car (Coke Oven)                            | 63.5  | 57.0  | 60.25 | 58.0  | 53.0 | 55.5   |
| 14 | Workshop (at Coke Oven)                           | 67.0  | 58.0  | 62.50 | 54.0  | 50.0 | 52.0   |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 53.0  | 50.0  | 51.50 | 45.0  | 40.0 | 42.50  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 51.0  | 49.0  | 50.0  | 46.0  | 38.0 | 42.00  |
| 17 | Coke Yard   | 69.0  | 61.5  | 65.25 | 59.0  | 53.0 | 56.00  |
| 18 | Coal Yard   | 67.5  | 57.5  | 62.5  | 54.0  | 51.0 | 52.5   |
| 19 | Coke Screen Building                              | 68.5  | 62.0  | 65.25 | 65.0  | 60.0 | 62.25  |

**September-2023:**

| Sl. No. | Location          | Day Time (dB(A)) |       |       | Night Time (dB(A)) |       |       |
|---------|-------------------|------------------|-------|-------|--------------------|-------|-------|
|         |                   | 6AM- 10PM        |       |       | 10PM –6AM          |       |       |
|         |                   | Max.             | Min.  | Avg.  | Max.               | Min.  | Avg.  |
| 1       | Security Gate -1  | 65.14            | 50.48 | 61.24 | 56.51              | 48.25 | 53.49 |
| 2       | Security Gate - 2 | 61.48            | 49.57 | 56.15 | 58.46              | 50.18 | 54.38 |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|    |   |       |       |       |       |       |       |
|----|---|-------|-------|-------|-------|-------|-------|
| 3  | Canteen Building                                  | 58.42 | 51.54 | 55.84 | 51.27 | 47.53 | 50.48 |
| 4  | Arc- Furnace (Fe-Cr)                              | 72.18 | 62.57 | 69.27 | 66.48 | 60.48 | 63.21 |
| 5  | Briquetting Plant (Fe-Cr)                         | 78.95 | 70.48 | 76.82 | 67.52 | 61.35 | 64.19 |
| 6  | FeCr- II, Office Building                         | 55.48 | 49.78 | 51.72 | 50.72 | 45.72 | 48.21 |
| 7  | 33Kv MRSS   | 53.48 | 49.78 | 51.72 | 50.37 | 45.72 | 48.21 |
| 8  | TG Building (CPP)                                 | 80.48 | 76.82 | 79.42 | 79.10 | 74.82 | 78.51 |
| 9  | Pump House (CPP)                                  | 78.64 | 73.48 | 76.42 | 76.48 | 71.62 | 75.49 |
| 10 | Administrative Building (1 <sup>st</sup> Floor)   | 59.48 | 48.26 | 57.48 | 53.47 | 49.17 | 50.34 |
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 60.15 | 48.51 | 58.43 | 54.27 | 49.22 | 51.67 |
| 12 | Quenching Tower (Coke Oven)                       | 63.0  | 53.0  | 58.0  | 57.0  | 52.5  | 54.75 |
| 13 | Pusher Car (Coke Oven)                            | 63.0  | 58.0  | 60.5  | 60.0  | 56.0  | 58.0  |
| 14 | Workshop (at Coke Oven)                           | 66.5  | 60.0  | 63.25 | 55.0  | 52.0  | 53.5  |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 53.2  | 50.0  | 51.6  | 46.0  | 42.0  | 44.0  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 53.5  | 50.0  | 51.75 | 46.0  | 41.0  | 43.5  |
| 17 | Coke Yard   | 67.0  | 60.5  | 63.75 | 55.0  | 50.0  | 52.5  |
| 18 | Coal Yard   | 62.2  | 56.0  | 59.1  | 51.5  | 48.0  | 49.75 |
| 19 | Coke Screen Building                              | 70.0  | 63.0  | 66.5  | 67.0  | 64.0  | 65.5  |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023

**Effluent Analysis Report****April-2023**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | 7.12             | 7.54                    |
| 2       | Suspended Solids           | mg/l | 100               | 38.11            | 57.48                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | 189.64           | 198.62                  |
| 4       | Oil & Grease               | mg/l | 10                | BDL              | BDL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | 7.15             | 8.17                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | 25.69            | 24.66                   |

**May-2023**

| Sl. No. | Parameter | Unit | Prescribed Limits |                  |                         |
|---------|-----------|------|-------------------|------------------|-------------------------|
|         |           |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH        | -    | 5.5-9.0           | 6.90             | 7.30                    |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|   |                            |      |      |        |        |
|---|----------------------------|------|------|--------|--------|
| 2 | Suspended Solids           | mg/l | 100  | 30.28  | 58.61  |
| 3 | Total Dissolved Solids     | mg/l | 2100 | 250.48 | 270.96 |
| 4 | Oil & Grease               | mg/l | 10   | BDL    | BDL    |
| 5 | Bio Chemical Oxygen Demand | mg/l | 30   | 7.69   | 7.94   |
| 6 | Chemical Oxygen Demand     | mg/l | 250  | 26.88  | 24.58  |

**June-2023:**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | 7.10             | 7.29                    |
| 2       | Suspended Solids           | mg/l | 100               | 35.87            | 48.51                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | 140.28           | 150.69                  |
| 4       | Oil & Grease               | mg/l | 10                | BDL              | BDL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | 7.44             | 7.94                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | 25.93            | 24.58                   |

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****July-2023:**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | 6.99             | 7.11                    |
| 2       | Suspended Solids           | mg/l | 100               | 40.22            | 46.39                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | 138.69           | 140.87                  |
| 4       | Oil & Grease               | mg/l | 10                | BDL              | BDL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | 6.98             | 7.80                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | 26.41            | 21.66                   |



## VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023****August-2023:**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | 7.10             | 7.23                    |
| 2       | Suspended Solids           | mg/l | 100               | 42.85            | 49.54                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | 135.84           | 138.96                  |
| 4       | Oil & Grease               | mg/l | 10                | BDL              | BDL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | 5.52             | 6.35                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | 26.41            | 22.47                   |

**September- 2023:**

| Sl. No. | Parameter              | Unit | Prescribed Limits |                  |                         |
|---------|------------------------|------|-------------------|------------------|-------------------------|
|         |                        |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                     | -    | 5.5-9.0           | 7.62             | 7.41                    |
| 2       | Suspended Solids       | mg/l | 100               | 43.68            | 48.62                   |
| 3       | Total Dissolved Solids | mg/l | 2100              | 120.75           | 124.53                  |
| 4       | Oil & Grease           | mg/l | 10                | BDL              | BDL                     |



VISA STEEL LIMITED

**ANNEXURE-2**

KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD

**MONITORING REPORT FOR THE PERIOD FROM April, 2023 TO Sept, 2023**

|   |                                     |      |     |    |    |
|---|-------------------------------------|------|-----|----|----|
| 5 | Bio<br>Chemical<br>Oxygen<br>Demand | mg/l | 30  | NA | NA |
| 6 | Chemical<br>Oxygen<br>Demand        | mg/l | 250 | NA | NA |

NA: Not available due to CPP shutdown.

BDL: Below Detective Limit



- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services



Ref: Envlab/23-24/ TR-07886

Date: 05.10.2023

## TEST REPORT

1. Name of the Industry : VISA Steel Limited, Kalinganagar, Jajpur
2. Sampling Location : Ferrochrome slag from bath complex 1& 2 composite sample
3. Sample Type : Chrome slag
4. Sample Collected By : VCSPL Representative in front of VISA Steel Representative
5. Sampling Date : 01.09.2023
6. Receiving Date : 02.09.2023

| Sl No | Parameter                    | Testing Method                        | Unit | Requirement / Limit SCHEDULE II |     | Analysis Results |
|-------|------------------------------|---------------------------------------|------|---------------------------------|-----|------------------|
|       |                              |                                       |      | Max                             | Min |                  |
| 1     | Arsenic                      | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 2     | Barium                       | USEPA 1331 & 200.7                    | mg/L | 100                             | --  | <0.05            |
| 3     | Cadmium                      | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 4     | Chromium/ Cr(III) Compounds  | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 5     | Lead                         | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 6     | Manganese                    | USEPA 1331 & 200.7                    | mg/L | 10                              | --  | <0.05            |
| 7     | Mercury                      | USEPA 1331 & 200.7                    | mg/L | 0.20                            | --  | <0.05            |
| 8     | Selenium                     | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 9     | Silver                       | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 10    | Ammonia as NH <sub>3</sub>   | USEPA 1331 & APHA 4500 C              | mg/L | 50                              | --  | 1.41             |
| 11    | Cyanide                      | USEPA 1331 & APHA 4500 F              | mg/L | 20                              | --  | <0.05            |
| 12    | Nitrate (Nitrate- Nitrogen)  | USEPA 1331 & IS 3025 (Part 34)        | mg/L | 1000                            | --  | 0.33             |
| 13    | Sulphide as H <sub>2</sub> S | USEPA 1331 & APHA 4500 S F            | mg/L | 5.0                             | --  | 2.12             |
| 14    | 1,1- Dichloroethylene        | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.70                            | --  | <0.01            |
| 15    | 1,2- Dichloroethane          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 16    | 1,4- Dichlorobenzene         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 7.5                             | --  | <0.01            |
| 17    | 2,4,5- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 400                             | --  | <0.05            |
| 18    | 2,4,6- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 2.0                             | --  | <0.05            |
| 19    | 2,4- Dinitrotoluene          | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 0.13                            | --  | <0.01            |
| 20    | Benzene                      | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 21    | Benzo (a) pyrene             | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.001                           | --  | <0.0001          |
| 22    | Bromodichloromethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | <0.01            |
| 23    | Bromoform                    | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10.                             | --  | <0.01            |
| 24    | Carbontetrachloride          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.50                            | --  | <0.01            |
| 25    | Chlorobenzene                | USEPA 1331 + 5030 C & 8260 B          | mg/L | 100                             | --  | <0.01            |
| 26    | Chloroform                   | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | 0.01             |
| 27    | Cresol (ortho + meth + para) | USEPA 1331 + 5030 C & 8260 B          | mg/L | 200                             | --  | <0.05            |
| 28    | Dichlorobromomethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10                              | --  | <0.01            |
| 29    | Hexachlorobenzene            | USEPA 1331 + 5030 C & 8260 B          | mg/L | 13                              | --  | <0.01            |
| 30    | Hexachlorobutadiene          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |



(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

Laboratory Services

Environment Lab  
Food Lab  
Material Lab  
Soil Lab  
Mineral Lab  
&  
Microbiology Lab

- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

|    |                                      |                                |      |       |    |         |
|----|--------------------------------------|--------------------------------|------|-------|----|---------|
| 31 | Hexachloroethane                     | Qualitative                    | mg/L | 3.0   | -- | Absent  |
| 32 | Methylethylketon                     | USEPA 1331 + 5030 C & 8260 B   | mg/L | 200.0 | -- | <0.01   |
| 33 | Naphthalene                          | USEPA 1331 + 5030 C & 8260 B   | mg/L | 5.0   | -- | <0.01   |
| 34 | Nitrobenzene                         | USEPA 1331 + 5030 C & 8260 B   | mg/L | 2.0   | -- | <0.01   |
| 35 | Pentachlorophenol                    | USEPA 1331 + 5030 C & 8260 B   | mg/L | 100   | -- | <0.05   |
| 36 | Pyridine                             | USEPA 1331 + 5030 C & 8260 B   | mg/L | 5.0   | -- | <0.01   |
| 37 | Tetrachloroethylene                  | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.7   | -- | <0.01   |
| 38 | Trichloroethylene                    | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.5   | -- | <0.01   |
| 39 | Vinylchloride                        | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.2   | -- | <0.01   |
| 40 | 2,4,5- TP (Silvex)                   | Qualitative                    | mg/L | 1.0   | -- | Absent  |
| 41 | 2,4- Dichlorophenoxyacetic acid      | USEPA 1311 & + 5030 C & 8260 B | mg/L | 10.0  | -- | <0.01   |
| 42 | Alachlor                             | USEPA 1311 & + 5030 C & 8081 A | mg/L | 2.0   | -- | <0.005  |
| 43 | Alpha HCH                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.001 | -- | <0.0005 |
| 44 | Atrazine                             | USEPA 1311 & + 5030 C & 8141 A | mg/L | 0.20  | -- | <0.001  |
| 45 | Beta HCH                             | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.004 | -- | <0.001  |
| 46 | Butachlor                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 12.5  | -- | <0.001  |
| 47 | Chlordane                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.03  | -- | <0.001  |
| 48 | Chloropyriphos                       | USEPA 1311 & + 3510 C & 8141 A | mg/L | 9.0   | -- | <0.001  |
| 49 | Delta HCH                            | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.004 | -- | <0.001  |
| 50 | Lead                                 | USEPA 1311 + 200.7 / 200.8     | mg/L | 5.0   | -- | <0.05   |
| 51 | Endosulfan (alpha + beta + Sulphate) | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.04  | -- | <0.001  |
| 52 | Endrin                               | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.02  | -- | <0.001  |
| 53 | Ethion                               | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.30  | -- | <0.001  |
| 54 | Heptachlor & its Epoxide             | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.008 | -- | <0.001  |
| 55 | Isoproturon                          | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.9   | -- | <0.001  |
| 56 | Lindane                              | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.4   | -- | <0.001  |
| 57 | Malathion                            | USEPA 1311 & + 3510 C & 8141 A | mg/L | 19    | -- | <0.001  |
| 58 | Methoxychlor                         | USEPA 1311 & + 3510 C & 8081 A | mg/L | 10    | -- | <0.001  |
| 59 | Methylparathion                      | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.70  | -- | <0.001  |
| 60 | Monocrotophos                        | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.10  | -- | <0.001  |
| 61 | Phorate                              | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.2   | -- | <0.001  |
| 62 | Toxaphene                            | Qualitative                    | mg/L | 0.50  | -- | Absent  |
| 63 | Antimony                             | USEPA 1310 & 200.7             | mg/L | 15.0  | -- | <0.05   |
| 64 | Beryllium                            | USEPA 1310 & 200.7             | mg/L | 0.75  | -- | <0.05   |
| 65 | Cobalt                               | USEPA 1310 & 200.7             | mg/L | 80.0  | -- | <0.05   |
| 66 | Copper                               | USEPA 1310 & 200.7             | mg/L | 25.0  | -- | <0.05   |
| 67 | Molybdenum                           | USEPA 1310 & 200.7             | mg/L | 350.0 | -- | <0.05   |
| 68 | Nickel                               | USEPA 1310 & 200.7             | mg/L | 20.0  | -- | <0.05   |
| 69 | Thallium                             | USEPA 1310 & 200.7             | mg/L | 7.0   | -- | <0.05   |
| 70 | Vanadium                             | USEPA 1310 & 200.7             | mg/L | 24.0  | -- | <0.05   |
| 71 | Zinc                                 | USEPA 1310 & 200.7             | mg/L | 250.0 | -- | <0.05   |
| 72 | Fluoride                             | USEPA 1310 & APHA 4500 F C     | mg/L | 180.0 | -- | 16.8    |
| 73 | Aldrin                               | USEPA 1310 & 8081A             | mg/L | 0.14  | -- | <0.001  |
| 74 | DDT, DDE, DDD                        | USEPA 1310 & 8081A             | mg/L | 0.10  | -- | <0.001  |
| 75 | Dieldrin                             | USEPA 1310 & 8081A             | mg/L | 0.80  | -- | <0.001  |
| 76 | Kepon                                | Qualitative                    | mg/L | 2.1   | -- | Absent  |
| 77 | Mirex                                | Qualitative                    | mg/L | 2.1   | -- | Absent  |



# Visiontek Consultancy Services Pvt. Ltd. 1550

(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

Laboratory Services

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&  
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- Infrastructure Engineering
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- Quality Control & Project Management
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- Agricultural Development
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- Mineral/Sub-Soil Exploration
- Waste Management Services

|    |   |                            |         |      |    |       |
|----|---|----------------------------|---------|------|----|-------|
| 78 | Polychlorinated biphenyls               | USEPA 1310 + 3510 C & 8082 | mg/L    | 5.0  | -- | <0.5  |
| 79 | Dioxin (2,3,7,8- TCDD)                  | HRGC/HRMS:ECO/AV/IAC/012   | ng/kgdm | 1000 | -- | <8.7  |
| 80 | Hexavalent Chromium as Cr <sup>6+</sup> | APHA 3500                  | mg/L    | 5.0  | -- | <0.02 |

Reviewed By



Approved By

Ref: VSL/MOEF&CC/2023-24/

April 3, 2023

To,  
The Scientist-B  
Ministry of Environment Forests & Climate change.  
Regional office (EZ),  
A/3, Chandrasekharapur,  
BHUBANESWAR – 751023, Odisha

**Sub.: Half yearly Compliance Status of Environmental Clearance for the period from October-2022 to March-2023.**

Ref.: (a) Environment Clearances No. : F. No. J-11011/33/2007-IA II (I), dtd. 12.06.2007  
(b) Environment Clearances No. : F. No. J-11011/1000/2007-IA II (I), dtd. 03.07.2008  
(C) Environment Clearances No. : F No. J-11011/491/2009-IA II (I) Dated 28th Oct, 2009

Dear Sir,

With reference to the above subject, please find enclosed herewith six monthly compliance status of Environmental Clearances (F. No. J-11011/33/2007-IA II (I), dated 12.06.2007, F. No. J-11011/1000/2007-IA II (I), dated 03.07.2008 & F No. J-11011/491/2009-IA II (I) Dated 28th Oct, 2009) for the period October-2022 to March-2023 along with monitoring report of Ambient Air Quality, Stack Emission, Effluent Quality and Noise monitoring for your kind information please.

Thanking you,

Yours faithfully,

For VISA Steel Limited

  
(Asit Kumar Patry)  
Head-EHS

  
GOVT. OF INDIA  
MoEF & CC Integrated R.O.  
Bhubaneswar-751023  
06 APR 2023  
RECEIVED

- Copies to: 1) The Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit VIII, Bhubaneswar  
2) The Member Secretary, Central Pollution Control Board, New Delhi

**VISA Steel Limited**

(CIN:LS1109OR1996PLC004601)

Plant Office: Kalinganagar Industrial Complex, A/Post: Jakhapura- 755026, Dist. Jajpur, Odisha

Registered Office: VISA HOUSE, 11 Ekamra Kanan, Nayapalli, Bhubaneswar 751015





**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/33/2007-IA II (I) Dated 12<sup>th</sup> June,2007**

| Sl. No.                     | CONDITIONS   | COMPLIANCE STATUS  |
|-----------------------------|--|--|
| <b>SPECIFIC CONDITIONS:</b> |  |  |
| 1.                          | The gaseous emission from various process units shall conform to the load/mass based standards notified by this Ministry on 19 <sup>th</sup> May, 1993 and standards prescribed from time to time. The Orissa State Pollution Control Board (OSPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit. | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• Regularly monitoring of stack emission (PM &amp; Gaseous) is being carried out for all stacks.</li> <li>• Monitoring reports are being submitted to State Pollution control Board, CPCB &amp; Ministry of Environment &amp; Forest on regular basis. The monitoring results are well within the prescribed norms.</li> <li>• Monitoring Results for the period from October-2022 to March-2023 is enclosed in the <b>ANNEXURE-1</b></li> <li>• Interlocking facilities provided at DRI, Ferrochrome, CPP for stopping the process automatically incase emission level exceeds the limit.</li> </ul> |
| 2.                          | Continuous Stack monitoring facilities for all the major stacks and adequate air pollution control systems shall be provided to keep emission levels below 50 mg/Nm <sup>3</sup> and reports submitted to the OSPCB & CPCB.  | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• 8 Nos. of Continuous stack monitoring facilities have been installed at chimneys of WHRB- 1 &amp; 2, Power Plant and FeCr Plant and coke oven plant.</li> <li>• Air Pollution Control Systems are provided at MBF, DRI, CPP, FeCr &amp; Coke Oven.</li> <li>• Emission level has been maintained well within the prescribed norms.</li> <li>• Installed 03 nos. of ESP at Captive Power Plant, 11 nos. of DES/bag filter, 02 nos. of GCP &amp; 02 nos. of FES in different operating units as per the requirement of the process to control the air pollution.</li> </ul>                                 |
| 3.                          | In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Gas cleaning system in MBF, Fume and dust extraction system to BF stock house, DRI kiln, DRI EAF, Ore and Coal crushing & Screening section, Coke oven etc. and bag filter in SMS, pulse jet type bag filter system in raw material handling area will be provided to control   | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• Gas cleaning plant consisting of dust catcher, thickener, scrapper &amp; settling tank is being operated at MBF unit and additional 15 nos. of DFS at ground hopper, belt conveyor and 16 nos. of DSS have been installed at raw material yard, internal road and other areas to control the fugitive emission. In addition</li> </ul>  |



| Sl. No. | CONDITIONS  | COMPLIANCE STATUS   |
|---------|---|---|
|         | <p>fugitive emissions. ESP to WHRB to control emissions within 100 mg/Nm<sup>3</sup> and bag filters to DRI kiln, EAF, BF, Submerged Arc Furnace (SAF), Coke oven plant, Lime plant, Dolo plant will also be provided to control air emissions within 50 mg/Nm<sup>3</sup>. further, specific measures like water sprinkling around the coal stockpiles and asphaltting or concreting of the roads shall be done to control fugitive emissions.</p> | <p>to that there are FES and DES installed to abate the secondary fugitive emission at Blast furnace.</p> <ul style="list-style-type: none"> <li>• 20 Nos. of fixed type water sprinklers have been installed at raw material storage yard for suppression of dust generated during transportation of raw material</li> <li>• 7 Nos. of Rain gun type sprinklers installed near main gate to control fugitive dust emission.</li> <li>• Gas cleaning Plant consisting of heat exchangers, cyclones &amp; bag houses have been installed in Ferro-chrome Plant.</li> <li>• DSS at internal roads and Water spraying nozzles installed at over the belt conveyors and ground hopper for suppression of fugitive dust generation in Ferro-chrome Plant.</li> <li>• Additional 16 nos. of Dry Fog System (DFS) and 11 Nos. of Dust Suppression System (DSS) provided at Power Plant area for water sprinkler through pipe for suppression of fugitive emission.</li> <li>• Fixed type water spraying nozzles at belt conveyor, 36 Nos. DFS at Ground Hopper of coal feeding point and 131 Nos. DSS at belt conveyor, raw material yard and internal road at DRI unit and iron ore crusher for suppression of fine dust particles generated during material transfer of DRI Plant.</li> <li>• Adequate Dry Fog System and DSS has been installed at Ground Hopper Briquette Plant, raw material yard and conveyor belt of Ferro-chrome units.</li> <li>• There are De-dusting systems (approx. 100 nos. of hoods and dampers) attached with different junction houses of Kiln Cooler Discharge, Intermediate Bins and Product Hopper circuit of Sponge Iron unit to suppression fugitive dust generation.</li> <li>• Pug Mill is attached with dust storage</li> </ul> |

| Sl. No. | CONDITIONS | COMPLIANCE STATUS   |
|---------|------------|---|
|         |            | <p>silo for appropriate moisture addition during unloading of dust in the Hvyas.</p> <ul style="list-style-type: none"> <li>• 05 Nos. of telescopic type unloading spout have been installed at Product Separation Building of Sponge Iron Plant, for unloading of Sponge Iron lumps, fines and Dolochar without creating fugitive dust generation at DRI Plant unit.</li> <li>• Adequate DES installed at different operating process of DRI.</li> <li>• Installed 03 nos. of ESP at Captive Power Plant, 11 nos. of DES/bag filter, 02 nos. of GCP &amp; 02 nos. of FES in different operating units as per the requirement of the process to control the air pollution.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at Fly-ash Silo of Power Plant, for unloading the Fly-ash without creating any dust nuisance at Power Plant.</li> <li>• 03 Nos. of telescopic type unloading spout have been installed at GCP Silo of SMS for unloading of GCP dust without creating fugitive dust generation at SMS.</li> <li>• 02 Nos. of telescopic type unloading spout have been installed at GCP silo of Ferrochrome unit for unloading of GCP dust without creating fugitive dust generation at Ferro-chrome unit.</li> <li>• 02 Nos. of Dust extraction systems have been installed at hammer Crusher-1&amp;2 of Coal delivery circuit of Coke Oven Plant</li> <li>• 360 degree rotational 08 no.of Rain gun type water sprinkler are installed at coal yard &amp;Coke yard 08no.of Impact sprinkler installed at other area of coke oven. Another 29 no.of impact sprinkler are installed from hammer crusher Road to learning center.3nos of impact type sprinkler installed at ground hopper.</li> <li>• Complied with water tanker engaged for water sprinkling on internal roads of the plant premises for suppression of fugitive dust emission at Coke Oven unit. And also 29 no. of fixed type impact sprinkler are installed</li> </ul> |

| Sl. No. | CONDITIONS   | COMPLIANCE STATUS   |
|---------|--|---|
|         |  | <p>along the internal road.</p> <ul style="list-style-type: none"> <li>Regular water sprinkling is being carried out at dust generating areas.</li> </ul>   |
| 4.      | <p>Secondary fugitive emission shall be controlled within the prescribed limits, regularly monitored and records maintained. Guidelines/Code of practice issued by the CPCB in this regard shall be followed.</p>  | <p><b>Being Complied.</b></p> <p>Adequate FES and DES installed to abate the secondary fugitive emission at different units i.e. Blast furnace, Ferrochrome, SMS and DRI. Also work zone air quality monitoring is being carried out on regular basis and required corrective actions are being taken care.</p>   |
| 5.      | <p>Total requirement of water from River Bramhani/Kharsuan shall not exceed 39,600 m<sup>3</sup>/day and prior 'Permission' for the total water requirement shall be obtained from the Department of water resources, Govt. of Orissa before commissioning the project. Effluent Treatment Plant (ETP) shall be installed for the treatment of process water. Cooling tower and boiler blow down water will be used for coke quenching. All the waste water generated shall be treated, recycled and reused either in the process or for dust suppression or green belt development. No waste water shall be discharged outside the factory premises and 'Zero' discharge shall be adopted. Domestic effluent shall be treated in septic tanks by soak pits.</p> | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>We have already obtained permission from IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr. of water from River Bramhani for phase -1 through agreement.</li> <li>The total Cooling tower &amp; boiler blow down water and DMP generated water is collected in a common drain and sent to ETP followed by RO of capacity 1000 KLD and water being utilized in production process as per requirement. Thus, there is no waste water discharge from CPP unit.</li> <li>Cooling tower &amp; boiler blow down water is being used for coke quenching &amp; dust suppression at internal roads.</li> <li>Domestic waste water is being used for Horticultural activities. No waste water discharged to outside premises. "Zero" discharge is being maintained.</li> <li>Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being reused for plantation purpose.</li> <li>Runoff water is not being discharged outside the plant premises. however as per SPCB guide line we had constructed Surface runoff treatment System(SRTS ) for treatment of surface runoff water of factory premises, coal &amp; raw material stack yard and utilized in-house for Quenching, dust suppression and plantation activities.</li> </ul> |
| 6.      | <p>All the Iron skull, scrap from CCM and char shall be used in EAF. Semi-burnt coke dust</p>  | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>Presently iron skull, scrap, iron ore fines,</li> </ul>  |



| Sl. No.                    | CONDITIONS   | COMPLIANCE STATUS  |
|----------------------------|--|--|
|                            | <p>and coke breeze shall be reused in the power plant. Iron ore fines shall be sold to sinter plant for reuse. BF slag (granulated) shall be sold to cement plants. BF dust, Thickener mud, EAF/LRF dust, fines from ESPs, EAF slag shall be used for land filling, road construction etc. Slag from Ferro chrome unit shall be disposed off in a suitably designed landfill as per CPCB guidelines to prevent leaching to the sub-soil and underground aquifer. Used oil shall be sold to recyclers and re-processors only.</p> | <p>coke fines, BF slag are being sold to other users.</p> <ul style="list-style-type: none"> <li>• 100% Char is being used at CFBC Boiler.</li> <li>• Bag filter dust, thickener sludge, are being used for land filling and road construction. Ash from ESP is being supplied to brick manufacturing units.</li> <li>• We have installed Metal Recovery Plant (Zigging plant) for chromium recovery from slag. After recovery, ferrochrome slag is being reused for internal road making &amp; construction of building etc.</li> <li>• Whatever used oil generated from different units being sold to authorized recyclers as per hazardous waste (Management, handling and trans-boundary) Rule.</li> </ul> |
| 7.                         | <p>The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.</p>  | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• We have already installed a pressure recharge rain water harvesting system at our GT hostel.</li> <li>• At rain water reservoir another Reverse Osmosis process(Cap. 50 M<sup>3</sup>/hr), and this R.O. water being utilized in production process as per requirement.</li> </ul>  |
| 8.                         | <p>Out of total 448 ha, green belt shall be developed in 181 ha. Area within and around the plant premises as per the CPCB guidelines in consultation with DFO</p>   | <p><b>Complied.</b></p> <p>Total Area of plant premises : 525.0 (Ac.)<br/>           Area covered by plantation : 173.5 (Ac.)<br/>           No. of saplings Planted : 162256 (approx.)</p>  |
| 9.                         | <p>Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.</p>   | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• We have established a well-equipped First Aid Centre with all necessary facilities and manned round the clock.</li> <li>• Periodical health checkup of employees and contractual workers are carried out regularly.</li> <li>• This year total 652 employees covered in periodical medical examination. All medical records are maintained.</li> </ul>  |
| 10.                        | <p>Recommendations made in the CREP guidelines issued for the steel plants shall be implemented.</p>   | <p><b>Complied.</b></p> <p>We are adhering to CREP guidelines.</p>   |
| <b>GENERAL CONDITIONS:</b> |  |  |



| Sl. No. | CONDITIONS  | COMPLIANCE STATUS   |
|---------|---|---|
| 1.      | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OSPCB) and the State Government.   | <p><b>Being Complied.</b></p> <p>We are regularly complying with all the conditions stipulated by SPCB/ CPCB.</p>   |
| 2.      | No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.   | <p><b>Noted.</b></p> <p>No expansion or modernization will be carried out without prior approval of Ministry of Environment &amp; Forests.</p>  |
| 3.      | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentrations of SPM, SO <sub>2</sub> , NO <sub>x</sub> are anticipated in consultation with the OSPCB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhubaneswar and the OSPCB/CPCB once in six months. | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• We have established four Ambient Air Quality Monitoring Stations after consultation with Regional Officer OSPCB.</li> <li>• Ambient air quality, stack emission monitoring is being carried out as per SPCB, Odisha prescribed norms.</li> <li>• Monitoring results are being submitted regularly to SPCB &amp; MoEF. 24x7 data transfer to SPCB and CPCB. The monitoring report of six month is herewith attached in the <b>ANNEXURE-1</b></li> </ul> |
| 4.      | Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19 <sup>th</sup> May, 1993 and 31 <sup>st</sup> December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.  | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• All the industrial waste water is being recycled back by closed circuit system after adequate treatment.</li> <li>• Domestic waste water is being reused for plantation &amp; dust suppression on roads.</li> </ul>  |
| 5.      | The overall noise levels in and around the plant are shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules,1989 viz. 75 dBA (daytime) and 70 dBA (nighttime)  | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• Adequate noise control measures have been installed and are also considered in the designing parameters.</li> <li>• Ambient noise levels are being measured at various locations and noise level are well within the prescribe norms.</li> <li>• Monitoring Results for the period from October-2022 to March-2023 is enclosed in the <b>ANNEXURE-1</b></li> </ul>   |
| 6.      | The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socioeconomic development activities in the surrounding villages like community development programmes, educational programmes, drinking water   | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• Environment protection measurement proposed in the EIA &amp; EMP report have been implemented.</li> <li>• Socio-economic development activities are ongoing in different Villages. Surrounding the plant areas focus of</li> </ul>   |

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| Sl. No. | CONDITIONS   | COMPLIANCE STATUS  |
|---------|--|--|
|         | supply and health care etc.  | development are community development programs, educational programs, drinking water supply and health care etc. Dedicated CSR team is working for their activities having expertise and skill.  |
| 7.      | As mentioned in the EIA/EMP, Rs.100.00 Crores earmarked towards capital cost and recurring cost/annam for environment pollution control measures shall be judiciously utilized to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.   | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• We have complied with all those stipulated conditions proposed in our EIA/EMP report.</li> <li>• The fund earmarked for Environmental Protection shall not be diverted in any other purposes at any circumstances.</li> </ul> |
| 8.      | The Regional Office of this Ministry at Bhubaneswar / CPCB / OSPCB shall monitor the stipulated conditions. A six monthly compliance report and the monitored data along with statistical interpretation shall be submitted to them regularly.   | <p>Noted.</p> <p>We are adhering to the schedule and accordingly reports are being submitted to Regional Offices of OSPCB, CPCB and MoEF regularly.</p>  |
| 9.      | The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the OSPCB / Committee and may also be seen at website of the Ministry of Environment and Forest at <a href="http://www.envfor.nic.in">http://www.envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bhubaneswar. | <p><b>Complied.</b></p>  |
| 10.     | Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.   | <p><b>Complied.</b></p>  |

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**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/1000/2007-IA II (I) Dated 3rd July, 2008**

| Sl. No.                        | CONDITIONS  | COMPLIANCE STATUS   |
|--------------------------------|---|---|
| <b>A. SPECIFIC CONDITIONS:</b> |   |   |
| 1.                             | On-line stack monitoring facilities for all the stacks and sufficient air pollution control equipments viz. Electrostatic precipitators (ESPs) shall be provided to Captive Power Plant to control particulate matter from AFBC boilers within 100 mg/Nm <sup>3</sup> and reports submitted to the Ministry's Regional Office at Bhubaneswar OPCB & CPCB.   | <p>The following compliances are being made for the Power Plant installed under earlier EC.</p> <ul style="list-style-type: none"> <li>• We have installed of 03 Nos. of stack emission monitoring (gaseous &amp; Dust emission) analyzers at 75 MW Power Plant at the chimneys of WHRB-I &amp; II &amp; CFBC Power Plant.</li> <li>• Adequate pollution control equipment/ devices are like ESP, Bag filters have been installed at CPP to keep the particulate matter emission within the prescribed limits.</li> <li>• Monthly monitoring results are being submitted to SPCB, Odisha and six month compliance reports are being submitted to Regional Office of MoEF &amp; CPCB regularly.</li> </ul> |
| 2.                             | Bag filters shall be provided to the reheating furnace and electric arc furnace to control the particulate emissions below 50 mg/Nm <sup>3</sup> . Stack of adequate height shall be provided to the reheating furnace in rolling mill section. The hood for fume extraction and spark arrestor, bag filters etc. shall be provided to control particulate matter from the stack attached to the induction furnace in Steel melting Shop (SMS). | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• The Air pollution Control measures adopted at Steel Melting Shop are encapsulated water jacket in the duct line of the flue gas, hair pin cooler system, bag filter, ID fans and the chimney with a height of 50 M above the ground level. Hood/ canopy have been made to extract the dust from the work floor area. Finally all the duct lines are connected with main flue gas duct line of EAF &amp; LRF before hair pin cooling system.</li> <li>• The stack attached with the reheating furnace in rolling mill section is of 72 m height.</li> </ul>   |
| 3.                             | Gaseous emissions including secondary fugitive emissions from all the sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/ Code of Practice issued by the CPCB shall be followed.   | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• Gaseous emissions including secondary fugitive emissions from all the sources are being monitored regularly and the results are well within the latest permissible limits.</li> </ul>  |
| 4.                             | Dust suppression and extraction system shall be provided to raw material handling areas crusher house, junction towers, feed point,   | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• Water sprinklers and dry fog systems are</li> </ul>  |

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| Sl. No. | CONDITIONS  | COMPLIANCE STATUS   |
|---------|---|---|
|         | conveyors and transfer points. Water sprinkling shall be done in stockyard.   | <p>installed at different junction towers, conveyors and transfer points.</p> <ul style="list-style-type: none"> <li>03 nos. 12 KL capacity truck mounted water tanker engaged for water sprinkling (6AM to 10PM) in stockyards and raw material storage yards on regular basis for suppression of dust.</li> </ul>   |
| 5.      | Vehicular pollution due to transportation of raw material and finished product shall be controlled. Proper arrangements shall also be made to control dust emissions during loading and unloading of the raw material and finished product.   | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>03 nos. water tankers sprinkling is being done from 6 AM to 10 PM on regular basis on internal roads of the plant premises to suppress the dust due to vehicular movement and raw material and product storage yards being taken care of.</li> </ul>   |
| 6.      | Total water requirement from River Kharsua shall not exceed 1,498 m <sup>3</sup> /hr. Closed circuit circulating/cooling water system shall be used. The wastewater from the demineralization (DM) plant shall be neutralized in neutralization pit. All the treated wastewater shall be recycled and reused either in the process or for dust suppression, green belt development and various other activities at the site. 'Zero' effluent discharge shall be strictly followed and no wastewater shall be discharged outside the premises. Domestic effluent shall be treated in septic tank followed by soak pit and used for green belt development. | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>We have already obtained permission from IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr of water from River Bramhani for phase -1 through agreement.</li> <li>The total Cooling tower &amp; boiler blow down water and DMP generated water is collected in a common drain and sent to ETP followed by RO of capacity 1000 KLD and water being utilized in production process as per requirement. Thus, there is no waste water discharge from CPP unit.</li> <li>Cooling tower &amp; boiler blow down water is being used for coke quenching &amp; dust suppression at internal roads.</li> <li>Domestic waste water is being used for Horticultural activities. No waste water discharged to outside premises. "Zero" discharge is being maintained.</li> <li>Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being reused for plantation purpose.</li> <li>Runoff water is not being discharged outside the plant premises. however as per SPCB guide line we had constructed Surface runoff</li> </ul> |

| Sl. No. | CONDITIONS   | COMPLIANCE STATUS  |
|---------|--|--|
|         |  | treatment System(SRTS ) for treatment of surface runoff water of factory premises, coal & raw material stack yard and utilized in-house for Quenching, dust suppression and plantation activities.                                     |
| 7.      | Prior permission for the drawl of 1,498 m <sup>3</sup> /hr from River Kharsua shall be obtained from the concern department. No effluent shall be discharged outside the plant premises and 'Zero' discharge should be adopted.  | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>Necessary permission already obtained for drawl of water.</li> <li>No effluent is being discharged to outside the plant premises maintaining Zero discharge.</li> </ul> |
| 8.      | Metallic scrap, scales and mill cuttings shall be recycled and reused in the process. Slag and refractory waste shall be properly disposed off in environment friendly manner. All the char from DRI plant and coke fines shall be utilized in AFBC boiler of power plant and no char shall be disposed off anywhere else. Mill scale and dust from Rolling mill shall be used in sinter plant. Scrap shall be used in SMS; Broken refectories shall be disposed off in environment friendly manner. Used oil shall be sold to authorized recyclers/ re-processors only. | <p><b>Being Complied.</b></p>  |
| 9.      | All the SMS Slag shall also be properly utilized or disposed off in environment friendly manner. Slag shall be used for road making only after passing through Toxic Chemical Leachability Potential (TCLP) test. Toxic slag shall also be disposed off in secured landfill as per CPCB guidelines All the other solid waste including broken refractory mass shall be disposed off in environmental friendly manner.  | <p><b>Agreed.</b></p>  |
| 10.     | Proper utilization of fly ash shall be ensured as per Fly ash Notification, 1999 subsequently amended in 2003. Fly ash and bottom ash shall be disposed off to ash pond through high concentration slurry disposal system (HCSD) and utilized as per Fly ash Notification.   | <p><b>Being Complied.</b></p> <p>Fly-ash utilization as per the fly ash notification 2009 is strictly followed.</p> <p>100 % utilisation of fly ash is being made for the period from October-2022 to March-2023 .</p>                 |
| 11.     | As proposed, green belt shall be developed in 33% area in and around the plant as per  | <ul style="list-style-type: none"> <li>Thick green belt has been already developed along the peripheral boundary,</li> </ul>   |



| Sl. No.                       | CONDITIONS  | COMPLIANCE STATUS  |
|-------------------------------|---|--|
|                               | the CPCB guidelines in consultation with DFO.   | <p>raw material storage yard and at all the probable dust generation area in side the plant premises.</p> <ul style="list-style-type: none"> <li>• Status of green belt has been regularly submitted to your good office</li> </ul>  |
| 12.                           | All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the Steel plants shall be implemented.  | <b>Being complied.</b>   |
| <b>B. GENERAL CONDITIONS:</b> |   |  |
| 1.                            | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OPCB) and the State Government.  | <b>Agreed</b>  |
| 2.                            | No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests.  | <b>Agreed</b>  |
| 3.                            | The gaseous emissions from various process units shall conform to the load/mass based standards notified by this Ministry on 19 <sup>th</sup> May, 1993 and standards prescribed from time to time. The Orissa Pollution Control Board (OPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and it size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit. | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• We are regularly monitoring stack emission (SPM &amp; Gas analysis) from all major stacks.</li> <li>• Monitoring reports are being submitted to State Pollution control Board, CPCB &amp; Ministry of Environment &amp; Forest regularly. The monitoring results are well within the norms.</li> <li>• Interlocking facilities provided at DRI, Ferrochrome, CPP for stopping the process automatically incase emission level exceeds the limit.</li> </ul> |
| 4.                            | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of SPM, SO <sub>2</sub> and NO <sub>x</sub> are anticipated in consultation with the OPCB. Data on ambient air quality and stack emissions shall be regularly submitted to this Ministry including it Regional Office at Bhubaneswar and OPCB, CPCB once in six month.   | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• We have established four permanent CAAQMS at all four directions in our plant in consultation with SPCB.</li> <li>• Environmental Monitoring is being carried out and reports submitted to SPCB &amp; Regional Office of MoEF at BBSR, CPCB and SPCB on regular basis. The monitoring report is enclosed in the <b>ANNEXURE-1.</b></li> </ul>   |
| 5.                            | In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Further, specific measures like water sprinkling around the coal stockpiles and asphaltting or concreting  | <b>Being complied.</b>   |



| Sl. No. | CONDITIONS   | COMPLIANCE STATUS   |
|---------|--|---|
|         | of the roads shall be done to control fugitive emissions.  |   |
| 6.      | Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated; 19 <sup>th</sup> may 1993 and 31 <sup>st</sup> December, 1993 or as amended from time to time. The treated wastewater shall be utilized for plantation purpose.   | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• All the industrial waste water is being recycled back by closed circuit system after adequate treatment.</li> </ul> <p>Domestic waste water is being reused for plantation &amp; dust suppression on roads.</p>  |
| 7.      | The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).   | <p><b>Already complied.</b></p> <p>The overall noise levels in and around the plant area are being monitored on monthly basis and monitoring report is enclosed in the <b>ANNEXURE-1.</b></p>   |
| 8.      | Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.  | <p><b>Being Complied.</b></p> <ul style="list-style-type: none"> <li>• We have established a well equipped first aid centre manned around the clock with all necessary facilities and equipments.</li> <li>• Periodical health checkup of employees and contractual workers are carried out regularly.</li> <li>• This year total 652 employees covered in periodical medical examination. All medical records are being maintained.</li> </ul> |
| 9.      | The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water tables.  | <p><b>Complied.</b></p> <ul style="list-style-type: none"> <li>• We have already installed a pressure recharge rain water harvesting system at our GT hostel.</li> </ul>  |
| 10.     | The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes. Drinking water supply and health care etc. Suggestions made during the public hearing shall be implemented | <p><b>Complied.</b></p>   |
| 11.     | As mentioned in the EIA/EMP, Rs. 100.00 Crores and Rs. 100.00 Crores earmarked towards the capital cost and recurring cost towards the environmental pollution control   | <p><b>Complied.</b></p>   |

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| Sl. No. | CONDITIONS   | COMPLIANCE STATUS      |
|---------|--|------------------------|
|         | measures shall be judiciously utilized to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.   |                        |
| 12.     | The Regional Office of this Ministry at Bhubaneswar/ CPCB/OSPCB shall monitor the stipulated conditions. A six monthly compliance report and the monitored data along with stastical interpretation shall be submitted to them regularly.  | <b>Being complied.</b> |
| 13.     | The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the OPCB and may also be seen at Website of the ministry of Environment and Forests at <a href="http://envfor.nic.in">http://envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance later, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locally concerned and a copy of the same shall be forwarded to the Regional Office at Bhubaneswar. | <b>Complied.</b>       |
| 14.     | Project authorities shall inform the Regional office as well as the ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.   | <b>Complied.</b>       |

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**COMPLIANCE STATUS OF ENVIRONMENTAL CLEARANCE**  
**MoEF Letter No.: F No. J-11011/491/2009-IA II (I) Dated 28th Oct, 2009**

| Sl.No.                      | CONDITIONS  | COMPLIANCE STATUS  |
|-----------------------------|---|--|
| <b>SPECIFIC CONDITIONS:</b> |   |  |
| 1.                          | <p>Continuous monitoring facilities for all the stacks and sufficient air pollution control equipments viz. fume extraction system with bag house/filters, I D fan and stack of adequate height to submerged arc furnace shall be provided to control emissions below 100 mg/Nm<sup>3</sup>. Monitoring of total Chromium (Cr) and Carbon monoxide (CO) shall also be ensured. Standards for Nickel (Ni), Chromium (Cr) and Lead (Pb) shall be within permissible limit. The Orissa Pollution Control Board (OPCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry and its size and location. At no time, the emission level shall go beyond the prescribed standards. Interlocking facilities shall be provided so that process can be automatically stopped in case emission level exceeds the limit.</p> | <p>Adequate pollution control equipment/devices are like GCP, Bag filters, system along with chimneys of required height are already installed at different location to keep the particulate matter emission within the prescribed limits.</p> <p>Monthly monitoring results are being submitted to SPCB, Odisha and six monthly compliance reports are being submitted to Regional Office of MoEF &amp; CPCB regularly.</p>   |
| 2.                          | <p>In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Fugitive dust emissions from the stock pile of raw materials and fines dump in the open area shall be controlled by dust suppression system by routine water sprinkling. Dust extraction system with bag filters shall be provided to control the fugitive dust from raw material handling, screening and conveying section alongwith product handling section, transfer and feeding points to control fugitive dust emission to meet the OPCB norms. Internal roads shall be made black topped and asphalted. Water spraying shall also be done to prevent the dust emanation due to vehicular movement.</p>   | <ul style="list-style-type: none"> <li>• 20 nos. of fixed type water sprinklers have been installed at internal road and raw material storage yard for suppression of dust generated during transportation of raw material in Ferrochrome Plant.</li> <li>• Regular water sprinkling being carried out at dust generating area.</li> <li>• Gas cleaning plant consisting of heat exchangers, cyclones &amp; bag houses have been installed in Ferrochrome plant.</li> <li>• 3 nos. of dry fog system has been installed at ground Hooper, screen building and</li> </ul> |

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|--------|---|--|
|        |   | day-bin of Ferrochrome for suppression of fine dust particles generated during material transfer.  |
| 3.     | Data on ambient air quality, stack emission and fugitive emission shall be uploaded on the Company's website and also regularly submitted on-line to the Ministry's Regional Office at Bhubaneswar, OPCB and SPCB as well as hard copy once in six months. Data on SPM, SO <sub>2</sub> and NO <sub>x</sub> shall also be displayed prominently outside the premises at the appropriate place for the information of general public.  | Monitoring data on ambient air quality and stack emission are submitted to the statutory authorities on regular basis.   |
| 4.     | Secondary fugitive emission from all sources shall be controlled within the latest permissible limits issued by the Ministry and regularly monitored. Guidelines/Code of practice issued by the CPCB shall be followed.   | Secondary fugitive emissions controlled within the prescribed limits. Guidelines/Code of practice issued by the CPCB in this regard are being followed.  |
| 5.     | Vehicular pollution due to transportation of raw material and finished product shall be controlled. Proper arrangements shall also be made to control dust emission during loading and unloading of the raw material and finished product.  | Water sprinkling for the internal roads within the plant premises for suppression of dust generated due to vehicular movement and raw material and product storage yards are being taken care of.  |
| 6.     | Total water requirement from River Kharsuan and IDCO shall not exceed 375 m <sup>3</sup> /day. However, make-up water requirement for the proposed Ferro alloy plant shall be met from water allotted to M/s Visa Steel Limited (VSL). Closed circuit cooling system shall be adopted i.e. cooling water shall be recycled/reused in the process to reduce water consumption. The blow down and other discharges including DM effluents shall be collected in a common pond, treated and recycled back to the process and/or used for ash handling, dust suppression and green belt development. Domestic waste water shall be treated in septic tank followed by soak pits system and used for green belt development. | <ul style="list-style-type: none"> <li>• We have already obtained permission from IDCO, Govt. of Odisha for drawl of 250m<sup>3</sup>/hr of water from River Brahamini for phase -1 through agreement.</li> <li>• The total Cooling tower &amp; boiler blow down water and DMP generated water is collected in a common drain and sent to ETP followed by RO of capacity 1000 KLD and water being utilized in production process as per requirement. Thus, there is no waste water discharge from CPP unit.</li> <li>• Cooling tower &amp; boiler blow down water is being used for coke quenching &amp; dust suppression at internal</li> </ul> |

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| Sl.No. | CONDITIONS   | COMPLIANCE STATUS   |
|--------|--|---|
|        |  | <p>roads.</p> <ul style="list-style-type: none"> <li>• Domestic waste water is being used for Horticultural activities. No waste water discharged to outside premises. "Zero" discharge is being maintained.</li> <li>• Three number of Sewage Treatment Plant have been established for treatment of domestic waste water at GT Hostel, colony and canteen building. Treated water is being reused for plantation purpose.</li> <li>• Runoff water is not being discharged outside the plant premises. however as per SPCB guide line we had constructed Surface runoff treatment System(SRTS ) for treatment of surface runoff water of factory premises, coal &amp; raw material stack yard and utilized in-house for Quenching, dust suppression and plantation activities..</li> </ul> |
| 7.     | Prior permission for the drawl of 375 m3/day water from river Kharsuan/ Bramhani/IDCO from the concerned department shall be obtained. Actual source of water shall be finalized and informed to the Ministry's Regional Office at Bhubaneswar. OPCB and CPCB alongwith the permission letter. | The water requirement for the Ferro alloy plant are met from water allotted to M/s VISA STEEL LTD (VSL).  |
| 8.     | 'Zero' effluent discharge shall be strictly followed and no waste water shall be discharged outside the premises.  | No waste water discharge to outside of the plant premises. "Zero" discharge is being maintained.  |
| 9.     | Regular monitoring of influent and effluent surface, sub-surface and ground water shall be ensured and treated wastewater shall meet the norms prescribed by the State Pollution Control Board or described under the E(P) Act whichever are more stringent.                                   | Being complied  |
| 10.    | Metal recovery plant shall be installed to recover maximum metal through hydraulic jigging process. Discharge from metal recovery plant shall be monitored for the Chromium content and maintained within the permissible  | Metal recovery plant installed and it is being operated with a resourceful recovery of metals. Regular monitoring being carried out.  |

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|--------|---|---|
|        | limit before recycling and reuse. SAF slag tailing shall be dumped in own premises in secured land fill constructed as per CPCB guidelines after recovery of the metal. Used oils/lubricants shall be sold to authorized recyclers / re processors.   |   |
| 11.    | Chromate slag shall be used for road making only after passing through Toxic Chemical leachability Potential (TCLP) test otherwise ferrochrome shall be recovered from the slag and output waste shall be disposed in secured landfill as per SPCB guide lines. All the other solid waste shall be properly disposed off in environment-friendly manner. No hazardous material shall be spilled out and good housekeeping practices shall be adopted. Hazardous waste shall be handled as per the hazardous waste (Management & Handling) Rules, 1989 and subsequent amendment. | Being complied.<br>TCLP test report is attached as <b>Annexure-2</b>  |
| 12.    | Flue dust from the bag house shall not be dumped anywhere but reused in the process. Chrome ore fines shall be reused in briquetting plant. Dolomite shall also be reused.  | The flue dust from the bag house is reused in the briquette making.   |
| 13.    | Proper handling, storage, utilization and disposal of all the solid waste shall be ensured and regular toxic metal content in the waste material and its composition, end use of solid/hazardous waste shall be submitted to the Ministry's Regional Office at Bhubaneswar, SPCB and CPCB.  | Information regarding handling, storage, utilization and disposal submitted to the board from time to time of solid waste of solid waste are being submitted to the board on regular basis. |
| 14.    | As proposed, green belt shall be developed in at least 17 acres (33%) out of 50 acres land within and around the plant premises as per the CPCB guidelines in consultation with DFO.  | Complied.   |
| 15.    | All the recommendation made in the charter on Corporate Responsibility for Environment Protection (CREP) for the Ferro chrome units shall be strictly implemented.  | The recommendation made in the charter on CREP for the FeCr units implemented.  |
| 16.    | All the commitments made to the public during the public hearing /Public consultation meeting shall be satisfactory implemented.  | NA  |
| 17.    | The company shall provide housing for construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking , mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the  | Complied.   |

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| Sl.No.                     | CONDITIONS   | COMPLIANCE STATUS   |
|----------------------------|--|---|
|                            | completion of the project.   |   |
| <b>GENERAL CONDITIONS:</b> |  |   |
| 1.                         | The project authorities must strictly adhere to the stipulations made by the Orissa Pollution Control Board (OSPCB) and the State Government.  | It is being implemented.  |
| 2.                         | No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment and Forests.  | We agree to the condition and assure you that no further expansion or modification shall be carried out without the prior approval of MoEF.   |
| 3.                         | At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentrations of SPM, SO <sub>2</sub> , & NO <sub>x</sub> are anticipated in consultation with the OSPCB. Data on ambient air quality and stack emission should be regularly submitted to this Ministry including its Regional Office at Bhubaneswar, OSPCB and CPCB once in six months. | Complied.<br>4 Nos. of CAAQMS (Continuous Ambient Air Quality Monitoring Station) has been installed at 4 different locations of the plant premises and uploading the data continuously in RT-DAS server.   |
| 4.                         | In-plant control measures for checking fugitive emissions from all the vulnerable sources shall be provided. Fume and dust extraction system with bag filters shall be provided at the transfer and discharge points to control fugitive emissions. Further, specific measures like water sprinkling around the raw material storage areas and asphaltting or concreting of the roads shall be done to control fugitive emissions.   | Gas cleaning plant consisting of dust catcher, thickener, scrapper & settling tank provided with the system to take care of the emissions. We have provided additional water sprinkling by providing water tankers and sprinklers to suppress the dust emissions. |
| 5.                         | Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.   | <ul style="list-style-type: none"> <li>• All the industrial waste water is being re-cycled back by closed circuit system after adequate treatment.</li> <li>• Domestic waste water is being reused for plantation &amp; dust suppression on roads.</li> </ul>     |
| 6.                         | The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.   | We have constructed a rain water harvesting structure near our GT Hostel for recharging the ground water table. Besides this, we have also a rain water harvesting pond with a capacity of 500000 m <sup>3</sup> . To utilize its water, Reverse osmosis plant of |

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| Sl.No. | CONDITIONS  | COMPLIANCE STATUS   |
|--------|---|---|
|        |   | Capacity–1400 m <sup>3</sup> /day, has been installed.<br>Further the stored water is used for dust suppression through water tanker.   |
| 7.     | The overall noise levels in and around the plant are shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules,1989 viz. 75 dBA (daytime) and 70 dBA (nighttime). | We are monitoring the noise level regularly and reports are being submitted.  |
| 8.     | Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.   | Health check-up of all the employees done and records maintained.   |
| 9.     | The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.                  | We have complied to the directions for taking environmental protection and socio economic development.  |
| 10.    | As proposed Rs. 13.10 Crores shall be earmarked towards capital cost and recurring cost/annum for the environment pollution control measures and utilized judiciously to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. The funds so provided shall not be diverted for any other purpose.               | We have earmarked the capital cost and recurring cost/annum for the environment pollution control measures and utilize judiciously to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. |
| 11.    | A copy of clearance letter shall be send by the proponent to concerned Panchayat, Zila Parishad/ Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions / representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.                 | Complied  |
| 12.    | The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office   | As per the requirement, we are regularly submitting all the relevant information's to the Ministry as per the stipulated environment clearance conditions, including results of monitoring data on their  |

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| Sl.No. | CONDITIONS   | COMPLIANCE STATUS  |
|--------|--|--|
|        | of the MOEF at Bhubaneswar, the respective zonal office of CPCB and the OPCB. The criteria pollutant levels namely; SPM, RSPM, SO <sub>2</sub> , NO <sub>x</sub> (ambient levels as well as stack emissions) or critical sectorial parameters Carbon monoxide (CO), Chromium (Cr), Nickel (Ni) Lead (Pb), indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.   | website and shall update the same periodically.  |
| 13.    | The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, The respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhubaneswar / CPCB / OPCB shall monitor the stipulated conditions.   | We are submitting six-monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, The respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhubaneswar / CPCB / OPCB shall monitor the stipulated conditions. |
| 14.    | The environmental statement of each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company alongwith the status of compliance of environmental conditions and shall also be sent to the respective Regional Office of the MOEF at Bhubaneswar by e-mail.   | We have submitted the environmental statement of each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986,  |
| 15.    | The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at website of the Ministry of Environment and Forest at <a href="http://www.envfor.nic.in">http:// www.envfor.nic.in</a> . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bhubaneswar. | Complied.  |
| 16.    | Project authorities shall inform the Regional  | Complied.  |

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|--------|--|-------------------|
|        | Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work. |                   |

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**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

**Ambient Air Quality Monitoring Results**

**PM<sub>10</sub>:**

| Month    | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|----------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|          | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| Oct 2022 | 60.9                             | 21.0  | 41.0  | 53.8                    | 16.2  | 35.0  | 74.2                                | 38.7  | 56.4  | 31.6                         | 13.4  | 22.5  |
| Nov 2022 | 73.67                            | 11.04 | 24.67 | 63.81                   | 14.18 | 39    | 75.39                               | 36.65 | 56    | 73.2                         | 19.57 | 34.65 |
| Dec 2022 | 90.01                            | 20.93 | 50.17 | 83.29                   | 24.15 | 53.72 | 89.32                               | 53.41 | 72.91 | 84.37                        | 35.04 | 59.7  |
| Jan 2023 | 94.2                             | 39.19 | 68.57 | 86.33                   | 22.36 | 54.34 | 94.89                               | 46.69 | 70.79 | 74.34                        | 36.07 | 55.20 |
| Feb 2023 | 54.89                            | 33.36 | 44.41 | 70.94                   | 17.07 | 44.05 | 91.29                               | 37.82 | 66.86 | 92.8                         | 14.57 | 74.19 |
| Mar 2023 | 66.58                            | 21.78 | 44.18 | 80.25                   | 16.47 | 48.36 | 87.49                               | 18.14 | 48.88 | 57.54                        | 24.19 | 40.86 |

**PM<sub>2.5</sub> :**

| Month    | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|----------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|          | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| Oct 2022 | 46.7                             | 11.2  | 28.9  | 49.88                   | 15.6  | 32.8  | 40.1                                | 4.1   | 20.2  | 24.1                         | 11.1  | 17.6  |
| Nov 2022 | 51.71                            | 13.5  | 32.6  | 46.89                   | 18.62 | 32.75 | 40.73                               | 24.84 | 31.3  | 39.6                         | 14.14 | 29.87 |
| Dec 2022 | 34.61                            | 11.93 | 23.27 | 39.95                   | 18.92 | 32.12 | 44.88                               | 19.32 | 33.55 | 40.7                         | 14.45 | 28.88 |
| Jan 2023 | 44.83                            | 7.17  | 23.83 | 44.67                   | 24.51 | 34.12 | 53.38                               | 21.69 | 37.33 | 67.91                        | 23.83 | 43.88 |
| Feb 2023 | 55.22                            | 25.67 | 43.31 | 34.44                   | 16.04 | 25.86 | 35.88                               | 17.95 | 26.64 | 39.72                        | 7.52  | 26.7  |
| Mar 2023 | 52.22                            | 15.22 | 33.72 | 39.65                   | 16.42 | 28.03 | 33.55                               | 16.38 | 24.96 | 43.32                        | 18.37 | 30.84 |

**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

SO<sub>2</sub> :

| Month    | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|----------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|          | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| Oct 2022 | 46.0                             | 28.1  | 37.1  | 20.6                    | 14.5  | 18.7  | 21.6                                | 14.1  | 18.0  | 26.7                         | 13.2  | 19.8  |
| Nov 2022 | 52.95                            | 22.97 | 37.45 | 20.67                   | 9.34  | 15.92 | 16.62                               | 15.14 | 15.78 | 26.93                        | 15.58 | 18.89 |
| Dec 2022 | 40.85                            | 24.68 | 32.57 | 25.59                   | 18.58 | 21.78 | 20.91                               | 15.61 | 17.33 | 27.87                        | 13.35 | 17.77 |
| Jan 2023 | 72.35                            | 30.96 | 45.29 | 25.13                   | 22.16 | 23.66 | 20.08                               | 15.81 | 18.42 | 28.29                        | 17.45 | 21.56 |
| Feb 2023 | 44.36                            | 23.55 | 33.95 | 25.45                   | 19.45 | 23.29 | 20.59                               | 16.7  | 18.96 | 23.8                         | 17.18 | 20.01 |
| Mar 2023 | 48.19                            | 21.54 | 34.86 | 20.36                   | 16.17 | 18.55 | 17.12                               | 15.7  | 16.37 | 17.19                        | 8.45  | 11.03 |

NO<sub>x</sub> :

| Month    | CAAQMS -1<br>(Behind GET Hostel) |       |       | CAAQMS -2<br>(Near WTP) |       |       | CAAQMS -3<br>(Near Learning Center) |       |       | CAAQMS -4<br>(Near DM Plant) |       |       |
|----------|----------------------------------|-------|-------|-------------------------|-------|-------|-------------------------------------|-------|-------|------------------------------|-------|-------|
|          | Max                              | Min   | Avg   | Max                     | Min   | Avg   | Max                                 | Min   | Avg   | Max                          | Min   | Avg   |
| Oct 2022 | 14.21                            | 6.91  | 10.56 | 12.7                    | 9.4   | 11.0  | 9.8                                 | 5.9   | 7.2   | 13.8                         | 11.9  | 13.0  |
| Nov 2022 | 17.05                            | 6.93  | 11.99 | 13.11                   | 10.85 | 11.9  | 10.12                               | 6.88  | 8.55  | 22.35                        | 11.98 | 17.04 |
| Dec 2022 | 17.11                            | 6.91  | 12.01 | 14.88                   | 9.97  | 12.42 | 10.75                               | 7.91  | 9.21  | 21.62                        | 20.03 | 20.56 |
| Jan 2023 | 15.23                            | 6.98  | 10.27 | 16.55                   | 10.2  | 12.76 | 20.8                                | 5.7   | 11.61 | 21.81                        | 20.49 | 20.97 |
| Feb 2023 | 15.25                            | 15    | 15.11 | 18.71                   | 16.44 | 16.69 | 26.33                               | 14.53 | 17.88 | 28.54                        | 21.07 | 21.55 |
| Mar 2023 | 15.82                            | 11.26 | 13.54 | 29.31                   | 16.57 | 19.18 | 14.42                               | 12.41 | 13.18 | 27.75                        | 16.94 | 19.34 |

**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

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| Month    | CAAQMS -1<br>(Behind GET Hostel) |      |      | CAAQMS -2<br>(Near WTP) |      |      | CAAQMS -3<br>(Near Learning Center) |      |      | CAAQMS -4<br>(Near DM Plant) |      |      |
|----------|----------------------------------|------|------|-------------------------|------|------|-------------------------------------|------|------|------------------------------|------|------|
|          | Max                              | Min  | Avg  | Max                     | Min  | Avg  | Max                                 | Min  | Avg  | Max                          | Min  | Avg  |
| Oct 2022 | 1.0                              | 0.6  | 0.8  | 1.4                     | 0.8  | 1.1  | 1.8                                 | 1.1  | 1.6  | 1.5                          | 0.9  | 1.2  |
| Nov 2022 | 1                                | 0.78 | 0.9  | 1.32                    | 0.78 | 1.07 | 2                                   | 1.16 | 1.55 | 1.64                         | 0.75 | 1.08 |
| Dec 2022 | 1.09                             | 0.75 | 0.95 | 1.54                    | 1.09 | 1.27 | 1.68                                | 0.83 | 1.21 | 1.59                         | 1.08 | 1.32 |
| Jan 2023 | 1.28                             | 0.81 | 1.07 | 1.81                    | 1.12 | 1.42 | 1.34                                | 0.95 | 1.16 | 1.72                         | 0.88 | 1.33 |
| Feb 2023 | 1.11                             | 0.9  | 1.01 | 1.54                    | 1.17 | 1.32 | 1.34                                | 0.95 | 1.16 | 1.43                         | 1.16 | 1.32 |
| Mar 2023 | 1.12                             | 0.8  | 0.96 | 1.5                     | 1.15 | 1.29 | 1.68                                | 1.02 | 1.31 | 1.5                          | 0.96 | 1.14 |

**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

Emissions from Point Source

| Name of the Stack                  | Oct-2022                    |  |  | Nov-2022                    |  |  | Dec-2022                    |  |  |
|------------------------------------|-----------------------------|--|--|-----------------------------|--|--|-----------------------------|--|--|
|                                    | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) | PM<br>(mg/Nm <sup>3</sup> ) | SO <sub>2</sub><br>(mg/Nm <sup>3</sup> ) | NO <sub>x</sub><br>(mg/Nm <sup>3</sup> ) |
| Ferrochrome Stack<br>{Complex-1}   | 82.31                       | 230.75                                   | NA                                       | 58.77                       | 113.01                                   | NA                                       | NA                          | NA                                       | NA                                       |
| Ferrochrome Stack-1<br>{Complex-2} | 32.71                       | 361.32                                   | NA                                       | 34.08                       | 391.61                                   | NA                                       | NA                          | NA                                       | NA                                       |
| Ferrochrome Stack-2<br>{Complex-2} | 28.05                       | 337.38                                   | NA                                       | 15.52                       | 336.14                                   | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant(CFBC)<br>Stack - 3     | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       |
| Blast furnace Stack                | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant Stack<br>(WHRB #1)     | 36.6                        | 208.37                                   | NA                                       | 41.8                        | 302.12                                   | NA                                       | 17.84                       | 285.56                                   | NA                                       |
| Power Plant Stack<br>(WHRB #2)     | 42.31                       | 182.08                                   | NA                                       | 42.64                       | 223.59                                   | NA                                       | 39.01                       | 313.13                                   | NA                                       |
| Coke Oven Stack -1<br>(CEMS#1)     | 17.51                       | 61.27                                    | NA                                       | 26.22                       | 61.5                                     | NA                                       | 49.21                       | 61.57                                    | NA                                       |
| Coke Oven Stack -2<br>(CEMS#2)     | 28.82                       | 106.67                                   | NA                                       | 33.24                       | 122.09                                   | NA                                       | 31.01                       | 116.35                                   | NA                                       |

NA - Not available due to shutdown

**VISA STEEL LIMITED**  
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| Name of the Stack                  | Jan-2023                    |  |  | Feb-2023                    |  |  | Mar-2023                    |  |  |
|------------------------------------|-----------------------------|--|--|-----------------------------|--|--|-----------------------------|--|--|
|                                    | PM<br>{mg/Nm <sup>3</sup> } | SO <sub>2</sub><br>{mg/Nm <sup>3</sup> } | NO <sub>x</sub><br>{mg/Nm <sup>3</sup> } | PM<br>{mg/Nm <sup>3</sup> } | SO <sub>2</sub><br>{mg/Nm <sup>3</sup> } | NO <sub>x</sub><br>{mg/Nm <sup>3</sup> } | PM<br>{mg/Nm <sup>3</sup> } | SO <sub>2</sub><br>{mg/Nm <sup>3</sup> } | NO <sub>x</sub><br>{mg/Nm <sup>3</sup> } |
| Ferrochrome Stack<br>(Complex-1)   | NA                          | NA                                       | NA                                       | 54.72                       | 124.42                                   | NA                                       | 53.81                       | 119.45                                   | NA                                       |
| Ferrochrome Stack-1<br>(Complex-2) | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | 19.24                       | 358.73                                   | NA                                       |
| Ferrochrome Stack-2<br>(Complex-2) | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | 33.29                       | 411.54                                   | NA                                       |
| Power Plant(CFBC)<br>Stack – 3     | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | 21.01                       | 254.38                                   | 79.38                                    |
| Blast Furnace Stack                | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       | NA                          | NA                                       | NA                                       |
| Power Plant Stack<br>(WHRB #1)     | 36.14                       | 211.83                                   | NA                                       | 20.47                       | 320.1                                    | NA                                       | 24.93                       | 245.12                                   | NA                                       |
| Power Plant Stack<br>(WHRB #2)     | 42.31                       | 177.64                                   | NA                                       | 43.86                       | 216.11                                   | NA                                       | 37.54                       | 198.84                                   | NA                                       |
| Coke Oven Stack -1<br>CEMS#1       | 48.69                       | 221.48                                   | NA                                       | 41.19                       | 304.93                                   | NA                                       | 39.87                       | 303.33                                   | NA                                       |
| Coke Oven Stack -2<br>CEMS#2       | 25.09                       | 90.49                                    | NA                                       | 38.34                       | 148.48                                   | NA                                       | 30.65                       | 115.76                                   | NA                                       |

N.A – Not available due to shutdown



**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
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**Results of Noise level Monitoring**

Oct-2022:

| Sl. No. | Location  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---|------------------|------|-------|--------------------|------|-------|
|         |   | 6 AM - 10PM      |      |       | 10PM - 6AM         |      |       |
|         |   | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate - 1                               | 55.6             | 51.1 | 53.35 | 52.3               | 51.2 | 51.75 |
| 2       | Security Gate - 2                               | 49.3             | 47.2 | 48.25 | 52.6               | 49.8 | 51.2  |
| 3       | Canteen Building                                | 53.5             | 50.8 | 52.15 | 51.4               | 44.2 | 47.8  |
| 4       | Arg. Furnace (Fe-Cr)                            | 66.7             | 62.1 | 64.4  | 65.8               | 59.1 | 62.45 |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.6             | 61.1 | 63.85 | 64.6               | 61.5 | 63.05 |
| 6       | Fe-Cr - II. Office Building                     | 48.7             | 48.1 | 48.4  | 47.4               | 45.9 | 46.65 |
| 7       | 33Kv MRSS                                       | 51.8             | 49.5 | 50.65 | 48.1               | 46.3 | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8 | 67.8  | 68.7               | 65.1 | 66.9  |
| 9       | Pump House (CPP)                                | 66.9             | 61.8 | 64.35 | 66.6               | 60.4 | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 55.5             | 50.3 | 52.9  | 50.2               | 49.6 | 49.9  |
| 11      | Administrative Building (2 <sup>nd</sup> Floor) | 52.2             | 49.9 | 51.05 | 47.8               | 46.2 | 47    |
| 12      | Quenching Tower (Coke Oven)                     | 64.0             | 54.0 | 59.0  | 58.0               | 53.0 | 55.5  |
| 13      | Pusher Car (Coke Oven)                          | 65.0             | 58.0 | 61.5  | 60.0               | 56.0 | 58.00 |
| 14      | Workshop (at Coke Oven)                         | 68.0             | 60.0 | 64.00 | 56.0               | 52.0 | 54.0  |
| 15      | Coke Oven office Building (1st Floor)           | 54.0             | 48.0 | 51.0  | 47.0               | 43.0 | 45.0  |

**VISA STEEL LIMITED**  
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|    |   |      |      |      |      |      |       |
|----|---|------|------|------|------|------|-------|
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 54.0 | 46.0 | 50.0 | 45.0 | 40.3 | 44.65 |
| 17 | Coke Yard   | 69.0 | 60.0 | 65.5 | 58.0 | 53.0 | 55.5  |
| 18 | Coal Yard   | 67.0 | 60.0 | 63.5 | 55.0 | 49.0 | 52.00 |
| 19 | Coke Screen Building                              | 69.0 | 64.0 | 66.5 | 67.0 | 64.0 | 65.5  |

**Nov-2022**

| Sl. No. | Location  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---|------------------|------|-------|--------------------|------|-------|
|         |   | 6AM- 10PM        |      |       | 10PM -6AM          |      |       |
|         |   | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1                                | 55.6             | 51.1 | 53.35 | 52.3               | 50.8 | 51.55 |
| 2       | Security Gate - 2                               | 49.3             | 47.2 | 48.25 | 50.8               | 49.8 | 50.3  |
| 3       | Canteen Building                                | 52.8             | 50.8 | 51.8  | 51.4               | 45.6 | 48.5  |
| 4       | Arc- Furnace (Fe-Cr)                            | 66.7             | 62.1 | 64.4  | 63.4               | 59.1 | 61.25 |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.6             | 61.1 | 63.85 | 64.6               | 61.5 | 63.05 |
| 6       | FeCr- 11, Office Building                       | 49.7             | 48.1 | 48.9  | 49.6               | 46.8 | 48.2  |
| 7       | 33Kv MRSS                                       | 51.8             | 48.9 | 50.36 | 48.1               | 46.3 | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8 | 67.8  | 67.6               | 65.1 | 66.35 |
| 9       | Pump House (CPP)                                | 66.9             | 63.4 | 65.15 | 66.6               | 60.4 | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 55.5             | 50.3 | 52.9  | 50.2               | 49.6 | 49.9  |
| 11      | Administrative Building (2 <sup>nd</sup> Floor) | 51.9             | 49.9 | 50.9  | 47.8               | 44.8 | 46.3  |
| 12      | Quenching Tower                                 | 63.0             | 52.0 | 57.5  | 57.5               | 52.0 | 54.75 |

**VISA STEEL LIMITED**  
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**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

|    | (Coke Oven)                                       |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 13 | Pusher Car (Coke Oven)                            | 64.0 | 56.0 | 60.0  | 61.0 | 56.0 | 58.5  |
| 14 | Workshop (at Coke Oven)                           | 67.0 | 61.0 | 64.00 | 56.0 | 52.5 | 54.25 |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 54.0 | 49.0 | 51.5  | 46.0 | 43.0 | 44.5  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 54.0 | 46.0 | 50.0  | 45.0 | 40.3 | 44.65 |
| 17 | Coke Yard   | 69.0 | 61.0 | 65.0  | 58.0 | 54.0 | 56.0  |
| 18 | Coal Yard   | 67.0 | 61.0 | 64.0  | 57.0 | 51.0 | 54.0  |
| 19 | Coke Screen Building                              | 69.0 | 64.0 | 66.5  | 67.0 | 62.0 | 64.5  |

Dec-2022

| Sl. No. | Location                  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---------------------------|------------------|------|-------|--------------------|------|-------|
|         |                           | 6AM- 10PM        |      |       | 10PM -5AM          |      |       |
|         |                           | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1          | 54.6             | 51.1 | 52.85 | 52.3               | 50.8 | 51.55 |
| 2       | Security Gate - 2         | 49.3             | 47.2 | 48.25 | 50.8               | 49.8 | 50.3  |
| 3       | Canteen Building          | 53.8             | 50.8 | 52.3  | 51.4               | 45.6 | 48.5  |
| 4       | Arc- Furnace (Fe-Cr)      | 66.7             | 62.1 | 64.4  | 61.4               | 59.1 | 60.25 |
| 5       | Briquetting Plant (Fe-Cr) | 66.6             | 61.1 | 63.85 | 64.6               | 61.5 | 63.05 |
| 6       | FeCr- II, Office Building | 49.7             | 48.1 | 48.9  | 49.6               | 46.8 | 48.2  |



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|    |   |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 7  | 33Kv MRSS   | 52.8 | 48.9 | 50.85 | 48.1 | 46.3 | 47.2  |
| 8  | TG Building (OPP)                                 | 68.8 | 66.8 | 67.8  | 67.6 | 65.1 | 66.35 |
| 9  | Pump House (CPP)                                  | 66.9 | 63.4 | 65.15 | 66.6 | 60.4 | 63.5  |
| 10 | Administrative Building (1 <sup>st</sup> Floor)   | 54.5 | 50.3 | 52.4  | 50.2 | 49.6 | 49.9  |
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 51.9 | 49.9 | 50.9  | 47.8 | 44.8 | 46.3  |
| 12 | Quenching Tower (Coke Oven)                       | 62.0 | 53.0 | 57.5  | 56.0 | 52.0 | 54.0  |
| 13 | Pusher Car (Coke Oven)                            | 62.0 | 59.2 | 60.6  | 60.0 | 58.0 | 59.0  |
| 14 | Workshop (at Coke Oven)                           | 65.2 | 60.4 | 62.8  | 55.4 | 52.0 | 53.7  |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 53.2 | 50.0 | 51.6  | 46.0 | 42.2 | 44.1  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 53.5 | 50.0 | 51.75 | 46.0 | 41.8 | 43.9  |
| 17 | Coke Yard   | 66.2 | 60.4 | 63.3  | 55.4 | 51.0 | 58.5  |
| 18 | Coal Yard   | 61.1 | 56.5 | 58.8  | 51.5 | 48.3 | 49.9  |
| 19 | Coke Screen Building                              | 70.0 | 64.2 | 67.1  | 67.0 | 64.1 | 65.55 |



**VISA STEEL LIMITED**  
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Jan-2023

| Sl. No. | Location  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---|------------------|------|-------|--------------------|------|-------|
|         |   | 6AM- 10PM        |      |       | 10PM –6AM          |      |       |
|         |   | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1                                | 54.7             | 51.1 | 52.9  | 52.3               | 50.8 | 51.55 |
| 2       | Security Gate - 2                               | 49.3             | 47.3 | 48.3  | 50.8               | 49.8 | 50.3  |
| 3       | Canteen Building                                | 53.8             | 50.8 | 52.3  | 51.4               | 45.6 | 48.5  |
| 4       | Arc- Furnace (Fe-Cr)                            | NA               | NA   | NA    | NA                 | NA   | NA    |
| 5       | Briquetting Plant (Fe-Cr)                       | NA               | NA   | NA    | NA                 | NA   | NA    |
| 6       | FeCr- II, Office Building                       | NA               | NA   | NA    | NA                 | NA   | NA    |
| 7       | 33Kv MRSS                                       | 52.8             | 48.9 | 50.85 | 48.1               | 46.3 | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8 | 67.8  | 67.6               | 65.1 | 66.35 |
| 9       | Pump House (CPP)                                | 66.9             | 63.4 | 65.15 | 66.6               | 60.4 | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 54.5             | 50.3 | 52.4  | 50.2               | 49.6 | 49.9  |
| 11      | Administrative Building (2 <sup>nd</sup> Floor) | 51.9             | 49.9 | 50.9  | 47.8               | 44.8 | 46.3  |
| 12      | Quenching Tower (Coke Oven)                     | 63.0             | 53.0 | 58.0  | 57.0               | 52.5 | 54.75 |
| 13      | Pusher Car (Coke Oven)                          | 63.0             | 58.0 | 60.5  | 60.0               | 56.0 | 58.0  |
| 14      | Workshop (at Coke Oven)                         | 66.5             | 60.0 | 63.25 | 55.0               | 52.0 | 53.5  |

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|    |   |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 53.2 | 50.0 | 51.6  | 46.0 | 42.0 | 44.0  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 53.5 | 50.0 | 51.75 | 46.0 | 41.0 | 43.5  |
| 17 | Coke Yard   | 67.0 | 60.5 | 63.75 | 55.0 | 50.0 | 52.5  |
| 18 | Coal Yard   | 62.2 | 56.0 | 59.1  | 51.5 | 48.0 | 49.75 |
| 19 | Coke Screen Building                              | 70.0 | 63.0 | 66.5  | 67.0 | 64.0 | 65.5  |

Feb-2023

| Sl. No. | Location  | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|---|------------------|------|-------|--------------------|------|-------|
|         |   | 6AM- 10PM        |      |       | 10PM -6AM          |      |       |
|         |   | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1                                | 53.7             | 51.1 | 52.4  | 52.3               | 50.8 | 51.55 |
| 2       | Security Gate - 2                               | 49.3             | 47.3 | 48.3  | 50.8               | 49.8 | 50.3  |
| 3       | Canteen Building                                | 53.8             | 50.8 | 52.3  | 52.4               | 45.6 | 49    |
| 4       | Arc- Furnace (Fe-Cr)                            | 66.7             | 61.1 | 63.9  | 65.5               | 59.3 | 62.4  |
| 5       | Briquetting Plant (Fe-Cr)                       | 66.7             | 61.1 | 63.9  | 64                 | 61.5 | 62.75 |
| 6       | FeCr- II, Office Building                       | NA               | NA   | NA    | NA                 | NA   | NA    |
| 7       | 33Kv MRSS                                       | 52.8             | 48.9 | 50.85 | 48.1               | 46.3 | 47.2  |
| 8       | TG Building (CPP)                               | 68.8             | 66.8 | 67.8  | 67.6               | 65.1 | 66.35 |
| 9       | Pump House (CPP)                                | 66.9             | 63.4 | 65.15 | 66.6               | 60.4 | 63.5  |
| 10      | Administrative Building (1 <sup>st</sup> Floor) | 54.5             | 50.3 | 52.4  | 50.2               | 49.6 | 49.9  |

**VISA STEEL LIMITED**  
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|    |   |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 51.9 | 49.9 | 60.9  | 47.8 | 44.8 | 46.3  |
| 12 | Quenching Tower (Coke Oven)                       | 63.0 | 53.0 | 58.00 | 57.5 | 53.0 | 55.25 |
| 13 | Pusher Car (Coke Oven)                            | 64.0 | 56.0 | 60.0  | 61.0 | 56.0 | 58.5  |
| 14 | Workshop (at Coke Oven)                           | 67.0 | 61.0 | 64.00 | 56.0 | 52.5 | 54.25 |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 54.0 | 49.0 | 51.5  | 46.0 | 43.0 | 44.5  |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 54.0 | 46.0 | 50.0  | 45.0 | 40.3 | 44.65 |
| 17 | Coke Yard   | 69.0 | 61.0 | 65.0  | 58.0 | 53.0 | 55.5  |
| 18 | Coal Yard   | 67.0 | 61.0 | 64.0  | 57.0 | 52.0 | 54.5  |
| 19 | Coke Screen Building                              | 69.0 | 64.0 | 66.5  | 67.0 | 62.0 | 64.5  |

Mar-2023

| Sl. No. | Location             | Day Time (dB(A)) |      |       | Night Time (dB(A)) |      |       |
|---------|----------------------|------------------|------|-------|--------------------|------|-------|
|         |                      | 6 AM - 10 PM     |      |       | 10 PM - 6 AM       |      |       |
|         |                      | Max.             | Min. | Avg.  | Max.               | Min. | Avg.  |
| 1       | Security Gate -1     | 54.6             | 51.1 | 52.85 | 53.3               | 51.2 | 52.25 |
| 2       | Security Gate - 2    | 49.3             | 47.2 | 48.25 | 52.6               | 49.8 | 51.2  |
| 3       | Canteen Building     | 54.5             | 50.8 | 52.85 | 51.4               | 44.2 | 47.8  |
| 4       | Arc- Furnace (Fe-Cr) | 66.7             | 62.1 | 64.4  | 65.8               | 59.1 | 62.45 |



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|    |   |      |      |       |      |      |       |
|----|---|------|------|-------|------|------|-------|
| 5  | Briquetting Plant (Fe-Cr)                         | 66.6 | 61.1 | 63.85 | 66.7 | 61.5 | 64.1  |
| 6  | FeCr- II, Office Building                         | 48.7 | 48.1 | 48.4  | 47.4 | 45.9 | 46.65 |
| 7  | 33Kv MRSS   | 52.8 | 48.5 | 50.65 | 48.1 | 46.3 | 47.2  |
| 8  | TG Building (CPP)                                 | 68.8 | 66.8 | 67.8  | 68.7 | 65.1 | 66.9  |
| 9  | Pump House (CPP)                                  | 66.9 | 61.8 | 64.35 | 66.6 | 60.4 | 63.5  |
| 10 | Administrative Building (1 <sup>st</sup> Floor)   | 55.5 | 50.3 | 52.9  | 50.2 | 49.6 | 49.9  |
| 11 | Administrative Building (2 <sup>nd</sup> Floor)   | 52.2 | 48.9 | 50.55 | 47.8 | 46.2 | 47    |
| 12 | Quenching Tower (Coke Oven)                       | 62.0 | 51.5 | 56.75 | 55.5 | 51.0 | 53.25 |
| 13 | Pusher Car (Coke Oven)                            | 63.0 | 55.5 | 59.25 | 60.0 | 54.5 | 57.25 |
| 14 | Workshop (at Coke Oven)                           | 66.0 | 58.0 | 62.00 | 56.0 | 51.0 | 53.5  |
| 15 | Coke Oven office Building (1 <sup>st</sup> Floor) | 54.0 | 49.0 | 51.5  | 45.0 | 42.5 | 43.75 |
| 16 | Coke Oven office Building (2 <sup>nd</sup> Floor) | 52.0 | 45.0 | 48.5  | 45.0 | 40.3 | 44.65 |
| 17 | Coke Yard   | 69.0 | 60.0 | 64.5  | 58.0 | 53.5 | 55.75 |
| 18 | Coal Yard   | 67.0 | 62.0 | 64.5  | 58.0 | 54.0 | 56.0  |
| 19 | Coke Screen Building                              | 69.0 | 64.0 | 66.5  | 67.0 | 61.0 | 64.0  |



**VISA STEEL LIMITED**  
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**Effluent Analysis Report**

**Oct-2022**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow Down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | NA               | 7.89                    |
| 2       | Suspended Solids           | mg/l | 100               | NA               | 35.52                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | NA               | 142.30                  |
| 4       | Oil & Grease               | mg/l | 10                | NA               | BOL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | NA               | 8.56                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | NA               | 28.98                   |

**Nov-2022**

| Sl. No. | Parameter              | Unit | Prescribed Limits |                  |                         |
|---------|------------------------|------|-------------------|------------------|-------------------------|
|         |                        |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                     | -    | 5.5-9.0           | NA               | 7.67                    |
| 2       | Suspended Solids       | mg/l | 100               | NA               | 38.42                   |
| 3       | Total Dissolved Solids | mg/l | 2100              | NA               | 178.33                  |
| 4       | Oil & Grease           | mg/l | 10                | NA               | BOL                     |



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|   |                                     |      |     |    |       |
|---|-------------------------------------|------|-----|----|-------|
| 5 | Bio<br>Chemical<br>Oxygen<br>Demand | mg/l | 30  | NA | 10.26 |
| 6 | Chemical<br>Oxygen<br>Demand        | mg/l | 250 | NA | 32.65 |

Dec-2022:

| Sl. No. | Parameter                           | Unit | Prescribed<br>Limits |                     |                            |
|---------|-------------------------------------|------|----------------------|---------------------|----------------------------|
|         |                                     |      |                      | Boiler blow<br>down | Cooling Tower<br>Blow Down |
| 1       | pH                                  | -    | 5.5-9.0              | NA                  | 7.58                       |
| 2       | Suspended<br>Solids                 | mg/l | 100                  | NA                  | 58.42                      |
| 3       | Total<br>Dissolved<br>Solids        | mg/l | 2100                 | NA                  | 173.21                     |
| 4       | Oil & Grease                        | mg/l | 10                   | NA                  | BOL                        |
| 5       | Bio<br>Chemical<br>Oxygen<br>Demand | mg/l | 30                   | NA                  | 8.26                       |
| 6       | Chemical<br>Oxygen<br>Demand        | mg/l | 250                  | NA                  | 25.65                      |



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**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

**Jan-2023:**

| Sl. No. | Parameter                  | Unit | Prescribed Limits |                  |                         |
|---------|----------------------------|------|-------------------|------------------|-------------------------|
|         |                            |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                         | -    | 5.5-9.0           | NA               | 7.44                    |
| 2       | Suspended Solids           | mg/l | 100               | NA               | 48.42                   |
| 3       | Total Dissolved Solids     | mg/l | 2100              | NA               | 223.55                  |
| 4       | Oil & Grease               | mg/l | 10                | NA               | BDL                     |
| 5       | Bio Chemical Oxygen Demand | mg/l | 30                | NA               | 8.16                    |
| 6       | Chemical Oxygen Demand     | mg/l | 250               | NA               | 27.65                   |

**Feb-2023:**

| Sl. No. | Parameter              | Unit | Prescribed Limits |                  |                         |
|---------|------------------------|------|-------------------|------------------|-------------------------|
|         |                        |      |                   | Boiler blow down | Cooling Tower Blow Down |
| 1       | pH                     | -    | 5.5-9.0           | NA               | 7.46                    |
| 2       | Suspended Solids       | mg/l | 100               | NA               | 58.42                   |
| 3       | Total Dissolved Solids | mg/l | 2100              | NA               | 213.55                  |
| 4       | Oil & Grease           | mg/l | 10                | NA               | BDL                     |





**VISA STEEL LIMITED**  
**KALINGANAGAR INDUSTRIAL COMPLEX, JAIPUR ROAD**  
**MONITORING REPORT FOR THE PERIOD FROM October, 2022 TO March, 2023**

|   |                                     |      |     |    |       |
|---|-------------------------------------|------|-----|----|-------|
| 5 | Bio<br>Chemical<br>Oxygen<br>Demand | mg/l | 30  | NA | 8.16  |
| 6 | Chemical<br>Oxygen<br>Demand        | mg/l | 250 | NA | 24.65 |

Mar- 2023:

| Sl. No. | Parameter                           | Unit | Prescribed<br>Limits |                     |                            |
|---------|-------------------------------------|------|----------------------|---------------------|----------------------------|
|         |                                     |      |                      | Boiler blow<br>down | Cooling Tower<br>Blow Down |
| 1       | pH                                  | -    | 5.5-9.0              | 7.55                | 7.99                       |
| 2       | Suspended<br>Solids                 | mg/l | 100                  | 28.12               | 67.55                      |
| 3       | Total<br>Dissolved<br>Solids        | mg/l | 2100                 | 164.30              | 223.55                     |
| 4       | Oil & Grease                        | mg/l | 10                   | BDL                 | BDL                        |
| 5       | Bio<br>Chemical<br>Oxygen<br>Demand | mg/l | 30                   | 8.15                | 8.17                       |
| 6       | Chemical<br>Oxygen<br>Demand        | mg/l | 250                  | 24.60               | 24.66                      |

NA: Not available due to CPP shutdown.

BDL: Below Detective Limit







**Test Report**

Print Date : 11/02/2020

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : KE20-000241.001

JOE No : KE20-000241

Report Control No : KER000153105

| Analysis                               | Method                             | Result      | Unit    | Requirement/Limit SCHEDULE II |       |
|--|------------------------------------|-------------|---------|-------------------------------|-------|
|  |                                    |             |         | Min                           | Max   |
| A67-Molybdenum                         | USEPA 1310 & 200.7                 | <0.05       | mg/L    | -                             | 500.0 |
| A68-Nickel                             | USEPA 1310 & 200.7                 | <0.05       | mg/L    | -                             | 20.0  |
| A69-Thallium                           | USEPA 1310 & 200.7                 | <0.05       | mg/L    | -                             | 7.0   |
| A70-Vanadium                           | USEPA 1310 & 200.7                 | <0.05       | mg/L    | -                             | 24.0  |
| A71-Zinc                               | USEPA 1310 & 200.7                 | <0.05       | mg/L    | -                             | 250.0 |
| A72-Fluoride                           | USEPA 1310 & APHA 2150 EDN 450MF C | 10.34       | mg/L    | -                             | 100.0 |
| A73-Ardrn                              | USEPA 1310-3510C & B381A           | <0.0510     | mg/L    | -                             | 0.14  |
| A74-00T,00E,00D                        | USEPA 1310-3510C & B381A           | <0.0510     | mg/L    | -                             | 0.10  |
| A75-Chdrn                              | USEPA 1310-3510C & B381A           | <0.0510     | mg/L    | -                             | 0.80  |
| A76-Kepone                             | Qualitative                        | Absent      | mg/L    | -                             | 2.1   |
| A77-Mirex                              | Qualitative                        | Absent      | mg/L    | -                             | 2.1   |
| A78-Polychlorinated biphenyls          | USEPA 1310-3510C & B082            | <0.5        | mg/L    | -                             | 5.0   |
| A79-Dioxin (2,3,7,8-TCDD)              | HRGC/HRMS:ECOXAMAC012              | <0.7        | ng/kgdm | -                             | 1000  |
| D-001 is subcontracted to SGS Belgium. |                                    |             |         |                               |       |
| Hexavalent chromium as Cr6+            | AFN 3520 D                         | NDL,DL:0.02 | mg/L    | -                             | 5.0   |

Remark :

Per pro SGS India Private Ltd

**S. MANNA**  
Authorized Signatory

\*\*\*\*End of Report\*\*\*\*

Page 4 of 4

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Unless otherwise stated the results shown in this test report refer only to the sample(s) tested and each sample(s) are retained for 7 days (in case of perishable items) and 30 days for all other samples from the date of issue of report. The samples from regulatory bodies are to be retained as specified. This document cannot be reproduced except in full, without prior written approval of the Company.

For any feedback or complaint please write to us at [feedback.milchata@sgs.com](mailto:feedback.milchata@sgs.com).

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 Road & City Off: SGS House, 4B, A.S. Road, Vihar (MWH) Number 40003, Tel: 0221 2378631 to 20 Fax: 0221 2378631 to 20 [www.sgs.com](http://www.sgs.com)

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(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CPCPCB & SPCB-A Grade

Laboratory Services:  
 Environment Lab  
 Food Lab  
 Microbial Lab  
 Soil Lab  
 Mineral Lab  
 A  
 Microbiology Lab

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- Water Resource Management
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- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Non-Soil Exploration
- Waste Management Services

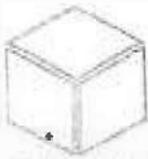
Ref: VCSP/22/R-7351

Date: 05.02.2022

## TEST REPORT

- Name of Industry : VISA Steel Ltd, Kalanganagar, Jajpur
- Sampling location : Ferrochrome slag from bath complex 1 & 2 composite Sample
- Sample Type : Chrome Slag
- Sample collected by : VCSP Representative in presence VISA steel Ltd
- Sampling Date : 27.01.2022
- Receiving Date : 28.01.2022

| Sl. No. | Parameter                       | Testing Methods                  | Unit | Regulatory Limit |      | Analysis Result |
|---------|---------------------------------|----------------------------------|------|------------------|------|-----------------|
|         |                                 |                                  |      | Max              | Min  |                 |
| 1       | As conc                         | USEPA 1313 & 2007                | mg/L | 5.0              | -    | <0.01           |
| 2       | Barium                          | USEPA 1313 & 2007                | mg/L | 100              | -    | <0.65           |
| 3       | Cadmium                         | USEPA 1313 & 2007                | mg/L | 1.0              | -    | <0.05           |
| 4       | Chromium (VI) (Hexavalent)      | USEPA 1313 & 2007                | mg/L | 5.0              | -    | <0.4            |
| 5       | Copper                          | USEPA 1313 & 2007                | mg/L | 5.0              | -    | <0.09           |
| 6       | Vanadium                        | USEPA 1313 & 2007                | mg/L | 10               | -    | <0.03           |
| 7       | Mercury                         | USEPA 1313 & 2007                | mg/L | 0.20             | -    | <0.01           |
| 8       | Selenium                        | USEPA 1313 & 2007                | mg/L | 1.0              | -    | <0.05           |
| 9       | Lead                            | USEPA 1313 & 2007                | mg/L | 5.0              | -    | <0.05           |
| 10      | Ammonia-NH3                     | USEPA 1311 & APHA 4500 C         | mg/L | 50*              | -    | 1.35            |
| 11      | Chloride                        | USEPA 1313 & APHA 4500 F         | mg/L | 20*              | -    | <0.05           |
| 12      | Nitrite (nitro-nitrosen)        | USEPA 1313 & APHA 4500 P (D)     | mg/L | 100              | -    | 0.35            |
| 13      | Sulphate (SO4)                  | USEPA 1313 & APHA 4500 F         | mg/L | 500              | -    | 2.05            |
| 14      | 1,1-Dichloroethylene            | USEPA 1711-3000C & 8260B         | mg/L | 0.70             | -    | <0.01           |
| 15      | 1,1-Dichloroethane              | USEPA 1711-3000C & 8260B         | mg/L | 0.5              | -    | <0.01           |
| 16      | 1,1-Dichloroethene              | USEPA 1711-3000C & 8260B         | mg/L | 1.5              | -    | <0.01           |
| 17      | 2,4,6-Trichlorophenol           | USEPA 1313+3310C & 8010A & 8260B | mg/L | 400              | -    | <0.05           |
| 18      | 2,4,6-Trichlorophenol           | USEPA 1313+3310C & 8010A & 8260B | mg/L | 2.0              | -    | <0.05           |
| 19      | 2,4-Dichlorophenol              | USEPA 1313+3310C & 8010A & 8260B | mg/L | 0.15             | -    | <0.01           |
| 20      | Benzoic acid                    | USEPA 1313+3000C & 8260B         | mg/L | 0.5              | -    | <0.01           |
| 21      | Benzene                         | USEPA 1313+3000C & 8260B         | mg/L | 0.001            | -    | <0.001          |
| 22      | Bromochloroethene               | USEPA 1711-3000C & 8260B         | mg/L | 0.5              | -    | <0.01           |
| 23      | Bromofume                       | USEPA 1711-3000C & 8260B         | mg/L | 10.0             | -    | <0.01           |
| 24      | Chloroacetaldehyde              | USEPA 1711-3000C & 8260B         | mg/L | 0.50             | -    | <0.01           |
| 25      | Chlorobenzene                   | USEPA 1711-3000C & 8260B         | mg/L | 100              | -    | <0.01           |
| 26      | Chloroform                      | USEPA 1711-3000C & 8260B         | mg/L | 5.0              | -    | <0.01           |
| 27      | Chlordane (total - trans + cis) | USEPA 1313+3000C & 8260B         | mg/L | 2.0              | 10.0 | <0.05           |



(Committed For ~~Green~~ Environment)

Certified by : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

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- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Soil/Sedimentation
- Waste Management Services

|    |                                     |                          |      |       |    |         |
|----|-------------------------------------|--------------------------|------|-------|----|---------|
| 28 | Dibromochloromethane                | USEPA 1311+5030C & 8260B | mg/L | 10    | -- | <0.01   |
| 29 | Dibromochloroethane                 | USEPA 1311+5030C & 8260B | mg/L | 1.0   | -- | <0.0100 |
| 30 | Hexachlorobutadiene                 | USEPA 1311+5030C & 8260B | mg/L | 0.5   | -- | <0.01   |
| 31 | Hexachloroethane                    | Qualitative              | mg/L | 1.0   | -- | Absent  |
| 32 | Methylethylketone                   | USEPA 1311+5030C & 8260B | mg/L | 200.0 | -- | <0.01   |
| 33 | Naphthalene                         | USEPA 1311+5030C & 8260B | mg/L | 5.0   | -- | <0.01   |
| 34 | Nitrobenzene                        | USEPA 1311+5030C & 8260B | mg/L | 2.0   | -- | <0.01   |
| 35 | Pentachlorophenol                   | USEPA 1311+5030C & 8260B | mg/L | 100   | -- | <0.01   |
| 36 | Pyridine                            | USEPA 1311+5030C & 8260B | mg/L | 5.0   | -- | <0.01   |
| 37 | Tetrachloroethylene                 | USEPA 1311+5030C & 8260B | mg/L | 0.7   | -- | <0.01   |
| 38 | Trichloroethylene                   | USEPA 1311+5030C & 8260B | mg/L | 0.5   | -- | <0.01   |
| 39 | Vinylchloride                       | USEPA 1311+5030C & 8260B | mg/L | 0.2   | -- | <0.01   |
| 40 | 2,4,5-TP (Silvex)                   | Qualitative              | mg/L | 1.0   | -- | Absent  |
| 41 | 2,4-Dichlorophenoxyacetic acid      | USEPA 1311+5030C & 8260B | mg/L | 10.0  | -- | <0.0100 |
| 42 | Alachlor                            | USEPA 1311+5030C & 8081A | mg/L | 2.0   | -- | <0.005  |
| 43 | Alpha HCH                           | USEPA 1311+5030C & 8081A | mg/L | 0.001 | -- | <0.0001 |
| 44 | Atrazine                            | USEPA 1311+5030C & 8141A | mg/L | 0.20  | -- | <0.001  |
| 45 | Beta HCH                            | USEPA 1311+5030C & 8081A | mg/L | 0.001 | -- | <0.001  |
| 46 | Butachlor                           | USEPA 1311+5030C & 8081A | mg/L | 12.5  | -- | <0.001  |
| 47 | Chloroform                          | USEPA 1311+5030C & 8081A | mg/L | 0.05  | -- | <0.001  |
| 48 | Chlorpyrifos                        | USEPA 1311+3510C & 8141A | mg/L | 9.0   | -- | <0.001  |
| 49 | Delta HCH                           | USEPA 1311+3510C & 8081A | mg/L | 0.004 | -- | <0.001  |
| 50 | Lead                                | USEPA 1311+2007 / 2007   | mg/L | 5.0   | -- | <0.05   |
| 51 | Endosulfan (alpha + beta + sulfate) | USEPA 1311+3510C & 8081A | mg/L | 0.04  | -- | <0.001  |
| 52 | Endrin                              | USEPA 1311+3510C & 8081A | mg/L | 0.02  | -- | <0.001  |
| 53 | Ethion                              | USEPA 1311+3510C & 8141A | mg/L | 0.30  | -- | <0.001  |
| 54 | Heptachlor & its Epoxide            | USEPA 1311+3510C & 8081A | mg/L | 0.001 | -- | <0.001  |
| 55 | Isoproturon                         | USEPA 1311+3510C & 8081A | mg/L | 0.9   | -- | <0.0010 |
| 56 | Lindane                             | USEPA 1311+3510C & 8081A | mg/L | 0.4   | -- | <0.001  |
| 57 | Malathion                           | USEPA 1311+3510C & 8141A | mg/L | 19    | -- | <0.001  |
| 58 | Methoxychlor                        | USEPA 1311+3510C & 8081A | mg/L | 10    | -- | <0.001  |
| 59 | Methylparathion                     | USEPA 1311+3510C & 8141A | mg/L | 0.70  | -- | <0.001  |
| 60 | Monocrotophos                       | USEPA 1311+3510C & 8141A | mg/L | 0.10  | -- | <0.0010 |
| 61 | Phorate                             | USEPA 1311+3510C & 8141A | mg/L | 0.2   | -- | <0.0010 |
| 62 | Toxaphene                           | Qualitative              | mg/L | 0.50  | -- | Absent  |
| 63 | Antimony                            | USEPA 1310 & 2007        | mg/L | 15.0  | -- | <0.05   |
| 64 | Beryllium                           | USEPA 1310 & 2007        | mg/L | 0.75  | -- | <0.05   |





# Visiontek Consultancy Services Pvt. Ltd.

(Committed for better development)

Company No: ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017  
 Registration No: N/A/2018-2020, N/A/17 & 18/2018-2020, N/A/19/2018-2020



- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017

- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
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- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017

- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017
- ISO 9001:2015, ISO 14001:2015, ISO 45001:2018, ENCEC 17025:2017

|    |                           |                                  |      |      |   |            |
|----|---------------------------|----------------------------------|------|------|---|------------|
| 63 | Cobalt                    | USEPA 1310 & 2007                | mg/L | 150  | - | <0.05      |
| 64 | Copper                    | USEPA 1310 & 2007                | mg/L | 250  | - | <0.05      |
| 67 | Lead                      | USEPA 1310 & 2007                | mg/L | 350  | - | <0.05      |
| 68 | Nickel                    | USEPA 1310 & 2007                | mg/L | 270  | - | <0.05      |
| 69 | Thallium                  | USEPA 1310 & 2007                | mg/L | 70   | - | <0.05      |
| 70 | Vanadium                  | USEPA 1310 & 2007                | mg/L | 210  | - | <0.05      |
| 71 | Zinc                      | USEPA 1310 & 2007                | mg/L | 350  | - | <0.05      |
| 72 | Fluoride                  | USEPA 1310 & AP11A23RD CON4100FC | mg/L | 1000 | - | 1.25       |
| 73 | Alum                      | USEPA 1310 & 2007                | mg/L | 0.14 | - | <0.010     |
| 74 | DOT, DDC, UDU             | USEPA 1310 & 2007 & 801A         | mg/L | 0.10 | - | <0.010     |
| 75 | Lead                      | USEPA 1310 & 2007 & 801A         | mg/L | 0.01 | - | <0.010     |
| 76 | Ketone                    | Qualitative                      | mg/L | 2.1  | - | Absent     |
| 77 | Miles                     | Qualitative                      | mg/L | 2.1  | - | Absent     |
| 78 | Polychlorinated Biphenyls | USEPA 1310 & 2007                | mg/L | 1.0  | - | <0.5       |
| 79 | 1,2,4-Trichlorobenzene    | USEPA 1310 & 2007                | mg/L | 100  | - | <0.5       |
| 80 | Hexachlorocyclopentadiene | USEPA 1310 & 2007                | mg/L | 50   | - | <0.01-0.02 |

Reviewed By:

BBSR Approved By:



# 123 Real Time Data Acquisition And Monitoring

Site Name: M/s. Visa Steel Limited

Report: Custom Report

From Date: 2023/01/01 00:00:00 To Date : 2023/12/31 23:59:00

| Description           | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-SO2_U |
|-----------------------|--|---|--|---|
| Prescribed Standards  | 0 - 100                                      | 0 -   | 0 - 100                                    | 0   |
| Maximum Data          | 51.73  | 461.04  | 76.07                                      | 3502  |
| Minimum Data          | 0.0  | 0.0   | 17.65                                      | 108   |
| Arithmetic Mean       | 25.59  | 222.53  | 31.65                                      | 263   |
| Median                | 25.84  | 217.87  | 32.09                                      | 197   |
| Standard Deviation    | 8.63   | 87.71   | 6.12                                       | 327   |
| Maximum Value At Time | 2023-09-28                                   | 2023-07-17                                    | 2023-03-31                                 | 2023-03-31                                  |
| Minimum Value At Time | 2023-04-05                                   | 2023-04-05                                    | 2023-07-13                                 | 2023-07-13                                  |
| Valid Data Points     | 220  | 220   | 155  | 15  |
| Total Data Points     | 365  | 365   | 365  | 36  |
| Data Availability %   | 60.27%                                       | 60.27%  | 42.47%                                     | 42.47%                                      |

| SI No. | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-SO2_U |
|--------|------------|--|---|--|---|
| 1      | 2023-01-01 | NA   | NA  | NA   | NA  |
| 2      | 2023-01-02 | NA   | NA  | NA   | NA  |
| 3      | 2023-01-03 | NA   | NA  | NA   | NA  |
| 4      | 2023-01-04 | NA   | NA  | NA   | NA  |
| 5      | 2023-01-05 | NA   | NA  | NA   | NA  |
| 6      | 2023-01-06 | NA   | NA  | NA   | NA  |
| 7      | 2023-01-07 | NA   | NA  | NA   | NA  |
| 8      | 2023-01-08 | NA   | NA  | NA   | NA  |
| 9      | 2023-01-09 | NA   | NA  | NA   | NA  |
| 10     | 2023-01-10 | NA   | NA  | NA   | NA  |
| 11     | 2023-01-11 | NA   | NA  | NA   | NA  |
| 12     | 2023-01-12 | NA   | NA  | NA   | NA  |
| 13     | 2023-01-13 | NA   | NA  | NA   | NA  |
| 14     | 2023-01-14 | NA   | NA  | NA   | NA  |
| 15     | 2023-01-15 | NA   | NA  | NA   | NA  |
| 16     | 2023-01-16 | NA   | NA  | NA   | NA  |
| 17     | 2023-01-17 | NA   | NA  | NA   | NA  |
| 18     | 2023-01-18 | NA   | NA  | NA   | NA  |
| 19     | 2023-01-19 | NA   | NA  | NA   | NA  |
| 20     | 2023-01-20 | NA   | NA  | NA   | NA  |
| 21     | 2023-01-21 | NA   | NA  | NA   | NA  |



|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>SO2_U |
|--------|------------|--|---|--|---|
| SI No. |            |  |   |  |   |
| 22     | 2023-01-22 | NA   | NA  | NA   | NA  |
| 23     | 2023-01-23 | NA   | NA  | NA   | NA  |
| 24     | 2023-01-24 | NA   | NA  | NA   | NA  |
| 25     | 2023-01-25 | NA   | NA  | NA   | NA  |
| 26     | 2023-01-26 | NA   | NA  | NA   | NA  |
| 27     | 2023-01-27 | NA   | NA  | NA   | NA  |
| 28     | 2023-01-28 | NA   | NA  | NA   | NA  |
| 29     | 2023-01-29 | NA   | NA  | NA   | NA  |
| 30     | 2023-01-30 | NA   | NA  | NA   | NA  |
| 31     | 2023-01-31 | NA   | NA  | NA   | NA  |
| 32     | 2023-02-01 | NA   | NA  | NA   | NA  |
| 33     | 2023-02-02 | NA   | NA  | NA   | NA  |
| 34     | 2023-02-03 | NA   | NA  | NA   | NA  |
| 35     | 2023-02-04 | NA   | NA  | NA   | NA  |
| 36     | 2023-02-05 | NA   | NA  | NA   | NA  |
| 37     | 2023-02-06 | NA   | NA  | NA   | NA  |
| 38     | 2023-02-07 | NA   | NA  | NA   | NA  |
| 39     | 2023-02-08 | NA   | NA  | NA   | NA  |
| 40     | 2023-02-09 | NA   | NA  | NA   | NA  |
| 41     | 2023-02-10 | NA   | NA  | NA   | NA  |
| 42     | 2023-02-11 | NA   | NA  | NA   | NA  |
| 43     | 2023-02-12 | NA   | NA  | NA   | NA  |
| 44     | 2023-02-13 | NA   | NA  | NA   | NA  |
| 45     | 2023-02-14 | NA   | NA  | NA   | NA  |
| 46     | 2023-02-15 | NA   | NA  | NA   | NA  |
| 47     | 2023-02-16 | NA   | NA  | NA   | NA  |
| 48     | 2023-02-17 | NA   | NA  | NA   | NA  |
| 49     | 2023-02-18 | NA   | NA  | NA   | NA  |
| 50     | 2023-02-19 | NA   | NA  | NA   | NA  |
| 51     | 2023-02-20 | NA   | NA  | NA   | NA  |
| 52     | 2023-02-21 | NA   | NA  | NA   | NA  |
| 53     | 2023-02-22 | NA   | NA  | NA   | NA  |
| 54     | 2023-02-23 | NA   | NA  | NA   | NA  |
| 55     | 2023-02-24 | NA   | NA  | NA   | NA  |
| 56     | 2023-02-25 | NA   | NA  | NA   | NA  |
| 57     | 2023-02-26 | NA   | NA  | NA   | NA  |
| 58     | 2023-02-27 | NA   | NA  | NA   | NA  |
| 59     | 2023-02-28 | NA   | NA  | NA   | NA  |



| SI No. | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-SO2_U |
|--------|------------|--|---|--|---|
| 60     | 2023-03-01 | NA   | NA  | NA   | NA  |
| 61     | 2023-03-02 | NA   | NA  | NA   | NA  |
| 62     | 2023-03-03 | NA   | NA  | NA   | NA  |
| 63     | 2023-03-04 | NA   | NA  | NA   | NA  |
| 64     | 2023-03-05 | NA   | NA  | NA   | NA  |
| 65     | 2023-03-06 | NA   | NA  | NA   | NA  |
| 66     | 2023-03-07 | NA   | NA  | NA   | NA  |
| 67     | 2023-03-08 | NA   | NA  | NA   | NA  |
| 68     | 2023-03-09 | NA   | NA  | NA   | NA  |
| 69     | 2023-03-10 | NA   | NA  | NA   | NA  |
| 70     | 2023-03-11 | NA   | NA  | NA   | NA  |
| 71     | 2023-03-12 | NA   | NA  | NA   | NA  |
| 72     | 2023-03-13 | NA   | NA  | NA   | NA  |
| 73     | 2023-03-14 | NA   | NA  | NA   | NA  |
| 74     | 2023-03-15 | NA   | NA  | NA   | NA  |
| 75     | 2023-03-16 | NA   | NA  | NA   | NA  |
| 76     | 2023-03-17 | 25.74  | 441.56  | 27.08                                      | 208.07                                      |
| 77     | 2023-03-18 | 25.94  | 447.90  | 27.21                                      | 191.65                                      |
| 78     | 2023-03-19 | 26.18  | 448.02  | 27.37                                      | 197.20                                      |
| 79     | 2023-03-20 | 26.28  | 449.24  | 27.44                                      | 207.69                                      |
| 80     | 2023-03-21 | 26.30  | 449.22  | 25.42                                      | 205.46                                      |
| 81     | 2023-03-22 | 25.99  | 448.19  | 25.58                                      | 187.82                                      |
| 82     | 2023-03-23 | 22.32  | 390.56  | 35.56                                      | 188.30                                      |
| 83     | 2023-03-24 | 26.07  | 284.73  | 48.44                                      | 182.41                                      |
| 84     | 2023-03-25 | 19.41  | 286.34  | NA   | NA  |
| 85     | 2023-03-26 | 12.42  | 284.42  | NA   | NA  |
| 86     | 2023-03-27 | 9.72   | 284.56  | 27.42                                      | 388.44                                      |
| 87     | 2023-03-28 | 13.02  | 303.07  | 28.92                                      | 401.22                                      |
| 88     | 2023-03-29 | 14.62  | 299.47  | 28.08                                      | 399.02                                      |
| 89     | 2023-03-30 | 10.52  | 284.54  | 28.23                                      | 390.56                                      |
| 90     | 2023-03-31 | 4.06   | 279.13  | 76.07                                      | 3502.2                                      |
| 91     | 2023-04-01 | 10.47  | 312.64  | 69.20                                      | 2499.3                                      |
| 92     | 2023-04-02 | 24.12  | 263.77  | 31.14                                      | 169.87                                      |
| 93     | 2023-04-03 | 33.71  | 320.16  | 31.13                                      | 172.34                                      |
| 94     | 2023-04-04 | 18.34  | 200.91  | 21.05                                      | 173.45                                      |
| 95     | 2023-04-05 | 0.00   | 0.00  | 27.03                                      | 167.94                                      |
| 96     | 2023-04-06 | 0.00   | 0.00  | 31.93                                      | 169.30                                      |
| 97     | 2023-04-07 | 0.00   | 0.00  | 30.38                                      | 172.76                                      |

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| SI No. | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|--------|------------|---|--|---|--|
| 98     | 2023-04-08 | 0.00  | 0.00   | 32.15   | 171.82   |
| 99     | 2023-04-09 | 0.00  | 0.00   | 32.76   | 173.51   |
| 100    | 2023-04-10 | 0.00  | 0.00   | 33.11   | 176.06   |
| 101    | 2023-04-11 | 6.01  | 63.80  | 33.66   | 171.95   |
| 102    | 2023-04-12 | 18.09   | 237.76   | 33.61   | 172.14   |
| 103    | 2023-04-13 | 26.15   | 46.20  | 33.82   | 181.35   |
| 104    | 2023-04-14 | 25.22   | 135.85   | 34.44   | 176.82   |
| 105    | 2023-04-15 | 24.59   | 236.73   | 33.29   | 173.82   |
| 106    | 2023-04-16 | 25.58   | 210.01   | 32.87   | 177.91   |
| 107    | 2023-04-17 | 24.33   | 194.08   | 32.74   | 171.05   |
| 108    | 2023-04-18 | 24.92   | 272.01   | 32.85   | 172.73   |
| 109    | 2023-04-19 | 24.26   | 251.30   | 33.60   | 168.67   |
| 110    | 2023-04-20 | 24.18   | 250.39   | 34.85   | 167.82   |
| 111    | 2023-04-21 | 24.24   | 236.99   | 31.81   | 169.91   |
| 112    | 2023-04-22 | 25.47   | 251.87   | 31.10   | 177.02   |
| 113    | 2023-04-23 | 24.26   | 262.05   | 30.06   | 171.92   |
| 114    | 2023-04-24 | 24.25   | 258.80   | 30.35   | 171.91   |
| 115    | 2023-04-25 | 24.28   | 224.31   | 31.18   | 172.43   |
| 116    | 2023-04-26 | 24.29   | 218.90   | 32.19   | 172.32   |
| 117    | 2023-04-27 | 24.28   | 173.60   | 32.55   | 171.05   |
| 118    | 2023-04-28 | 25.42   | 137.01   | 32.46   | 174.76   |
| 119    | 2023-04-29 | 24.45   | 115.17   | 32.35   | 170.55   |
| 120    | 2023-04-30 | 24.24   | 109.43   | 31.21   | 168.50   |
| 121    | 2023-05-01 | 24.44   | 104.65   | 29.32   | 171.51   |
| 122    | 2023-05-02 | 26.52   | 103.10   | 31.52   | 179.25   |
| 123    | 2023-05-03 | 24.21   | 143.14   | 30.84   | 169.55   |
| 124    | 2023-05-04 | 26.90   | 171.15   | 31.10   | 179.21   |
| 125    | 2023-05-05 | 24.38   | 170.87   | 31.53   | 169.10   |
| 126    | 2023-05-06 | 24.24   | 171.70   | 31.14   | 168.05   |
| 127    | 2023-05-07 | 24.37   | 171.11   | 32.89   | 166.95   |
| 128    | 2023-05-08 | 28.53   | 161.07   | 32.55   | 162.95   |
| 129    | 2023-05-09 | 38.36   | 177.81   | 32.09   | 165.66   |
| 130    | 2023-05-10 | 38.61   | 177.75   | 32.87   | 165.81   |
| 131    | 2023-05-11 | 38.28   | 177.89   | 33.12   | 158.27   |
| 132    | 2023-05-12 | 38.24   | 178.03   | 32.37   | 148.85   |
| 133    | 2023-05-13 | 38.22   | 178.13   | 31.17   | 143.63   |
| 134    | 2023-05-14 | 38.70   | 177.98   | 31.27   | 154.82   |
| 135    | 2023-05-15 | 38.83   | 177.84   | 31.46   | 165.75   |

|           | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|-----------|------------|---|--|---|--|
| SI<br>No. |            |   |  |   |  |
| 136       | 2023-05-16 | 38.39   | 177.55   | 31.06   | 173.04   |
| 137       | 2023-05-17 | 38.58   | 177.51   | 32.13   | 172.96   |
| 138       | 2023-05-18 | 38.39   | 178.04   | 33.07   | 158.23   |
| 139       | 2023-05-19 | 38.74   | 177.99   | 30.82   | 171.41   |
| 140       | 2023-05-20 | 39.10   | 177.67   | 27.43   | 169.86   |
| 141       | 2023-05-21 | 38.39   | 177.60   | 32.51   | 172.47   |
| 142       | 2023-05-22 | 38.40   | 177.59   | 32.41   | 172.62   |
| 143       | 2023-05-23 | 38.39   | 177.63   | 32.64   | 172.15   |
| 144       | 2023-05-24 | 38.93   | 177.65   | 32.96   | 173.02   |
| 145       | 2023-05-25 | 33.30   | 177.33   | 31.35   | 161.02   |
| 146       | 2023-05-26 | 28.29   | 177.73   | 31.98   | 150.22   |
| 147       | 2023-05-27 | 28.28   | 177.93   | 32.96   | 149.91   |
| 148       | 2023-05-28 | 28.38   | 178.29   | 33.05   | 142.50   |
| 149       | 2023-05-29 | 28.14   | 178.24   | 32.86   | 123.42   |
| 150       | 2023-05-30 | 29.01   | 177.96   | 32.74   | 137.73   |
| 151       | 2023-05-31 | 28.48   | 177.80   | 32.85   | 148.95   |
| 152       | 2023-06-01 | 28.61   | 177.87   | 33.41   | 141.91   |
| 153       | 2023-06-02 | 28.50   | 177.90   | 33.03   | 137.20   |
| 154       | 2023-06-03 | 28.47   | 177.69   | 32.66   | 145.86   |
| 155       | 2023-06-04 | 28.28   | 177.49   | 33.40   | 150.53   |
| 156       | 2023-06-05 | 28.42   | 177.64   | 33.62   | 139.51   |
| 157       | 2023-06-06 | 28.85   | 177.94   | 33.26   | 135.20   |
| 158       | 2023-06-07 | 30.86   | 178.00   | 33.58   | 148.75   |
| 159       | 2023-06-08 | 28.12   | 178.61   | 33.69   | 119.82   |
| 160       | 2023-06-09 | 28.10   | 178.80   | 31.09   | 110.86   |
| 161       | 2023-06-10 | 28.58   | 178.70   | 20.30   | 108.92   |
| 162       | 2023-06-11 | 28.23   | 178.35   | NA  | NA   |
| 163       | 2023-06-12 | 28.13   | 178.61   | NA  | NA   |
| 164       | 2023-06-13 | 28.16   | 178.33   | 31.19   | 119.36   |
| 165       | 2023-06-14 | 26.83   | 155.47   | 32.84   | 178.87   |
| 166       | 2023-06-15 | 30.97   | 133.26   | 34.15   | 265.11   |
| 167       | 2023-06-16 | 32.72   | 126.70   | 27.28   | 278.90   |
| 168       | 2023-06-17 | 31.95   | 176.24   | 32.05   | 371.94   |
| 169       | 2023-06-18 | 23.37   | 236.10   | 33.99   | 240.44   |
| 170       | 2023-06-19 | 23.71   | 243.97   | 34.87   | 345.25   |
| 171       | 2023-06-20 | 22.22   | 233.52   | 36.04   | 323.41   |
| 172       | 2023-06-21 | 24.53   | 257.47   | 32.09   | 300.02   |
| 173       | 2023-06-22 | 30.12   | 260.75   | 33.39   | 329.12   |



|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|--------|------------|---|--|---|--|
| SI No. |            |   |  |   |  |
| 174    | 2023-06-23 | 29.18   | 240.48   | 29.57   | 261.76   |
| 175    | 2023-06-24 | 25.65   | 250.23   | 33.71   | 266.15   |
| 176    | 2023-06-25 | 24.98   | 246.34   | 28.32   | 258.77   |
| 177    | 2023-06-26 | 25.21   | 233.50   | 32.75   | 261.42   |
| 178    | 2023-06-27 | 25.85   | 235.59   | 30.26   | 236.70   |
| 179    | 2023-06-28 | 27.10   | 320.73   | 35.38   | 332.15   |
| 180    | 2023-06-29 | 29.05   | 320.43   | 36.19   | 331.06   |
| 181    | 2023-06-30 | 29.71   | 310.85   | 27.55   | 373.05   |
| 182    | 2023-07-01 | 27.44   | 315.40   | 24.58   | 432.35   |
| 183    | 2023-07-02 | 26.88   | 326.31   | 31.37   | 384.67   |
| 184    | 2023-07-03 | 29.22   | 329.83   | 36.00   | 395.77   |
| 185    | 2023-07-04 | 15.41   | 226.22   | 35.69   | 163.75   |
| 186    | 2023-07-05 | 8.95  | 193.82   | 33.56   | 297.44   |
| 187    | 2023-07-06 | 20.91   | 262.63   | 34.19   | 254.15   |
| 188    | 2023-07-07 | 19.67   | 342.34   | 29.02   | 295.35   |
| 189    | 2023-07-08 | 25.35   | 288.92   | 27.07   | 321.40   |
| 190    | 2023-07-09 | 25.70   | 285.88   | 26.37   | 289.64   |
| 191    | 2023-07-10 | 32.45   | 312.79   | 24.13   | 287.04   |
| 192    | 2023-07-11 | 25.49   | 318.23   | 24.19   | 300.20   |
| 193    | 2023-07-12 | 31.78   | 312.59   | 19.43   | 287.85   |
| 194    | 2023-07-13 | 28.14   | 326.28   | 17.65   | 290.65   |
| 195    | 2023-07-14 | 27.96   | 306.77   | 17.84   | 287.30   |
| 196    | 2023-07-15 | 28.27   | 301.38   | 24.27   | 284.71   |
| 197    | 2023-07-16 | 31.23   | 292.99   | 35.69   | 288.85   |
| 198    | 2023-07-17 | 24.98   | 461.04   | 32.98   | 397.24   |
| 199    | 2023-07-18 | 33.55   | 317.19   | 29.67   | 281.45   |
| 200    | 2023-07-19 | 29.86   | 304.62   | 35.19   | 278.97   |
| 201    | 2023-07-20 | 25.29   | 287.13   | 34.75   | 259.41   |
| 202    | 2023-07-21 | 32.52   | 263.41   | 35.10   | 279.02   |
| 203    | 2023-07-22 | 26.38   | 289.15   | 35.05   | 242.95   |
| 204    | 2023-07-23 | 25.39   | 275.89   | NA  | NA   |
| 205    | 2023-07-24 | 25.68   | 221.26   | NA  | NA   |
| 206    | 2023-07-25 | 29.83   | 272.93   | NA  | NA   |
| 207    | 2023-07-26 | 24.02   | 315.58   | 38.57   | 225.10   |
| 208    | 2023-07-27 | 27.89   | 332.16   | 34.87   | 221.55   |
| 209    | 2023-07-28 | 24.29   | 281.81   | 31.62   | 256.05   |
| 210    | 2023-07-29 | 29.78   | 272.79   | 30.64   | 234.94   |
| 211    | 2023-07-30 | 27.85   | 276.41   | 32.03   | 218.65   |

|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>SO2_U |
|--------|------------|--|---|--|---|
| SI No. |            |  |   |  |   |
| 212    | 2023-07-31 | 29.31  | 277.49  | 32.12  | 244.30  |
| 213    | 2023-08-01 | 27.95  | 272.40  | 33.19  | 231.16  |
| 214    | 2023-08-02 | 25.29  | 334.92  | 27.22  | 221.22  |
| 215    | 2023-08-03 | 26.51  | 268.35  | 35.39  | 221.05  |
| 216    | 2023-08-04 | 23.95  | 265.73  | 28.38  | 220.25  |
| 217    | 2023-08-05 | 27.63  | 277.30  | 32.13  | 265.05  |
| 218    | 2023-08-06 | 27.46  | 296.62  | 33.29  | 289.73  |
| 219    | 2023-08-07 | 23.17  | 318.79  | 31.55  | 300.95  |
| 220    | 2023-08-08 | 30.67  | 313.14  | 31.90  | 317.65  |
| 221    | 2023-08-09 | 30.06  | 309.42  | 26.72  | 315.51  |
| 222    | 2023-08-10 | 26.00  | 300.60  | 31.63  | 313.05  |
| 223    | 2023-08-11 | 25.51  | 308.39  | 30.82  | 315.63  |
| 224    | 2023-08-12 | 28.59  | 306.27  | 33.44  | 311.94  |
| 225    | 2023-08-13 | 28.48  | 307.23  | 27.52  | 307.32  |
| 226    | 2023-08-14 | 25.74  | 281.31  | 34.31  | 310.65  |
| 227    | 2023-08-15 | 26.44  | 284.99  | 32.24  | 311.00  |
| 228    | 2023-08-16 | 25.83  | 291.50  | 32.70  | 311.75  |
| 229    | 2023-08-17 | 26.78  | 281.01  | 33.99  | 309.85  |
| 230    | 2023-08-18 | 23.66  | 295.01  | 31.62  | 310.83  |
| 231    | 2023-08-19 | 23.49  | 303.64  | 28.45  | 314.55  |
| 232    | 2023-08-20 | 24.40  | 293.89  | 27.93  | 307.70  |
| 233    | 2023-08-21 | 24.50  | 297.25  | 29.86  | 307.43  |
| 234    | 2023-08-22 | 21.43  | 291.84  | 26.41  | 305.01  |
| 235    | 2023-08-23 | 20.70  | 300.74  | 23.11  | 291.31  |
| 236    | 2023-08-24 | 22.81  | 299.14  | 24.89  | 311.02  |
| 237    | 2023-08-25 | 26.12  | 302.75  | 21.61  | 305.03  |
| 238    | 2023-08-26 | 30.98  | 275.12  | NA   | NA  |
| 239    | 2023-08-27 | 30.16  | 242.04  | NA   | NA  |
| 240    | 2023-08-28 | 31.47  | 227.99  | NA   | NA  |
| 241    | 2023-08-29 | 33.13  | 237.61  | NA   | NA  |
| 242    | 2023-08-30 | 30.49  | 237.97  | NA   | NA  |
| 243    | 2023-08-31 | 28.05  | 241.13  | NA   | NA  |
| 244    | 2023-09-01 | 29.10  | 245.80  | NA   | NA  |
| 245    | 2023-09-02 | 28.63  | 213.36  | NA   | NA  |
| 246    | 2023-09-03 | 31.92  | 212.20  | NA   | NA  |
| 247    | 2023-09-04 | 27.76  | 207.73  | NA   | NA  |
| 248    | 2023-09-05 | 0.00   | 0.00  | NA   | NA  |
| 249    | 2023-09-06 | 9.79   | 67.60   | NA   | NA  |

|           | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|-----------|------------|---|--|---|--|
| SI<br>No. |            |   |  |   |  |
| 250       | 2023-09-07 | 18.99   | 136.80   | NA  | NA   |
| 251       | 2023-09-08 | 18.42   | 123.06   | NA  | NA   |
| 252       | 2023-09-09 | 21.58   | 171.55   | NA  | NA   |
| 253       | 2023-09-10 | 23.87   | 188.00   | NA  | NA   |
| 254       | 2023-09-11 | 18.94   | 146.00   | NA  | NA   |
| 255       | 2023-09-12 | 20.02   | 179.91   | NA  | NA   |
| 256       | 2023-09-13 | 17.43   | 149.19   | NA  | NA   |
| 257       | 2023-09-14 | 16.45   | 124.54   | NA  | NA   |
| 258       | 2023-09-15 | 20.27   | 206.83   | NA  | NA   |
| 259       | 2023-09-16 | 19.25   | 175.85   | NA  | NA   |
| 260       | 2023-09-17 | 21.10   | 194.02   | NA  | NA   |
| 261       | 2023-09-18 | 20.05   | 172.34   | NA  | NA   |
| 262       | 2023-09-19 | 19.50   | 119.27   | NA  | NA   |
| 263       | 2023-09-20 | 18.94   | 126.74   | NA  | NA   |
| 264       | 2023-09-21 | 24.82   | 233.86   | NA  | NA   |
| 265       | 2023-09-22 | 39.38   | 250.41   | NA  | NA   |
| 266       | 2023-09-23 | 41.44   | 216.84   | NA  | NA   |
| 267       | 2023-09-24 | 38.83   | 177.14   | NA  | NA   |
| 268       | 2023-09-25 | 32.15   | 169.97   | NA  | NA   |
| 269       | 2023-09-26 | 36.85   | 160.74   | NA  | NA   |
| 270       | 2023-09-27 | 44.79   | 185.67   | NA  | NA   |
| 271       | 2023-09-28 | 51.73   | 164.03   | NA  | NA   |
| 272       | 2023-09-29 | 42.21   | 161.22   | NA  | NA   |
| 273       | 2023-09-30 | 25.42   | 141.23   | NA  | NA   |
| 274       | 2023-10-01 | 15.66   | 88.87  | NA  | NA   |
| 275       | 2023-10-02 | 8.91  | 101.31   | NA  | NA   |
| 276       | 2023-10-03 | 6.84  | 187.03   | NA  | NA   |
| 277       | 2023-10-04 | 14.68   | 190.86   | NA  | NA   |
| 278       | 2023-10-05 | 24.29   | 178.32   | NA  | NA   |
| 279       | 2023-10-06 | 24.48   | 166.61   | NA  | NA   |
| 280       | 2023-10-07 | 25.38   | 211.75   | NA  | NA   |
| 281       | 2023-10-08 | 24.96   | 197.50   | NA  | NA   |
| 282       | 2023-10-09 | 25.23   | 244.85   | NA  | NA   |
| 283       | 2023-10-10 | 18.93   | 203.53   | NA  | NA   |
| 284       | 2023-10-11 | 11.43   | 169.14   | NA  | NA   |
| 285       | 2023-10-12 | 23.74   | 302.10   | NA  | NA   |
| 286       | 2023-10-13 | NA  | NA   | NA  | NA   |
| 287       | 2023-10-14 | NA  | NA   | NA  | NA   |

|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|--------|------------|---|--|---|--|
| SI No. |            |   |  |   |  |
| 288    | 2023-10-15 | NA  | NA   | NA  | NA   |
| 289    | 2023-10-16 | NA  | NA   | NA  | NA   |
| 290    | 2023-10-17 | NA  | NA   | NA  | NA   |
| 291    | 2023-10-18 | NA  | NA   | NA  | NA   |
| 292    | 2023-10-19 | NA  | NA   | NA  | NA   |
| 293    | 2023-10-20 | NA  | NA   | NA  | NA   |
| 294    | 2023-10-21 | NA  | NA   | NA  | NA   |
| 295    | 2023-10-22 | NA  | NA   | NA  | NA   |
| 296    | 2023-10-23 | NA  | NA   | NA  | NA   |
| 297    | 2023-10-24 | NA  | NA   | NA  | NA   |
| 298    | 2023-10-25 | NA  | NA   | NA  | NA   |
| 299    | 2023-10-26 | NA  | NA   | NA  | NA   |
| 300    | 2023-10-27 | NA  | NA   | NA  | NA   |
| 301    | 2023-10-28 | NA  | NA   | NA  | NA   |
| 302    | 2023-10-29 | NA  | NA   | NA  | NA   |
| 303    | 2023-10-30 | NA  | NA   | NA  | NA   |
| 304    | 2023-10-31 | NA  | NA   | NA  | NA   |
| 305    | 2023-11-01 | NA  | NA   | NA  | NA   |
| 306    | 2023-11-02 | NA  | NA   | NA  | NA   |
| 307    | 2023-11-03 | NA  | NA   | NA  | NA   |
| 308    | 2023-11-04 | NA  | NA   | NA  | NA   |
| 309    | 2023-11-05 | NA  | NA   | NA  | NA   |
| 310    | 2023-11-06 | NA  | NA   | NA  | NA   |
| 311    | 2023-11-07 | NA  | NA   | NA  | NA   |
| 312    | 2023-11-08 | NA  | NA   | NA  | NA   |
| 313    | 2023-11-09 | NA  | NA   | NA  | NA   |
| 314    | 2023-11-10 | NA  | NA   | NA  | NA   |
| 315    | 2023-11-11 | NA  | NA   | NA  | NA   |
| 316    | 2023-11-12 | NA  | NA   | NA  | NA   |
| 317    | 2023-11-13 | NA  | NA   | NA  | NA   |
| 318    | 2023-11-14 | NA  | NA   | NA  | NA   |
| 319    | 2023-11-15 | NA  | NA   | NA  | NA   |
| 320    | 2023-11-16 | NA  | NA   | NA  | NA   |
| 321    | 2023-11-17 | NA  | NA   | NA  | NA   |
| 322    | 2023-11-18 | NA  | NA   | NA  | NA   |
| 323    | 2023-11-19 | NA  | NA   | NA  | NA   |
| 324    | 2023-11-20 | NA  | NA   | NA  | NA   |

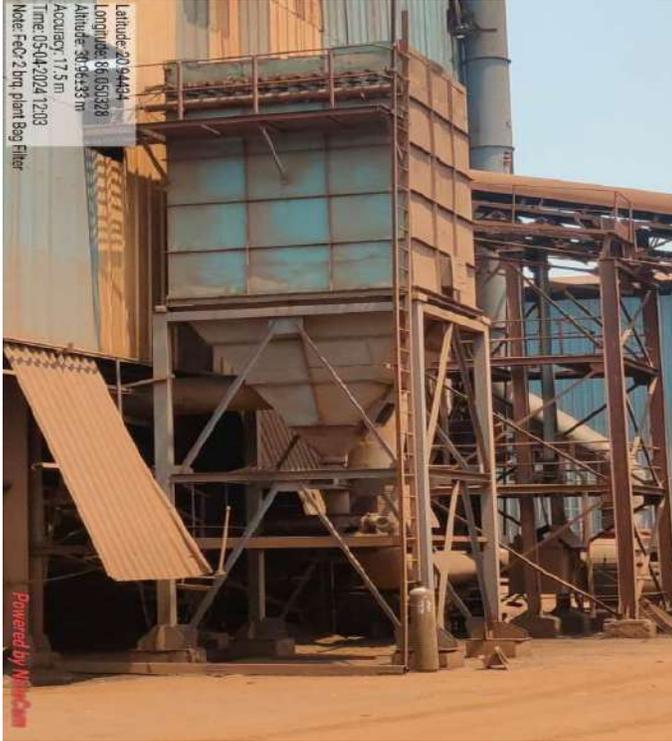


|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2<br>SO2_U |
|--------|------------|---|--|---|--|
| Sl No. |            |   |  |   |  |
| 325    | 2023-11-21 | NA  | NA   | NA  | NA   |
| 326    | 2023-11-22 | NA  | NA   | NA  | NA   |
| 327    | 2023-11-23 | NA  | NA   | NA  | NA   |
| 328    | 2023-11-24 | NA  | NA   | NA  | NA   |
| 329    | 2023-11-25 | NA  | NA   | NA  | NA   |
| 330    | 2023-11-26 | NA  | NA   | NA  | NA   |
| 331    | 2023-11-27 | NA  | NA   | NA  | NA   |
| 332    | 2023-11-28 | NA  | NA   | NA  | NA   |
| 333    | 2023-11-29 | NA  | NA   | NA  | NA   |
| 334    | 2023-11-30 | NA  | NA   | NA  | NA   |
| 335    | 2023-12-01 | NA  | NA   | NA  | NA   |
| 336    | 2023-12-02 | NA  | NA   | NA  | NA   |
| 337    | 2023-12-03 | NA  | NA   | NA  | NA   |
| 338    | 2023-12-04 | 29.85   | 438.41   | NA  | NA   |
| 339    | 2023-12-05 | 42.23   | 229.97   | NA  | NA   |
| 340    | 2023-12-06 | 42.00   | 95.29  | NA  | NA   |
| 341    | 2023-12-07 | 22.57   | 103.07   | NA  | NA   |
| 342    | 2023-12-08 | 21.71   | 121.94   | NA  | NA   |
| 343    | 2023-12-09 | 32.29   | 140.06   | NA  | NA   |
| 344    | 2023-12-10 | 31.10   | 138.17   | NA  | NA   |
| 345    | 2023-12-11 | 23.44   | 138.28   | NA  | NA   |
| 346    | 2023-12-12 | 25.01   | 141.13   | NA  | NA   |
| 347    | 2023-12-13 | 3.67  | 142.44   | NA  | NA   |
| 348    | 2023-12-14 | NA  | NA   | NA  | NA   |
| 349    | 2023-12-15 | NA  | NA   | NA  | NA   |
| 350    | 2023-12-16 | NA  | NA   | NA  | NA   |
| 351    | 2023-12-17 | NA  | NA   | NA  | NA   |
| 352    | 2023-12-18 | NA  | NA   | NA  | NA   |
| 353    | 2023-12-19 | NA  | NA   | NA  | NA   |
| 354    | 2023-12-20 | NA  | NA   | NA  | NA   |
| 355    | 2023-12-21 | NA  | NA   | NA  | NA   |
| 356    | 2023-12-22 | NA  | NA   | NA  | NA   |
| 357    | 2023-12-23 | NA  | NA   | NA  | NA   |
| 358    | 2023-12-24 | NA  | NA   | NA  | NA   |
| 359    | 2023-12-25 | NA  | NA   | NA  | NA   |
| 360    | 2023-12-26 | NA  | NA   | NA  | NA   |
| 361    | 2023-12-27 | NA  | NA   | NA  | NA   |
| 362    | 2023-12-28 | NA  | NA   | NA  | NA   |

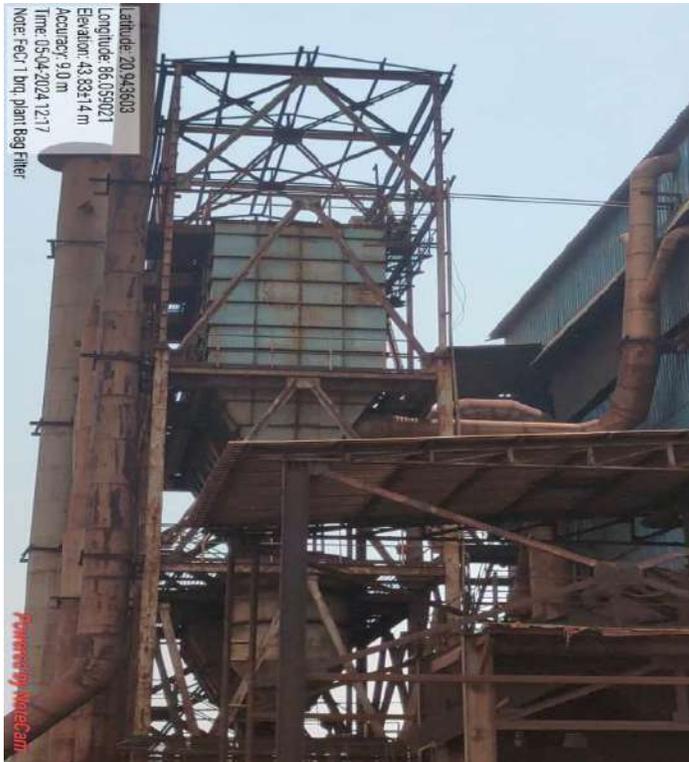


|        | Time       | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>PM_U | CEMS_6_GCP_FerroChrome_SAF_3_4_Complex2-<br>SO2_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>PM_U | CEMS_7_GCP_FerroChrome_SAF_5_Complex2-<br>SO2_U |
|--------|------------|--|---|--|---|
| SI No. |            |  |   |  |   |
| 363    | 2023-12-29 | NA   | NA  | NA   | NA  |
| 364    | 2023-12-30 | NA   | NA  | NA   | NA  |
| 365    | 2023-12-31 | NA   | NA  | NA   | NA  |

Report Details: VisaSteel | 2024-04-08 10:01:25 | Custom Report



**Pulsejet type bag filter at Ferro chrome-2 Briquette Plant**



**Pulsejet type bag filter at Ferro chrome-1 Briquette Plant**



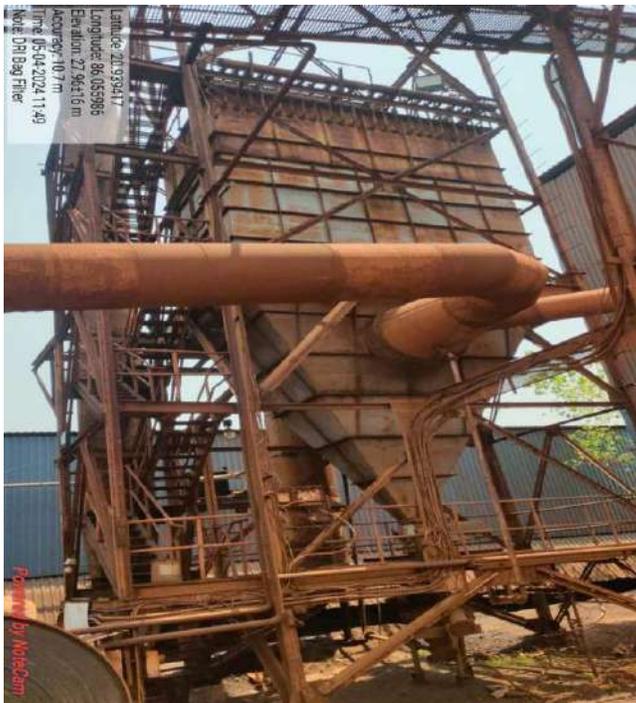
**Pulsejet type bag filter at Ferro chrome-2**



**Pulsejet type bag filter at Ferro chrome-1**



**Pulsejet type bag filter at Ferro chrome**



**Pulsejet type bag filter at DRI IOCP**



**DRI PULSE JET TYPE BAG FILTER DAY BIN**



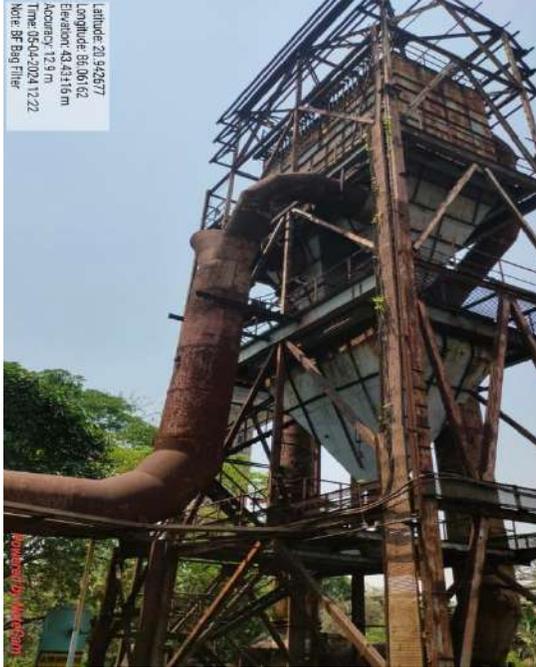
**CHP PULSE JET TYPE BAG FILTER**



**Pulsejet type bag filter at DRI**



**Pulsejet type bag filter at Blast Furnace**



**Pulsejet type bag filter at Blast Furnace**

**Water sprinklers and Dry fog systems**





**WATER SPRINKLERS, RAIN GUN at different locations**



**DRI**



**CHP**



**MAIN  
GATE**



**GROUND  
HOPPER FeCr  
#1**



**CONVEYOR BELT FeCr #1**

**COKE OVEN ROAD**



## COKING COAL STORAGE YARD





- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

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- Environment Lab
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Ref: Envlab/23-24/ TR-07886

## ANNEXURE-3

Date: 05.10.2023

### TEST REPORT

- Name of the Industry : VISA Steel Limited, Kalinganagar, Jajpur
- Sampling Location : Ferrochrome slag from bath complex 1& 2 composite sample
- Sample Type : Chrome slag
- Sample Collected By : VCSPL Representative in front of VISA Steel Representative
- Sampling Date : 01.09.2023
- Receiving Date : 02.09.2023

| Sl No | Parameter                    | Testing Method                        | Unit | Requirement / Limit SCHEDULE II |     | Analysis Results |
|-------|------------------------------|---------------------------------------|------|---------------------------------|-----|------------------|
|       |                              |                                       |      | Max                             | Min |                  |
| 1     | Arsenic                      | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 2     | Barium                       | USEPA 1331 & 200.7                    | mg/L | 100                             | --  | <0.05            |
| 3     | Cadmium                      | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 4     | Chromium/ Cr(III) Compounds  | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 5     | Lead                         | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 6     | Manganese                    | USEPA 1331 & 200.7                    | mg/L | 10                              | --  | <0.05            |
| 7     | Mercury                      | USEPA 1331 & 200.7                    | mg/L | 0.20                            | --  | <0.05            |
| 8     | Selenium                     | USEPA 1331 & 200.7                    | mg/L | 1.0                             | --  | <0.05            |
| 9     | Silver                       | USEPA 1331 & 200.7                    | mg/L | 5.0                             | --  | <0.05            |
| 10    | Ammonia as NH <sub>3</sub>   | USEPA 1331 & APHA 4500 C              | mg/L | 50                              | --  | 1.41             |
| 11    | Cyanide                      | USEPA 1331 & APHA 4500 F              | mg/L | 20                              | --  | <0.05            |
| 12    | Nitrate (Nitrate- Nitrogen)  | USEPA 1331 & IS 3025 (Part 34)        | mg/L | 1000                            | --  | 0.33             |
| 13    | Sulphide as H <sub>2</sub> S | USEPA 1331 & APHA 4500 S F            | mg/L | 5.0                             | --  | 2.12             |
| 14    | 1,1- Dichloroethylene        | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.70                            | --  | <0.01            |
| 15    | 1,2- Dichloroethane          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 16    | 1,4- Dichlorobenzene         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 7.5                             | --  | <0.01            |
| 17    | 2,4,5- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 400                             | --  | <0.05            |
| 18    | 2,4,6- Trichlorophenol       | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 2.0                             | --  | <0.05            |
| 19    | 2,4- Dinitrotoluene          | USEPA 1331 + 3510 C + 8041 A & 8270 D | mg/L | 0.13                            | --  | <0.01            |
| 20    | Benzene                      | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |
| 21    | Benzo (a) pyrene             | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.001                           | --  | <0.0001          |
| 22    | Bromodichloromethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | <0.01            |
| 23    | Bromoform                    | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10.                             | --  | <0.01            |
| 24    | Carbontetrachloride          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.50                            | --  | <0.01            |
| 25    | Chlorobenzene                | USEPA 1331 + 5030 C & 8260 B          | mg/L | 100                             | --  | <0.01            |
| 26    | Chloroform                   | USEPA 1331 + 5030 C & 8260 B          | mg/L | 6.0                             | --  | 0.01             |
| 27    | Cresol (ortho + meth + para) | USEPA 1331 + 5030 C & 8260 B          | mg/L | 200                             | --  | <0.05            |
| 28    | Dichlorobromomethane         | USEPA 1331 + 5030 C & 8260 B          | mg/L | 10                              | --  | <0.01            |
| 29    | Hexachlorobenzene            | USEPA 1331 + 5030 C & 8260 B          | mg/L | 13                              | --  | <0.01            |
| 30    | Hexachlorobutadiene          | USEPA 1331 + 5030 C & 8260 B          | mg/L | 0.5                             | --  | <0.01            |



(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

Laboratory Services

Environment Lab  
Food Lab  
Material Lab  
Soil Lab  
Mineral Lab  
&  
Microbiology Lab

- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

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- Waste Management Services

|    |                                      |                                |      |       |    |         |
|----|--------------------------------------|--------------------------------|------|-------|----|---------|
| 31 | Hexachloroethane                     | Qualitative                    | mg/L | 3.0   | -- | Absent  |
| 32 | Methylethylketon                     | USEPA 1331 + 5030 C & 8260 B   | mg/L | 200.0 | -- | <0.01   |
| 33 | Naphthalene                          | USEPA 1331 + 5030 C & 8260 B   | mg/L | 5.0   | -- | <0.01   |
| 34 | Nitrobenzene                         | USEPA 1331 + 5030 C & 8260 B   | mg/L | 2.0   | -- | <0.01   |
| 35 | Pentachlorophenol                    | USEPA 1331 + 5030 C & 8260 B   | mg/L | 100   | -- | <0.05   |
| 36 | Pyridine                             | USEPA 1331 + 5030 C & 8260 B   | mg/L | 5.0   | -- | <0.01   |
| 37 | Tetrachloroethylene                  | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.7   | -- | <0.01   |
| 38 | Trichloroethylene                    | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.5   | -- | <0.01   |
| 39 | Vinylchloride                        | USEPA 1331 + 5030 C & 8260 B   | mg/L | 0.2   | -- | <0.01   |
| 40 | 2,4,5- TP (Silvex)                   | Qualitative                    | mg/L | 1.0   | -- | Absent  |
| 41 | 2,4- Dichlorophenoxyacetic acid      | USEPA 1311 & + 5030 C & 8260 B | mg/L | 10.0  | -- | <0.01   |
| 42 | Alachlor                             | USEPA 1311 & + 5030 C & 8081 A | mg/L | 2.0   | -- | <0.005  |
| 43 | Alpha HCH                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.001 | -- | <0.0005 |
| 44 | Atrazine                             | USEPA 1311 & + 5030 C & 8141 A | mg/L | 0.20  | -- | <0.001  |
| 45 | Beta HCH                             | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.004 | -- | <0.001  |
| 46 | Butachlor                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 12.5  | -- | <0.001  |
| 47 | Chlordane                            | USEPA 1311 & + 5030 C & 8081 A | mg/L | 0.03  | -- | <0.001  |
| 48 | Chloropyriphos                       | USEPA 1311 & + 3510 C & 8141 A | mg/L | 9.0   | -- | <0.001  |
| 49 | Delta HCH                            | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.004 | -- | <0.001  |
| 50 | Lead                                 | USEPA 1311 + 200.7 / 200.8     | mg/L | 5.0   | -- | <0.05   |
| 51 | Endosulfan (alpha + beta + Sulphate) | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.04  | -- | <0.001  |
| 52 | Endrin                               | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.02  | -- | <0.001  |
| 53 | Ethion                               | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.30  | -- | <0.001  |
| 54 | Heptachlor & its Epoxide             | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.008 | -- | <0.001  |
| 55 | Isoproturon                          | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.9   | -- | <0.001  |
| 56 | Lindane                              | USEPA 1311 & + 3510 C & 8081 A | mg/L | 0.4   | -- | <0.001  |
| 57 | Malathion                            | USEPA 1311 & + 3510 C & 8141 A | mg/L | 19    | -- | <0.001  |
| 58 | Methoxychlor                         | USEPA 1311 & + 3510 C & 8081 A | mg/L | 10    | -- | <0.001  |
| 59 | Methylparathion                      | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.70  | -- | <0.001  |
| 60 | Monocrotophos                        | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.10  | -- | <0.001  |
| 61 | Phorate                              | USEPA 1311 & + 3510 C & 8141 A | mg/L | 0.2   | -- | <0.001  |
| 62 | Toxaphene                            | Qualitative                    | mg/L | 0.50  | -- | Absent  |
| 63 | Antimony                             | USEPA 1310 & 200.7             | mg/L | 15.0  | -- | <0.05   |
| 64 | Beryllium                            | USEPA 1310 & 200.7             | mg/L | 0.75  | -- | <0.05   |
| 65 | Cobalt                               | USEPA 1310 & 200.7             | mg/L | 80.0  | -- | <0.05   |
| 66 | Copper                               | USEPA 1310 & 200.7             | mg/L | 25.0  | -- | <0.05   |
| 67 | Molybdenum                           | USEPA 1310 & 200.7             | mg/L | 350.0 | -- | <0.05   |
| 68 | Nickel                               | USEPA 1310 & 200.7             | mg/L | 20.0  | -- | <0.05   |
| 69 | Thallium                             | USEPA 1310 & 200.7             | mg/L | 7.0   | -- | <0.05   |
| 70 | Vanadium                             | USEPA 1310 & 200.7             | mg/L | 24.0  | -- | <0.05   |
| 71 | Zinc                                 | USEPA 1310 & 200.7             | mg/L | 250.0 | -- | <0.05   |
| 72 | Fluoride                             | USEPA 1310 & APHA 4500 F C     | mg/L | 180.0 | -- | 16.8    |
| 73 | Aldrin                               | USEPA 1310 & 8081A             | mg/L | 0.14  | -- | <0.001  |
| 74 | DDT, DDE, DDD                        | USEPA 1310 & 8081A             | mg/L | 0.10  | -- | <0.001  |
| 75 | Dieldrin                             | USEPA 1310 & 8081A             | mg/L | 0.80  | -- | <0.001  |
| 76 | Kepon                                | Qualitative                    | mg/L | 2.1   | -- | Absent  |
| 77 | Mirex                                | Qualitative                    | mg/L | 2.1   | -- | Absent  |



# Visiontek Consultancy Services Pvt. Ltd. 1621

(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

#### Laboratory Services

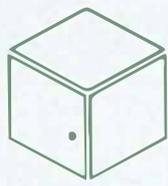
- Environment Lab
- Food Lab
- Material Lab
- Soil Lab
- Mineral Lab
- &
- Microbiology Lab

|    |   |                            |         |      |    |       |
|----|---|----------------------------|---------|------|----|-------|
| 78 | Polychlorinated biphenyls               | USEPA 1310 + 3510 C & 8082 | mg/L    | 5.0  | -- | <0.5  |
| 79 | Dioxin (2,3,7,8- TCDD)                  | HRGC/HRMS:ECO/AV/IAC/012   | ng/kgdm | 1000 | -- | <8.7  |
| 80 | Hexavalent Chromium as Cr <sup>6+</sup> | APHA 3500                  | mg/L    | 5.0  | -- | <0.02 |

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- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
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- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

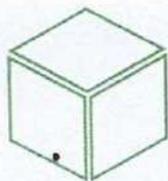
Ref: VCSPL/22/R-7351

Date: 05.02.2022

## TEST REPORT

1. Name of Industry : VISA Steel ltd, Kalinganagar, Jajpur
2. Sampling location : Ferrochrome slag from bath complex 1 & 2 composite Sample
3. Sample Type : Chrome Slag
4. Sample collected by : VCSPL Representative in presence VISA steel ltd
5. Sampling Date : 27.01.2022
6. Receiving Date : 28.01.2022

| Sl. No | Parameter                    | Testing Methods                  | Unit | Requirement/Limit SCHEDULE II* |     | Analysis Results |
|--------|------------------------------|----------------------------------|------|--------------------------------|-----|------------------|
|        |                              |                                  |      | Max                            | Min |                  |
| 1      | Arsenic                      | USEPA 1311 & 200.7               | mg/L | 5.0                            | -   | <0.05            |
| 2      | Barium                       | USEPA 1311 & 200.7               | mg/L | 100                            | -   | <0.05            |
| 3      | Cadmium                      | USEPA 1311 & 200.7               | mg/L | 1.0                            | -   | <0.05            |
| 4      | Chromium /Cr(III) Compounds  | USEPA 1311 & 200.7               | mg/L | 5.0                            | --  | <0.05            |
| 5      | Lead                         | USEPA 1311 & 200.7               | mg/L | 5.0                            | --  | <0.05            |
| 6      | Manganese                    | USEPA 1311 & 200.7               | mg/L | 10                             | -   | <0.05            |
| 7      | Mercury                      | USEPA 1311 & 200.7               | mg/L | 0.20                           | -   | <0.05            |
| 8      | Selenium                     | USEPA 1311 & 200.7               | mg/L | 1.0                            | -   | <0.05            |
| 9      | Silver                       | USEPA 1311 & 200.7               | mg/L | 5.0                            | -   | <0.05            |
| 10     | Ammonia as NH3               | USEPA 1311 & APHA 4500 C         | mg/L | 50*                            | -   | 1.39             |
| 11     | Cyanide                      | USEPA1311 & APHA 4500 F          | mg/L | 20*                            | -   | <0.05            |
| 12     | Nitrate(nitrate-nitrogen)    | USEPA1311 & IS 3025 (Part 34) :  | mg/L | 1000                           | -   | 0.35             |
| 13     | Sulphide as H2S              | USEPA1311 & APHA 4500S F         | mg/L | 5.0                            | --  | 2.08             |
| 14     | 1,1-Dichloroethylene         | USEPA 1311+5030C & 8260B         | mg/L | 0.70                           | --  | <0.01            |
| 15     | 1,2-Dichloroethane           | USEPA 1311+5030C & 8260B         | mg/L | 0.5                            | --  | <0.01            |
| 16     | 1,4-Dichlorobenzene          | USEPA 1311+5030C & 8260B         | mg/L | 7.5                            | --  | <0.01            |
| 17     | 2,4,5-Trichlorophenol        | USEPA1311+ 3510C + 8041A&8270D   | mg/L | 400                            | --  | <0.05            |
| 18     | 2,4,6-Trichlorophenol        | USEPA1311+ 3510C + 8041A&8270D   | mg/L | 2.0                            | --  | <0.05            |
| 19     | 2,4-Dinitrotoluene           | USEPA1311+ 3510C + 8041A & 8270D | mg/L | 0.13                           | --  | <0.01            |
| 20     | Benzene                      | USEPA 1311+5030C & 8260B         | mg/L | 0.5                            | --  | <0.01            |
| 21     | Benzo(a)Pyrene               | USEPA 1311+5030C & 8260B         | mg/L | 0.001                          | --  | <0.0001          |
| 22     | Bromodichloromethane         | USEPA 1311+5030C & 8260B         | mg/L | 6.0                            | --  | <0.01            |
| 23     | Bromoform                    | USEPA 1311+5030C & 8260B         | mg/L | 10.0                           | --  | <0.01            |
| 24     | Carbontetrachloride          | USEPA 1311+5030C & 8260B         | mg/L | 0.50                           | --  | <0.01            |
| 25     | Chlorobenzene                | USEPA 1311+5030C & 8260B         | mg/L | 100                            | --  | <0.01            |
| 26     | Chloroform                   | USEPA 1311+5030C & 8260B         | mg/L | 6.0                            | --  | 0.01             |
| 27     | Cresol (ortho + meta + para) | USEPA 1311+5030C & 8260B         | mg/L | 200                            | --  | <0.05            |



(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017

Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

Laboratory Services  
 Environment Lab  
 Food Lab  
 Material Lab  
 Soil Lab  
 Mineral Lab  
 &  
 Microbiology Lab

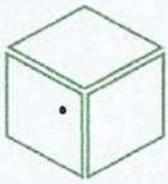
- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

|    |                                      |                           |      |       |    |         |
|----|--------------------------------------|---------------------------|------|-------|----|---------|
| 28 | Dibromochloromethane                 | USEPA 1311+5030C & 8260B  | mg/L | 10    | -- | <0.01   |
| 29 | Hexachlorobenzene                    | USEPA 1311+5030C & 8260B  | mg/L | .13   | -- | <0.0100 |
| 30 | Hexachlorobutadiene                  | USEPA 1311+5030C & 8260B  | mg/L | 0.5   | -- | <0.01   |
| 31 | Hexachloroethane                     | Qualitative               | mg/L | 3.0   | -- | Absent  |
| 32 | Methylethylketone                    | USEPA 1311+5030C & 8260B  | mg/L | 200.0 | -- | <0.01   |
| 33 | Naphthalene                          | USEPA 1311+5030C & 8260B  | mg/L | 5.0   | -- | <0.01   |
| 34 | Nitrobenzene                         | USEPA 1311+5030C & 8260B  | mg/L | 2.0   | -- | <0.01   |
| 35 | Pentachlorophenol                    | USEPA 1311+5030C & 8260B  | mg/L | 100   | -- | <0.05   |
| 36 | Pyridine                             | USEPA 1311+5030C & 8260B  | mg/L | 5.0   | -- | <0.01   |
| 37 | Tetrachloroethylene                  | USEPA 1311+5030C & 8260B  | mg/L | 0.7   | -- | <0.01   |
| 38 | Trichloroethylene                    | USEPA 1311+5030C & 8260B  | mg/L | 0.5   | -- | <0.01   |
| 39 | Vinylchloride                        | USEPA 1311+5030C & 8260B  | mg/L | 0.2   | -- | <0.01   |
| 40 | 2,4,5-TP (Silvex)                    | Qualitative               | mg/L | 1.0   | -- | Absent  |
| 41 | 2,4-Dichlorophenoxyacetic acid       | USEPA 1311+5030C & 8260B  | mg/L | 10.0  | -- | <0.0100 |
| 42 | Alachlor                             | USEPA 1311+5030C & 8081A  | mg/L | 2.0   | -- | <0.005  |
| 43 | Alpha HCH                            | USEPA 1311+5030C & 8081A  | mg/L | 0.001 | -- | <0.0005 |
| 44 | Atrazine                             | USEPA 1311+5030C & 8141A  | mg/L | 0.20  | -- | <0.001  |
| 45 | Beta HCH                             | USEPA 1311+5030C & 8081A  | mg/L | 0.004 | -- | <0.001  |
| 46 | Butachlor                            | USEPA 1311+5030C & 8081A  | mg/L | 12.5  | -- | <0.001  |
| 47 | Chlordane                            | USEPA 1311+5030C & 8081A  | mg/L | 0.03  | -- | <0.001  |
| 48 | Chlorpyrifos                         | USEPA 1311+3510C & 8141A  | mg/L | 9.0   | -- | <0.001  |
| 49 | Delta HCH                            | USEPA 1311+3510C & 8081A  | mg/L | 0.004 | -- | <0.001  |
| 50 | Lead                                 | USEPA 1311+ 200.7 / 200.8 | mg/L | 5.0   | -- | <0.05   |
| 51 | Endosulfan (alpha + beta + Sulphate) | USEPA 1311+3510C & 8081A  | mg/L | 0.04  | -- | <0.001  |
| 52 | Endrin                               | USEPA 1311+3510C & 8081A  | mg/L | 0.02  | -- | <0.001  |
| 53 | Ethion                               | USEPA 1311+3510C & 8141A  | mg/L | 0.30  | -- | <0.001  |
| 54 | Heptachlor & its Epoxide             | USEPA 1311+3510C & 8081A  | mg/L | 0.008 | -- | <0.001  |
| 55 | Isoproturon                          | USEPA 1311+3510C & 8081A  | mg/L | 0.9   | -- | <0.0010 |
| 56 | Lindane                              | USEPA 1311+3510C & 8081A  | mg/L | 0.4   | -- | <0.001  |
| 57 | Malathion                            | USEPA 1311+3510C & 8141A  | mg/L | 19    | -- | <0.001  |
| 58 | Methoxychlor                         | USEPA 1311+3510C & 8081A  | mg/L | 10    | -- | <0.001  |
| 59 | Methylparathion                      | USEPA 1311+3510C & 8141A  | mg/L | 0.70  | -- | <0.001  |
| 60 | Monocrotophos                        | USEPA 1311+3510C & 8141A  | mg/L | 0.10  | -- | <0.0010 |
| 61 | Phorate                              | USEPA 1311+3510C & 8141A  | mg/L | 0.2   | -- | <0.0010 |
| 62 | Toxaphene                            | Qualitative               | mg/L | 0.50  | -- | Absent  |
| 63 | Antimony                             | USEPA 1310 & 200.7        | mg/L | 15.0  | -- | <0.05   |
| 64 | Beryllium                            | USEPA 1310 & 200.7        | mg/L | 0.75  | -- | <0.05   |



# Visiontek Consultancy Services Pvt. Ltd. 1624

(Committed For Better Environment)

Certified for : ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 (OH&S), ISO/IEC 17025:2017  
Accredited by : NABET-A Grade, MOEF & CC/CPCB & SPCB-A Grade

### Laboratory Services

Environment Lab  
Food Lab  
Material Lab  
Soil Lab  
Mineral Lab  
&  
Microbiology Lab

- Infrastructure Engineering
- Water Resource Management
- Environmental & Social Study

- Surface & Sub-Surface Investigation
- Quality Control & Project Management
- Renewable Energy

- Agricultural Development
- Information Technology
- Public Health Engineering

- Mine Planning & Design
- Mineral/Sub-Soil Exploration
- Waste Management Services

|    |                             |                                    |             |       |    |              |
|----|-----------------------------|------------------------------------|-------------|-------|----|--------------|
| 65 | Cobalt                      | USEPA 1310 & 200.7                 | mg/L        | 80.0  | -- | <0.05        |
| 66 | Copper                      | USEPA 1310 & 200.7                 | mg/L        | 25.0  | -- | <0.05        |
| 67 | Molybdenum                  | USEPA 1310 & 200.7                 | mg/L        | 350.0 | -- | <0.05        |
| 68 | Nickel                      | USEPA 1310 & 200.7                 | mg/L        | 20.0  | -- | <0.05        |
| 69 | Thallium                    | USEPA 1310 & 200.7                 | mg/L        | 7.0   | -- | <0.05        |
| 70 | Vanadium                    | USEPA 1310 & 200.7                 | mg/L        | 24.0  | -- | <0.05        |
| 71 | Zinc                        | USEPA 1310 & 200.7                 | mg/L        | 250.0 | -- | <0.05        |
| 72 | Fluoride                    | USEPA 1310 & APHA 23RD EDN 4500F C | mg/L        | 180.0 | -- | 17.88        |
| 73 | Aldrin                      | USEPA 1310+3510C & 8081A           | mg/L        | 0.14  | -- | <0.0010      |
| 74 | DDT,DDE,DDD                 | USEPA 1310+3510C & 8081A           | mg/L        | 0.10  | -- | <0.0010      |
| 75 | Dieldrin                    | USEPA 1310+3510C & 8081A           | mg/L        | 0.80  | -- | <0.0010      |
| 76 | Kepon                       | Qualitative                        | mg/L        | 2.1   | -- | Absent       |
| 77 | Mirex                       | Qualitative                        | mg/L        | 2.1   | -- | Absent       |
| 78 | Polychlorinated biphenyls   | USEPA 1310+ 3510C & 8082           | mg/L        | 5.0   | -- | <0.5         |
| 79 | Dioxin (2,3,7,8-TCDD)       | HRGC/HRMS:ECO/AV/1AC/012           | Ng/kgd<br>m | 1000  | -- | <8.7         |
| 80 | Hexavalent chromium as Cr6+ | APHA 3500                          | mg/L        | 5.0   | -- | BDL(DL:0.02) |

Reviewed By:



Approved By:



Item No.02

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

**ORIGINAL APPLICATION NO.82/2022/EZ  
(I.A. NO.18/2023/EZ, I.A. NO.23/2023/EZ)**

**IN THE MATTER OF:**

**Kalinga Nagar Paribesh Surakhya Samiti,**  
Represented by it's President Aswini Kumar Dhal  
At/PO/PS – Jakhapura,  
Danagadi, Kalinganagar, Jajpur,  
Odisha – 755026,

**.... Applicant(s)**

Versus

- 1. Chief Secretary, Odisha cum Chairman,**  
State Pollution Control Board, Odisha,  
Secretariat Bldg., Bhubaneswar,  
Odisha – 751001,
- 2. Member Secretary,**  
State Pollution Control Board, Odisha,  
A/118, Nilakanthanagar, Unit-VIII,  
Nayapalli, Bhubaneswar,  
Odisha – 751012,
- 3. Additional Chief Secretary,**  
Forest and Environment Department,  
Government of Odisha,  
Secretariat Building Bhubaneswar,  
Odisha – 751001,
- 4. The Secretary,**  
Ministry of Environment, Forests and Climate Change,  
Indira Paryavaran Bhawan, Jorbagh,  
New Delhi – 110003,
- 5. Member Secretary,**  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi – 110032,
- 6. Managing Director,**  
M/s VISA Sun Coke Ltd,  
VISA House, 11, EkamraKanan,  
Nayapalli Bhubaneswar,  
Pin – 751015,
- 7. Managing Director,**  
M/s VISA Coke Ltd,  
VISA House, 11, EkamraKanan,  
Nayapalli Bhubaneswar,  
Pin – 751015,

**8. Managing Director,**

Odisha Industrial Infrastructure Development Corporation of Odisha  
(IDCO),  
IDCO Tower, Janapath, Bhubaneswar,  
Pin – 751022,

**.... Respondent(s)**

Date of hearing: 11.05.2023

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sankar Prasad Pani, Advocate (in Virtual Mode)

For Respondent(s) : Mr. Nayan Chand Bihani, Advocate a/w  
Ms. Papiya Banerjee Bihani, Advocate for 1 & 2,  
Mr. Surendra Kumar, Advocate for R-5,  
Mr. Sumeer Sodhi, Advocate a/w  
Mr. Prannoy Joe Sebastian, Advocate for R-7,  
Ms. Amrita Pandey, Advocate in I.A. No.18/2023 (in Virtual Mode)**ORDER**

1. Mr. Sankar Prasad Pani, learned Counsel is present for the Applicant in Virtual Mode. Mr. Nayan Chand Bihani, learned Counsel along with Ms. Papiya Banerjee Bihani, learned Counsel appearing for Respondent Nos. 1&2, Mr. Surendra Kumar, learned Counsel appearing for Respondent No.5, Mr. Sumeer Sodhi, learned Counsel along with Mr. Prannoy Joe Sebastian, learned Counsel appearing for Respondent No.7, are present in Court and Ms. Amrita Pandey, learned Counsel appearing for the Applicant in I.A. is present in Virtual Mode.
2. The allegation in the Original Application is that Integrated Steel Plant Project of M/s VISA Steel Ltd. for a capacity of 1.5 MTPA Steel Plant and 100 MW Captive Power Plant (CPP) was granted Environmental Clearance by the Ministry of Environment, Forest and Climate Change on 12.06.2007 for production of steel billets.
3. The learned Counsel for the Applicant submits that the Coke Plant operated by Respondent Nos. 6 and 7, M/s VISA SunCoke Ltd. and

66. The IDCO, Respondent No.8, in its counter-affidavit dated 31.10.2022 has stated that it entered into an agreement on 16.11.2017 with M/s VISA SunCoke Ltd. under lease deed for grant of land in KNIC, Duburi, over an area of Ac.25 decimal in Jakhapura Mouza under Danagadi Tahasil for Jajpur District, for establishment of Coke Plant and Associated Steam Generation Unit over an area of 25 acres out of the area of Ac.390 decimal (earlier leased out in favour of M/s VISA Steel Ltd.) as per rules and regulations of IDCO following due process of law. It is also stated that the State Pollution Control Board, Odisha, has issued Consent order dated 29.03.2019 for discharge of sewage and trade effluent in favour of M/s VISA Coke Limited (erstwhile M/s VISA SunCoke Ltd.).

67. The Applicant has filed rejoinder-affidavit dated 16.11.2022, reiterating the same allegations as in the Original Application, namely, that M/s VISA Coke Ltd. being a registered company does not have Environmental Clearance in its name and the EIA Notification, 2006, mandates the requirement of obtaining prior Environmental Clearance from the concerned regulatory authority for all new projects or activities listed in the Schedule; or expansion and modernization of existing projects or activities listed in the Schedule; or any change in product mix in an existing manufacturing unit included in the Schedule. However, since the activity of Coke Oven Plant was already covered in the Environmental Clearance dated 12.06.2007 granted to M/s VISA Steel Ltd., we are of the firm opinion that mere creation of another company in the name and style of M/s VISA Coke Ltd. for operating the existing Coke Oven Plant does not require a fresh

Environmental Clearance and even if M/s VISA Coke Ltd. has changed its name from M/s VISA SunCoke Ltd. to M/s VISA Coke Ltd., fresh Environmental Clearance is not required.

68. In addition, the Applicant in his rejoinder affidavit has raised a fresh issue, namely, that the Respondent No.7 is discharging untreated black coloured and oily coated water from three different locations in a stretch of 100 meters through holes in the boundary wall of M/s VISA Coke Ltd. opposite to Hanuman Temple and the same is being discharged into the Gandanalla through agricultural lands. It is also alleged that local farmers have made complaints to the authorities but no action has been taken till date.

Similar facts have been averred by the Applicant in his additional affidavit dated 16.08.2021 but we find that that violation of environmental norms have been re-considered by the State Pollution Control Board, Odisha, in the Minutes of the Meeting held on 16.11.2022 and it was noted that though there were some non-compliances, a direction was issued by the State Board and the industry submitted a time bound Action Plan for remedial action and subsequent inspections showed that the industry had completed all the remedial actions before the timeline granted. However, if there are any fresh environmental violations, it shall be the duty of the State Pollution Control Board, Odisha, to examine the same during regular inspections being the regulatory authority and appropriate action shall be taken against the violator as per law.

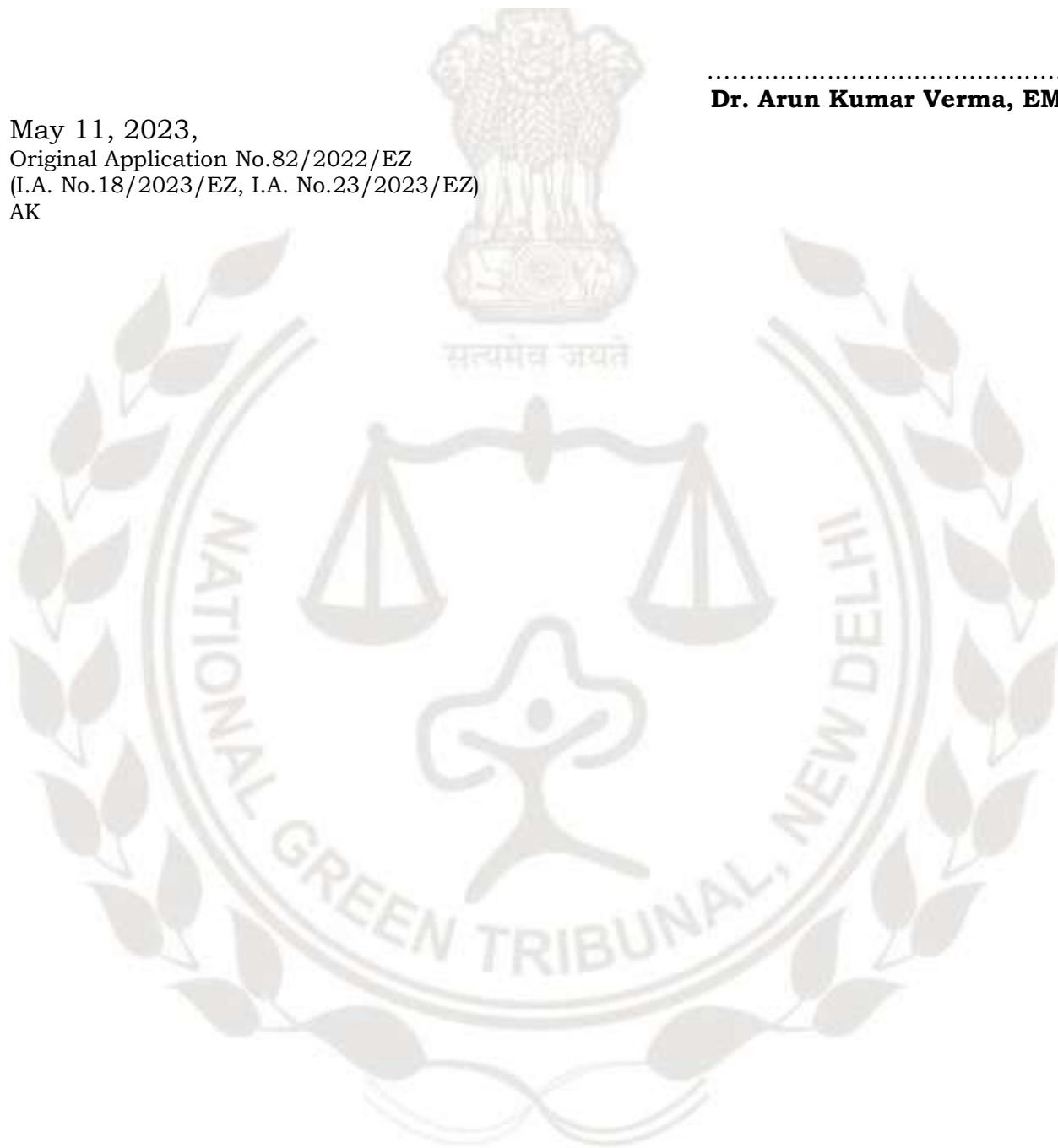
69. The Respondent No.7 has also filed its rejoinder affidavit dated 16.11.2022 reiterating the contents of its counter-affidavit that Environmental Clearance was granted in favour of M/s VISA Steel

78. There shall be no order as to costs.

.....  
**B. Amit Sthalekar, JM**

May 11, 2023,  
Original Application No.82/2022/EZ  
(I.A. No.18/2023/EZ, I.A. No.23/2023/EZ)  
AK

.....  
**Dr. Arun Kumar Verma, EM**



**NGT**

Ref: VSL/EMD/SPCB/2013-14/ 161  
September 27, 2013

**VISA STEEL**

PLANT OFFICE  
KALINGANAGAR INDUSTRIAL COMPLEX  
AT/POST : JAKHAPURA - 755 026  
DIST JAJPUR, ODISHA  
TEL (+91-6726) 242 441  
FAX (+91-6726) 242 442  
E-mail vsl@visasteel.com  
Website www.visasteel.com

To,

Sr. Environmental Engineer,  
State Pollution Control Board, Odisha  
Paribesh Bhawan, A/118,  
Nilakantha Nagar, Unit VIII,  
Bhubaneswar - 751 012  
**ODISHA**

**Subject:** Installation of Real Time Data Acquisition System (RT-DAS)

Dear Sir,

With reference to the above, we would like to intimate your goodself that the Real Time Data Acquisition system (RT-DAS) has already been installed at our plant site and the system is functioning continuously by transferring on-line data captured at our AAQMS system. We have verified from the uniform resource locator (URL) code allotted to us that the data is getting transferred to SPCB server on continuous basis. We request you to kindly consider our plant in the list of Integrated Steel industries for successful transfer of AAQMS data to SPCB server.

This is for your kind information and record.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.

  
**(MANOJ KUMAR)**  
**Executive Director**

**CC to:** The Regional Officer, Regional Office SPCB, Cuttack,  
586, Surya Vihar, Link Road,  
Cuttack - 753012. **ODISHA**





~~169~~

VISA

## VISA STEEL LIMITED

B. P. MODI  
By: Managing DirectorA/POST JANAKPURA - 755 026,  
DIST JAJPUR, ORISSA  
Tel: (+91-6726) 320 649  
Fax: (+91-6726) 262 342  
Mobile: +91 9337 46  
E-mail: bp.modi@vslsteel.com  
Website: www.vslsteel.com12<sup>th</sup> November 2008

Dear Mr. Sahu,

Re : Extension of MoU

We acknowledge receipt, with thanks, your letter No. SJ/VSL/18/3564, dated 6<sup>th</sup> November 2008 on the subject matter.

We are pleased to furnish below the point-wise status of the information desired by you

- (1). Physical Status:- As you are aware that we have signed the MoU with the Government of Orissa for setting up a 0.35 million TPA integrated special steel and stainless steel plant. In the meantime, we have enhanced the capacity in phase - I of the project out of which following facilities have already been commissioned:-

|      |                    |             |
|------|--------------------|-------------|
| (a). | Blast Furnace      | 225,000 TPA |
| (b). | DRI Plant          | 300,000 TPA |
| (c). | Ferro Chrome Plant | 50,000 TPA  |
| (d). | Power Plant        | 50 MW       |
| (e). | Coke Oven Plant    | 400,000 TPA |

The following projects are in advance stage of implementation:-

|      |                 |             |
|------|-----------------|-------------|
| (a). | Steel Melt Shop | 500,000 TPA |
| (b). | Rolling Mill    | 500,000 TPA |
| (c). | Power Plant     | 25 MW       |

The ordering of above projects has already been completed and construction work is progressing satisfactorily.

Total investment already made so far:- We have completed the financial closure of the project. We have already invested Rs. 1328 Crores as against Rs. 345.78 Crores mentioned in the MoU. The details of the investment made so far duly certified by C.A. are enclosed herewith.

- (3) Reasons for non-achievement of milestone:- We have achieved the milestone of commissioning of units including Blast Furnace, DRI plant,

PIC  
VISA HOUSE  
Bhubaneswar  
Orissa, India

~~170~~

VISA  
VISA STEEL LIMITED

B. P. MODI  
Dy. Managing Director

AT/POST JAKHAPURA 755 026  
DIST. JAJPUR, ORISSA  
Tel (+91-6726) 320 649  
Fax (+91-6726) 242 442  
Mobile : +91 93375 48044  
E-mail bp.modi@visasteel.com  
Website www.visasteel.com

Ferro Chrome Plant and Power plant. We have already invested almost four times more than the amount committed in the MoU. Meanwhile the Steel Melt Shop and Rolling Mill are in advance stage of implementation.

(4) Expected date of completion of balance milestone:-

|                           |                                      |
|---------------------------|--------------------------------------|
| Steel Melt Shop           | by 3 <sup>rd</sup> Qtr of FY 2009-10 |
| Rolling Mill (not in MoU) | by 3 <sup>rd</sup> Qtr of FY 2009-10 |
| Power Plant (not in MoU)  | by 2 <sup>nd</sup> Qtr of FY 2009-10 |

- (5) Processing Fees:- Please find enclosed herewith Demand Draft No.621013, dated 12/11/2008 in favour of IPICOL payable at SBI, Bhubaneswar for an amount of Rs. 1,00,000/- (Rupees One Lac only) towards processing fee.

You are aware that we have submitted a proposal to IPICOL for amendment of our MoU to 1.5 million TPA which has been cleared by SLSWCA and is pending approval of HLCA. We request you to kindly do the needful in this regard.

In view of above, we request you the following-

- To extend the validity of the MoU for a further period of 3 years.
- To amend the MoU to 1.5 million TPA steel capacity.

Your confirmation in this regard is requested.

Warm regards,

Yours Sincerely,



(B.P. Modi)

Mr. S Sahu,  
Chief General Manager,  
IPICOL,  
IPICOL House, Janpath  
Bhubaneswar – 751 022

cc: Mr. S Sahu  
cc: Mr. S Sahu

~~1~~

# INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ORISSA LIMITED

(A Government of Orissa Undertaking)  
 IPICOL HOUSE, JANPATH, BHUBANESWAR-751 022, ORISSA (INDIA)  
 Ph.: 0674-2542501-03, 2542505-08 (EPABX), Fax : 91 - 674 - 2543766  
 E-mail : ipicol@sancharnet.in, Website : www.ipicol.orissa.com

No.SJ/VSL/18/ 3564

DL6/11/2008

To  
 M/s Visa Steel Ltd.  
 Visa House, Ekram Kanan,  
 Nayapalli, Bhubaneswar-751 015.

Sub: Extension of MoU

Dear Sir

Please refer to your dated 8/10/2008 addressed to the Principal Secretary, Steel & Mines Department, Government of Orissa on the above subject. You are requested to send us the information on the following:

- Physical status of individual manufacturing facilities envisaged in the MoU .
- Reasons for non achievement of mile stones laid down in the MoU signed with Government on 26/12/2003.
- Expected date of completion of the balance mile stones .
- Total investment already made by the company along with its sources duly certified by a C.A.
- A demand draft of Rs.1.00 lakh drawn in favour of IPICOL towards processing fees.

Thanking you,

Your faithfully

Chief General Manager

AD/Dy.MD  
  
 8.11.08

**S. P. SARDA & CO.**  
Chartered Accountants

41, Netai Subhash Road  
5th Floor, Room No. 504  
Kolkata - 700 001  
Ph. : 2231 3048

**VISA STEEL LIMITED**  
Blast Furnace, Coke Oven, FeCr, DRI, CPP ( 75 MW ) , SMS & Rolling Mill PROJECT  
AT JAKHAPURA, ORISSA  
STATEMENT OF EXPENDITURE AS ON 31st October ' 2008

(Rs. in Lacs)

| S.NO. | FACILITIES                                       | TOTAL EXPENDITURE INCURRED | FINANCED BY |           |
|-------|--|----------------------------|-------------|-----------|
|       |  |                            | OWN SOURCES | TERM LOAN |
| 1     | Blast Furnace & Coke Oven                        | 25,550.00                  | 8,942.50    | 16,607.50 |
| 2     | Ferro-chrome, DRI, CPP(75MW), SMS & ROLLING MILL | 107,259.68                 | 37,676.43   | 69,583.25 |
|       | TOTAL  | 132,809.68                 | 46,618.93   | 86,190.75 |

CERTIFICATE

We have checked the relevant statement and other records, as produced to us of M/s VISA Steel Limited having its registered Office at 11, Ekamra Kanan, Nayapalli, Dist - 751 015 and as per information and explanations given to us, we hereby certify that above figures have been correctly extracted from relevant records.

KOLKATA  
10/11/2008



S.P.SARDA & CO  
Chartered Account

(S.P.SARDA)  
Proprietor



Tel : 2564033/2563924  
 EPABX : 2561909/2562847  
 E-mail: [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org)  
 Web site : [www.ospcboard.org](http://www.ospcboard.org)

## OFFICE OF THE STATE POLLUTION CONTROL BOARD, ODISHA

Parivesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII,  
 Bhubaneswar - 751 012

*By speed post/  
 Through online*

No. 3682 /IND-II-CTE-NIPL-12

Date 10.03.2021

**Online application No. : 3188178**

**CERTIFICATE ON "NO INCREASE IN POLLUTION LOAD" IN ACCORDANCE WITH MOEF&CC, GOVT. OF INDIA NOTIFICATION NO. S.O. 3518(E), DATED 23.11.2016 AND AMENDED NOTIFICATION VIDE S.O. 236 (E), DATED 16.01.2020**

1. The MoEF&CC, Govt. of India had issued Notification vide SO-3518(E) dated 23.11.2016 for issue of "No Increase in Pollution Load" certificate for changes in plant configuration and product mix for the project.
2. The MoEF&CC, Govt. of India has issued amended notification vide S.O 236(E), dated 16.01.2020 which stipulates "Any change in raw material-mix or product-mix, change in quantities within products or number of products in same category for which prior environmental clearance has been granted shall be exempted from the requirement of prior environmental clearance provided there is no increase in pollution load and the resultant increase in production is not more than 50 percent of the production capacity permitted in the earlier environmental clearance and the project proponent shall follow the procedure for obtaining 'No Increase in Pollution Load' certificate from the concerned State Pollution Control Board or Union Territory Pollution Control Committee, as the case may be".
3. M/s Visa Steel Ltd. At – Kalinga Nagar Industrial Complex, Post – Jakhapura, Dist. - Jajpur has submitted an application through online in accordance with MoEF&CC, Govt. of India Notification No. S.O 236(E) dtd. 16.1.2020 for Issue of "No Increase in Pollution Load Certificate" for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA.
4. Consent to Establish was granted by the Board vide OM No. 29888, dated 06.12.2006 for expansion upto 1.5 MTPA Integrated Steel Plant, where the capacity of SAF was as follows:

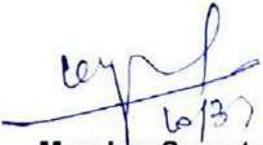
| Sl. No. | Shop/ Unit | Phase-I (0.5 MTPA)         | Phase-II (1.0 MTPA)          | Total Capacity               |
|---------|------------|----------------------------|------------------------------|------------------------------|
| 1.      | SAF        | 50,000 TPA<br>(2x16.5 MVA) | 1,00,000 TPA<br>(4x16.5 MVA) | 1,50,000 TPA<br>(6x16.5 MVA) |

5. Environmental Clearance was granted by MoEF&CC, Govt. of India vide F. No. J-11011/33/2007-IA.II(I), dated 12.06.2007 for Integrated Steel Plant (1.5 MTPA) and WHRB-CPP (100 MW) at Kalinga Nagar Industrial Complex, Jakhapura, Sukinda, Jajpur. The capacity of Ferro-Chrome production was 150000 TPA.

6. Consent to Operate has been granted from the Board vide no. 5659, dated 01.07.2020 and is valid upto 31.03.2021 for the following:

| Sl. No. | Product  | Quantity                           |
|---------|--|------------------------------------|
| 1.      | Captive Power Plant (CPP)  | 75 MW<br>(50 MW WHRB + 25 MW CFBC) |
| 2.      | Ferro Chrome Plant (FAP Unit – 1 & 2)                                | 5x16.5 MVA (125000 TPA)            |
| 3.      | Recovered Ferro Chrome (Metal Recovery Plant – 2 of capacity 30 TPH) | 27 TPD                             |
| 4.      | Recovered Ferro Chrome (Harsco Metal Recovery Plant 40 TPH)          | 20 TPD                             |

7. The project proponent has received No Increase in Pollution Load (NIPL) certificate from the third-party auditor empaneled by the Board (i.e. IMMT, Bhubaneswar) for the proposal.
8. The proposal was discussed in the Technical Committee meeting for issue of "No Increase in Pollution Load Certificate" held on 11.01.2021.
9. The Committee recommended for Issue of "No Increase in Pollution Load Certificate" for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA, At – Kalinga Nagar Industrial Complex, Post – Jakhapura, Dist.- Jajpur and recommended the following:
- The proponent shall inform to the MoEF&CC, Govt. of India about enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA and take additional pollution control measures, if any as advised by the MoEF&CC, Govt. of India.
  - Under no circumstances the proponent shall install additional plant and machineries for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA.
  - The proponent shall be allowed for trial run for 06-months for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA. During the trial run period, a joint inspection and/or monitoring shall be carried out twice by Regional Office and Head Office of State Pollution Control Board, Odisha to check the adequacy of the existing pollution control measures for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA. The monitoring shall be carried out in the full rated capacity. All the parameters submitted in the report of "No Increase in Pollution Load" by the proponent to be verified during this monitoring. Based on the satisfactory performance of the existing pollution control measures for enhancement of Ferro-Chrome production from 1.25 LTPA to 1.50 LTPA, final Consent to Operate will be considered.

  
6/3/21  
Member Secretary

To

**The Director,  
M/s Visa Steel Ltd.,  
At – Visa House, 11, Ekamra Kanan,  
Nayapalli, Bhubaneswar,  
Dist. – Khordha - 751015**

Memo No. 3683 /Date 10.03.2021 /

Copy forwarded to:

1. The Secretary, MoEF&CC, Govt. of India, New Delhi.
2. The District Collector & Magistrate, **Khordha**.
3. The Director, Factories & Boiler, Bhubaneswar.
4. The Regional Officer, S.P.C.Board, **Bhubaneswar**.
5. Consent to Operate Cell, SPC Board, Bhubaneswar.
6. The DFO, **Khordha**.
7. Hazardous Waste Management Cell, SPC Board, Bhubaneswar
8. Copy to Guard file

  
10/3/21  
Chief Env. Engineer

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CONSENT ORDER

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SPEED POST**STATE POLLUTION CONTROL BOARD, ODISHA**

(DEPARTMENT OF FOREST &amp; ENVIRONMENT, GOVERNMENT OF ODISHA)

A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar-751012

Phone-2561909/ EPABX : 2561909/2562847

E-mail: [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org) / Website: [www.ospcboard.org](http://www.ospcboard.org)No. 9204 / IND-I-CON-5008Dt. 08-07-2021**CONSENT ORDER**

**Sub:** Consent for Existing / New operation of the plant under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

**Ref :** Your online application ID No. 3650414, Dtd. 11-06-2021 & Consent to operate order vide letter No. 5250, dtd. 26.03.2021

This Consent to Operate order is hereby granted under section 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act, 1981 and rules framed there under to

Name of the Industry: M/s. VISA STEEL LIMITED

Name of the Occupier & Designation; Sri Manoj Kumar, Director

Address: At- Kalinga Nagar Industrial Complex, Jakhapura, Jaipur

This consent order is valid for the period **6 months i.e., up to 07.01.2022**

After receipt of certificate on No Increase in Pollution Load vide letter No. 3682, dtd. 10.03.2021 & grant of Consent to Establish vide letter No. 7588, dtd. 04.06.2021 the production capacity of Ferro Chrome (FAP Unit-1 &2) 5x16.5 MVA Furnace has increased from 1,25,000 TPA to 1,50,000 TPA.

This consent order is valid for the product quantity, specified outlets, discharge quantity and quality, specified chimney/stack, emission quantity and quality of emissions as specified below. This consent is granted without prejudice to the court cases pending before the Hon'ble NGT and the Hon'ble Supreme Court of India against the industry and the general & special conditions stipulated therein.

**A. Details of Products Manufactured**

| Sl. No. | Product                        | Quantity                  |
|---------|--------------------------------|---------------------------|
| 01.     | Ferro Chrome (FAP Unit- 1 & 2) | 5x16.5 MVA (1,50,000 TPA) |



**B. Discharge permitted through the following outlet subject to the standard**

| Outlet No. | Description of outlet                               | Point of discharge  | Quantity of discharge                    | Prescribed standard |           |                         |                          |                |
|------------|---|---|--|---------------------|-----------|-------------------------|--------------------------|----------------|
|            |   |   |  | pH                  | SS (mg/l) | BOD (mg/l)              | FC MPN/ 100ml            |                |
| 1.         | Domestic effluent from colony, hostel & canteen.    | To be completely treated in STPs (3nos.)  | Reused in gardening and dust suppression | 6.5 to 9.0          | 100       | 30                      | 100                      |                |
| 2          | Wash water from jiggling and cooling water          | To be completely recycled/ reused   | No discharge                             | ---                 |           |                         |                          |                |
| 3.         | Treated surface runoff from Ferro Chrome Plant area | After treatment shall be reused and excess discharged to outside through Culvert -1 | --                                       | pH                  | SS (mg/l) | Cr <sup>+6</sup> (mg/l) | Phenolic compound (mg/l) | Cyanide (mg/l) |
|            |   |   |  | 5.5-9.0             | 100       | 0.1                     | 1.0                      | 0.2            |

**C. Emission permitted through the following stack subject to the prescribed standard**

| Chimney / Stack No. | Description of Stack  | Stack height (m) | Quantity of emission (Nm <sup>3</sup> /hr) | Prescribed Standard mg/Nm <sup>3</sup> |
|---------------------|---|------------------|--|--|
|                     | Stack attached to   |                  |  | <b>PM</b>                              |
| 1.                  | Stack attached to Ferro Chrome Plant-1 & 2 (2x16.5MVA)  | 41               | 3,15,000                                   | 100                                    |
| 2.                  | Stack attached to GCP outlet of Furnace- 3 & 4  | 45               | 2x2,20,000                                 | 50                                     |
| 3.                  | Stack attached to GCP outlet of Furnace- 5  | 45               | 2,20,000                                   | 50                                     |
| 4.                  | Stack attached to bag filter of Drier of Briquetting Plant (FAP-I &II)                              | 31               | 63,000                                     | 100                                    |
| 5.                  | Bag Filter of ground hopper, BC-2 conveyor up to day bin building bunker feeding Plant (FAP-I & II) | 32               | 25,000                                     | 100                                    |
| 6.                  | Bag Filter of Day bin building batching (FAP-I & II)  | 32               | 74,000                                     | 100                                    |
| 7.                  | Stack attached to bag filter of furnace building feeding(FAP-I & II)                                | 30               | 22,000                                     | 100                                    |



## CONSENT ORDER

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|     |   |    |          |     |
|-----|---|----|----------|-----|
| 8.  | Stack attached to Drier (FAP-III, IV & V)                                       | 20 | 2x25,000 | 100 |
| 9.  | Bag filter attached to raw material bin mixing building and all transfer points | 20 | 20,000   | 100 |
| 10. | Bag Filter of RMHS and transfer points Briquette Plant (FAP-III, IV & V)        | 20 | 2x20,000 | 100 |
| 11. | Bag Filter of briquette building (FAP-III, IV & V)                              | 20 | 20,000   | 100 |

**D. Disposal of solid waste permitted in the following manner**

| Sl.No. | Type of Solid waste          | Quantity generated | Quantity to be reused on site | Quantity to be reused off site | Quantity disposed off | Description of disposal site.  |
|--------|------------------------------|--------------------|-------------------------------|--------------------------------|-----------------------|--|
| 1.     | Slag from Ferro Chrome plant | 431 TPD            | --                            | --                             | --                    | After recovery of metal from slag the rejected slag shall be stored in an earmarked area and shall be used for road making and low land filling inside the premises. |
| 3.     | Flue Dust from FAP           | 25 TPD             | --                            | --                             | --                    | Shall be used in briquetting plant   |

**E. GENERAL CONDITIONS FOR ALL UNITS**

- The consent is given by the Board in consideration of the particulars given in the application. Any change or alternation or deviation made in actual practice from the particulars furnished in the application will also be the ground liable for review/variation/revocation of the consent order under section 27 of the Act of Water (Prevention & Control of Pollution) Act, 1974 and section 21 of Air (Prevention & Control of Pollution) Act, 1981 and to make such variations as deemed fit for the purpose of the Acts.
- The industry would immediately submit revised application for consent to operate to this Board in the event of any change in the quantity and quality of raw material / and products / manufacturing process or quantity /quality of the effluent rate of emission / air pollution control equipment / system etc.
- The applicant shall not change or alter either the quality or quantity or the rate of discharge or temperature or the route of discharge without the previous written permission of the Board.
- The application shall comply with and carry out the directives/orders issued by the Board in this consent order and at all subsequent times without any negligence on his part. In case of non-compliance of any order/directives issued at any time and/or violation of the terms and conditions of this consent order, the applicant shall be liable for legal action as per the provisions of the Law/Act.
- The applicant shall make an application for grant of fresh consent at least 90 days before the date of expiry of this consent order.
- The issuance of this consent does not convey any property right in either real or personal property or any exclusive privileges nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State laws or regulation.
- This consent does not authorize or approve the construction of any physical structure or facilities or the undertaking of any work in any natural water course.
- The applicant shall display this consent granted to him in a prominent place for perusal of the public and inspecting officers of this Board.
- An inspection book shall be opened and made available to Board's Officers during their visit to the factory.



10. The applicant shall furnish to the visiting officer of the Board any information regarding the construction, installation or operation of the plant or of effluent treatment system / air pollution control system / stack monitoring system any other particulars as may be pertinent to preventing and controlling pollution of Water / Air.
  11. Meters must be affixed at the entrance of the water supply connection so that such meters are easily accessible for inspection and maintenance and for other purposes of the Act provided that the place where it is affixed shall in no case be at a point before which water has been tapped by the consumer for utilization for any purposes whatsoever.
  12. Separate meters with necessary pipe-line for assessing the quantity of water used for each of the purposes mentioned below:
    - a) Industrial cooling, spraying in mine pits or boiler feed,
    - b) Domestic purpose
    - c) Process
  13. The applicant shall display suitable caution board at the place where the effluent is entering into any water-body or any other place to be indicated by the Board, indicating therein that the area into which the effluents are being discharged is not fit for the domestic use/bathing.
  14. Storm water shall not be allowed to mix with the trade and/or domestic effluent on the upstream of the terminal manholes where the flow measuring devices will be installed.
  15. The applicant shall maintain good house-keeping both within the factory and the premises. All pipes, valves, sewers and drains shall be leak-proof. Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas.
  16. The applicant shall at all times maintain in good working order and operate as efficiently as possible all treatment or control facilities or systems install or used by him to achieve with the term(s) and conditions of the consent.
  17. Care should be taken to keep the anaerobic lagoons, if any, biologically active and not utilized as mere stagnation ponds. The anaerobic lagoons should be fed with the required nutrients for effective digestion. Lagoons should be constructed with sides and bottom made impervious.
  18. The utilization of treated effluent on factory's own land, if any, should be completed and there should be no possibility of the effluent gaining access into any drainage channel or other water courses either directly or by overflow.
  19. The effluent disposal on land, if any, should be done without creating any nuisance to the surroundings or inundation of the lands at any time.
  20. If at any time the disposal of treated effluent on land becomes incomplete or unsatisfactory or create any problem or becomes a matter of dispute, the industry must adopt alternate satisfactory treatment and disposal measures.
  21. The sludge generated from treatment units shall be dried in sludge drying beds and the drained liquid shall be taken to equalization tank of treatment plant.
  22. The effluent treatment units and disposal measures shall become operative at the time of commencement of production.
  23. The applicant shall provide port holes for sampling the emissions and access platform for carrying out stack sampling and provide electrical outlet points and other arrangements for chimneys/stacks and other sources of emissions so as to collect samples of emission by the Board or the applicant at any time in accordance with the provision of the Act or Rules made therein.
  24. The applicant shall provide all facilities and render required assistance to the Board staff for collection of samples / stack monitoring / inspection.
  25. The applicant shall not change or alter either the quality or quantity or rate of emission or install, replace or alter the air pollution control equipment or change the raw material or manufacturing process resulting in any change in quality and/or quantity of emissions, without the previous written permission of the Board.
  26. No control equipments or chimney shall be altered or replaced or as the case may be erected or re-erected except with the previous approval of the Board.
  27. The liquid effluent arising out of the operation of the air pollution control equipment shall be treated in the manner to meet the prescribed standards by the Board in accordance with the provisions of Water (Prevention and Control of Pollution) Act, 1974 (as amended).
  28. The stack and ambient monitoring system installed by the applicant shall be opened for inspection to this Board at any time.
  29. There shall not be any fugitive or episodal discharge from the premises.
  30. In case of such episodal discharge/emissions the industry shall take immediate action to bring down the emission within the limits prescribed by the Board in conditions/stop the operation of the plant. Report of such accidental discharge /emission shall be brought to the notice of the Board within 24 hours of occurrence.
  31. The applicant shall keep the premises of the industrial plant and air pollution control equipments clean and make all hoods, pipes, valves, stacks/chimneys leak proof. The air pollution control equipments, location, inspection chambers, sampling port holes shall be made easily accessible at all times.
  32. Any upset condition in any of the plant/plants of the factory which is likely to result in increased effluent discharge/emission of air pollutants and / or result in violation of the standards mentioned above shall be reported to the Headquarters and Regional Office of the Board by fax / speed post within 24 hours of its occurrence.
  33. The industry has to ensure that minimum three varieties of indigenous species of trees are planted at the density of not less than 1000 trees per acre. The trees may be planted along boundaries of the industries or industrial premises. This plantation is stipulated over and above the bulk plantation of trees in that area.
  34. The solid waste such as sweeping, wastage packages, empty containers residues, sludge including that from air pollution control equipments collected within the premises of the industrial plants shall be disposed off scientifically to the
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## CONSENT ORDER

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- satisfaction of the Board, so as not to cause fugitive emission, dust problems through leaching etc., of any kind.
35. All solid wastes arising in the premises shall be properly classified and disposed off to the satisfaction of the Board by :
    - i) Land fill in case of inert material, care being taken to ensure that the material does not give rise to leachate which may percolate into ground water or carried away with storm run-off.
    - ii) Controlled incineration, wherever possible in case of combustible organic material.
    - iii) Composting, in case of bio-degradable material.
  36. Any toxic material shall be detoxicated if possible, otherwise be sealed in steel drums and buried in protected areas after obtaining approval of this Board in writing. The detoxication or sealing and burying shall be carried out in the presence of Board's authorized persons only. Letter of authorization shall be obtained for handling and disposal of hazardous wastes.
  37. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above requires variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard, vary all or any of such condition and thereupon the applicant shall be bound to comply with the conditions so varied.
  38. The applicant, his/heirs/legal representatives or assignees shall have no claim whatsoever to the condition or renewal of this consent after the expiry period of this consent.
  39. The Board reserves the right to review, impose additional conditions or condition, revoke change or alter the terms and conditions of this consent.
  40. Notwithstanding anything contained in this conditional letter of consent, the Board hereby reserves to it the right and power under section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 to review any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Act by the Board.
  41. The conditions imposed as above shall continue to be in force until revoked under section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 and section 21 A of Air (Prevention & Control of Pollution) Act, 1981.
  42. The industry shall comply to all the conditions stipulated under Charter on Corporate Responsibility for Environmental Protection (CREP) guidelines in a time bound manner as envisaged there in. (if applicable)
  43. The industry shall comply to the conditions stipulated in CTE order issued by ODISHA State Pollution Control Board.
  44. The industry shall abide by E(P) Act, 1986 and Rules framed there-under
  45. In case the consent fee is revised upward or the fees paid is found to be inadequate for any reason during this period, the industry shall pay the differential fees to the Board (for the remaining years) to keep the consent order in force. If they fail to pay the adequate amount within the period stipulated by the Board the consent order will be revoked without prior notice.
  46. The Board reserves the right to revoke/refuse consent to operate at any time during period for which consent is granted in case any violation is observed and to modify/ stipulate additional conditions as deemed appropriate.

**GENERAL CONDITIONS FOR UNITS WITH INVESTMENT OF MORE THAN Rs 50 CRORES, AND 17 CATEGORIES OF HIGHLY POLLUTING INDUSTRIES (RED A).**

1. The applicant shall analyze the effluent / emissions and Ambient Air Quality every month through approved laboratory for the parameters indicated in TABLE- 'B', 'C' & Part -'B' as mentioned in this order and shall furnish the report thereof to the Board on monthly basis.
2. The following information shall be forwarded to the Member Secretary on or before 10<sup>th</sup> of every month.
  - a) Performance / progress of the treatment plant.
  - b) Monthly statement of daily discharge of domestic and/or trade effluent.
3. Non-compliance with effluent limitations
  - a) If for any reason the applicant does not comply with or is unable to comply with any effluent limitations specified in this consent, the applicant shall immediately notify the consent issuing authority by telephone and provide the consent issuing authority with the following information in writing within 5 days of such notification.
    - i) Causes of non-compliance
    - ii) A description of the non-compliance discharge including its impact on the receiving waters.
    - iii) Anticipated time of continuance of non-compliance if expected to continue or if such condition has been corrected the duration or period of non-compliance.
    - iv) Steps taken by the applicant to reduce and eliminate the non-complying discharge and
    - v) Steps to be taken by the applicant too prevent the condition of non-compliance.
  - b) The applicant shall take all reasonable steps to minimize any adverse impact to natural waters resulting from non-compliance with any effluent limitation specified in this consent including such accelerated or additional monitoring as necessary to determine the nature and impact of the non-complying discharge.
  - c) Nothing in this consent shall be construed to relieve the applicant from civil or criminal penalties for non-compliance whether or not such non-compliance is due to factors beyond his control, such as break-down, electric failure, accident or natural disaster.
4. Proper housekeeping shall be maintained inside the factory premises including process areas by a



dedicated team.

5. The industry must constitute a team of responsible and technically qualified personnel who will ensure continuous operation of all pollution control devices round the clock (including night hours) and should be in a position to explain the status of operation of the pollution control measures to the inspecting officers of the Board at any point of time. The name of these persons with their contact telephone numbers shall be intimated to the concerned Regional Officer and Head Office of the Board and in case of any change in the team it shall be intimated to the Board immediately.
6. The industry shall engage dedicated qualified manpower to ensure continuous and effective operation of online stack / Ambient Air Quality / Effluent monitoring stations for maintenance of database, real time data transfer to SPCB server, data analysis and co-ordination with concerned personnel of process units for taking corrective measures in case of non-compliances and to respond to the instructions of SPCB in this matter.

**F. SPECIAL CONDITIONS:  
(AIR & WATER POLLUTION CONTROL)**

1. **The unit shall achieve the enhance production of Ferro Chrome from 1,25,000 TPA to 1,50,000 TPA by increasing the active power input to the furnaces by increasing the load from 11.088 MW to 13.365 MW in each furnace by increasing the power factor to 0.9 and load factor to 0.9 by using high grade chrome ore 48-52% Cr<sub>2</sub>O<sub>3</sub> in the burden mix. Under no circumstances the unit shall install any additional plant facilities to achieve the said enhanced production capacity.**
  2. **The industry shall comply the conditions stipulated in CTE order issued vide letter No. 7588, dtd. 04.06.2021 and certificate on No Increase in Pollution load issued vide letter No. 3682, dtd. 10.03.2021.**
  3. All the air pollution control devices like GCPs / Bag filters installed at various process units shall be maintained, operated efficiently and continuously so that particulate matter emission from the stack shall meet the prescribed standard of the Board as indicated in 'Table-C'. The industry shall ensure continuous and effective operation of all the APC devices through preventive maintenance.
  4. All the potential fugitive dust generating areas of all the process units shall be covered with the adequate suction points. The collected dust / fumes shall be treated in the GCPs / Bag filters/ Scrubbers.
  5. Appropriate air pollution control devices shall be installed to collect and treat the secondary emissions from tapping area of the Ferro Alloy Furnaces.
  6. All the transfer points and belt conveyers of both metal recovery plants shall be covered with GI sheets to minimize fugitive emission.
  7. Dry fog / water sprinkling arrangement shall be provided at potential dust generating points like feed hopper, jaw crusher, jaw crusher, roll crusher, vibrating screen, discharge chutes and transfer points etc. of metal recovery plants to control fugitive emission.
  8. All the online continuous stack emission monitoring systems (CEMS) for measurement of particulate matter and gaseous pollutants shall be operated effectively & uninterruptedly and real time monitoring data so generated shall be transmitted directly to RT-DAS server of the Board without passing through any local PC or server.
  9. All the online continuous ambient air quality monitoring stations (CAAQMS) shall be operated effectively & uninterruptedly and the online monitoring data so generated shall be transmitted directly to RT-DAS server of the Board without passing through any local PC or server.
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## CONSENT ORDER

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10. The pneumatic dust handling system (PDHS) installed at the hoppers of all the ESPs and BFs shall be operated continuously and effectively so that no fugitive dust nuisance is created.
11. The industry shall comply with all the stipulations contained in the Gazette Notification of Govt. of India vide No. 155, dtd. 31.03.2012 (copy enclosed). For emission standard, the details of 'Table-C' of this order is applicable
12. **Surface runoff from Ferro Chrome Plant area shall be treated in surface runoff treatment system (SRTS) and shall be reused and excess shall be discharged to outside through Culvert -1 meeting the prescribed standard as stipulated in Table –B during rainy days /rainy season.**
13. **The additional water requirement 43m<sup>3</sup>/day (existing -640m<sup>3</sup>/day after increasing in production 683m<sup>3</sup>/day) shall be met from ETP of CPP.**
14. Wastewater generated from the jigging section of metal recovery plant shall be treated in settling tanks of adequate capacity and shall be reused in jigging with make-up water in a closed loop.
15. Consent to operate is subject to availability of all other statutory clearances required under relevant Acts / Rules and fulfillment of required procedural formalities.

*The occupier must comply with the conditions stipulated in section A, B, C, D E & F to keep this consent order valid.*

To,

**The Director,  
M/s. Visa Steel Ltd.,  
At- Kalinga Nagar Industrial Complex,  
Jakhapura , Dist - Jajpur -755 026**

Encl : As above

*(Handwritten Signature)*  
**MEMBER SECRETARY**

STATE POLLUTION CONTROL BOARD, ODISHA

Memo No. 9205 /Dt. 08-07-2021

Copy forwarded to:

- i) Regional Officer, State Pollution Control Board, Kalinganagar
- ii) District Collector , Jajpur
- iii) D.F.O, Jajpur
- iv) Director of Mines, Odisha, Bhubaneswar
- v) Director Factories & Boiler, Bhubaneswar
- vi) Consent Register



**CHIEF ENV. ENGINEER**  
STATE POLLUTION CONTROL BOARD, ODISHA



## General Standards for discharge of environment pollutants PART-A:EFFLUENTS

| Sl.No. | Parameters  | Standards  |               |                     |   |
|--------|---|--|---------------|---------------------|---|
|        |   | Inland surface   | Public sewers | Land for irrigation | Marine Costal Areas   |
|        |   | (a)  | (b)           | (c)                 | (d)   |
| 1.     | Colour & odour  | Colourless/Odourless as far as practicable                 | -----         | See 6 of Annex-1    | See 6 of Annex-1  |
| 2.     | Suspended Solids (mg/l)                                 | 100  | 600           | 200                 | For process wastewater – 100<br>b. For cooling water effluent 10% above total suspended matter of influent. |
| 3.     | Particular size of SS                                   | Shall pass 850   | ----          | -----               |   |
| 5.     | pH value  | 5.5 to 9.0   | 5.5 to 9.0    | 5.5 to 9.0          | 5.5 to 9.0  |
| 6.     | Temperature   | Shall not exceed 5°C above the receiving water temperature | -----         | -----               | Shall not exceed 5°C above the receiving water temperature  |
| 7.     | Oil & Grease mg/l max.                                  | 10   | 20            | 10                  | 20  |
| 8.     | Total residual chlorine                                 | 1.0  | ----          | -----               | 1.0   |
| 9.     | Ammonical nitrogen (as N) mg/l max.                     | 50   | 50            | -----               | 50  |
| 10.    | Total Kjeldahl nitrogen (as NH <sub>3</sub> ) mg/1 max. | 100  | ----          | -----               | 100   |
| 11.    | Free ammonia (as NH <sub>3</sub> ) mg/1 max.            | 5.0  | ----          | -----               | 5.0   |
| 12.    | Biochemical Oxygen Demand (5 days at 20°C) mg/1 max.    | 30   | 350           | 100                 | 100   |
| 13.    | Chemical Oxygen Demand, mg/1 max.                       | 250  | ----          | -----               | 250   |
| 14.    | Arsenic (as As) mg/1 max.                               | 0.2  | 0.2           | 0.2                 | 0.2   |
| 15.    | Mercury (as Hg) mg/1 max.                               | 0.01   | 0.01          | -----               | 0.001   |
| 16.    | Lead (as pb) mg/1 max.                                  | 01.  | 1.0           | -----               | 2.0   |



## CONSENT ORDER

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|     |  |  |  |  |  |
|-----|--|--|--|--|--|
| 17. | Cardmium (as Cd) mg/l max.   | 2.0  | 1.0  | -----  | 2.0  |
| 18. | Hexavalent Chromium (as Cr + 6) mg/l max.  | 0.1  | 2.0  | -----  | 1.0  |
| 19. | Total Chromium (as Cr) mg/l max.   | 2.0  | 2.0  | -----  | 2.0  |
| 20. | Copper (as Cu) mg/l max.   | 3.0  | 3.0  | -----  | 3.0  |
| 21. | Zinc (as Zn) mg/l max.   | 5.0  | 15   | -----  | 15   |
| 22. | Selenium (as Sc) mg/l max.   | 0.05   | 0.05   | -----  | 0.05   |
| 23. | Nickel (as Nil) mg/l max.  | 3.0  | 3.0  | -----  | 5.0  |
| 24. | Cyanide (as CN) mg/l max.  | 0.2  | 2.0  | 0.2  | 0.02   |
| 25. | Fluoride ( as F) mg/l max.   | 2.0  | 15   | -----  | 15   |
| 26. | Dissolved Phosphates (as P) mg/l max.  | 5.0  | -----  | -----  | -----  |
| 27. | Sulphide (as S) mg/l max.  | 2.0  | -----  | -----  | 5.0  |
| 28. | Phenolic compounds as (C <sub>6</sub> H <sub>5</sub> OH) mg/l max.                           | 1.0  | 5.0  | -----  | 5.0  |
| 29. | Radioactive materials<br>a. Alpha emitter micro curle/ml.<br>b. Beta emitter micro curle/ml. | 10 <sup>7</sup><br>10 <sup>6</sup>                   | 10 <sup>7</sup><br>10 <sup>6</sup>                   | 10 <sup>8</sup><br>10 <sup>7</sup>                   | 10 <sup>7</sup><br>10 <sup>6</sup>                   |
| 30. | Bio-assay test   | 90% survival of fish after 96 hours in 100% effluent | 90% survival of fish after 96 hours in 100% effluent | 90% survival of fish after 96 hours in 100% effluent | 90% survival of fish after 96 hours in 100% effluent |
| 31. | Manganese (as Mn)  | 2 mg/l   | 2 mg/l   | -----  | 2 mg/l   |
| 32. | Iron (Fe)  | 3 mg/l   | 3 mg/l   | -----  | 3 mg/l   |
| 33. | Vanadium (as V)  | 0.2 mg/l   | 0.2 mg/l   | -----  | 0.2 mg/l   |
| 34. | Nitrate Nitrogen   | 10 mg/l  | -----  | -----  | 20 mg/l  |



## PART-B: NATIONAL AMBIENT AIR QUALITY STANDARDS

| Sl. No. | Pollutants   | Time Weighed Average     | Concentrate of Ambient Air                   |  |  |
|---------|--|--------------------------|--|--|--|
|         |  |                          | Industrial Residential, Rural and other Area | Ecologically Sensitive Area (notified by Central Government) | Methods of Measurement   |
| (1)     | (2)  | (3)                      | (4)  | (5)  | (6)  |
| 1.      | Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>                            | Annual *<br>24 Hours **  | 50<br>80                                     | 20<br>80   | -Improved west and Gaeke<br>- Ultraviolet fluorescence   |
| 2.      | Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>                           | Annual *<br>24 Hours **  | 40<br>80                                     | 30<br>80   | - Modified Jacob & Hochheiser (Na-Arsenite)<br>- Chemiluminescence                                     |
| 3.      | Particulate Matter (size less than 10µm) or PM <sub>10</sub> µg/m <sup>3</sup>   | Annual *<br>24 Hours **  | 60<br>100                                    | 60<br>100  | -Gravimetric<br>- TOEM<br>- Beta Attenuation   |
| 4.      | Particulate Matter (size less than 2.5µm) or PM <sub>2.5</sub> µg/m <sup>3</sup> | Annual *<br>24 Hours **  | 40<br>60                                     | 40<br>60   | -Gravimetric<br>- TOEM<br>- Beta Attenuation   |
| 5.      | Ozone (O <sub>3</sub> ) µg/m <sup>3</sup>  | 8 Hours **<br>1 Hours ** | 100<br>180                                   | 100<br>180   | - UV Photometric<br>- Chemiluminescence<br>- Chemical Method   |
| 6.      | Lead (Pb) µg/m <sup>3</sup>  | Annual *<br>24 Hours **  | 0.50<br>1.0                                  | 0.50<br>1.0  | -AAS/ICP method after sampling on EMP 2000 or equivalent filter paper.<br>- ED-XRF using Teflon filter |
| 7.      | Carbon Monoxide (CO) mg/m <sup>3</sup>   | 8 Hours **<br>1 Hours ** | 02<br>04                                     | 02<br>04   | - Non Dispersive Infra Red (NDIR)<br>Spectroscopy  |
| 8.      | Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>                                     | Annual*<br>24 Hours**    | 100<br>400                                   | 100<br>400   | -Chemiluminescence<br>- Indophenol Blue Method   |
| 9.      | Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>                       | Annual *                 | 05   | 05   | -Gas Chromatography based continuous analyzer<br>- Adsorption and Desorption followed by GC analysis   |
| 10.     | Benzo (a) Pyrene (BaP)-Particulate phase only, ng/m <sup>3</sup>                 | Annual*                  | 01   | 01   | -Solvent extraction followed by HPLC/GC analysis   |
| 11.     | Arsenic (As), ng/m <sup>3</sup>  | Annual*                  | 06   | 06   | -AAS/ICP method after sampling on EPM 2000 or equivalent filter paper                                  |
| 12.     | Nickel (Ni),ng/m <sup>3</sup>  | Annual*                  | 20   | 20   | -AAS/ICP method after sampling on EPM 2000 or equivalent filter paper                                  |

\*\* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.

\*\* 24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year, 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

Ref.No.VSL/MOEF&CC/2023-24/013  
Dt.25<sup>th</sup> July 2023

To  
Dr.Bhardwaj Adiraju  
Joint Director/ Scientist "D",  
Ministry of Environment, Forest and Climate Change  
(I.A.Division), Indira Paryavaran Bhavan,  
Jor Bagh Road, Aliganj, New Delhi-110003.

**Sub: Integrated Steel Plant (1.5 MTPA and WHRB-CPP (100MW) by M/s.VISA Steel Limited.**

Dear Sir,

This is with reference to your letter no.F.No.IA-Z/12011/22/2022-IA-I(M), dated 17.07.2023 and letter no.101-255/EPE/274 dated 27<sup>th</sup> March 2023 seeking to send an action taken report on the compliances of the observations made.

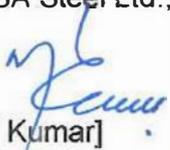
In this regard, we would like to apprise you that we have already submitted our action taken report vide email dated 26.04.2023.

For your reference, we have once again enclosed herewith the submitted action taken report with annexures along with a covering letter for your record and reference. The details are given below:-

- 1) Covering letter with supporting annexures ( A to E).
- 2) Point-wise compliance (action taken report) along with its supporting annexures(A 1 to A6).
- 3) Since the document size exceeds the limit of 20 MB, further details (supporting annexure of action taken report(A7 to A24) are attached in the next consecutive mail.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,

  
[Manoj Kumar]  
Director

- Cc : 1.The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.  
2. Deputy Director General of Forests (C ), Integrated Regional Office, A/3, Chandrasekharpur, Bhubaneswar – 751023.  
3. The Member Secretary, Orissa State Pollution Control Board, Paribesh Bhavan, A/118, Nilkantha Nagar, Unit-VIII, Bhubaneswar-751012, Odisha.  
4. The Member Secretary, Ministry of Environment, Forest & Climate Change, Paryavaran Bhawan, CGI Complex, Lodhi Road, New Delhi-110003.

Ref.No.VSL/MOEF&CC/2023-24/003

Dt.26<sup>th</sup> April 2023

To  
Dr.T.H.Mahato  
Scientist "D" & Head office,  
Ministry of Environment, Forest and Climate Change  
A/3, Chandrasekharpur,  
Bhubaneswar -- 751023.

**Sub: Submission of Action-taken Report**

Dear Sir,

This is with reference to your letter no.101-255/EPE/274 dated 27<sup>th</sup> March 2023, seeking to send an action taken report on the compliances of the observations made by you within a month.

The point-wise compliance mentioned in the action taken report is enclosed herewith for your record & reference.

At the very outset, it is pertinent to mention that the complainant's whose name is mentioned in the inspection report were fraudulent and mere impersonations by an unknown individual, which was also proven during your visit, as the original farmer whose land was shown by them was of Mr.Arun Kumar Pradhan who was also present during your inspection and who has clarified the allegation raised by the complainant are incorrect and baseless. This was also verified in your inspection report that there was no discharge of black water.

The complainants' like Mr.Madan Mohan Samal who was engaged in VISA Steel Limited as a Contractor to provide service for a specific job from 2016 to 2019 was terminated due to his involvement in the fraudulent activities, the issued work order is enclosed herewith as **Annexure-A**. Further, Mr.Madan Mohan Samal and other representative are connived with Mr. Ashwini Kumar Dhal, President, Kalinganagar Paribesh Surakshya Samiti (KNPSS).

Kalinganagar Paribesh Surakshya Samiti (KNPSS) is not an independent body and operates on the vested interests of Mr. Ashwini Kumar Dhal to further his ulterior extortionist motives and thus the Complaint has been made solely to malign the Company and cause substantial damage to the reputation of VISA Steel Limited. It is pertinent to mention that Mr. Ashwini Kumar Dhal controls KNPSS and him and his associates are consistently lodging baseless complaints against the Company to dislodge working of VISA Steel Limited for his own personal interests.

Contd.2

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We had already apprised you of the true facts and circumstances of the matter during your visits, however, the same are also delineated herein below for your kind convenience and ready reference:-

- 1) VISA Steel Limited has installed a 4400 Cubic Meter per day capacity for treating surface runoff water and apart from that a 1000 Cubic Meter per day ETP and RO is installed at Captive Power Plant and 1000 Cubic Meter RO is installed at WTP plant for utilization of stored water from the rain water reservoir.

The Kalinganagar, Jajpur Industrial Area holds the distinction of being one out of the 17 National Manufacturing Investments Zones (NMIZ) in India and over last two decades, many industries like Tata, JSL, JSW, TSML, VISA, Maithan, BRPL, Nu Vista and KJ Ispat etc have established their units in Kalinganagar. However, the supporting infrastructure required in Kalinganagar like separate channelization of sewerage and surface runoff water to a collection sump at lowest elevation, setting up sewerage treatment plant (STP) and Surface Runoff Treatment Plant etc., which are supposed to be development under the KNIMZ scheme as was suggested by WAPCOS in their report to IDCO & JCDL.

The topography of the Kalinganagar consists of hill top area having forest and large catchment area with the elevation varying from 180 meters above sea level to 30 meters. The set-up industries like Tata Steel is at 57 Meters, Jindal Stainless Steel is at 49 meters, TSML Ferro-tech is at 55 meters, VISA Steel Limited is at 35 meters and other nearby villages like Jakhapura, Kudumusahi etc. are at the lowest elevation starting from 55 meters to 30 meters.

This steel hub witnesses heavy rainfall to the tune of 700 mm to 1400 mm during the rainy season and other seasons due to cyclonic / lower pressure effect. As the topography is not plain and terrain of the land gradually gets sloped in all directions, the rainwater gushes from the hill top area to the industries situated at the high elevation to the industries at low elevation and further to inland areas as a natural phenomenon.

Due to the above disadvantage of topography and non-implementation of supporting infrastructure by the Govt. authorities, VISA Steel which is situated at the lowest elevation faces the huge surface runoff and at-times during heavy rain the excess surface runoff water gets discharged.

The above issues have been apprised by VISA Steel Limited since 2014 to various Government Authorities like Collector, Jajpur, ADM(Kalinganagar), CEO, Jajpur Cluster Development Limited (JCDL), Kalinganagar Development Authority (KNDA) and Member Secretary, State Pollution Control Board, Bhubaneswar. The related correspondence is attached herewith as **Annexure-B**.

Contd.3

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- 2) Recently, Kalinganagar Industries Association has also apprised the above issues faced by the Kalinganagar Industries to Chief Secretary and Chief Development Commissioner, Govt. of Odisha. The letter is attached herewith as **Annexure-C**.

The residual water from the upper catchment from the rainfall which has occurred over 5-6 days ago, also flows at the rate of approx. 70 - 130 Cubic Meter per hour, and the same was also shown to you during your visit.

- 3) Taking the advantage of the above issues the President, KNPSS on its own or through its associated members / person lodges frivolous complaints before the multiple authorities and judicial forum.
- 4) In pursuance of one such complaint regarding the alleged discharge of water, air pollution, declining crop yield and skin irritation due to discharge of its effluent from VISA Steel Limited, the Member Secretary, SPCB, has issued letter no. 4573, dated 19.05.2020 to the Collector and District Magistrate of Jajpur. The same has been enclosed and marked as **Annexure-D**.

The letter refers to an Inspection Report dated 07.03.2020 verified by R.O., SPCB, Kalinganagar, wherein it is recorded that the Company has installed and has a fully functional STP for its canteen building, Surface Runoff Treatment Facility for the treatment of surface runoff generated from plant area and Reverse Osmosis Treatment System for recycling waste water generated from Power Plant. The Plant has taken all the steps for air pollution control measures and any discharge of rain water through seepage in culvert no.1 was well within prescribed standard of the board.

- 5) Further SPCB board has expressed its inability to verify the alleged damage to agriculture and health problem alleged in the vicinity of M/s.VISA Steel Limited and requested the Collector, Jajpur, to instruct the District Agriculture Department and Health Department to enquire on the above said damage. It is further pertinent to mention that the Additional District Magistrate, Jajpur has submitted the enquiry report made by the Chief District Agriculture Officer, Jajpur and Chief District Medical and Public Health Officer, Jajpur vide letter no.16014, dated 17.11.2020 to the Member Secretary, SPCB. The same has been enclosed and marked as **Annexure-E**. The report of Chief District Agriculture Officer clearly states that agricultural activities can be taken successfully in the area mentioned by Mr. Ashwini Kumar Dhal in his complaints. The report of Chief District Medical and Public Health Officer, Jajpur further states that skin irritation may be due to an allergic skin condition or any other reason, and not due to contact with the discharge of effluent of M/s. VISA Steel Limited, Kalinganagar.

Contd.4

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- 6) However, despite such overwhelming evidence against the allegation made by the complainant has been pursuing his baseless application before SPCB, MoEF and Hon'ble National Green Tribunal. The above information clearly evinces that the complainants are not public spirited individuals raising genuine environmental concerns, rather they are merely using the cover of KNPSS/ Complaints to harass industries in the area including the undersigned.

The undersigned is a completely environmentally compliant industry and has even been recognized as such by the SPCB.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,



[Manoj Kumar]  
Director

# IMPLEMENTATION STATUS OF ENVIRONMENTAL PROTECTION MEASURES AS PER EIA/EMP

## FeCr-1 - Environment measures

| SI No | Location(Unit)         | Name of the equipment     | Attached to               | No of bag | I.D. FAN CAPACITY (NM3/hr) | GAS CAPACITY (NM3/hr) | WORKING STATUS |
|-------|------------------------|---------------------------|---------------------------|-----------|----------------------------|-----------------------|----------------|
| 1     | Ferrochrome Complex-01 | Gas cleaning Plant01      | SAF01                     | 2160      | 107500                     | 230000                | OK(Running)    |
| 2     | Ferrochrome Complex-01 | Gas cleaning Plant02      | SAF02                     | 2160      | 107500                     | 230000                | OK(Running)    |
| 3     | Ferrochrome Complex-01 | Dry fog nozzles           | RMHS Ground Hopper(F1&F2) | 6         |                            |                       | OK(Running)    |
| 4     | Ferrochrome Complex-01 | DHS SILO FOR SAF01&02.    | GCP SILO Area             | 50        |                            |                       | OK(Running)    |
| 5     | Ferrochrome Complex-01 | Dry fog nozzles           | GCP SILO Area             | 2         |                            |                       | OK(Running)    |
| 6     | Ferrochrome Complex-01 | Dust Extraction System 01 | RMHS Feeding System       | 126       | 25,000                     | 27,500                | OK(Running)    |
| 7     | Ferrochrome Complex-01 | Dust Extraction System 02 | RMHS Day bin Bunker       | 364       | 74,000                     | 81,400                | OK(Running)    |
| 8     | Ferrochrome Complex-01 | Dust Extraction System 03 | RMHS Furnace Feeding      | 110       | 22,000                     | 24,200                | OK(Running)    |
| 9     | Ferrochrome Complex-01 | Dust Extraction System 04 | Briquette Plant01         | 308       | 60,000                     | 66,000                | OK(Running)    |

~~100~~  
**FeCr-2- Environment measures**

| <b>SI No</b> | <b>Location(Unit)</b>  | <b>Name of the equipment</b> | <b>Attached to</b>       | <b>No of bag</b> | <b>I.D. FAN CAPACITY (NM3/hr)</b> | <b>GAS CAPACITY (NM3/hr)</b> | <b>WORKING STATUS</b> |
|--------------|------------------------|------------------------------|--------------------------|------------------|-----------------------------------|------------------------------|-----------------------|
| 1            | Ferrochrome Complex-02 | Gas cleaning Plant03         | SAF03                    | 2160             | 107500                            | 230000                       | OK(Running)           |
| 2            | Ferrochrome Complex-02 | Gas cleaning Plant04         | SAF04                    | 2160             | 107500                            | 230000                       | OK(Running)           |
| 3            | Ferrochrome Complex-02 | Gas cleaning Plant05         | SAF05                    | 2160             | 107500                            | 230000                       | OK(Running)           |
| 4            | Ferrochrome Complex-02 | Dry fog nozzles              | RMHS Ground Hopper(F3&4) | 6                |                                   |                              | OK(Running)           |
| 5            | Ferrochrome Complex-02 | Dry fog nozzles              | GCP SILO Area            | 2                |                                   |                              | OK(Running)           |
| 6            | Ferrochrome Complex-02 | Dry fog nozzles              | RMHS Ground Hopper(F5)   | 6                |                                   |                              | OK(Running)           |
| 7            | Ferrochrome Complex-02 | Dry fog nozzles              | GCP SILO Area            | 2                |                                   |                              | OK(Running)           |
| 8            | Ferrochrome Complex-02 | Dust Extraction System 01    | BQT.Dryer Building       | 100              | 12000                             | 12000                        | OK(Running)           |
| 9            | Ferrochrome Complex-02 | Dust Extraction System 02    | BQT.Bin Building         | 120              | 25000                             | 25000                        | OK(Running)           |

~~108~~  
**CPP- Environment measures**

| <b>SI No</b> | <b>Location(Unit)</b> | <b>Name of the equipment</b> | <b>Attached to</b> | <b>No of Field</b> | <b>I.D. FAN CAPACITY (NM3/hr)</b> | <b>WORKING STATUS</b> |
|--------------|-----------------------|------------------------------|--------------------|--------------------|-----------------------------------|-----------------------|
| 1            | CPP                   | ESP                          | CFBC Boiler        | 04                 | 2,50,000                          | OK(Running)           |
| 2            | CPP                   | ESP                          | WHRB-1             | 04                 | 1,20,000                          | OK(Running)           |
| 3            | CPP                   | ESP                          | WHRB-2             | 04                 | 1,20,000                          | OK(Running)           |

**COKE- Environment measures**

| <b>SI No</b> | <b>Location(Unit)</b> | <b>Name of the equipment</b> | <b>Attached to</b>   | <b>Capacity</b>         | <b>WORKING STATUS</b> |
|--------------|-----------------------|------------------------------|----------------------|-------------------------|-----------------------|
| 1            | Coke                  | Wet Dedusting System         | Coal Hammer Crusher  | 2000 M <sup>3</sup> /hr | OK (Running)          |
| 2            | Coke                  | Impact Sprinkler             | Coal Ground Hopper   | 08 nos.                 | OK (Running)          |
| 3            | Coke                  | DFS                          | Coke Cutter Building | 02 nos.                 | OK (Running)          |

## ~~104~~ Additional Dust Extraction System

| LOCATION | ATTACHED TO  | NAME OF EQUIPMENT          | NO. OF BAG | I.D. FAN CAPACITY (NM3/hr) | GAS CAPACITY (NM3/hr) | WORKING STATUS |
|----------|--|----------------------------|------------|----------------------------|-----------------------|----------------|
| MBF      | Conveyor & screen discharge point at RMHS                          | Dust Extraction System # 1 | 392        | 85,800                     | 78,000                | OK(Running)    |
| MBF      | BC-6 of RMHS   | Dust Extraction System # 2 | 36         | 7,500                      | 6,800                 | OK(Running)    |
| MBF      | Cast house   | Fumes Extraction System    | 840        | 2 X 95000                  | 175,000               | OK(Running)    |
| DRI      | Coal Screening circuit   | Dust Extraction System # 1 | 864        | 2 X 84000                  | 152,000               | OK(Running)    |
| DRI      | Coal daybin  | Dust Extraction System # 2 | 208        | 55,500                     | 50,500                | OK(Running)    |
| DRI      | Iron ore screening   | Dust Extraction System # 3 | 144        | 30,500                     | 27,500                | OK(Running)    |
| DRI      | Iron ore crushing circuit  | Dust Extraction System # 4 | 308        | 68,200                     | 60,000                | OK(Running)    |
| DRI      | Iron ore daybin  | Dust Extraction System # 5 | 100        | 21,500                     | 19,500                | OK(Running)    |
| FeCr     | Ground hooper & BC-2 conveyor upto Day bin building bunker feeding | Dust Extraction System # 1 | 126        | 24,200                     | 25,000                | OK(Running)    |
| FeCr     | Daybin building batching   | Dust Extraction System # 2 | 364        | 81,400                     | 74,000                | OK(Running)    |
| FeCr     | Furnace building feeding   | Dust Extraction System # 3 | 10         | 27,500                     | 22,000                | OK(Running)    |
| FeCr     | Brequette Plant  | Dust Extraction System # 4 | 308        | 66,000                     | 60,000                | OK(Running)    |

# ~~19~~ SRTS - Environment Measures

## SRTS-1 (VSL)

| Sl. No | Parameter           | Inlet   | Outlet |
|--------|---------------------|---------|--------|
| 1      | Capacity (Cum/day)  | 4400    | 4400   |
| 2      | Flow rate (Cum/hr)  | 200     | 200    |
| 3      | Hours of operation  | 22      | 22     |
| 4      | pH                  | 6.5-8.7 | 7-8    |
| 5      | Phenol (mg/l)       | 4 – 1   | <1     |
| 6      | TSS (mg/l)          | 400     | <10    |
| 7      | Oil & Grease (mg/l) | 15      | Nil    |
| 11     | TDS (mg/l)          | 1000    | 1000   |
| 13     | Cyanide (mg/l)      | <0.01   | NIL    |

## SRTS-2 (COKE)

| Sl. No | Parameter           | Inlet    | Outlet |
|--------|---------------------|----------|--------|
| 1      | Capacity (Cum/day)  | 250      | 250    |
| 2      | Flow rate (Cum/hr)  | 12       | 12     |
| 3      | Hours of operation  | 22       | 22     |
| 4      | pH                  | 6.5-9.00 | 7-8    |
| 5      | Phenol (mg/l)       | 2– 3     | <1     |
| 6      | TSS (mg/l)          | 400      | <10    |
| 7      | Oil & Grease (mg/l) | 15       | Nil    |
| 11     | TDS (mg/l)          | 1000     | 1000   |
| 13     | Cyanide (mg/l)      | <0.03    | NIL    |

**Note:**

SRTS system comprises of: of -

- Bar & Screen Chamber
- Oil & Grease Separation System
- Equalization Tank with diffuser
- Additional collection cum Equalization Tank
- Flax Mixture having facilities for dosing lime, alum & Poly electrolyte
- Clarifloculator
- Clarified water collection tank
- Multi grade sand filter
- Activated carbon Filter
- Phenol Removal Filter
- Treated water Tank

**Blast Furnace -Environment Measures**

| <b>SI No</b> | <b>Area Location</b> | <b>Name of the Equipment</b> | <b>Capacity</b> | <b>No of Equipment</b> | <b>Operating System</b>  | <b>Status</b>                      |
|--------------|----------------------|------------------------------|-----------------|------------------------|--|------------------------------------|
| 01           | Blast Furnace        | Belt Press                   | 756 kg/hr.      | 01                     | Hydraulic Press  | Not in Operation due to Plant Shut |
| 02           | Blast Furnace        | Thickener                    | 756 kg/hr.      | 01                     | Settling at bottom<br>Overflow from top<br>Rack & pinion arrangement for collection of slurry at bottom. | Not in Operation due to Plant Shut |

## STP - GT HOSTEL (150 KLD)

| Sl No | Description  | Unit  | Inlet | Outlet |
|-------|--------------|-------|-------|--------|
| 1     | Water flow   | m3/hr | 3.5   | 3.4    |
| 2     | Ph           |       | 7.8   | 7.2    |
| 3     | TSS          | Mg/l  | 45    | 11     |
| 4     | Oil & Grease | Mg/l  | 9.5   | 2.5    |
| 5     | BOD          | Mg/l  | 38    | 7      |
| 6     | COD          | Mg/l  | 85    | 20     |

## STP - CANTEEN BUILDING (50 KLD)

| Sl No | Description  | Unit  | Inlet | Outlet |
|-------|--------------|-------|-------|--------|
| 1     | Water flow   | m3/hr | 2.0   | 2.0    |
| 2     | Ph           |       | 8.2   | 7.3    |
| 3     | TSS          | Mg/l  | 50.0  | 10.0   |
| 4     | Oil & Grease | Mg/l  | 11.7  | 3.0    |
| 5     | BOD          | Mg/l  | 40    | 7.1    |
| 6     | COD          | Mg/l  | 90.5  | 2.7    |

## STP – COLONY (50 KLD)

| Sl No | Description  | Unit  | Inlet | Outlet |
|-------|--------------|-------|-------|--------|
| 1     | Water flow   | m3/hr | 1.5   | 1.47   |
| 2     | Ph           |       | 7.5   | 7.0    |
| 3     | TSS          | Mg/l  | 30.0  | 5.0    |
| 4     | Oil & Grease | Mg/l  | 12.3  | 4.5    |
| 5     | BOD          | Mg/l  | 20    | 6.0    |
| 6     | COD          | Mg/l  | 70.3  | 2.1    |



## ETP/RO- (1200 KLD)

| Sl. No | Parameter              | Inlet        | Outlet  |
|--------|------------------------|--------------|---|
| 1      | Capacity (Cum/day)     | 1400 max     | Into process:-950-1000 &<br>for gardening :-450-400 |
| 2      | Flow rate (Cum/hr)     | 70           | To process :-50 &<br>To gardening :-20              |
| 3      | Max Hours of operation | 22           | 22  |
| 4      | pH                     | 6.5-8.7      | 7-8   |
| 5      | TDS (mg/l)             | <700         | 100-125   |
| 6      | TSS (mg/l)             | <70          | <10   |
| 7      | Total Hardness         | 400-420      | <70   |
| 8      | Chloride               | 70-80        | 15-20   |
| 9      | Iron                   | 0.3          | <0.15   |
| Sl.No  | Parameters             | Design Value | Unit  |
| 1.     | Appearance             | Clear*       | ----  |
| 2.     | Color                  | Nil          | Hz  |

~~199~~**RO Specification at Rain Water reservoir****Feed water parameter at RO inlet**

| <b>SI No</b> | <b>Parameter</b>                    | <b>Range</b>                             |
|--------------|-------------------------------------|--|
| 1            | pH                                  | 8.4                                      |
| 2            | TDS (Max)                           | < 1268.0 ppm                             |
| 3            | Total Hardness as CaCO <sub>3</sub> | < 530.0 ppm                              |
| 4            | Feed temperature                    | 25-30° C                                 |
| 5            | Maximum Iron as Fe                  | < 0.3 ppm (At inlet of MCF of RO)        |
| 6            | Alkalinity as CaCO <sub>3</sub>     | < 190.0 ppm                              |
| 7            | Reactive Silica as SiO <sub>2</sub> | < 33.8 ppm                               |
| 8            | Colloidal Silica                    | Nil (Considered)                         |
| 9            | Chloride as Cl                      | < 127.8 ppm                              |
| 10           | TSS                                 | < 5 ppm (At inlet of MCF of RO)          |
| 11           | SDI                                 | < 3                                      |
| 12           | BOD & COD                           | Nil (Considered)                         |
| 13           | Oil & Grease                        | Nil (Considered) (At inlet of MCF of RO) |
| 14           | Free Residual Chlorine              | Nil (Considered) (At inlet of MCF of RO) |

**Product Water**

| <b>SI No</b> | <b>Parameter</b>                    | <b>Range</b>                |
|--------------|-------------------------------------|-----------------------------|
| 1            | TDS                                 | < 30 ppm                    |
| 2            | pH                                  | 6.0 to 6.4                  |
| 3            | Total Hardness as CaCO <sub>3</sub> | < 5 ppm (Commercially zero) |

**RO System comprises of –**

1. Raw Water Storage Tank
2. Oxidation Chamber
3. Dual Media Filter
4. Activated Carbon Filter
5. Antiscalant Dosing System
6. SMBS Dosing System
7. Micron Cartridge Filter
8. RO Unit
9. RO Water Storage Tank

~~201~~

## STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,  
Bhubaneswar 751012

EPBX : 2561909/2562847

Email : [paribesh1@ospcboard.org](mailto:paribesh1@ospcboard.org)

Website : [www.ospcboard.org](http://www.ospcboard.org)

No 4523 / IND-I-CON- 5008

Dt 19.05.2020

By Speed Post / E-Mail

To

The Collector and District Magistrate  
Jajpur

Sub : Complaint petition received from Sri Aswini Kumar Dhal, President, Kalinganagar Paribesa Surkshya Samiltee, At:Jakhapura,Jajpur against M/s. Visa Steel Ltd., At- Jakhapura, Kalinganagar Industrial Estate , Dist - Jajpur-Reg.

Sir,

In inviting reference to the subject cited above, it is to mention that frequent public complaints are received from Sri Aswini Kumar Dhal, President, Kalinganagar Paribesa Surakshya Samittee against M/s. Visa Steel Ltd., At- Jakhapura, Kalinganagar Industrial Estate, Dist -Jajpur regarding discharge of wastewater and air pollution caused by the aforesaid industry. Inspections has been made from this office and our Regional office, Kalinganagar and the industry has also been directed to take certain measures like installation of STP for it's canteen, to provide treatment facility for surface runoff and Reverse Osmosis treatment system for recycling of wastewater generated from the power plant and take steps for air pollution control measures.

From the latest inspection report of dtd.7.3.2020 of Regional Officer, SPC Board, Kalinganagar it is verified that the industry has installed STP for it's canteen, installed surface runoff treatment facility for treatment of surface runoff generated from plant area and also installed Reverse Osmosis treatment system for recycling of wastewater generated from power plant. It is also, revealed that the plant is mostly recycling it's treated effluent and some seepage water from rain water harvesting pond was discharged to outside drain near culvert-I, which is within prescribed standard of the Board. The particulate matter emission from the stacks of operating plants like FAP and CPP were found within the prescribed standard of the Board.

P.T.O

The complainant Sri Aswini Kumar Dhal, President, Kalinganagar Paribesa Surakshya Samittee has filed case in Hon'ble NGT, Kolkata Bench against M/s. Visa Steel Ltd. regarding environmental issues. The said matter is subjudice before the Hon'ble Supreme Court of India.

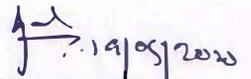
The Complainant Sri Aswin Kumar Dhal, President, Kalinganagar Paribesa Surkshya Samittee, Jajpur again has submitted a petition dtd.8.12.2019(copy enclosed) to this office against M/s. Visa Steel Ltd., regarding declining of crop yield and skin irritation due to discharge of its effluent. Another petition dtd.11.02.2020 (copy enclosed) has been received from Sri Susanta Das of village Marthapur, PO: Sribantapur, Dist:Jajpur against M/s Visa Steel Ltd., complaining the same issues.

It may be mentioned that the Board does not have expertise to verify the damage of agriculture and health Problems, as alleged around M/s Visa Steel Ltd., due to discharge of effluent from this plant.

In view of above, it is requested to instruct the District Agriculture Dept. and Health Dept. to enquire into the matter regarding damage of agriculture and health issues as alleged in the vicinity of M/s Visa Steel Ltd., at Jakhapura under your jurisdiction and forward the report to this office to resolve the above issues.

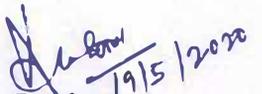
Yours faithfully,

Encl: As above

  
Member Secretary

Memo No. 4524 /dtd. 19.05.2020

Copy forwarded to the Regional Officer, SPC Board, Kalinganagar for information and necessary action.

  
Chief Env. Engineer

Memo No. 4525 /dtd. 19.05.2020

Copy forwarded to Sri Aswini Kumar Dhal, President, Kalinganagar Paribesa Surkshya Samittee, At/PO: Jakhapura, Dist:Jajpur -755026/ Sri Susanta Das S/O Sri Ganeswar Das,At:Marthapur,PO:Sribantapur,Dist:Jajpur-755015 for information .

  
Chief Env. Engineer

~~203~~  
COLLECTORATE JAJPUR

Ph. 06728-222001 (O), 222330 (R), Fax: 222087  
E-mail: [dist-jajpur@nic.in](mailto:dist-jajpur@nic.in), web site: [www.jajpur.nic.in](http://www.jajpur.nic.in)  
(Judicial Section)

No. 13-04/2019 16014 /Date. 17. 11. 2020

To

The Member Secretary,  
SPCB, Odisha, Paribesh Bhawan  
Bhubaneswar.

Sub: Submission of action taken report on the grievance petition of Sri  
Aawini Kumar Dhal, President, Kalanganagar Paribesa Suraksha  
Samitee against M/a Visa Steel Ltd., At- Jakhapura, Kalanganagar  
Industrial Estate, Dist- Jajpur Reg.  
Ref: Your Letter No-4573/dtd 19.05.2020

Sir,

With reference to the letter on the subject cited above, I am to enclose  
herewith the enquiry report made by the Chief District Agriculture Officer,  
Jajpur and the Chief District Medical & Public Health Officer, Jajpur  
regarding damage of agriculture and health issue to resolve the above issues.  
This is for favour of information and necessary action at your end.

Yours faithfully

Encl: As above.

*encl*  
*16/11/20*  
Additional District Magistrate  
Jajpur

Memo No. 16016... dt. 17. 11. 2020

Copy along with copy of the enclosure forwarded to the R.O. SPCB,  
Kalinganagar for information and necessary action.

*encl*  
*16/11/20*  
Additional District Magistrate  
Jajpur

**OFFICE OF THE CHIEF DISTRICT AGRICULTURE OFFICER, JAJPUR**

Letter No. 1629 Dt. 28.08.2020

To

**The Additional District Magistrate, Jajpur.**

Sub:- Findings of Grievance Petition received from Sri Aswani Kumar Dhal, President, Kalinganagar Paribesa Surakhya Samittee, At-Jakhapura against M/s Visa Steel Ltd., At-Jakhapur.

Ref:- Your letter No.7721 dt.28.05.2020.

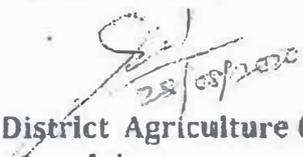
Sir,

With reference to the subject cited above, It is to inform that the complainant Sri Aswani Kumar Dhal, President, Kalinganagar Paribesa Surakhya Samittee has submitted a petition against M/s Visa Steel Ltd. regarding declining of crop yield and skin irritation due to discharge of effluent from the plant.

The above matter has been referred to Agril. District Officer, Jajpur Road to inquiry and report. After spot verification it could not ascertained the result of the effluent water in the crop. Therefore unanimously it was decided to send the soil sample and water sample to Collage of Agriculture, OUAT, BBSR for analysis. As per analysis report (report attached) it is revealed that crop can be taken successfully in the area.

This is for favour of your information and necessary action.

Yours faithfully,

  
**Chief District Agriculture Officer,  
Jajpur**



DEPARTMENT OF SOIL SCIENCE & AGRICULTURAL CHEMISTRY  
College of Agriculture

Orissa University of Agriculture & Technology, Bhubaneswar – 751 003  
Mob-09437628881,6370292202; E-mail: ssachodouat@gmail.com

Letter No. 1318 / SSAC., Dt. 07/08/2020

From

Dr. R.K.Patra  
Professor & Head

To

The Agriculture District Officer  
Jajpur Road

Sub: Analysis report of 1 no. of soil and 1 no. of water sample.

Ref. No- Your Letter No-372 Dated-25/06/2020.

Sir,

Submitting herewith the analysis report of 1 no. of soil and 1 no. of water sample supplied by you.

Soil

| Sl.No | Parameters              | Sample No-1 | Status   |
|-------|-------------------------|-------------|----------|
| 1     | pH                      | 8.15        | Alkaline |
| 2     | EC (dSm <sup>-1</sup> ) | 0.045       | Normal   |
| 3     | OC (g/kg soil)          | 9.01        | High     |
| 4     | Avl. N (kg/ha)          | 236.0       | Low      |
| 5     | Avl. P (kg/ha)          | 26.4        | High     |
| 6     | Avl. K (kg/ha)          | 434.0       | High     |

Water

| Sl.No | Parameters                            | Sample No-01 |
|-------|---------------------------------------|--------------|
| 1     | pH                                    | 7.59         |
| 2     | EC (dSm <sup>-1</sup> )               | 0.14         |
| 3     | CO <sub>3</sub> <sup>2-</sup> (meq/l) | 2.0          |
| 4     | HCO <sub>3</sub> <sup>-</sup> (meq/l) | 4.0          |
| 5     | Ca <sup>2+</sup> (meq/l)              | 2.49         |
| 6     | Mg <sup>2+</sup> (meq/l)              | 1.66         |
| 7     | Na <sup>+</sup> (meq/l)               | 3.73         |
| 8     | K <sup>+</sup> (meq/l)                | 0.26         |
| 9     | SO <sub>4</sub> <sup>2-</sup> (mg/l)  | 91.8         |
| 10    | Cl <sup>-</sup> (meq/l)               | 10.0         |
| 11    | NO <sub>3</sub> <sup>-</sup> (mg/l)   | 11.0         |
| 12    | RSC (meq/l)                           | 1.85         |
| 13    | SAR                                   | 2.59         |

Yours faithfully

Professor & Head

07/08/2020

~~206~~  
OFFICE OF THE CHIEF DISTRICT MEDICAL & PUBLIC HEALTH OFFICER,  
JAJPUR

Letter No. 8054 Date. 28-8-2020

To

The Additional District Magistrate, Jajpur.

Sub:- Compliance of the complaint petition received from Sri Aswani ku. Dhal, President, Kalinganagar Paribesa Surakhya Samittee, At- Jakhapura against M/S Visa Steel Ltd., Jakhapur, Dist-Jajpur.

Ref:- Collectorate letter No-7721 dated. 28.05.2020.

Sir,

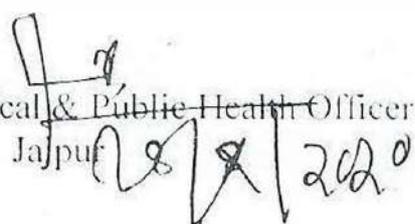
In inviting a reference to the subject cited above, I am enclosing herewith the detail status report submitted by the Medical Officer, Jakhapura PHC(N) under CHC Danagadi of Jajpur District regarding number of persons attend the OPD of Jakhapura PHC(N) suffering from Skin irritation since last ten years. Further the M.O., PHC(N) Jakhapura submitted the skin irritation report of Jakhapura G.P. during the month of August'2020 as per the field survey done by ASHA & Anganwari workers. Copy of the report submitted by the M.O.PHC(N) Jakhapura is enclosed.

Further it is to inform you that skin irritation may be due to many allergic skin condition and other reasons, may not be due to contact with discharge of effluent of M/S VISA Steel Ltd, Kalinganagar.

This is for your kind information and necessary compliance.

Enclosure :- As stated above.

Yoursfaithfully

  
Chief District Medical & Public Health Officer,  
Jajpur

~~201~~

## COLLECTORATE, JAJPUR

Ph. 06728-222001 (O), 222330 (R), Fax-222087  
 mail: [dm-jajpur@nic.in](mailto:dm-jajpur@nic.in), web site: [www.jajpur.nic.in](http://www.jajpur.nic.in)  
 (Judicial Section)

No. I-J-17/2023/ 13417 /dated 21. 11. 2023.

The Special Secretary to Government  
 Forest, Environment & Climate Change Department .

Sub: Grievance/Allegation by inhabitants of Jakhapura, Jajpur against VISA Steel for discharging of coke contaminated water to the cultivated land & seeking compensation to farmers-reg.

Ref: Your letter No-16539/dtd.05.08.2023

Sir,

In inviting a reference to the subject cited above, I am to say that, grievances/allegations have been received from inhabitants of peripheral GPs & Villages namely Jakhapura, Mangalpur, balingabandi, Telibahali, Satbainsiya, Danagadi etc., allegedly are being heavily affected by the contaminated water, toxic fly ash, dust & smoke generated by VISA Steel, Kalinganagar. The said grievance has been duly enquired by the Additional District Magistrate, Kalinganagar, the Chief District Agriculture Officer, Jajpur & RO, SPOB, Kalinganagar and submitted their reports.

It reveals from the report of the CDAO, Jajpur that a team comprising of Agriculture Officer, Jajpur Road, Scheme Officer O/o ADO, Jajpur Road, Block Agriculture Officer, Danagadi, Village Agricultural Workers of Jakhapura & Mangalpur have visited the said villages. Though the petitioners were informed prior to visit by Krushakasathi and concerned VAW to be present at the time of enquiry they did not turn up for same. During inspection some land owners came to the spot and expressed that the discharge of water by M/s VISA Steel plant is helpful for both Kharif & Ravi crop cultivation of nearby villages of Jakhapura GP and they have stated that the crop yield is better than other places in the block. Also stated that If VISA stops the water their crops will face drought situation.

COMPARED BY ME  
 And found Correct  
 Poo mta Jena  
 29.12.23  
 COMPAREER

208

Besides, it is revealed from the report of the RO, SPCB that VISA Steel has been granted consent to operate from State Pollution Control Board with certain special condition to be complied with. The unit was last inspected on 08.09.2023 and it was observed that there was discharge of treated surface run off to outside near culvert no-1. The water sample was collected for analysis and it is revealed from the analysis report that the quality of water is meeting the prescribed standard of the Board.

Further, representation has been received by the RO, SPCB, Kalinganagar on 30.09.2023 from the farmers of Jakhapura Village of Jajpur adjacent to M/s Visa Steel Ltd, requesting to release water in systematic way which will be utilized for the agriculture purpose. The copy of the enquiry reports of the above Authorities are enclosed herewith for kind information and necessary action.

Enclosures: As above

Yours faithfully,



**Collector & District Magistrate,  
Jajpur**

~~200~~

10.30/16.10.2023

**OFFICE OF THE CHIEF DISTRICT AGRICULTURE OFFICER, JAJPUR.**

To Letter No. 4599 Date. 11.10.2023  
The Deputy Collector, Judicial, Jajpur.

Sub:- Compliance of Enquiry report regarding discharge of waste water by VISA Steel to Agriculture Land.

Ref:- Your office Letter No.1-J-17/2023/10457(3) dt.08.09.2023.

Sir,

In inviting a kind reference to the subject cited above, I am to enclose herewith the compliance Enquiry report regarding discharge of waste water by VISA Steel to Agriculture Land submitted by ADO, Jajpur Road for favour of your kind information and necessary action.

Yours faithfully

Encl:-As above.

Chief District Agriculture Officer,  
Jajpur.



13.10.23

Enquiry Report regarding discharge of waste water by VISA Steel to Agricultural land

As per the instruction of Chief District Agriculture Officer, Jajpur vide his Letter No: 4160, dt: 13.9.2023 a team comprising of Agriculture District officer, Jajpur Road, Scheme Officer O/o ADO Jajpur Road, Block Agriculture Officer, Danagadi, Assistant Agriculture Officer, Danagadi, Village Agricultural Workers of Jakhapura & Mangalpur have visited Jakhapura, Mangalpur, Balungabandi, Telibahali, Satabainsia villages of Danagadi block. Though the petitioners were informed prior to visit by Krushak Sathi and concerned VAW to be present at the time of enquiry they did not attend.

On field enquiry the crop condition of Paddy in above villages were found in good condition. During the inspection some land owners came to the spot and expressed that the discharged water by VISA steel plant is helpful in both Kharif and Rabi crop cultivation. Due to water availability they are able to take up the 2<sup>nd</sup> crop like pulses. They also told that the crop yield is better than other places in the block. In this regard subsequently the land owners had submitted their written statement (Attached) mentioning that their crops and land are not damaged by VISA steel discharged water. Also they have stated that if VISA stops the water their crops will face drought situation.

In this regard the Paddy Crop Cutting Experiment report of Kharif 2022 (Attached) was analyzed and compared with block average report (Attached). It is found that the average Paddy yield of Jakhapura GP was 41.84 Qtl per hectare as against Normal yield of Danagadi block which is 26.08 Qtl per hectare and it is 60% higher than Normal yield.. It indicates that the crop yield of Kharif paddy is not affected by discharge water of VISA steel plant.

Villagers of Mangalpur, Satabainsia, and Telibahali of Danagadi block told that no VISA Steel discharge water comes to their land.

PS  
06.10.2023

Assistant Agriculture Officer, Block Agriculture Officer,  
Danagadi

06.10.2023

Danagadi

Scheme Officer  
O/o ADO Jajpur Road

06.10.2023

Agriculture District officer,  
Jajpur Road

06.10.2023

~~2X~~

|     |          |    |                   |    |                     |    |      |     |     |         |            |        |       |           |     |     |     |
|-----|----------|----|-------------------|----|---------------------|----|------|-----|-----|---------|------------|--------|-------|-----------|-----|-----|-----|
| 511 | DANAGADI | 55 | DHULIGADA         | 4  | DHULIGADA           | 17 | 298  | YES | P2  | offline | 14.12.2022 | WINTER | 17450 |           | RI  | YES | YES |
| 512 | DANAGADI | 55 | DHULIGADA         | 4  | DHULIGADA           | 17 | 497  | YES | P3  | offline | 14.12.2022 | WINTER | 8340  |           | RI  | YES | YES |
| 513 | DANAGADI | 55 | DHULIGADA         | 4  | MANAGOBIND<br>DARUR | 18 | 322  | YES | P4  | offline | 14.12.2022 | WINTER | 7400  |           | RI  | YES | YES |
| 514 | DANAGADI | 55 | OLALA             | 5  | RAMPILO             | 21 | 292  | YES | P2  | offline | 17.12.2022 | WINTER | 10560 |           | RI  | YES | YES |
| 515 | DANAGADI | 55 | OLALA             | 5  | RAMPILO             | 21 | 1677 | YES | P4  | offline | 17.12.2022 | WINTER | 9430  |           | RI  | YES | YES |
| 516 | DANAGADI | 55 | OLALA             | 5  | OLALA               | 22 | 371  | NO  | 50M | offline | 17.12.2022 | WINTER | 8425  |           | RI  | YES | YES |
| 518 | DANAGADI | 55 | OLALA             | 5  | OLALA               | 22 | 349  | YES | P3A | offline | 17.12.2022 | WINTER | 13825 |           | RI  | YES | YES |
| 519 | DANAGADI | 55 | JAKHAPURA         | 6  | JAKHAPURA           | 24 | 2249 | YES | P2A | offline | 15.12.2022 | WINTER | 12305 | 49.22     | RI  | YES | YES |
| 520 | DANAGADI | 55 | JAKHAPURA         | 6  | JAKHAPURA           | 24 | 1015 | NO  | 50M | offline | 15.12.2022 | WINTER | 8490  | 33.96     | RI  | YES | YES |
| 521 | DANAGADI | 55 | JAKHAPURA         | 6  | BALUNGABAND         | 25 | 397  | YES | P1  | offline | 15.12.2022 | WINTER | 11630 | 46.52     | RI  | YES | YES |
| 522 | DANAGADI | 55 | JAKHAPURA         | 6  | BALUNGABAND         | 25 | 395  | YES | P3A | offline | 15.12.2022 | WINTER | 9415  | 37.66     | RI  | YES | YES |
| 523 | DANAGADI | 55 | CHANDIA           | 7  | ANKURAPAL           | 26 | 1386 | YES | P2A | offline | 28.11.2022 | WINTER | 9311  |           | VAW | YES | YES |
| 524 | DANAGADI | 55 | CHANDIA           | 7  | ANKURAPAL           | 26 | 1530 | YES | P2A | offline | 28.11.2022 | WINTER | 10406 |           | VAW | YES | YES |
| 525 | DANAGADI | 55 | CHANDIA           | 7  | BHARADAPASI         | 27 | 59   | YES | P3A | offline | 28.11.2022 | WINTER | 8476  |           | VAW | YES | YES |
| 526 | DANAGADI | 55 | CHANDIA           | 7  | BHARADAPASI         | 27 | 60   | NO  | 50M | offline | 28.11.2022 | WINTER | 9347  |           | VAW | YES | YES |
| 527 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR          | 33 | 209  | YES | P4A | offline | 05.12.2022 | WINTER | 12425 |           | VAW | YES | YES |
| 528 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR          | 33 | 414  | YES | P1A | offline | 05.12.2022 | WINTER | 11569 |           | VAW | YES | YES |
| 529 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR          | 33 | 456  | YES | P4A | offline | 05.12.2022 | WINTER | 13380 |           | VAW | YES | YES |
| 530 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR          | 33 | 70   | YES | P1A | online  | 05.12.2022 | WINTER | 8883  |           | VAW | YES | YES |
| 531 | DANAGADI | 55 | MANATIRA          | 9  | RABANA              | 38 | 97   | YES | P3A | offline | 03.12.2022 | WINTER | 12466 |           | VAW | YES | YES |
| 532 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA           | 39 | 2    | YES | P2  | offline | 03.12.2022 | WINTER | 11380 |           | VAW | YES | YES |
| 533 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA           | 39 | 315  | YES | P2A | offline | 03.12.2022 | WINTER | 12249 |           | VAW | YES | YES |
| 534 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA           | 39 | 139  | YES | P3  | offline | 03.12.2022 | WINTER | 9346  |           | VAW | YES | YES |
| 535 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA          | 42 | 20   | YES | P1A | offline | 13.12.2022 | WINTER | 12530 |           | RI  | YES | YES |
| 536 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA          | 42 | 480  | YES | P3  | offline | 13.12.2022 | WINTER | 12830 |           | RI  | YES | YES |
| 537 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA          | 42 | 826  | YES | P2A | offline | 13.12.2022 | WINTER | 12130 |           | RI  | YES | YES |
| 538 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | KUMBHIRAGAD<br>IA   | 43 | 60   | NO  | 50M | offline | 13.12.2022 | WINTER | 13445 |           | RI  | YES | YES |
| 539 | DANAGADI | 55 | PANAJIBI          | 11 | MANJAPADA           | 49 | 8    | YES | P2  | online  | 28.11.2022 | WINTER | 8500  | Umseasria | SPS | YES | YES |



Handwritten notes and signatures on the right side of the table, including '49.22', '33.96', '46.52', '37.66', and '41-801'.

~~21~~



|     |          |    |                   |    |                    |    |      |     |      |         |            |        |       |  |     |     |     |
|-----|----------|----|-------------------|----|--------------------|----|------|-----|------|---------|------------|--------|-------|--|-----|-----|-----|
| 512 | DANAGADI | 55 | DHULIGADA         | 4  | DHULIGADA          | 17 | 298  | YES | P2   | offline | 14.12.2022 | WINTER | 12460 |  | RI  | YES | YES |
| 513 | DANAGADI | 55 | DHULIGADA         | 4  | DHULIGADA          | 17 | 497  | YES | P3   | offline | 14.12.2022 | WINTER | 8340  |  | RI  | YES | YES |
| 514 | DANAGADI | 55 | DHULIGADA         | 4  | MANAGOBIND<br>APUR | 18 | 322  | YES | P4   | offline | 14.12.2022 | WINTER | 7400  |  | RI  | YES | YES |
| 515 | DANAGADI | 55 | OLALA             | 5  | RAMPILO            | 21 | 292  | YES | P2   | offline | 17.12.2022 | WINTER | 10560 |  | RI  | YES | YES |
| 516 | DANAGADI | 55 | OLALA             | 5  | RAMPILO            | 21 | 1677 | YES | P4   | offline | 17.12.2022 | WINTER | 9430  |  | RI  | YES | YES |
| 517 | DANAGADI | 55 | OLALA             | 5  | OLALA              | 22 | 371  | NO  | 50M  | offline | 17.12.2022 | WINTER | 8425  |  | RI  | YES | YES |
| 518 | DANAGADI | 55 | OLALA             | 5  | OLALA              | 22 | 349  | YES | P3A  | offline | 17.12.2022 | WINTER | 13825 |  | RI  | YES | YES |
| 519 | DANAGADI | 55 | JAKHAPURA         | 6  | JAKHAPURA          | 24 | 2249 | YES | P2A  | offline | 15.12.2022 | WINTER | 12305 |  | RI  | YES | YES |
| 520 | DANAGADI | 55 | JAKHAPURA         | 6  | JAKHAPURA          | 24 | 1015 | NO  | 50 M | offline | 15.12.2022 | WINTER | 8490  |  | RI  | YES | YES |
| 521 | DANAGADI | 55 | JAKHAPURA         | 6  | BALUNGABAND        | 25 | 397  | YES | P1   | offline | 15.12.2022 | WINTER | 11630 |  | RI  | YES | YES |
| 522 | DANAGADI | 55 | JAKHAPURA         | 6  | BALUNGABAND        | 25 | 395  | YES | P3A  | offline | 15.12.2022 | WINTER | 9415  |  | RI  | YES | YES |
| 523 | DANAGADI | 55 | CHANDIA           | 7  | ANKURAPAL          | 26 | 1386 | YES | P2A  | offline | 28.11.2022 | WINTER | 9311  |  | VAW | YES | YES |
| 524 | DANAGADI | 55 | CHANDIA           | 7  | ANKURAPAL          | 26 | 1530 | YES | P2A  | offline | 28.11.2022 | WINTER | 10406 |  | VAW | YES | YES |
| 525 | DANAGADI | 55 | CHANDIA           | 7  | BHARADAPASI        | 27 | 59   | YES | P3A  | offline | 28.11.2022 | WINTER | 8476  |  | VAW | YES | YES |
| 526 | DANAGADI | 55 | CHANDIA           | 7  | BHARADAPASI        | 27 | 60   | NO  | 50 M | offline | 28.11.2022 | WINTER | 9347  |  | VAW | YES | YES |
| 527 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR         | 33 | 209  | YES | P4A  | offline | 05.12.2022 | WINTER | 12425 |  | VAW | YES | YES |
| 528 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR         | 33 | 414  | YES | P1A  | offline | 05.12.2022 | WINTER | 11569 |  | VAW | YES | YES |
| 529 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR         | 33 | 456  | YES | P4A  | offline | 05.12.2022 | WINTER | 13380 |  | VAW | YES | YES |
| 530 | DANAGADI | 55 | PANKAPAL          | 8  | MANOHARPUR         | 33 | 70   | YES | P1A  | online  | 05.12.2022 | WINTER | 8883  |  | VAW | YES | YES |
| 531 | DANAGADI | 55 | MANATIRA          | 9  | RABANA             | 38 | 97   | YES | P3A  | offline | 03.12.2022 | WINTER | 12466 |  | VAW | YES | YES |
| 532 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA          | 39 | 2    | YES | P2   | offline | 03.12.2022 | WINTER | 11380 |  | VAW | YES | YES |
| 533 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA          | 39 | 315  | YES | P2A  | offline | 03.12.2022 | WINTER | 12249 |  | VAW | YES | YES |
| 534 | DANAGADI | 55 | MANATIRA          | 9  | DASAMANIA          | 39 | 139  | YES | P3   | offline | 03.12.2022 | WINTER | 9346  |  | VAW | YES | YES |
| 535 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA         | 42 | 20   | YES | P1A  | offline | 13.12.2022 | WINTER | 12530 |  | RI  | YES | YES |
| 536 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA         | 42 | 480  | YES | P3   | offline | 13.12.2022 | WINTER | 12830 |  | RI  | YES | YES |
| 537 | DANAGADI | 55 | KUMBHIRAGA<br>DIA | 10 | MARUTIKARA         | 42 | 826  | YES | P2A  | offline | 13.12.2022 | WINTER | 12130 |  | RI  | YES | YES |





## BLOCKWISE ABSTRACT OF CCEs ON KHARIF PADDY(AUTUMN+WINTER) UNDER PMFBY/EAGPS 2022-23

## DISTRICT JAIPUR

| Sl.No | Name of the Block/ULB | No. of GPs/Insurance Unit | No. of CCEs conducted |        |       | CCEs conducted through |         | % of online CCEs | Normal Yield Rate for 23 (Quint. per Hect.) | Actual Yield (Quint. per Hect.) |
|-------|-----------------------|---------------------------|-----------------------|--------|-------|------------------------|---------|------------------|---|---------------------------------|
|       |                       |                           | Autumn                | Winter | Total | On line                | Offline |                  |   |                                 |
| 1     | 2                     | 3                         | 4                     | 5      | 6     | 7                      | 8       | 9                | 10  | 11                              |
| 1     | Sadachana             | 43                        | 12                    | 174    | 186   | 121                    | 65      | 65               | 27.37                                       | 37                              |
| 2     | Dharmasala            | 45                        | 26                    | 180    | 206   | 115                    | 91      | 56               | 25.78                                       | 38                              |
| 3     | Sukinda               | 25                        | 6                     | 100    | 106   | 72                     | 34      | 68               | 32.35                                       | 45                              |
| 4     | Danegadi              | 23                        | 4                     | 88     | 92    | 40                     | 52      | 43               | 26.08                                       | 41                              |
| 5     | Korei                 | 28                        | 2                     | 112    | 114   | 101                    | 13      | 89               | 26.58                                       | 51                              |
| 6     | Jaipur                | 26                        | 22                    | 104    | 126   | 116                    | 10      | 92               | 23.66                                       | 31                              |
| 7     | Ratolpur              | 28                        | 44                    | 106    | 150   | 69                     | 81      | 46               | 14.92                                       | 31                              |
| 8     | Sari                  | 29                        | 16                    | 118    | 134   | 64                     | 70      | 48               | 13.44                                       | 31                              |
| 9     | Binjharpur            | 29                        | 0                     | 118    | 118   | 62                     | 56      | 53               | 29.06                                       | 31                              |
| 10    | Dasarathpur           | 35                        | 0                     | 142    | 142   | 99                     | 43      | 70               | 27.24                                       | 31                              |
| 11    | Jaipur (M)            | 1                         | 0                     | 4      | 4     | 0                      | 4       | 0                | 0   | 1                               |
| 12    | Vasaniagar (M)        | 1                         | 0                     | 4      | 4     | 2                      | 2       | 50               | 0   | 1                               |
|       | Total                 | 313                       | 132                   | 1250   | 1382  | 861                    | 521     | 62               | 25.61                                       | 31                              |



~~2/6~~



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1681

OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE,  
KALINGA NAGAR, JAJPUR ROAD

Phone No.06726-222311(O), 224846(R), FAX-222311

E-mail: admkn.jajpur@gov.in

Letter No. 2403 / (KN) Date. 13/09/2023

To

The Deputy Collector, Judicial  
Collectorate, Jajpur

Sub :

Submission of enquiry report of RO, SPCB, Kalinganagar.

Ref;

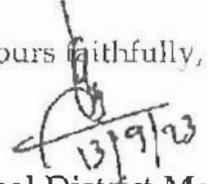
Your letter No.10457/ dtd.08.09.2023

Sir,

With reference to the above cited subject, I am to submit herewith the enquiry report submitted by the RO, SPCB, Kalinganagar for taking further course of action at your end.

Encl: As above.

Yours faithfully,

  
13/9/23

Additional District Magistrate  
Kalinga Nagar





Tel:06726221153

E mail : [rospcb.kalinganagar@ospcbboard.org](mailto:rospcb.kalinganagar@ospcbboard.org)Website : [www.ospcbboard.org](http://www.ospcbboard.org)

**REGIONAL OFFICE, KALINGANAGAR**  
**STATE POLLUTION CONTROL BOARD, ODISHA**  
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]  
 AT- DHABALAGIRI, NEAR OMC OFFICE, J.K Road, PO: Ferro Chrome Plant, Jajpur  
 DIST- JAJPUR-756019, ODISHA, INDIA

No. 3050/pc-106Date. 12.09.2023  
By Email/By Speed Post

From.

Er P K Behera  
Regional Officer

To.

Sri Sisir Kumar Sahoo  
The Private Secretary,  
State Pollution Control Board,  
Odisha, BhubaneswarSub: **Public complaint -Reg.**

Ref: (i) Head Office letter no 13471 dtd. 25.08.2023  
 (ii) Letter of the Dy. Collector, Judicial, Collectorate, Jajpur vide letter no. 10457 dtd. 08.09.2023 and Dy. Collector, Gen & Misc vide no. 2315 dtd. 31.05.2023  
 (iii) Letter of Additional District Magistrate, Kalinganagar. Jajpur vide letter no. 2003, dtd. 04.08.2023.2023.

Sir,

In inviting a reference to the above, I am to inform you that several complaints were received by this office previously from Shri Aswini Kumar Dhal, at Jakhapur villagr, jajpur district, who is the president of Kalinganagar Paribesh Surakshya Samitee, against M/s Visa Steel Ltd and M/s Visa Coke Limited from time to time. Subsequently, this office has conducted several inspections and report has been submitted to the Head Office for taking necessary action and necessary directions have been issued. The unit has rectified the lapses as mentioned in the direction. submitted the compliance report and it was verified by the Board in subsequent inspection. The issues pertaining to the pollution of Visa Coke Limited has been adjudicated by the Hon'ble NGT in OA No. 82/2022 and that of M/s Visa Steel Limited in OA No. 19/2019 and action is taken as per the direction of Hon'ble NGT from time to time, which were filed by Sri Aswini Kumar Dhal, President, Kalinganagar Paribesh Surakshya Samitee.

Further representation has been received from Workers Representative Committee, Visa Steel Limited vide the letter under reference mentioning that false allegations are being made by Sri Aswini Kumar Dhal, President, Kalinganagar Paribesh Surakshya Samitee repeatedly and requested for consider for protection of the employees and workers of Visa Steel Limited.

Another representation has been received from Sri Purna Chandra Sahoo and others of Jakhapura village of Jajpur district regarding pollution caused by the Visa Steel Limited.





It is pertinent to mention here that the issues related to environment are only verified by the Board. Visa Steel Limited was recently inspected based on the complaint received directly by this office and through Head Office and the inspection report was submitted vide letter no.2435 dtd. 18.07.2023 and letter no. 2445 dtd. 20.07.2023 for taking the action as appropriate. A direction has been issued to the unit vide letter no. 12052 dtd. 31.07.2023 (copy enclosed) and action is under process.

This is for kind information and necessary action.

  
12.09.23  
Regional Officer

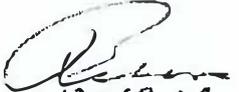
Memo No. 3051, dt. 12.09.2023

Copy forwarded to the Addl. District Magistrate, Kalinganagar for kind information and necessary action.

  
12.09.23  
Regional Officer

Memo No. 2052, dt. 12.09.2023.

Copy forwarded to the Dy. Collector, Gen. & Misc/ Dy. Collector, Judicial Collectorate, Jajpur for kind information and necessary action.

  
12.09.23  
Regional Officer

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VI

**COLLECTORATE, JAJPUR**

Ph. 06728-222001 (O), 222330 (R), Fax-222087  
E.mail: [dm-jajpur@nic.in](mailto:dm-jajpur@nic.in), web site: [www.jajpur.nic.in](http://www.jajpur.nic.in)  
(Judicial Section)

No. I-J-17/2023/10457<sup>(3)</sup>/Date. 08.09.23

To

The Additional District Magistrate, Kalinganagar  
The RO, SPCB, Kalinganagar  
The CDAO, Jajpur

Sub: Grievances/Allegations by inhabitants of Jakhapura, Jajpur against VISA Steel for discharging of Coke contaminated water to the cultivated land & seeking compensation to farmers.

Sir,

In enclosing herewith the letter No-16539/dt.05.08.2023 of the Special Secretary to Government regarding grievances/allegations by inhabitants of Jakhapura, Jajpur against VISA Steel for discharging of Coke contaminated water to the cultivated land & seeking compensation to farmers. I am directed to request you to enquire into the matter and take necessary action at your end & submit report for onward transmission to the Govt..

Yours faithfully

  
07.09.23  
Deputy Collector, Judicial  
Jajpur



~~2X~~  
VISA STEEL LIMITED

Ref.: VSL/ENV/14-15/184  
October 27, 2014

**VISA STEEL**

PLANT OFFICE  
KALINGANAGAR INDUSTRIAL COMPLEX  
AT/POST : JAKHAPURA - 755 026  
DIST JAJPUR, ODISHA  
TEL : (+91-6726) 242 441  
FAX : (+91-6726) 242 442  
E-mail: vsl@visasteel.com  
Website: www.visasteel.com

To  
**The collector & District Magistrate  
Jajpur.**

Ref: Your Letter No - 1127/(KN)/Dtd. 10.10.2014  
Sub:- Discharge of Waste Water to Ganda Nala.

Dear Sir,

With reference the above subject, We would like to inform you that water discharged outside on 8.10.2014 is observed occasionally due to overflow of water in the perennial drain. This water comes from the hills which is situated behind M/S Jindal Stainless Limited (North-West corner of M/S VISA STEEL LIMITED) and passes through our plant during rainy season. The volume of water is huge and forces the perennial drain water to over flow and come along with mud & sludge to our Plant.

This has already been explained to Regional Officer, State Pollution Control Board, KNIC, Pankapal. However, we have already planned to prevent the flow to outside from 10<sup>th</sup> of November, 2014 by some internal arrangements like diverting the drain and keeping the water stored inside our plant premises in a reservoir of capacity 5 Lac m<sup>3</sup> for our own utilization.

We assure you that, the entire water will be stored by us for our own utilization as per the above mentioned time to maintain zero discharge norms. Further, we would like to mention here that all the process water are utilized by different units after recycled. As such there is no discharge of process water from the plant except the perennial drain water which passes through our plant.

Therefore, we request your good self to be kind enough to allow us till that time for improvement in the present situation to prevent complete discharge of water outside.

This is submitted for your kind information & perusal.

Thanking you,

Yours faithfully,  
For VISA STEEL LTD.

  
(**MANOJ KUMAR**)  
Executive Director

CC to: The Regional officer,  
KNIC, Pankapal,  
Jajpur - 755026.  
Odisha.

# VISA STEEL LIMITED

## VISA STEEL

PLANT OFFICE  
KALINGANAGAR INDUSTRIAL COMPLEX  
AT/POST : JAKHAPURA - 755 026  
DIST. JAJPUR, ODISHA  
TEL : (+91-6726) 242 441  
FAX : (+91-6726) 242 442  
E-mail : vsl@visasteel.com  
Website : www.visasteel.com  
CIN NO : L51109OR1996PLC004601

Ref: Visa/Env./15-16/067.  
22nd June 2015.

To  
**The Regional officer,**  
State Pollution Control Board, Odisha,  
Common Facility Centre, JCD, Kalinga Nagar,  
Distt.- Jajpur-755026. Odisha, India

**Sub.: Rain water over flow.**

Dear Sir,

We are to inform you that due to heavy torrential rain on 21& 22.06.15 in this locality our plant flooded with water due to the upper catchment flow from all the hills and the water started flowing out to the natural drains towards to the east side of our plant, as the gradient is also towards east side.

We have constructed a kacha reservoir of capacity of 5,00,000 M<sup>3</sup> to contain the water inside our plant for our own use in activities like plantation, construction works ,dust suppression etc by channelizing all waste water and rain water into it and maintaining zero discharge norms all throughout. Though, we are utilizing some quantity of this water in our plant but to have complete recycling and use, this water is to be used in power plant where maximum water is getting consumed. We have planned to install Zero Liquid Discharge system for complete utilization of water in the process.

In this regards, we would like to inform your good self that due to heavy torrential rain, we could not stop the water inside our plant and the water went to the natural drains by overflowing and took its course to the natural streams.

Therefore, we earnestly request your goodself to be kind enough to consider such natural occurrence as it is a nature's phenomena and which is beyond of our control for preventing such occurrences during rainy season. However, we are taking every possible steps to prevent the water flowing outside.

This is for your kind information & perusal.

Thanking you,

Yours faithfully,  
For VISA STEEL LIMITED

  
(A.K.Patry)  
DGM (Safety & Env.)

CC: ADM, Kalinga Nagar, Jajpur.  
District Magistrate Cum Collector, Jajpur.



*Received*  
22-06-15

~~2/4~~  
**Typed Copy**

**VISA STEEL LIMITED**

Ref: Visa/Env./15-16/067

22<sup>nd</sup> June 2015

To,  
The Regional officer  
State Pollution Control Board, Odisha  
Common facility Centre, JCD, Kalinga Nagar,  
Distt.- Jaipur- 755026. Odisha, India

Sub: Rain Water over flow

Dear Sir,

We are to inform you that, due to heavy torrential rainfall on 21 & 22.06.2015 in this locality. Our plant flooded with water due to upper catchment flow from all the hills and the water started flowing out to the natural drains towards the east side of our plant, as the gradient is also towards east side.

We have constructed a Kacha reservoir of capacity of 5,00,000 meter<sup>3</sup> to contain the water inside our plant for our own use in activities like plantation, construction work, dust suppression, etc by channelizing all waste water and rainwater into it and maintaining zero discharge norms all throughout. Though, we are utilizing some quantity of this water in our plant but to have complete recycling and use, this water is to be used in power plant where maximum water is getting consumed. We have planned to install Zero Liquid Discharge system for complete utilization of water in the process.

In this regards, we would like to inform your good self that, due to heavy torrential rain, we could not stop the water inside our plant and the water went to the natural drains by overflowing and -Illegible- to the natural streams.

Therefore, we earnestly request your good self to be kind enough to consider such natural -Illegible- as it is a nature's phenomenon and which is beyond of our control for preventing such occurrence during rainy seasons. However, we are taking every possible step to prevent the water flowing outside.

This is for your kind information and perusal.

Thanking You

Yours faithfully,

For VISA STEEL LIMITED

(A.K. Patry)

DGM (Safety & Env.)

CC: ADM, Kalinga Nagar, Jaipur,  
District Magistrate Cum Collector, Jaipur.

# ~~225~~ VISA STEEL LIMITED

## VISA STEEL

PLANT OFFICE  
KALINGANAGAR INDUSTRIAL COMPLEX  
AT/POST : JAKHAPURA - 755 026  
DIST. JAJPUR, ODISHA  
TEL : (+91-6726) 242 441  
FAX : (+91-6726) 242 442  
E-mail : vsl@visasteel.com  
Website : www.visasteel.com  
CIN NO : L51109OR1996PLCO046011

Ref.No.VSL/15-16/EMD/018  
Dt.28<sup>th</sup> July 2015

To  
Addl. District Magistrate  
Office of the Addl. District Magistrate  
Kalinga Nagar, Jajpur Road, Odisha

**Sub: Rain water over flow and flood situation in VISA Steel Limited.**

Dear Sir,

With reference to the above, we would like to inform your good self that, heavy rain throughout yesterday night (27.07.2015) and which continues till today brought flood like situation in our plant due to upper catchment flow and water from KJ Ispat, JSL etc.

The water which is coming from upper catchment and industries like JSL, KJ Ispat etc. are passing through our industry and there is no scope for preventing that huge water at any point gushing to our plant.

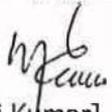
Actually, the water which is coming to our plant from different sources as mentioned above, flooded our plant and continuously flowing to the natural drains by overflowing from various points. This has been informed to Regional Officer, State Pollution Control Board, Kalinga Nagar and the situation was witnessed by the entire team of State Pollution Control Board, Kalinga Nagar today i.e.28.07.2015.

In this regard, we pray you to kindly consider the situation of such natural occurrence which is beyond control and compassionate on the matter.

This is for your kind information & perusal.

Thanking you,

Yours faithfully,  
For VISA Steel Limited

  
[Manoj Kumar]  
Executive Director



Received  
29-07-2015

CC: 1. The Regional officer, State Pollution Control Board, Kalinga Nagar, Odisha,  
2. District Collector, Jajpur, Odisha

# 276 VISA STEEL LIMITED

## VISA STEEL

PLANT OFFICE  
KALINGANAGAR INDUSTRIAL COMPLEX  
AT/POST : JAKHAPURA - 755 026  
DIST JAJPUR, ODISHA  
TEL : (+91-6726) 242 441  
FAX : (+91-6726) 242 442  
Website www.visasteel.com  
CIN : L51109OR1996PLC004601

Ref.No: VISA/Env./17-18/079  
Dated: 08<sup>th</sup> June 2017

To,

The Chairman,  
Kalinga Nagar Development Authority,  
At- Umapada, P.O :- FC Plant,  
Jajpur Road-755019  
Jajpur, Odisha

**Sub: Information regarding route diversion of rain water through earthen channel.**

Dear Sir,

With reference to above subject, I would like inform you that, our ISP is located at Village Jakhapura between longitude-85°40'-86°44' East Latitude- 20° 33'-21° 10' North surrounded by various peer industries like JSL, Maithan and Villages (Kudumi Sahi & Jakhapura). The Village Kudumi Sahi and Peer Industries are located relatively higher elevation than Visa steel.

Reference level of VISA Steel and Its surrounding industries/areas (elevation mapping enclosed) are as below:-

| Sl. No | Industries in KNIC                   | Situated at                                   | Reference level      | Remarks  |
|--------|--------------------------------------|---|----------------------|--|
| 1      | Village Kudumi sahi                  | South -Western side of VSL                    | 53m Max.<br>47m Min. | Slope down from south to north                           |
| 2      | Upper catchment areas of VISA STEEL  | West side of VSL and South-east corner of JSL | 52m Max.<br>50m Min. | Sloped down from west to east.                           |
| 3      | M/s Jindal STEEL LIMITED             | North side of VSL                             | 63m Max.<br>53m Min. | Sloped down from west to east and north-south direction. |
| 4      | M/s VISA STEEL LIMITED               | South side of JSL                             | 49m Max.<br>31m Min. | Sloped down from west to east and south-east direction.  |
| 5      | Cultivated land of Village Jakhapura | South east corner of VSL                      | 30m Max.<br>29m Min. | Sloped down from west to east                            |

From above it is clear that, the topography of plant area is not plain & the terrain of the land gradually sloped down from west to east and south-east direction. The storm water from surrounding industry like JSL and upper catchment areas during monsoon is passing through perennial drains which are lying inside VISA STEEL premises by natural phenomena.

Recd  
12-06-17  
Bas office of collector  
for  
DESPATCHER  
District Office of Collector  
JAJPUR, P.M-755001

12/6/17

~~27~~

It is expected that during upcoming monsoon season heavy torrential rainfall will occur and rainy water from upper catchment, surrounded hills, industries and other areas will start flowing out to the natural drains towards the VISA Steel, as the gradient is towards plant side. There is no option to prevent the flow of such volume of surface runoff water in the monsoon season. This surface run off will mix with industrial storm water and could be getting polluted as well as contaminated.

To prevent the merging of industrial storm water and upper catchment rain water, VISA Steel is proposing to construct a separate earthen channel in upstream of perennial drains of adequate capacity to divert the torrential rainfall surface run off towards the South-East side of the plant.

The above is for your kind information and further channelizing this natural water outside the boundary of VSL.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,

  
[Manoj Kumar],  
Director



Encl : Mapping of elevation for the above said reference level.

- CC : 1. The Member Secretary, SPCB, Odisha, Parivesh Bhawan, A/118, Nilakantha Nagar, Unit VIII Bhubaneswar, Odisha  
2. The Regional Officer, SPCB, Odisha, Common Facility Centre, JCD, Kalinga Nagar, Jajpur, Odisha.  
3. The Collector, Jajpur, Odisha

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# VISA STEEL LIMITED

## VISA STEEL

PLANT OFFICE  
KALINGANGAR INDUSTRIAL COMPLEX  
AT/PO - JAKHAPURA - 755 026  
DIST. JAIPUR, ODISHA  
Tel : (+91-6726) 242442  
Fax : (+91-6726) 242443  
Website : www.visasteel.com  
CIN : L51109OR1996PLC004601

Ref: VSL/EMD/17-18/133  
13<sup>th</sup> July, 2017

To,  
The Regional Officer,  
Regional Office SPCB,  
Kalinga Nagar Pankapal Chowk,  
Common Facility Center, JCD,  
Jajpur-755026, Odisha

**Sub.:** Information regarding Water discharge due to heavy rain

Dear Sir,

We would like to inform to your goodself that, there was heavy torrential rain on yesterday 12/07/2017, started around 12 noon and continued upto 2:00PM, even after that the rain continued for the whole day and upto night with a continuous standard flow for which all the rain water from the upper catchment entered to our plant & discharged by entering to our kuchcha pit from various sources.

In this process, all rain water entered to our plant flown towards to the lowest part of the plant near main gate & the water started taking its way for natural flow towards the outside of the factory premises.

In view of the above, we would like to inform you that, it was not possible for us to control the heavy volume of rain water, which entered in to our plant from the upper catchment for which we have suffered this situation.

This is for your kind information & record.

Thanking you,

Yours faithfully,  
For VISA STEEL LIMITED.

**(Paramesh Bhattacharyya)**  
**President cum Factory Manager**

CC to: The Collector, Jajpur Town - Jajpur, Odisha



*Received copy*  
*SH*  
*13/7/17*

# 231 VISA

## VISA STEEL LIMITED

Ref.No: Visa/Env./18-19/010

Dated: 26<sup>th</sup> June 2018

To,

**The Chairman,  
Kalinga Nagar Development Authority,  
At- Umapada, P.O :- FC Plant,  
Jajpur Road-755019  
Jajpur, Odisha**

### VISA STEEL

PLANT OFFICE  
KALINGANGAR INDUSTRIAL COMPLEX  
AT/PO - JAKHAPURA - 755 026  
DIST JAJPUR, ODISHA  
Tel : (+91-6726) 242442  
Fax : (+91-6726) 242443  
Website : www.visasteel.com  
CIN : L51109OR1996PLC004601

**Sub:** Route diversion of rain water through earthen channel.

**Ref :** Our letter No. VISA/Env./17-18/079, 8<sup>th</sup> June 2018

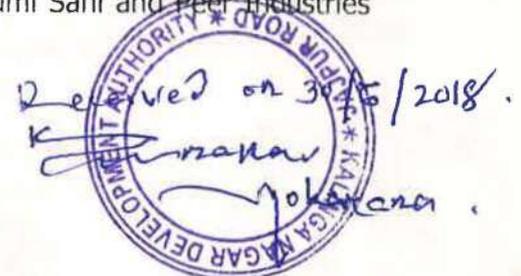
**Dear Sir,**

With reference to above mentioned subject and our office letter vide No. VISA/Env./17-18/079, 8<sup>th</sup> June 2017, I would like to inform you that rainy season has already arrived and rain water started gushing to our plant from nearby industries as well as from the upper catchment areas since the nearby areas are located relatively at a higher elevation than Visa Steel. This has been informed to your esteemed office earlier also.

Further, for your information, the matrix containing the details of reference level of peer industries and nearby areas with respect to Visa Steel is herewith depicted as below.

| Sl. No | Industries in KNIC                   | Situated at                                   | Reference level      | Remarks  |
|--------|--------------------------------------|---|----------------------|--|
| 1      | Village Kudumi sahi                  | South -Western side of VSL                    | 53m Max.<br>47m Min. | Slope down from south to north                           |
| 2      | Upper catchment areas of VISA STEEL  | West side of VSL and South-east corner of JSL | 52m Max.<br>50m Min. | Sloped down from west to east.                           |
| 3      | M/s Jindal STEEL LIMITED             | North side of VSL                             | 63m Max.<br>53m Min. | Sloped down from west to east and north-south direction. |
| 4      | M/s VISA STEEL LIMITED               | South side of JSL                             | 49m Max.<br>31m Min. | Sloped down from west to east and south-east direction.  |
| 5      | Cultivated land of Village Jakhapura | South east corner of VSL                      | 30m Max.<br>29m Min. | Sloped down from west to east                            |

*P.R. section*  
As far as Visa steel is considered, it is located at Village Jakhapura between longitude-85°40'-86°44' East Latitude- 20° 33'-21° 10' North surrounded by various peer industries like JSL, Maithan and Villages (Kudumi Sahi & Jakhapura). The Village Kudumi Sahi and Peer Industries are located relatively at a higher elevation than Visa steel.



(2)

From the above it is evident that, the topography of plant area is not plain & the terrain of the land gradually sloped down from west to east and south-east direction. The storm water from surrounding industry like JSL and upper catchment areas during monsoon is passing through perennial drains which are lying inside VISA STEEL premises by natural phenomena.

It is expected that like every year this year also heavy torrential rainfall will occur during monsoon and rainy water from upper catchment, surrounded hills, industries and other areas will start flowing out to the natural drains towards the VISA Steel, as the gradient is towards plant side. There is no option to prevent the flow of such volume of surface runoff water in the monsoon season. This surface run off will mix with industrial storm water and could be getting polluted as well as contaminated.

To prevent the merging of industrial storm water and upper catchment rain water, VISA Steel is proposing to construct a separate earthen channel in upstream of perennial drains of adequate capacity to divert the torrential rainfall surface run off towards the South-East side of the plant.

Therefore, we request you to channelize this natural water through earthen channel for diversion of the flowing route under infrastructure development, since there is no specific drainage system developed by the KNDA though the area Kalinganagar has been declared as an Industrial area. .

This is for your kind information & perusal.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,



**[Manoj Kumar]**  
Director

**Encl.** : Photographs of reference level.

- CC : 1. The Member Secretary, SPCB, Odisha, Parivesh Bhawan, A/118, Nilakantha Nagar, Unit VIII Bhubaneswar, Odisha.  
✓ 2. The Collector, Jajpur, Odisha  
3. The Regional Officer, SPCB, Odisha, Common facility center, JCD, Kalinga Nagar, Jajpur, Odisha.

Received  
24/7/18



~~VISA~~**VISA Steel Limited**

(CIN : L51109OR1996PLC004601)

Ref: VSL/EMD/2018-19/106  
27<sup>th</sup> August, 2018

e/c

Tel : +91 6726 242442  
Fax : +91 6726 242443  
E-mail : knp@visasteel.com

To,  
The Member Secretary  
State Pollution Control Board, Odisha  
Parivesh Bhawan, A/118, Nilakantha Nagar, Unit VIII,  
Bhubaneswar – 751 012, **ODISHA**

**Sub :** Permission for rain water discharge during monsoon.

Dear Sir,

With reference to above mentioned subject and our earlier letter no- Visa/Env/18-19/010, dtd. 26/06/2018 regarding rain water entering into our plant during rainy season from the upper catchment areas, where we have mentioned that the nearby upper catchment areas are located relatively at higher elevation than Visa Steel limited which is the reason for all rain water entering into Visa Steel. A copy of the earlier letter to the Chairman KNDA is enclosed for your kind information. In spite of our letter no response received from Kalinga Nagar Development Authority, the excess water entering is instantaneously getting released to outside during rain through our discharge end

Heavy rain water is gushing to our plant from the upper catchment and we are unable to retain/handle such a huge quantity of water which puts pressure on our Kacha reservoir (Capacity 500000 M<sup>3</sup>) by passing through various drains inside our plant and ultimately overflows to outside.

The detail topographical map along with gradient difference of upper catchment in relation to Visa Steel Limited is clearly defined in the letter given to KNDA for your reference.

In this regard, we would like to request your good self for allowing us to discharge water to outside during rain for 3-4 months through online effluent quality monitoring system installed and the same may kindly be amended in the consent to operate.

This is submitted for your kind information and favorable direction for amendment of CTO.

Thanking you,

Yours faithfully,

**For VISA STEEL LTD.**

*mk*  
(Manoj Kumar)  
Director



**CC to:** The Regional Officer, Regional Office SPCB, Kalinga Nagar,  
Pankapal Chowk, Common Facility Center, JCD, Jajpur-755026, **Odisha**

Ref.No.VSL/SPCB/18-19/039  
Dt.20<sup>th</sup> February 2019

To  
The Member Secretary,  
State Pollution Control Board,  
Paribesh Bhawan, A/118,  
Nilakantha Nagar, Unit-VIII,  
Bhubaneswar - 751 012

Dear Sir,

Sub: Proceeding of the personal hearing in respect of KJ Ispat Ltd., Jindal Stainless Ltd., & VISA Steel Limited of Kalinganagar Industrial Complex, Jajpur, held on 3<sup>rd</sup> December 2018, in the conference hall of SPCB, Bhubaneswar.

- Ref :
- 1) Copy of the proceeding issued vide memo No.14735, dt.12<sup>th</sup> December 2018 by the Chief Environment Engineer of your good office
  - 2) Show Cause Notice issued by SPCB vide letter no 9324 dt. 4<sup>th</sup> August 2018
  - 3) Our reply to the show cause notice vide letter VSL/SPCB/2018-19 dt. 16<sup>th</sup> August 2018
  - 4) Letter from SPCB vide letter no 13140 dt. 2<sup>nd</sup> November 2018
  - 5) Our reply to the SPCB letter vide letter VSL/SPCB/2018-19, dt. 15<sup>th</sup> November 2018
  - 6) SPCB Inspection report of October 2018

This has reference to the above mentioned proceedings regarding various pollution control measures to be taken up by VISA Steel Limited, Jindal Stainless Limited and KJ Ispat Limited. We most respectfully submit that our submissions made during the said joint personal hearing have been misunderstood and misinterpreted. We, therefore, would hereby like to reiterate our expression and clarify the facts once again for your kind information and correction of the recordings.

You are aware that our industry is situated in lower topographical location in comparison to our adjacent neighboring industries i.e. Jindal Stainless Limited (JSL) and KJ ISPAT Limited (KJI). The surface runoff water collected within the premises of JSL and KJI flows into and passes through our Unit due to this topographical geography. This fact has also been observed during the joint inspection conducted by Inspection team of SPCB on 19<sup>th</sup> & 20<sup>th</sup> September 2018 and duly recorded in their inspection report. This surface runoff water, being contaminated by JSL and KJI as recorded by SPCB inspection team, flows into and through our premises. We have been repeatedly complaining about this as a major problem for which our management, time and again, is getting unnecessarily exposed to the criticism and have been seeking a permanent solution from SPCB.

Received  
20/2/19



Contd.2

::2::

The very purpose of the proposed construction of the concrete drain is to collect and drain the surface runoff water coming from JSL and KJI without entering our Unit. The most logical and justified solution as submitted by us during the above mentioned proceedings and the above referred correspondence was as follows:

- a. JSL and KJI to construct the concrete drain within their respective premises along the entire length of their respective boundaries, so that the contaminated surface runoff water generated within JSL and KJI Plant does not enter our premises.
- b. Any concrete drain required to drain the surface water generated within our premises to be constructed by us.

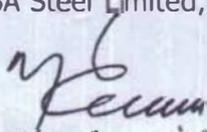
You will appreciate that this solution has also been opined by the inspection team and duly recorded in the "other observation" at page 13 of their inspection report.

We request you to kindly correct the proceedings inline of the above and take up with JSL and KJI for construction of their respective drains.

We request you to kindly do the needful and look forward to your kind co-operation and support at all times.

Thanking you,

Yours faithfully,  
For VISA Steel Limited,

  
[Manoj Kumar]  
Director (Kalinganagar)



Ref.No:VSL/KNDA./2021-22/087  
Dated: 05<sup>th</sup> January 2022

To,  
The Chairman  
Kalinga Nagar Development Authority,  
At- Umapada, P.O :- FC Plant,  
Jajpur Road-755019, Jajpur, Odisha

**Sub: Route diversion of rain water through earthen channel.**

Ref : 1 Our letter no.VSL/KNDA/19-20/013, dt.21.09.2019  
2..Our letter no.Visa/Env/18-19/010, dt.26.06.2018  
3.Our letter no.Visa/Env/17-18/079, dt.08.06.2017

Dear Sir,

With reference to above mentioned subject, we would like to once again represent our critical issue which occurs every year during the rainy season due to which rain water started gushing to our plant from nearby industries as well as from the upper catchment areas since the nearby areas are located relatively at a higher elevation than VISA Steel. This has been informed to your esteemed office earlier also.

Further, for your information, the matrix containing the details of reference level of peer industries and nearby areas with respect to Visa Steel is herewith depicted as below :

| Sl. No | Industries in KNIC                   | Situated at                                   | Reference level      | Remarks  |
|--------|--------------------------------------|---|----------------------|--|
| 1      | Village Kudumi sahi                  | South –Western side of VSL                    | 53m Max.<br>47m Min. | Slope down from south to north                           |
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| 3      | M/s Jindal STEEL LIMITED             | North side of VSL                             | 63m Max.<br>53m Min. | Sloped down from west to east and north-south direction. |
| 4      | M/s VISA STEEL LIMITED               | South side of JSL                             | 49m Max.<br>31m Min. | Sloped down from west to east and south-east direction.  |
| 5      | Cultivated land of Village Jakhapura | South east corner of VSL                      | 30m Max.<br>29m Min. | Sloped down from west to east                            |

Contd.2

Received

*[Signature]*  
5/1/22  
JTP, KNDA

*[Signature]*  
07/1/2022  
Surpr  
M/s  
**VISA Steel Limited**  
(CIN:L51109OR1996PLC004601)



::2::

As far as Visa Steel is considered, it is located at Village Jakhapura between longitude 85°40'-86°44' East Latitude 20° 33"-21° 10" North surrounded by various peer industries like JSL, KJ Ispat, Rohit Ferro, Maithan and villages (Kudumi Sahi & Jakhapura). The village Kudumi Sahi and peer Industries area located relatively at a higher elevation than Visa Steel.

From the above, it is evident that, the topography of plant area is not plain and the terrain of the land gradually sloped down from west to east and south-east direction. The storm water is passing through the low lying area of the VISA Steel Ltd premises by natural phenomena.

Since we are maintaining zero discharge during lean season, the industry has also installed Surface Runoff Treatment System (SRTS) facilities for treatment of surface run-off generated from our different plant facilities before discharge during rainy season.

To prevent this heavy flow from upper catchment rain water, VISA Steel is proposing to construct a separate earthen channel in upstream of perennial drains of adequate capacity to divert the torrential rainfall surface run off towards the South-East side of the plant.

Therefore, we request you to channelize this surface runoff water through earthen channel for diversion of the flowing route under infrastructure development, since there is no specific drainage system developed by the KNDA though the area Kalinganagar has been declared as an Industrial area.

This is for your kind information & perusal.

Thanking you,

Yours faithfully,  
For VISA Steel Ltd.,

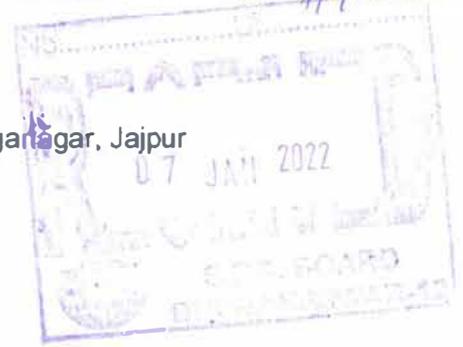
  
[Manoj Kumar]  
Director

Encl : Photographs of reference level

- CC : 1. The Member Secretary, SPCB, Odisha, Unit VIII Bhubaneswar, Odisha
- 2. The Collector, Jajpur and Vice Chairman, KNDA
- 3. ADM, Kalinganagar
- 4. The Regional Officer, SPCB, Kalinganagar.
- 5. The Chief Executive Officer, Jajpur Cluster Development, Kalinganagar, Jajpur



Received  
5/1/2022



**KALINGANAGAR INDUSTRIES ASSOCIATION**

ADITYA COMPLEX, CHAULIAGANJ, CUTTACK-753003, ORISSA  
PHONE:0671-2443292,FAX;0671-2443208,E-mail:  
[kniapresident@gmail.com](mailto:kniapresident@gmail.com).

5<sup>rd</sup> November 2022

To  
Shri Suresh Chandra Mahapatra, IAS  
Chief Secretary & Chief Development Commissioner  
Government of Odisha  
Odisha Secretariat, Sachivalaya Marg  
Unit-2, Bhubaneswar-751001

**Sub: Requesting your kind attention to expedite various infrastructural facilities to be developed in Kalinganagar under the instrument Kalinganagar National Manufacturing Investment Zone (KNMIZ).**

Dear Sir,

At the outset, on behalf of the Kalinga Nagar Industries Association I would like to take this opportunity to wish good luck and all the best to the upcoming flagship investor summit of the Government of Odisha i.e. Make in Odisha conclave 2022 which is scheduled to be held towards end of this month. The said event has been achieving resounding success due to the ease of doing business initiatives, transparency and a stable Government led by Hon'ble Chief Minister Shri Naveen Patnaik Ji.

You are aware that a proposal of the State Government of Odisha, the Ministry of Commerce & Industry and Department of Industrial Policy & Promotion (DIPP), GOI granted approval and since then Kalinga Nagar, Jajpur holds the distinction of being one out of the 17 National Manufacturing Investment Zones (NMIZ) in India. Consequent to the said nod from the GOI, IDCO, the nodal agency of the State prepared a detailed project report in this regard covering rail, road, water and air infrastructure development including Sewerage & Effluent treatment and Solid Waste Management in Kalinga Nagar NMIZ (KNMIZ). However, the execution of the proposed activities under the scheme KNMIZ is yet to be commenced.

*per*

Over last two decades, many industries like TATA, JSL, JSW, TSML, VISA, MAITHAN, BRPL, Nu VISTA and KJ ISPAT etc have established their units in Kalinga Nagar.

However, the supporting infrastructure required in Kalinga Nagar is not at all corresponding to the growth taken place in the said steel hub with respect to steel plants expansion, specially water & road management. Moreover, the existing operations of these units are started to get affected due to lack of adequate centralized facilities especially for Storm water management, Sewerage treatment and Surface runoff treatment facilities.

The Steel Hub has been witnessing heavy rainfall to the tune of 770 mm to 1200mm during the rainy seasons and in other seasons due to cyclonic / low pressure affect. The topography of Kalinga Nagar consists of hill top area having forest and large catchment area which is situated at 100 to 180 meter above sea level while various industries like TATA Steel is at 57 meter, Jindal Stainless Limited is at 49 meter, TSML Ferrotech (erstwhile Rohit) is at 55 meter, KJ Ispat is at 47 meter, VISA Steel is at 35 meter, and other nearby villages like Kudmisahi, Jakhapura & Kacheri Gaon are at lowest elevation starting from 55 to 30 meter. As the topography is not plain and the terrain of the land gradually gets sloped in all the directions, the rain water gushing from the hilltop area to the Industries situated at high elevation to the industries at low elevation and further to inland areas as a natural phenomenon.

The given circumstances have become blessing in disguise for few activists. Though discharge of surface runoff storm water is allowed as per the SPCB norms and correctly so, taking advantage of the situation by representing the storm water discharge as Effluent Water, these activists forming various samitis namely Kalinga Nagar Paribesha Surakhya Samiti, Gandanala Bachao Samiti and Jagannath Nirman Shramika Sangha etc have been filing numerous false and frivolous complaints against the Industries before the State Pollution Authorities, MoEF, and NGT.



These activists / Samitis with their ulterior motive of extortion are forcing the Industries to succumb to their pressure of extortion or to face the consequences. In this fashion Industries namely BRPL and VISA have already been suffering and others are apprehensive of their turn.

The said activists / Samitis are not only targeting the Industries but also targeting the connected rail infrastructures to choke the supply of raw materials and thereby creating pressure on the Industries to achieve their vested interest of extortion. In this scenario while Jakhapura Railway siding was closed by an order of Hon'ble NGT, the other public railway siding at Manpur is struggling to get a long term CTO due to frequent allegation of pollution by these activists / Samitis.

The Industries in Kalinga Nagar have installed world class technology like Effluent Treatment Plants (ETP), Reverse Osmosis (RO) plants, Neutralization Pits, Surface run off treatment systems (SRTS) etc to comply to the Zero processed water Discharge conditions issued by State Pollution Control Board (SPCB). However, the management of excessive volume of storm water gushing from the upper catchment area and flowing through the industries to the inland areas have become a big obstacle for the Industrial growth in Kalinga Nagar.

Whilst the industries in Kalinga Nagar are aggressively working towards increasing their production volume to achieve their rated capacities and expansion post the improvement in the pandemic situation, the so called pollution mafias have been creating much hurdles and are detrimental to the economic growth of the State. It is high time that expeditious steps to be taken for execution of the infrastructural development activities like separate channelization of sewerage and surface runoff water to a collection sump at lowest elevation, setting up sewerage treatment plant (STP) and Surface runoff treatment plant etc which are supposed to be developed under the KNMIZ scheme as was suggested by WAPCOS in their report to IDCO & JCDL.



~~2/1~~

In the given circumstances, we request your most urgent intervention in the matter and request you to kindly advise the concerned authorities to take expeditious steps in the interest of continuous operation of the Industries and generation of revenue to the state exchequer.

Thanking you,

Warm regards,



President,  
Kalinga Nagar Industries  
Association, Kalinga Nagar

(CA P.L. Kandoi, FCA, LLB)  
President  
Kalinga Nagar Industries Association

Copy for kind information to:-

- 1) Hon'ble Chief Minister, Odisha
- 2) Shri V.K. Pandian, IAS, Private Secretary to CM, Secretary to CM Transformation and Initiatives (5T)
- 3) Shri Hemant Sharma, IAS, Principal Secretary, Industry Department



**(TRUE COPY)**



**Kalinga Nagar Paribesh Suraksha Samiti vs MS, OSPCB & Ors. [OA No. 19 of 2019] - Response on behalf of Respondent No.4, M/s VISA Steel Limited**

1 message

Office Vsalegal <office@vsalegal.in>

Fri, Jul 12, 2024 at 4:55 PM

To: surendra kumar <surendra\_kr15@rediffmail.com>, csori@nic.in, secy-moef@nic.in, mscb.cpcb@nic.in, Sankar Pani <sankarprasadpani@gmail.com>, Papiya Banerjee Bihani <pbanerjeebihani@gmail.com>, legumjure@gmail.com  
Cc: Arjun Nanda <arjun@vsalegal.in>

Dear Sir/ Ma'am,

Please find attached the Response to the Reply Affidavit filed by MoEF on behalf of Respondent No.4, M/s VISA Steel Limited in the abovecaptioned matter.

Kindly treat this email as due service of the same.

Office of VSA Legal  
Address - 32, Ground Floor,  
Uday Park, South Ex-II,  
New Delhi-110049  
Phn : +91-11-43541022, +91-11-43514961  
Website: [www.vsalegal.in](http://www.vsalegal.in)

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 VISA Steel - Response to MOEF Reply - July 2024.pdf